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No. 39] NEW DELHI, SATURDAY, SEPTEMBER 27—OCTOBER 3, 2025 (ASVINA 5, 1947)

इस भाग में भिन्न पृष्ठ संख्या दी जाती है जिससे कि यह अलग संकलन के रूप में रखा जा सके।
(Separate paging is given to this Part in order that it may be filed as a separate compilation)

भाग IV [PART IV]

[गैर-सरकारी व्यक्तियों और गैर-सरकारी संस्थाओं के विज्ञापन और सूचनाएं]

[Advertisements and Notices issued by Private Individuals and Private Bodies]

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BY ORDER

Controller of Publication

CHANGE OF NAME

I hitherto known as SAHIL S/o SUNIL KUMAR, resident of K-286, Sarita Vihar, New Delhi-110076, have changed my name and shall hereafter be known as SAHIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SAHIL

[Signature (in existing old name)]

I hitherto known as SUAIB SAIFI S/o IRSYAD AHMAD, R/o Maukhera, Bulandshahr, Uttar Pradesh-203001, have changed my name and shall hereafter be known as MOHD SHOEB.

It is certified that I have complied with other legal requirements in this connection.

SUAIB SAIFI
[Signature (in existing old name)]

I hitherto known as PAVITHRA NARASIMHA alias N PAVITHRA alias PAVITHRA alias PAVITHRA SINGH alias PAVITRA N wife of BHARAT KUMAR SINGH daughter of Mr. NARASIMHA PRASAD KASHIAGRAHARAM SEETHARAM, residing at S 1103, LA Royale Apartment, GH 1 CISF Road, Near Sathyam Farms, Indirapuram, Ghaziabad-201014, Uttar Pradesh, have changed my name and shall hereafter be known as PAVITHRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PAVITHRA NARASIMHA alias N PAVITHRA alias PAVITHRA alias PAVITHRA SINGH alias

PAVITRA N

[Signature (in existing old name)]

I hitherto known as ANJU DEVI alias ANJU RANI D/o RAM SINGH W/o RAMPAL VERMA, R/o RZ-295/5, Gali No.5, Geetanjali Park, West Sagarpur, Sagarpur, PO Nangal Raya, Distt. South West Delhi, Delhi-110046, have changed my name and shall hereafter be known as ANJU RANI.

It is certified that I have complied with other legal requirements in this connection.

ANJU DEVI alias ANJU RANI
[Signature (in existing old name)]

I, NEERAJ W/o VIKAS KUMAR, R/o Bhadara Rohta, Bhadaura, Meerut, Uttar Pradesh-250502, have changed the name of my minor son VIRAT KANSHWAL, aged 14 years and he shall hereafter be known as MANVIK KANSHWAL.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ
[Signature of Guardian]

I, NEERAJ W/o VIKAS KUMAR, R/o Bhadara Rohta, Bhadaura, Meerut, Uttar Pradesh-250502, have changed the name of my minor son ARAV KANSHWAL, aged 13 years and he shall hereafter be known as AARAV KANSHWAL.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ
[Signature of Guardian]

I hitherto known as DHARAMENDER KUMAR alias DHARMENDER KUMAR PANDEY S/o RAMESH, employed as Trackman in Indian Railway, SSE Pway North West Central Railway, Jabalpur-482001, residing at Ward Number 14, Mahatma Gandhi Ward, House Number-1020, Sabzi Mandi Latkari Ka Padav, Jabalpur, Madhya Pradesh- 482001, have changed my name and shall hereafter be known as DHARMENDER KUMAR PANDEY.

It is certified that I have complied with other legal requirements in this connection.

DHARAMENDER KUMAR alias DHARMENDER
KUMAR PANDEY
[Signature (in existing old name)]

I hitherto known as VIKASH KUMAR S/o INDRAJAL SINGH, R/o House No.118, 41BN PAC, Type-1, Vaishali Sector-1, I E Sahibabad, Ghaziabad, Uttar Pradesh-201010, have changed my name and shall hereafter be known as VIKASH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIKASH KUMAR
[Signature (in existing old name)]

I hitherto known as SAKSHI SAREEN alias SHAMA SALUJA D/o ASHOK KUMAR SALUJA W/o NITIN SAREEN, R/o 2920 Second Floor Chuna Mandi Pahar Ganj Swami Ram Tirth Nagar Central Delhi, Delhi-110055, have changed my name and shall hereafter be known as SAKSHI SAREEN.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI SAREEN alias SHAMA SALUJA
[Signature (in existing old name)]

I, ARIF ALI S/o NATHU KHAN, R/o H.No-C-3/288, Near Jama Masjid, Nand Nagri, Shahdra, North East Delhi, Delhi-110093, have changed the name of my minor daughter RAMSHA alias RAMSHARI, aged 16 years and she shall hereafter be known as RAMSHA.

It is certified that I have complied with other legal requirements in this connection.

ARIF ALI
[Signature of Guardian]

I hitherto known as RAM CHANDAR alias RAM SARIK S/o RAM SAGAR, Permanent resident Fattepur Balabag VTC Fatahpur Balabag, PO Khemapur, Distt. Ambedkar Nagar, Uttar Pradesh-224157, Present resident 225 Block-A Navjiwan Camp Govindpuri Delhi, Kalkaji, NCT of Delhi-110019, have changed my name and shall hereafter be known as RAM SARIK.

It is certified that I have complied with other legal requirements in this connection.

RAM CHANDAR alias RAM SARIK
[Signature (in existing old name)]

I, RAM SINGH S/o RADHE SHYAM R/o Village Dhamaur, Post-Bahariya, Sikandr, Allahabad, Sikandr, U.P.-212109, have changed the name of my minor daughter KHUSHI, aged 16 years and she shall hereafter be known as AKANKSHA YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAM SINGH
[Signature of Gaurdian]

I hitherto known as GUDDU PRASADA S/o VISHESAR PRASAD, R/o H. No. K- 41, Gali No. 5, Gangotri Vihar West Ghonda, North East Delhi-110053, have changed my name and shall hereafter be known as GURU DAYAL PRASAD.

It is certified that I have complied with other legal requirements in this connection.

GUDDU PRASADA
[Signature (in existing old name)]

I hitherto known as Km. NARVADA DEVI alias NISHA DEVI D/o RAM KUMAR W/o SANJAY KUMAR AGARWAL, R/o 75, G-10, Sangam Vihar, Pushpa Bhawan, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as NISHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

Km. NARVADA DEVI alias NISHA DEVI
[Signature (in existing old name)]

I hitherto known as VINAY KUMAR S/o JASPAL SINGH, R/o Village Hirankheda, Post Hirankheda, Hiran Khera Mustahkam, Moradabad, Uttar Pradesh-244926, have changed my name and shall hereafter be known as ANKIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

VINAY KUMAR
[Signature (in existing old name)]

I, ZIAUL HAQ S/o INAMUL HAQ, R/o House No.15B Block-A, Hari Enclave, Kirari Suleman Nagar, North West Delhi, Delhi-110086, have changed the name of my minor Daughter ZAINAB alias ZAINAB ZIA, aged 14 years and she shall hereafter be known as ZAINAB ZIA.

It is certified that I have complied with other legal requirements in this connection.

ZIAUL HAQ
[Signature of Guardian]

I hitherto known as CHAMAR VASANT S/o CHAMAR VIRACHANDBHAI, R/o Chamar Vas, Muna, Patan, Gujarat-384285, have changed my name and shall hereafter be known as PARMAR VASANT VIRCHANDBHAI for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

CHAMAR VASANT
[Signature (in existing old name)]

I, RAJPAL SINGH S/o DHARAM SINGH, R/o Near Nand Lal Associate, Shastri Nagar Ward No. 17, Karnal(Rural) (Part)(1), Karnal, Haryana-132001, have changed the name of my minor daughter NAINSHI alias NANCY SINGH, aged 13 years and she shall hereafter be known as NANCY SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJPAL SINGH
[Signature of Guardian]

I hitherto known as RITU RAJ S/o RAKESH KUMAR SINGH, R/o Village Loharganwa Ward No. 8, Kesariya, East Champaran, Bihar-845424, have changed my name and shall hereafter be known as YUVRAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

RITU RAJ
[Signature (in existing old name)]

I hitherto known as ARADHYA NAUTIYAL S/o RAMDAYAL NAUTIYAL, R/o Ward No. 1, Chinyali, P.O. Chinyalisour District-Uttarkashi (Uttarakhand)- 249196, have changed my name and shall hereafter be known as VAIBHAV NAUTIYAL.

It is certified that I have complied with other legal requirements in this connection.

ARADHYA NAUTIYAL
[Signature (in existing old name)]

I hitherto known as SIDHARTH S/o ARVIND KALRA, R/o Flat No. 1242, ATS Prelude, Derabassi, District Mohali-140507, have changed my name and shall hereafter be known as SIDHARTH KALRA.

It is certified that I have complied with other legal requirements in this connection.

SIDHARTH
[Signature (in existing old name)]

I hitherto known as VISHAL KUMAR SINGH S/o TEJ NARAYAN SINGH, R/o Kurkuri, Bhojpur, Bihar-802206, have changed my name and shall hereafter be known as RUDRA PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

VISHAL KUMAR SINGH
[Signature (in existing old name)]

I hitherto known as SHIV SINGH S/o OM PRAKASH, R/o Nagla Maharam, Bhadana, Eka, Firozabad, Jashran, Uttar Pradesh-205152, have changed my name and shall hereafter be known as SAURYA.

It is certified that I have complied with other legal requirements in this connection.

SHIV SINGH
[Signature (in existing old name)]

I hitherto known as MARIAM EKKA W/o Sh. ADMON EKKA, R/o D-11, Zamrudpur, Greater Kalash-1, Greater Kailash SO South Delhi, Delhi-110048, have changed my name and shall hereafter be known as MARIA EKKA.

It is certified that I have complied with other legal requirements in this connection.

MARIAM EKKA
[Thumb Impression]

I hitherto known as RAMA CHAUDHARY alias KHUSHBU D/o SHYAMVIR SINGH W/o NAVEEN KUMAR, R/o Ahavarapur, District Hathras, Uttar Pradesh-204101, have changed my name and shall hereafter be known as KHUSHBU.

It is certified that I have complied with other legal requirements in this connection.

RAMA CHAUDHARY alias KHUSHBU
[Signature (in existing old name)]

I hitherto known as RAJEMDRA KUMAR alias RAJENDRA KUMAR, S/o RAM NIWAS, R/o Nai Ka Nagla, Hathras, Uttar Pradesh-204101, have changed my name and shall hereafter be known as RAJENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJEMDRA KUMAR alias RAJENDRA KUMAR
[Signature (in existing old name)]

I, hitherto known as MAHIN JABI D/o SARHAN KHAN, R/o House No. 53B, Tyagi Colony, Nangloi, West Delhi-110041, have changed my name and shall hereafter be known as MAHI. I have changed only my name, not my religion.

It is certified that I have complied with other legal requirements in this connection.

MAHIN JABI
[Signature (in existing old name)]

I hitherto known as PRATIK SAHU S/o SHANKARDAYAL SAHU, R/o Sahu Mohalla, Jhallar, Betul, Madhya Pradesh-460225, have changed my name and shall hereafter be known as PRATIK CHAITANYA.

It is certified that I have complied with other legal requirements in this connection.

PRATIK SAHU
[Signature (in existing old name)]

I hitherto known as KAUSHALYA W/o MAHESH D/o HEMRAJ SINGH, R/o H.No. 75, Raypur Talab, Raipur Talab, Bulandshahr, Uttar Pradesh-203002, have changed my name and shall hereafter be known as SEEMA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KAUSHALYA
[Signature (in existing old name)]

I, BABLU KHANNA S/o GOPAL KHANNA, R/o S-82, Near Annapurna Sweets, School Block, Shakarpur, PO Shakarpur, District East Delhi, Delhi-110092, have changed the name of my minor daughter MITANGI KUMARI, aged 4 years and she shall hereafter be known as VANSIKA KHANNA.

It is certified that I have complied with other legal requirements in this connection.

BABLU KHANNA
[Signature of Guardian]

I hitherto known as SHIVAM S/o CHETRAM, R/o Mohalla Nababganj, Sandi (Rural), Post Sandi, Distt. Hardoi, Uttar Pradesh-241403, have changed my name and shall hereafter be known as SANTOSH.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM
[Thumb Impression]

I hitherto known as HEMANT S/o PREM PAL, R/o C-465, Mandir Wali Gali, Dhobi Mohalla, Azad Pur, New Sabji Mandi, Delhi-110033, have changed my name and shall hereafter be known as HEMANT DIWAKAR.

It is certified that I have complied with other legal requirements in this connection.

HEMANT
[Signature (in existing old name)]

I hitherto known as SRISHTI D/o RAJENDER SINGH, resident of House No. 2/105-A, Kilokari, South Delhi, Delhi-110014, have changed my name and shall hereafter be known as SRISHTI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SRISHTI
[Signature (in existing old name)]

I, RAJKUMAR S/o KALLU SINGH, R/o Nadehi, PO Jaspur, Distt. Udhampur, Jammu and Kashmir-244712, have changed the name of my minor son PHOOLCHAND alias KARTIK SHARMA, aged 6 years and he shall hereafter be known as KARTIK SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJKUMAR
[Signature of Guardian]

I hitherto known as BRIJ BHUSHAN BHARDWAJ S/o SATYA PAL, resident of Gali No. 10/05, Durga Mandir, Bachan Singh Colony, Muzaffarnagar, Uttar Pradesh-251001, have changed my name and shall hereafter be known as BRIJ BHUSHAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

BRIJ BHUSHAN BHARDWAJ
[Signature (in existing old name)]

I, JYOTI W/o UMESH JOSHI, R/o P-3/135, Mangolpuri, N-Block, North West Delhi, Delhi-110083, have changed the name of my minor son HIMANSHU, aged 10 years and he shall hereafter be known as HEMANT.

It is certified that I have complied with other legal requirements in this connection.

JYOTI
[Thumb Impression of Guardian]

I, DEEPAK SHARMA son of ROHTASH SHARMA, employed as Constable in the CISF (MHA), residing at 12, Laxmi Garden, Moti Nagar, New Delhi-110015, have changed the name of my minor daughter HARSHITA, aged 14 years and she shall hereafter be known as HARSHITA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK SHARMA
[Signature of Guardian]

I, ANURAG AGGARWAL son of SANTOSH KUMAR AGGARWAL, residing at House No. 1717, First Floor, Sector 16, PO Sector 16, Distt. Faridabad, Haryana-121002, have changed the name of my minor son JATIN AGGARWAL, aged 14 years and he shall hereafter be known as AAYANSH AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ANURAG AGGARWAL
[Signature of Guardian]

I hitherto known as PRATIK PRIYA S/o PRAMENDRA KUMAR, R/o D-25, First Floor, Block D, Ashagrih, Bagdola, Dwarka Sector 8, P.O. Bagdola, Distt. South West Delhi,

Delhi-110077, have changed my name and shall hereafter be known as PRATIK KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

PRATIK PRIYA
[Signature (in existing old name)]

I hitherto known as JAI SHANKAR GANDHI S/o CHALITAR SHAH, R/o H.No. 3509, Gali Bajrang, Chawri Bazar, Delhi G.P.O., North Delhi, Delhi-110006, have changed my name and shall hereafter be known as GANDHI SHAH.

It is certified that I have complied with other legal requirements in this connection.

JAI SHANKAR GANDHI
[Signature (in existing old name)]

I hitherto known as BHOLI DEVI W/o BALBIR SINGH, R/o 16, Dhani Biran Majra Bajina, Tosham, Bhiwani-127021, have changed my name shall hereafter be known as NIRMALA DEVI.

It is certified that I have complied with other legal requirements in this connection.

BHOLI DEVI
[Thumb Impression]

I hitherto known as MUNDRIKA KUMARI alias MADHU PRASAD D/o DAMODAR PRASAD W/o DWARIKA PRASAD, R/o Flat No. 148, Kadambari Apartment, Near North Ex Mall Sector-9, Rohini, Rohini Sector-7, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as MADHU PRASAD.

It is certified that I have complied with other legal requirements in this connection.

MUNDRIKA KUMARI alias MADHU PRASAD
[Signature (in existing old name)]

I, BIJENDRA S/o RAM PRASAD, R/o Ward No. 10, Jhankar Gali, Thakur Dwara, Baghpat, Uttar Pradesh-250609, have changed the name of my minor daughter RAJI, aged 17 years and she shall hereafter be known as RIYA.

It is certified that I have complied with other legal requirements in this connection.

BIJENDRA
[Signature of Guardian]

I hitherto known as RAJENDER PAL S/o BALU RAM SHARMA, R/o 424/20, Gali No. 1, Shanti Nagar, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as RAJENDER PAL SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJENDER PAL
[Signature (in existing old name)]

I hitherto known as KISHAN MISHRA S/o RAJESH MISHRA, R/o Flat No. 78 Khasra No. 1162, Block-B, Shiv Mandir, Prem Nagar-2, Kirari Suleman Nagar, PO. Sultanpuri C Block, Distt. North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as RATNESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KISHAN MISHRA
[Signature (in existing old name)]

I, MUKESH KUMAR S/o RAVINDRA SINGH, R/o Barara, Agra, Uttar Pradesh-283102, have changed the name of my minor son YASH KUMAR alias ISHU, aged 14 years and he shall hereafter be known as YASH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR
[Signature of Guardian]

I hitherto known as RAVENDRA alias ANOOP KUMAR PRAJAPATI S/o NARENDRA KUMAR, R/o ST-558, Kamla Nehru Camp, Kirti Nagar, Ramesh Nagar, PO Ramesh Nagar, Dist: West Delhi, Delhi-110015, have changed my name and shall hereafter be known as ANOOP KUMAR PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

RAVENDRA alias ANOOP KUMAR PRAJAPATI
[Signature (in existing old name)]

I hitherto known as NARAYAN S/o BACHAN SINGH, R/o Jargwan, Bulandshahr, Debai, Uttar Pradesh-202399, have changed my name and shall hereafter be known as DALCHAND.

It is certified that I have complied with other legal requirements in this connection.

NARAYAN
[Signature (in existing old name)]

I hitherto known as SUNIT BALA MADAN alias SUNIT BHANDARI D/o ATAM PRAKASH W/o DEEPAK BHANDARI, R/o 2278, Urban Estate, Sector-13, Karnal (Rural) (Part) (1), PO Karnal, Distt. Karnal, Haryana-132001, have changed my name and shall hereafter be known as SUNIT BHANDARI.

It is certified that I have complied with other legal requirements in this connection.

SUNIT BALA MADAN alias SUNIT BHANDARI
[Signature (in existing old name)]

I, VIKAS YADAV S/o SURESH KUMAR YADAV, R/o WZ-215-E, Near Post Office, Madipur Village, Madipur, Paschim Vihar S.O., West Delhi, Delhi-110063, have changed the name of my minor daughter SHRISHTI YADAV alias SHRISHTI, aged 14 years and she shall hereafter be known as SHRISHTI YADAV.

It is certified that I have complied with other legal requirements in this connection.

VIKAS YADAV
[Signature of Guardian]

I, ASHOK KUMAR S/o DHAN SINGH, R/o D-33, D-Block, Harijan Basti, Masood Pur, Vasant Kunj, South West Delhi, Delhi-110070, have changed the name of my minor daughter YASHIKA, aged 15 years and she shall hereafter be known as YASHIKA JAORIYA.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR
[Signature of Guardian]

I hitherto known as RANJIT SINGH S/o TARLOK SINGH, R/o Lalpura, Khadoor Sahib, Tarn Taran, Punjab-143411, have changed my name and shall hereafter be known as RANJIT SINGH SIDHU.

It is certified that I have complied with other legal requirements in this connection.

RANJIT SINGH
[Signature (in existing old name)]

I hitherto known as MD HANEEF S/o DIN MOHD, R/o Jhuggi Number 109, Indra Camp, Kirti Nagar, Ramesh Nagar, Delhi-110015, have changed my name and shall hereafter be known as HANIF.

It is certified that I have complied with other legal requirements in this connection.

MD HANEEF
[Signature (in existing old name)]

I hitherto known as PRADYUMAN S/o RAM KHELAWAN, R/o Vill. Soitha, Post Gunda Rasulpur, Raebareli, Uttar Pradesh-229001, have changed my name and shall hereafter be known as PRADDUM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PRADYUMAN
[Signature (in existing old name)]

I hitherto known as ANJALI KUMARI wife of RAGHAV ACHARYA, residing at H-386, First Floor, Block-H, Old Seemapuri, East Delhi-110095, have changed my name and shall hereafter be known as ANJALI ACHARYA.

It is certified that I have complied with other legal requirements in this connection.

ANJALI KUMARI
[Signature (in existing old name)]

I hitherto known as SAKSHAM alias SAKSHAM THAPA S/o RAJU THAPA, R/o 168, PNB ATM, Vijaypur Naya Gaon, Hathibarkala, PO Anarwala, Dehradun, PO Dehradun Cant., Distt. Dehradun, Uttarakhand-248003, have changed my name and shall hereafter be known as SAKSHAM THAPA.

It is certified that I have complied with other legal requirements in this connection.

SAKSHAM alias SAKSHAM THAPA
[Signature (in existing old name)]

I, SAVITA W/o KRISHAN KUMAR, residing at RZ-418/A, Upper Ground Floor, F/S, LHS, Gali No. 7/1, East Sagarpur, Sagarpur, Delhi-110046, have changed the name of my minor daughter KASHISH TANWAR, aged 15 years and she shall hereafter be known as KASHISH.

It is certified that I have complied with other legal requirements in this connection.

SAVITA
[Signature of Guardian]

I, ANIL KUMAR CHAUDHARY S/o RAM BIR SINGH, R/o 221, Ahera, Baghpat, Uttar Pradesh-250609, have changed the name of my minor daughter JHANVI CHAUDHARY, aged 16 years and she shall hereafter be known as ANNA CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR CHAUDHARY
[Signature of Guardian]

I hitherto known as MADHU CHAUDHRI alias MADHU CHAUDHARY D/o RAM SWAROOP W/o SURENDER KUMAR, R/o A-158 / F-6, Dilshad Colony, Delhi-110095, have changed my name and shall hereafter be known as MADHU CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

MADHU CHAUDHRI alias
MADHU CHAUDHARY
[Signature (in existing old name)]

I hitherto known as KUSUMLATA D/o Sh. JAGDISH CHANDER, R/o House No. 88, Madarsa Wali Gali, Nai Basti Bankner, Narela, Delhi-110040, have changed my name and shall hereafter be known as KUSUM RATHI.

It is certified that I have complied with other legal requirements in this connection.

KUSUMLATA
[Signature (in existing old name)]

I hitherto known as SONU SHARMA S/o DAYA RAM SHARMA, R/o 206, Subhash Colony, Ballabgarh, Haryana-121004, have changed my name and shall hereafter be known as MIRGESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SONU SHARMA
[Signature (in existing old name)]

I hitherto known as PORAS RATHOURE S/o SATYAVIR SINGH, R/o Village Sahabganj, Post Merapur, Distt. Farrukhabad, Uttar Pradesh-205302, have changed my name and shall hereafter be known as SACHIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PORAS RATHOURE
[Signature (in existing old name)]

I hitherto known as VAISHNAVI D/o GARIB DAS, R/o House No. 403, Ambrdkar Colony, Gali No. 6, Chakkarpur, Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as VISHNU RANI.

It is certified that I have complied with other legal requirements in this connection.

VAISHNAVI
[Signature (in existing old name)]

I hitherto known as YOGESH KUMAR S/o BALRAJ, R/o FF 904, Near Foowara Chowk, Sector-37 HL City, Bahadurgarh, PO Bahadurgarh, Distt. Jhajjar, Haryana-124507, have changed my name and shall hereafter be known as YOGESH SINDHU.

It is certified that I have complied with other legal requirements in this connection.

YOGESH KUMAR
[Signature (in existing old name)]

I, RAJEEV SINGH RAGHAV S/o SATYVIR SINGH RAGHAV, R/o H.No. 483 G, Maharana Pratap Gali, Azadpur, North West Delhi, Delhi-110033, have changed the name of my minor daughter namely ANGEL, aged 15 years and she shall hereafter be known as ANGEL SINGH RAGHAV.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV SINGH RAGHAV
[Signature of Guardian]

I hitherto known as PALLAVI KUMARI alias PALLAVI D/o PROMOD KUMAR, R/o Flat No. 14, GH-2, Baghban Apartment, Sector-28, Rohini, North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as PALLAVI.

It is certified that I have complied with other legal requirements in this connection.

PALLAVI KUMARI alias PALLAVI
[Signature (in existing old name)]

I, RAJIV KUMAR S/o RAM CHAND, residing at 328-R, Model Town Panipat, PO Panipat, Distt. Panipat, Haryana-132103, have changed the name of my minor daughter VANI alias VAANI DHINGRA, aged 15 years and she shall hereafter be known as VAANI DHINGRA.

It is certified that I have complied with other legal requirements in this connection.

RAJIV KUMAR
[Signature of Guardian]

I, RAVI S/o RAM CHANDRA, R/o House No. 205, Ram Nagar Colony, Road No. 1, Bareilly, P.O. Izzat Nagar, P.S. Izzat Nagar, District Bareilly, Uttar Pradesh-243122, have changed the name of my minor son namely KAVYARAJ YADHUVANSHI alias KESHAV SINGH, aged 12 years and he shall hereafter be known as KESHAV SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAVI
[Signature of Guardian]

I, PRAVEEN KUMAR S/o DHARAM PAL, R/o A-6/48 Sector-16, Rohini, North West Delhi, Delhi-110089, have changed the name of my minor daughter SMAYRA, aged 3 years and she shall hereafter be known as DARSHIKA.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR
[Signature of Guardian]

I hitherto known as SEEMA W/o JAY SINGH, R/o H. No. 1614-C, Ground Floor, Gali No. 53-A, 2nd 60 Foota Road, Molarband Extn., Badarpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as SEEMA RANI.

It is certified that I have complied with other legal requirements in this connection.

SEEMA
[Signature (in existing old name)]

I hitherto known as MONIKA AHAKE D/o TILAK AHAKE, R/o Vill. Mangara, Post Barangwadi, Tehsil Amla, District Betul, Madhya Pradesh- 460551, have changed my name and shall hereafter be known as DEEPIKA AHAKE.

It is certified that I have complied with other legal requirements in this connection.

MONIKA AHAKE
[Signature (in existing old name)]

I, VINAY KUMAR S/o RAMSWARUP ROY, R/o House No. 90, Friends Colony, Near Shiv Mandir, Sector 20, Old Faridabad, Faridabad, Haryana-121002, have changed the name of my minor son AADITYA RAJ AANAND, aged 15 years and he shall hereafter be known as ADITYA RAJ ANAND.

It is certified that I have complied with other legal requirements in this connection.

VINAY KUMAR
[Signature of Guardian]

I hitherto known as ACHAL KUMARI D/o AMAR KUMAR, R/o P-14, Pillanji Village, Sarojini Nagar, PO Sarojini Nagar, Distt. South West Delhi-110023, have changed my name and shall hereafter be known as ANCHAL KUMARI.

It is certified that I have complied with other legal requirements in this connection.

ACHAL KUMARI
[Signature (in existing old name)]

I, VIPIN KUMAR YADAV S/o RAM PRAKASH YADAV R/o 105, Adda Goolar, Gandhi Nagar, Etawah, Uttar Pradesh-206001, have changed the name of my minor son KRISHNA YADAV, aged 17 years and he shall hereafter be known as ARNAV YADAV.

It is certified that I have complied with other legal requirements in this connection.

VIPIN KUMAR YADAV
[Signature of Guardian]

I hitherto known as SANDEEP KUMARI alias SANDEEP SHARMA daughter of Shri UDHO RAM wife of Sh. NAVEEN SHARMA, employed as ANM in Mobile Health Scheme, Directorate of Health Services, Govt. of NCT of Delhi, Sector-20 Dwarka, New Delhi, residing at J-19/MS-1, Dilshad Colony, Delhi-110095, have changed my name and shall hereafter be known as SANDEEP SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMARI alias SANDEEP SHARMA
[Signature (in existing old name)]

I, RAVINDRA SINGH SIROHI S/o BIJENDRA SINGH SIROHI, R/o C-13, Srijan Vihar, Near Aditya City Center, Nyay Khand-2, Indrapuram, Ghaziabad, Uttar Pradesh-201014, have changed the name of my minor son DIPANSHU SIROHI, aged 14 years and he shall hereafter be known as DAKSH SIROHI.

It is certified that I have complied with other legal requirements in this connection.

RAVINDRA SINGH SIROHI
[Signature of Guardian]

I, MANOJ KUMAR VASHISHTH S/o BABU RAM VASHISHTH, R/o H.No. 111, Village Hoshiyarpur, Sector-51, Gautam Buddha Nagar, Noida, Uttar Pradesh- 201301, have changed the name of my minor son YOSHIT VASHISHTH, aged 15 years and he shall hereafter be known as BHAVESH VASHISHTH.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR VASHISHTH
[Signature of Guardian]

I, PAPPU NISHAD S/o BUDHAN NISHAD, R/o 45, Hamidpur Tola Tenuhi, Gorakhpur, PO B. R.D Medical College Distt. Gorakhpur, Uttar Pradesh-273013, have changed the name of my minor daughter PAYAL NISHAD, aged 16 years and she shall hereafter be known as SHIDDHI.

It is certified that I have complied with other legal requirements in this connection.

PAPPU NISHAD
[Signature of Guardian]

I, RAJESH KUMAR S/o MOOL CHAND, R/o H. No. H 2/39, Kunwar Singh Nagar Extn., Nangloi, West Delhi-41, have changed the name of my minor daughter KUMARI SIDDHI, aged 10 years and she shall hereafter be known as SIDDHI.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR
[Signature of Guardian]

I hitherto known as VIBHUTI JANGIR W/o VATSAL SINGH, Permanent resident of Plot No. A-9, Swapnashree Park Society, Katraj Bypass Road, Near Shell Petrol Pump, Uruli-Dewachi, Pune, Uruli-Dewachi, PO Uruli Devachi, Distt. Pune, Maharashtra-412308, Presently residing at House No. B-229, Third Floor Chhatarpur Enclave Phase-2, New Delhi-110074, have changed my name and shall hereafter be known as VIBHUTI SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIBHUTI JANGIR
[Signature (in existing old name)]

I hitherto known as SUMIT KUMAR PANDEY S/o VIJAY KUMAR PANDEY, R/o Village Hasulahi Deorya, Post Hasulahi, P S Kopa, Deuria, Saran, Bihar-841213, have changed my name and shall hereafter be known as SAHIL KUMAR PANDEY.

It is certified that I have complied with other legal requirements in this connection.

SUMIT KUMAR PANDEY
[Signature (in existing old name)]

I hitherto known as NAGMAN PASWAN S/o KRISHNA PASWAN, R/o 167, Gali No. 2, Lakhpat Colony-2, Badarpur, PO Badarpur, Distt. South Delhi, Delhi-110044, have changed my name and shall hereafter be known as NAGMANI PASWAN.

It is certified that I have complied with other legal requirements in this connection.

NAGMAN PASWAN
[Signature (in existing old name)]

I, DHARM SINGH S/o BHANTARAM, R/o House No. 10, Gali No. 8, Jagmal Enclave, Agwanpur, Sector-91, PO Sector-91, Distt. Faridabad, Haryana-121013, have changed the name of my minor son RAJIT alias RAJAT RATHOR, aged 10 years and he shall hereafter be known as RAJAT RATHOR.

It is certified that I have complied with other legal requirements in this connection.

DHARM SINGH
[Signature of Guardian]

I hitherto known as ARCHANA YADAV W/o PREETAM SONI, R/o H. No. 77/3, 8-Biswa, Gurgaon Village, Near Dr. Agya Ram Sharma, Gurgaon, PO Gurgaon, Distt. Gurgaon, Haryana-122001, have changed my name and shall hereafter be known ARCHANA.

It is certified that I have complied with other legal requirements in this connection.

ARCHANA YADAV
[Signature (in existing old name)]

I hitherto known as SOMARI DEVI W/o JAWAHIR PASWAN, R/o Kanhauli Khas, Deoria, Uttar Pradesh-274204, have changed my name and shall hereafter be known as SOMANI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SOMARI DEVI
[Thumb Impression]

I hitherto known as TUSHANK ARORA alias TEJAN S/o JANARDHAN NATH, R/o WZ-104, Om Vihar, Phase-1, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as TUSHANK ARORA.

It is certified that I have complied with other legal requirements in this connection.

TUSHANK ARORA alias TEJAN
[Signature (in existing old name)]

I hitherto known as ARIKUN NISHA D/o AMIRUDDIN, residing at Piparajaddu, Maharajganj, Uttar Pradesh-273301, have changed my name and shall hereafter be known as ADEEBA KHAN.

It is certified that I have complied with other legal requirements in this connection.

ARIKUN NISHA
[Signature (in existing old name)]

I hitherto known as RAGINDRA TIPVAL alias BHUPINDER SINGH RAYAL S/o SHRI KHIM SINGH Permanent resident of H. No.-1244, Road No.-76, Beemac Colony, Osman Nagar, Kollur, Sangareddy, Hyderabad, Telangana-502300 and Presently residing at Flat No.-151, Shubham Apartments, IP Extension, Patparganj, Delhi-110092, and have changed my name and shall hereafter be known as RAGINDRA TIPVAL

It is certified that I have complied with other legal requirements in this connection.

RAGINDRA TIPVAL alias BHUPINDER SINGH RAYAL
[Signature (in existing old name)]

I, JITENDER S/o SATNAM KATYAL, R/o 1/6540, Azad Street, Street No. 6, Rohtash Nagar, PO Shahdara, Distt. North East Delhi, Delhi-110032, have changed the name of my minor son DEV, aged 13 years and he shall be hereafter known as DEVANSH KATYAL.

It is certified that I have complied with other legal requirements in this connection.

JITENDER
[Signature of Guardian]

I hitherto known as VICKY S/o GOVIND ADHIKARI, R/o A-73, Vijay Nagar, Mohan Garden, Uttam Nagar, Delhi-110059, have changed my name and shall hereafter be known as VICKY MANGRATI.

It is certified that I have complied with other legal requirements in this connection.

VICKY
[Signature (in existing old name)]

I hitherto known as CHANDER DEV S/o UGAR MAHTO, R/o N-43/346, JJ Camp Badali Ind. Area Badali North West Delhi, Delhi-110042, have changed my name and shall hereafter be known as CHANDRADEV MAHTO.

It is certified that I have complied with other legal requirements in this connection.

CHANDER DEV
[Signature (in existing old name)]

I hitherto known as NIRMALA W/o RAM MILAN, R/o A-657, Shyam Colony Phase-2, Budh Vihar, Budh Vihar, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as PREMSHILA DEVI.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA
[Thumb Impression]

I hitherto known as VAISHALI D/o OM PRAKASH, and W/o SANJAY MAINI, R/o H.No. 64, Block-M, Street No. 3, Sunder Nagri, Distt. North East, Delhi-110093, have changed my name and shall hereafter be known as VAISHALI MAINI.

It is certified that I have complied with other legal requirements in this connection.

VAISHALI
[Signature (in existing old name)]

I hitherto known as HARSH S/o JITENDRA GAUTAM, R/o Ramnagar, Sadabad, Hathras, Uttar Pradesh-281306, have changed my name and shall hereafter be known as YASH GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

HARSH
[Signature (in existing old name)]

I, NEERAJ KUMAR, S/o OM PRAKASH ROY, R/o Hasanpur Surat, New Colony, Hasanpur, PO Patory, Distt. Samstipur, Bihar-848504, have changed the name of my minor daughter KEYA, aged 13 years and she shall hereafter be known as JASWITA ROY.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ KUMAR
[Signature of Guardian]

I hitherto known as AJAI KUMAR YADAV, S/o JAG NARAYAN YADAV, R/o F-114, Punjabi Basti, Baljeet Nagar, Patel Nagar, SO Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as DINESH KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

AJAI KUMAR YADAV
[Signature (in existing old name)]

I, hitherto known as KOMAL alias KOMAL PANDEY D/o JITENDRA PANDEY, R/o Flat No. 228, Gangotri Tower, Kaushambi, VTC I.E. Sahibabad, Ghaziabad, Uttar Pradesh-201010, have changed my name and shall hereafter be known as KOMAL PANDEY.

It is certified that I have complied with other legal requirements in this connection.

KOMAL alias KOMAL PANDEY
[Signature (in existing old name)]

I, KULDEEP KALIA S/o Late RAM MURTI KALIA, R/o B2A/94, Janak Puri, West Delhi, Delhi-110058, have changed the name of my minor daughter KAVYA, aged 14 years and she shall hereafter be known as KAVYA KALIA.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP KALIA
[Signature of Guardian]

I hitherto known as ILESH S/o RAHISH PAL, residing at Village Naharpur, Post Unchagaon, Tehsil Jalesar, PO Jalesar, Distt. Etah, Uttar Pradesh-207302, have changed my name and shall hereafter be known as ILU.

It is certified that I have complied with other legal requirements in this connection.

ILESH
[Signature (in existing old name)]

I hitherto known as PURAN KAUR W/o HIMMAT SINGH, R/o House No. B-1/197, Block-B, Shiv Ram Park, Nangloi, West Delhi, Delhi-110041, have changed my name and shall hereafter be known as POOR KAUR.

It is certified that I have complied with other legal requirements in this connection.

PURAN KAUR
[Signature (in existing old name)]

I hitherto known as FATIMA W/o SAMEEM, R/o E-423, Gali No.-3/4, Shri Ram Colony, Rajiv Nagar, Karaval Nagar, PO Karaval Nagar, Dist North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as BABY FATMA.

It is certified that I have complied with other legal requirements in this connection.

FATIMA
[Signature (in existing old name)]

I hitherto known as AGRIYA BHARTI D/o JYOTI TANWAR, R/o C-434 Block-C, Nand Gram, Ghaziabad, Uttar Pradesh-201003, have changed my name and shall hereafter be known as AGRIYA TANWAR.

It is certified that I have complied with other legal requirements in this connection.

AGRIYA BHARTI
[Signature (in existing old name)]

I hitherto known as KIRSHAN KUMAR alias KRISHAN KUMAR TYAGI son of SHRI RAM TYAGI, residing at 75A, Choganiya Mohalla, Shikar Pur, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as KRISHAN KUMAR TYAGI.

It is certified that I have complied with other legal requirements in this connection.

KIRSHAN KUMAR alias KRISHAN KUMAR TYAGI
[Signature (in existing old name)]

I hitherto known as PRINCE alias PRINCE PRAJAPATI S/o Sh. RAJU PRAJAPATI, R/o 494/1, Gali No.-8, Mahavir Block, Bhola Nath Nagar, Shahdara, Delhi-110032, have changed my name and shall hereafter be known as PRINCE PRAJAPATI.

It is certified that I have complied with other legal requirements in this connection.

PRINCE alias PRINCE PRAJAPATI
[Signature (in existing old name)]

I, VIKAS S/o ROHTASH, R/o Village Inayatpur, Inayatpur, Hapur, Jharina, Uttar Pradesh-245205, have changed the name of my minor daughter KAJAL, aged 16 years and she shall hereafter be known as KHUSHI.

It is certified that I have complied with other legal requirements in this connection.

VIKAS
[Signature of Guardian]

I hitherto known as DHARMANDER TIWARI S/o GULAB TIWARI, R/o H. No. 12/11, Geeta Colony, Gandhi Nagar, East Delhi-110031, have changed my name and shall hereafter be known as RAVI KANT TIWARI.

It is certified that I have complied with other legal requirements in this connection.

DHARMANDER TIWARI
[Signature (in existing old name)]

I, ANIL KUMAR S/o DANI RAM, R/o Near Pole No. 109, Kangan Heri, South West Delhi, Delhi-110071, have changed the name of my minor son YAJAS, aged 15 years and he shall hereafter be known as YAJAS YASHASVI.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR
[Signature of Guardian]

I, NARESH KUMAR S/o NANAG RAM, R/o A-2/208, Second Floor C P W D Flat Type-3, Dev Nagar, Karol Bagh, Central Delhi, Delhi-110005, have changed the name of my minor son JIVESH TANWAR, aged 15 years and he shall hereafter be known as JIVESH.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR
[Signature of Guardian]

I, SATYAVEER SINGH son of CHANDU SINGH, residing at H. No.-18, Bhuda, Salarpur Khadar, Sector-81, Noida, Gautam Buddha Nagar, Uttar Pradesh-201304, have changed the name of my minor son TARUN LOHIYA alias AARUSH LOHIYA, aged 15 years and he shall hereafter be known as TARUN LOHIYA.

It is certified that I have complied with other legal requirements in this connection.

SATYAVEER SINGH
[Signature of Guardian]

I hitherto known as DEVENDRA S/o SEESH PAL, R/o Buttina, Barodah, Bulandshahr, Uttar Pradesh-203202, have changed my name and shall hereafter be known as DEVI CHARAN.

It is certified that I have complied with other legal requirements in this connection.

DEVENDRA
[Signature (in existing old name)]

I hitherto known as SATYAM alias SATYAM KUMAR S/o LATE MUKESH KUMAR, R/o N-71/484, Old Chandrawal, Majnu Ka Tila, Civil Lines, SO North Delhi, Delhi-110054, have changed my name and shall hereafter be known as SATYAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SATYAM alias SATYAM KUMAR
[Signature (in existing old name)]

I hitherto known as PRIYA alias RAGINI D/o INDRAPAL SINGH, R/o Gram V Post Vinayakpur, Kurra Jarawan, Kurra, Mainpuri, Uttar Pradesh-205268, have changed my name and shall hereafter be known as PRIYA.

It is certified that I have complied with other legal requirements in this connection.

PRIYA alias RAGINI
[Signature (in existing old name)]

I, MEGRAJ S/o UDAY CHAND, R/o Nagla Jogiyan, Nagla Jogiyan(49), PO Seekri, Distt. Faridabad, Haryana-121004, have changed the name of my minor son TANUJ, aged 13 years and he shall hereafter be known as LOVE.

It is certified that I have complied with other legal requirements in this connection.

MEGRAJ
[Signature of Guardian]

I, SALMA wife of SHAHID, residing at D-176, Gali No.-3, Dakshin puri, Dr. Ambedkar Nagar, District South Delhi, Delhi-110062, have changed the name of my minor son MOHD. NAVI, aged 14 years and he shall hereafter be known as MOHAMMAD NAVI.

It is certified that I have complied with other legal requirements in this connection.

SALMA
[Signature of Guardian]

I, RAMESH KUMAR PATEL S/o SANTLAL PATEL, R/o Gram-Raini Satkhariya, Post-Bansi, Dewasa, Pratapgarh, Raniganj, Uttar Pradesh-230304, have changed the name of my minor daughter SHREYJAL, aged 13 years and she shall hereafter be known as KAJAL PATEL.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR PATEL
[Signature of Guardian]

I hitherto known as LEELA DEVI SRIVAS W/o RAJESH SRIVAS, R/o H.No.-288, Gram Kaidi, PO Dhamora Distt. Chhatarpur, Madhya Pradesh-471201, have changed my name and shall hereafter be known as MANJU.

It is certified that I have complied with other legal requirements in this connection.

LEELA DEVI SRIVAS
[Thumb Impression]

I, ROOPENDRA KUMAR DIWEDI S/o RAMESH CHANDR DIWEDI, R/o Mahamratunjay Mandir Poorab Ward No-2, Namisharanya, PO Namisharanya Distt. Sitapur Uttar Pradesh-261402, have changed the name of my minor son RANU DIWEDI, aged 15 years and he shall hereafter be known as ANANT DWIVEDI.

It is certified that I have complied with other legal requirements in this connection.

ROOPENDRA KUMAR DIWEDI
[Signature of Guardian]

I, MANJU DEVI W/o ACHHE LAL, R/o Ghoraha, Bhor, SRN Bhadohi, Ghoraha, Gyanpur, Sant Ravidas Nagar, Gyanpur, Uttar Pradesh-221304, have changed the name of my minor son ADARSH KUMAR, aged 12 years and he shall hereafter be known as CHANDAN.

It is certified that I have complied with other legal requirements in this connection.

MANJU DEVI
[Signature of Guardian]

I, RACHNA JHA W/o PRASAN KUMAR JHA, R/o E-19, Inder Enclave Phase -2, Kirair Suleman Nagar, North West Delhi, Delhi-110086, have changed the name of my minor daughter AARCHI JHA, aged 16 years and she shall hereafter be known as AARCHI.

It is certified that I have complied with other legal requirements in this connection.

RACHNA JHA
[Signature of Guardian]

I, SUDHIR KUMAR SHARMA S/o SHIV KUMAR SHARMA, R/o RZ-50, E/1, Pankha Road, Opposite Desu Colony, Vashist Park, Sagarpur, PO Nangal Raya, Distt. South West Delhi, Delhi-110046, have changed the name of my minor daughter LAKSHYA SHARMA, aged 05 years and she shall hereafter be known as LAKSHYAA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR KUMAR SHARMA
[Signature of Guardian]

I, AMIT KUMAR son of JAIPAL, residing at 145/3, Aara Machine Wali Gali, Kath Mandi, Bahadurgarh, Jhajjar, Haryana-124507, have changed the name of my minor son CHAITANYA, aged 14 years and he shall hereafter be known as CHAITANYA JANGRA.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature of Guardian]

I, BIKRAM KESHAREE BADAJENA S/o BHAGIRATHI BADAJENA, R/o 3rd Floor(right side), Be-282, Street No. 6, Near Mayapuri Mohan Mandir, Hari Nagar, Hari Nagar Dadb Block, PO New Delhi, West Delhi-110064, have changed the name of my minor son namely VIVAAN, aged 14 years and he shall hereafter be known as VIVAAN BADAJENA.

It is certified that I have complied with other legal requirements in this connection.

BIKRAM KESHAREE BADAJENA
[Signature of Guardian]

I, UMESH CHANDRA THAKUR S/o NARAYAN THAKUR, Employed as Senior Technician /J in the Narora Atomic Power Station, residing at C-87/5, NAPS Township, Narora, have changed the name of my minor son S. AMAN, aged 15 years and he shall hereafter be known as SHIVANSH AMAN.

It is certified that I have complied with other legal requirements in this connection.

UMESH CHANDRA THAKUR
[Signature of Guardian]

I hitherto known as PRINSH S/o SALENDER, R/o 396, Sanwala(396), P.O. Kohlapur, Distt. Kurukshetra, Haryana-136131, have changed my name and shall hereafter be known as PRINCE.

It is certified that I have complied with other legal requirements in this connection.

PRINSH
[Signature (in existing old name)]

I hitherto known as MONIS S/o GULFAM, residing at 1071/76, D K Factory, Shyam Nagar, Pillokhari Road, Meerut, Uttar Pradesh-250002, have changed my name and shall hereafter be known as MONIS GULFAM.

It is certified that I have complied with other legal requirements in this connection.

MONIS
[Signature (in existing old name)]

I hitherto known as ANAND S/o KISHOR KUMAR, R/o E-89-90, Krishan Vihar, Delhi-110086, have changed my name and shall hereafter be known as ANAND SINGH BEDI.

It is certified that I have complied with other legal requirements in this connection.

ANAND
[Signature (in existing old name)]

I hitherto known as NARENDR KUMAR SINGH S/o SAGAR SINGH, R/o H. No. D 1 /302, Gali No. 26 Opp Street Light, Harsh Vihar, North East, Delhi-110093, have changed my name and shall hereafter be known as NARENDR KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NARENDR KUMAR SINGH
[Signature (in existing old name)]

I hitherto known as SIKHA GARG alias GUNJAN MITTAL D/o MADESH W/o ROHIT MITTAL, R/o 201, Panchwati Colony, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as GUNJAN MITTAL.

It is certified that I have complied with other legal requirements in this connection.

SIKHA GARG alias GUNJAN MITTAL
[Signature (in existing old name)]

I, SUNITA YADAV Wife of SHASHI BHUSHAN YADAV, residing at Ismailpur Road Khairthal, Rajasthan-301404, have changed the name of my minor daughter NISHU YADAV, aged 16 years and she shall hereafter be known as NISHA YADAV.

It is certified that I have complied with other legal requirements in this connection.

SUNITA YADAV
[Signature of Guardian]

I hitherto known as RAMA SAKI YADAV S/o DESHRATH YADAV, R/o 542, T-Huts, Sanjay Camp, Railway Line, Chanakya Puri, P.O. Chanakya Puri, Distt. New Delhi, Delhi-110021, have changed my name and shall hereafter be known as RAM SUNDAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAMA SAKI YADAV
[Signature (in existing old name)]

I hitherto known as NIRMALA DEVI alias NIRMALA LAL D/o PARMESHWAR PD GUPTA W/o NARAYAN LAL, R/o Flat No. 18d, Third Floor, Pocket F, G-8 Area, Rajouri Garden, OPP, BSES Office, New Delhi, Hari Nagar, Maya Puri, South West Delhi, Delhi-110064, have changed my name and shall hereafter be known as NIRMALA LAL.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA DEVI alias NIRMALA LAL
[Signature (in existing old name)]

I hitherto known as AYUSH GUPTA alias HARSH GUPTA S/o RAJESH GUPTA, resident of Ring Road Near Siddharth Public School Adarsh Vihar Colony, Buddheshwar, Lucknow, Uttar Pradesh-226017, have changed my name and shall hereafter be known as HARSH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

AYUSH GUPTA alias HARSH GUPTA
[Signature (in existing old name)]

I hitherto known as BHALA RAM S/o AMARA RAM, employed as in the residing at Jooni Unadri, Barmer, Rajasthan-344031, have changed my name and shall hereafter be known as BHAVESH POONIYA.

It is certified that I have complied with other legal requirements in this connection.

BHALA RAM
[Signature (in existing old name)]

I hitherto known as BHAWNA D/o MOHAN LAL, R/o A-12, Block-A, Majnu Ka Tilla, Aruna Nagar, Civil Lines, North Delhi, Delhi-110054, have changed my name and shall hereafter be known as BHAWNA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

BHAWNA
[Signature (in existing old name)]

I, KIRAN GAUR W/o SUBHASH CHAND, R/o E-340, Gali No. 15, E-Block, Khajoori Khas, P.O. Khajoori Khas, Distt. North East Delhi, Delhi-110094, have changed the name of my minor daughter URVI aged 11 years and she shall hereafter be known as URVI GAUR.

It is certified that I have complied with other legal requirements in this connection.

KIRAN GAUR
[Signature of Guardian]

I, KIRAN GAUR W/o SUBHASH CHAND, R/o E-340, Gali No. 15, E-Block, Khajoori Khas, P.O. Khajoori Khas, Distt. North East Delhi, Delhi-110094, have changed the name of my minor son KANAN, aged 08 years and he shall hereafter be known as KANAN GAUR.

It is certified that I have complied with other legal requirements in this connection.

KIRAN GAUR
[Signature of Guardian]

I hitherto known as MOHD ISMAIL RAZA son of Shri MOHD NAIMUDDIN ANSARI, residing at B-81, Second Floor, Abul Fazal Enclave Part-2, Shaheen Bagh, Jamia Nagar, Okhla, New Friends Colony, NCT of Delhi-110025, have changed my name and shall hereafter be known as MD ISMAIL RAJA.

It is certified that I have complied with other legal requirements in this connection.

MOHD ISMAIL RAZ
[Signature (in existing old name)]

I, JAI SUBHASH THAKUR S/o SAMBHUVI NATH THAKUR, R/o Flat No. 54, Block-J, Shri Krishna Appartment, Rohini Sector-16, Delhi-110089, have changed the name of my minor daughter JIYA THAKUR, aged 04 years and she shall hereafter be known as SWARNIKA THAKUR.

It is certified that I have complied with other legal requirements in this connection.

JAI SUBHASH THAKUR
[Signature of Guardian]

I hitherto known as BHAVANEE BAI W/o SWAMI, R/o Arghatmau, Ajnara, PO Ajnara, Distt. Mahoba, Uttar Pradesh-210423, have changed my name and shall hereafter be known as RAJNI.

It is certified that I have complied with other legal requirements in this connection.

BHAVANEE BAI
[Signature (in existing old name)]

I, ATUL JETHALAL PARMAR son of Shri JETHALAL NARAN PARMAR, residing at A-305, Mod Apartment, Vasundhara Enclave, New Delhi-110096, have changed the name of my minor daughter PIA ATUL PARMAR, aged 14 years and she shall hereafter be known as PIA PARMAR.

It is certified that I have complied with other legal requirements in this connection.

ATUL JETHALAL PARMAR
[Signature of Guardian]

I, MAHENDER SINGH S/o SHER SINGH, R/o Saad Mohalla, Bhiduki, Bhiduki(99), Bhiduki, Palwal, Haryana-121107, have changed the name of my minor son JAIDEV, aged 13 years and he shall hereafter be known as MUKESH.

It is certified that I have complied with other legal requirements in this connection.

MAHENDER SINGH
[Signature of Guardian]

I hitherto known as SUHAIL S/o MOHD JAVED, R/o A-130/6, Abul Fazal Enclave Part-2, Jamia Nagar, Delhi-110025, have changed my name and shall hereafter be known as MUHAMMAD ISHAAN.

It is certified that I have complied with other legal requirements in this connection.

SUHAIL
[Signature (in existing old name)]

I, ARVIND GARG S/o RADHEY SHYAM, R/o C10/5, Lane C-10, Block C, Krishna Nagar, East Delhi, Delhi-110051, have changed the name of my minor daughter namely AVIKA alias VANSHIKA, aged 13 years and she shall hereafter be known as AVIKA GARG.

It is certified that I have complied with other legal requirements in this connection.

ARVIND GARG
[Signature of Guardian]

I, SAURABH SRIVASTAVA S/o ADITYA PRAKASH SRIVASTAVA, R/o RZ-196/C, Raj Nagar-2, Palam Colony, Dabri, Delhi-110045, have changed the name of my minor daughter SURGUN SRIVASTAVA, aged 14 years and she shall hereafter be known as SARGUN SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

SAURABH SRIVASTAVA
[Signature of Guardian]

I, RAHUL GOEL S/o RADHEY SHYAM GOEL, R/o RZ-127, T-Extension, Vishwas Park, Uttam Nagar, West Delhi, Delhi-110059, have changed the name of my minor son AARAV GOEL, aged 12 years and he shall be hereafter known as NIRAV GOEL.

It is certified that I have complied with other legal requirements in this connection.

RAHUL GOEL
[Signature of Guardian]

I, AMIT PRAKASH SHARMA S/o CHANDER PRAKASH, R/o House No. 20, Ground Floor, E2.1, Vatika India Next, Sector 82, Gurgaon, Haryana-122004, have changed the name of my minor son AARAV SHARMA, aged 12 years and he shall hereafter be known as AARAV UNIYAL.

It is certified that I have complied with other legal requirements in this connection.

AMIT PRAKASH SHARMA
[Signature of Guardian]

I hitherto known as MOHD RAHISUDDIN S/o MOHD SAITOON KHAN, R/o Narainpur Vaska, Hapur, Uttar Pradesh-245301, have changed my name and shall hereafter be known as RAHIMMUDDIN.

It is certified that I have complied with other legal requirements in this connection.

MOHD RAHISUDDIN
[Thumb Impression]

I, RAHUL S/o RAM CHANDRA MISHRA, R/o House No. 7, Gali No. 3, Near Shiv Mandir, Sector-65, Noida, P.O. Noida, District Gautam Buddha Nagar, Uttar Pradesh-201301, have changed the name of minor daughter ISU, aged 11 years and she shall hereafter be known as SMRITI MISHRA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL
[Signature of Guardian]

I hitherto known as NEERU W/o RAVI PARKASH, R/o RZF-4, F-Block, VTC Dwarka Puri, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as NEERU LAMSER.

It is certified that I have complied with other legal requirements in this connection.

NEERU
[Signature (in existing old name)]

I hitherto known as KUMAR PRATIK RAJ S/o LATE SH. BIBHUTI RANJAN THAKUR, R/o H.No. 318-B, 3rd, have changed my name and shall hereafter be known as PRATIK THAKUR.

It is certified that I have complied with other legal requirements in this connection.

KUMAR PRATIK RAJ
[Signature (in existing old name)]

I, NITESH KUMAR S/o PARMANAND PRASADYADAV, R/o House Number F-381, Hari Nagar Extension-3, Badarpur, P.O. Badarpur, Distt. South Delhi, Delhi-110044, have changed the name of my minor son ANSH, aged 14 years and he shall hereafter be known as SHREYANSH.

It is certified that I have complied with other legal requirements in this connection.

NITESH KUMAR
[Signature of Guardian]

I, NARESH KUMAR MEENA S/o BHAMBAL RAM MEENA, R/o GA-26, PUL Prahladpur, Badarpur, Delhi-110044 have changed the name of my minor daughter NIBEDITA MEENA, aged 14 years and she shall hereafter be known as NIVEDITA MEENA.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR MEENA
[Signature of Guardian]

I, RAJENDRA SINGH CHAUHAN S/o SHIV DAYAL SINGH, R/o RZ 9G Prem Nagar Gali No. 5, Najafgarh, South West Delhi, Delhi-110043, have changed the name of my minor son NAVENDRA SINGH CHAUHAN, aged 14 years and he shall hereafter be known as NAGENDRA SINGH CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA SINGH CHAUHAN
[Signature of Guardian]

I hitherto known as CHUNNU KUMAR S/o JIUT, R/o Madhopur Buzurg Tamkuhi Raj Distt. Khushinagar Uttar Pradesh 274406, have changed my name and shall hereafter be known as ABHISHEK.

It is certified that I have complied with other legal requirements in this connection.

CHUNNU KUMAR
[Signature (in existing old name)]

I hitherto known as MD KAIF S/o PHOOL MD ANSARI, R/o RZ-2081/27B TKD Extn. Kalkaji, P.O. Kalkaji Distt. South Delhi, Delhi-110019, have changed my name and shall hereafter be known M D KAIF.

It is certified that I have complied with other legal requirements in this connection.

MD KAIF
[Signature (in existing old name)]

I hitherto known as KM. SATISH KUMARI alias SATESH SIROHI W/o SATISH SIROHI D/o VIR PAL SINGH, R/o A-8/1, Garima Garden, Sahibabad, Ghaziabad, Uttar Pradesh-201005, have changed my name and shall hereafter be known as SATESH SIROHI.

It is certified that I have complied with other legal requirements in this connection.

KM. SATISH KUMARI alias SATESH SIROHI
[Signature (in existing old name)]

I, AMIT KUMAR son of JAIPAL, residing at 145/3, Aara Machine Wali Gali, Kath Mandi, Bahadurgarh, Jhajjar, Haryana-124507, have changed the name of my minor daughter CHITRAKSHI, aged 14 years, and she shall hereafter be known as CHITRAKSHI JANGRA.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature of Guardian]

I, SANJAY KUMAR DUBEY S/o VINOD KUMAR DUBEY, R/o 293/335, New H.No. 227, Madhwapur, Mahatma Gandhi Marg, Bharat Sewa Ashram Sangh, Madhwapur Zone-4, Allahabad, P.O. Allahabad City, Dist: Prayagraj Uttar Pradesh-211003, have changed the name of my minor son PRAMATH DUBEY, aged 15 years and he shall hereafter be known as ARUSH DUBEY.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR DUBEY
[Signature of Guardian]

I hitherto known as YESH YADAV S/o SUNIL YADAV, R/o Rajiv Gandhi Nagar, Mainpuri, Mainpuri, Uttar Pradesh, 205001, have changed my name and shall hereafter be known as HARSH YADAV.

It is certified that I have complied with other legal requirements in this connection.

YESH YADAV
[Signature (in existing old name)]

I hitherto known as PRINCEE KUMARI W/o DEEPAK KUMAR, residing at Ward No. 13, Gram-Vaishya Lagma, Post-Balthari, Balthari, P.O. Balthari, Distt. Dharbhanga, Bihar-847203, have changed my name and shall hereafter be known as BHAGWATI KUMARI

It is certified that I have complied with other legal requirements in this connection.

PRINCEE KUMARI
[Signature (in existing old name)]

I hitherto known as VINOD KUMAR S/o SHIYARAM, R/o C-98, Gali No. 3, Mulla Colony, Gharoli, P.O. Vasundhara Enclave, Distt. East Delhi, Delhi-110096, have changed my name and shall hereafter be known as BUNTY.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR
[Signature (in existing old name)]

I hitherto known as SHUJAUDDIN alias SHIZAUDDIN alias SHIJAUDDIN alias SHAJUDDIN S/o ABDUL WAHAB, R/o 9X, Gali Chaman Wali, Chhatta Lal Miyan, Darya Ganj, P.O. Darya Ganj, Distt. Central Delhi, Delhi-110002, have changed my name and shall hereafter be known as SHAJUDDIN.

It is certified that I have complied with other legal requirements in this connection.

SHUJAUDDIN alias SHIZAUDDIN alias SHIJAUDDIN alias SHAJUDDIN
[Signature (in existing old name)]

I hitherto known as RAMBHATERI daughter of TULSI RAM, R/o 0, 0, Zahadpur Tapa Kosli(170), P.O. Kosli, Distt. Rewari, Haryana-123302, have changed my name and shall hereafter be known as ADITI.

It is certified that I have complied with other legal requirements in this connection.

RAMBHATERI
[Signature (in existing old name)]

I, SHABO W/o MOHAMMAD AFROJ AHMAD, R/o House No. TA-215, Gali No. 3, Tughlakabad Extn., New Delhi-110019, have changed the name of my minor son FAIZAN alias MOHAMMAD FAIZAN AHMAD aged 15 years and he shall hereafter be known as MOHAMMAD FAIZAN AHMAD.

It is certified that I have complied with other legal requirements in this connection.

SHABO
[Signature of Guardian]

I hitherto known as DHARVI D/o TIKAM SINGH, R/o House, No. G-39, Mcd Colony, Dhakka Village, Kingsway Camp, Delhi-110009, have changed my name and shall hereafter be known as DHARVI TOMAR.

It is certified that I have complied with other legal requirements in this connection.

DHARVI
[Signature (in existing old name)]

I, SIPPY W/o AKSHAY BHATNAGAR, R/o 38-D DDA Flats Pandav Nagar Patel Nagar S.O. Central Delhi Delhi-110008, have changed the name of my minor daughter AATREYA aged 14 years and he shall hereafter be known as VAJRA.

It is certified that I have complied with other legal requirements in this connection.

SIPPY
[Signature of Guardian]

I hitherto known as, SUMENDRA GOSWAMI son of DEVENDRA NATH, R/o Magrasa, Pilibhit, Uttar Pradesh-262001, have changed my name and shall hereafter be known as SURAJ GOSWAMI.

It is certified that I have complied with other legal requirements in this connection.

SUMENDRA GOSWAMI
[Signature (in existing old name)]

I, NEELAM RANI W/o ANIL, residing at D-114/A, D Block, Yadav Nagar, Badli, North West Delhi, Delhi-110042, have changed the name of my minor daughter AYUSHI aged 15 years and She shall hereafter be known as AYUSHI KHARB.

It is certified that I have complied with other legal requirements in this connection.

NEELAM RANI
[Signature of Guardian]

I, RAJ KUMAR S/o AMARNATH, residing at B-21A, Ramdutt Enclave, Uttam Nagar, New Delhi-110059, have changed the name of my minor son SHAURYA aged 14 years and he shall hereafter be known as SHAURYA PAL.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR
[Signature of Guardian]

I, RAJAN BATRA S/o GURCHARAN BATRA, R/o C-35, C-Block, Mahendru Enclave, Azadpur, Delhi-110033, have changed the name of my minor son YUGAM BATRA alias YUVRAJ BATRA aged 16 Years and he shall hereafter be known as YUVRAJ BATRA.

It is certified that I have complied with other legal requirements in this connection.

RAJAN BATRA
[Signature of Guardian]

I hitherto known as SHIVANI GUMBAR D/o RAJENDRA GUMBER W/o UJJWAL MANCHANDA, R/o 237, Sainik Vihar, Upper Ground, Pitampura, Saraswati Vihar, Delhi-110034, have changed my name and shall hereafter be known as SHIVANI MANCHANDA.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI GUMBAR
[Signature (in existing old name)]

I, VIJAY KUMAR PANDEY S/o PRABHAT CHAND PANDEY, R/o Charpan Buzurg, Charpan Buzurg, Gorakhpur, Uttar Pradesh-273016, have changed the Name of my Minor Son's namely WANCHAL PANDEY Aged 17 years and he shall hereafter be known as ABHINAV PANDEY.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR PANDEY
[Signature of Guardian]

I hitherto known as RAJENDRA SINGH alias RAJENDER SINGH NEGI S/o PREM SINGH, R/o RZ-32, Roshan Garden, Najafgarh, South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as RAJENDER SINGH NEGI.

It is certified that I have complied with other legal requirements in this connection.

RAJENDRA SINGH alias RAJENDER SINGH NEGI
[Signature (in existing old name)]

I, PRAVEEN S/o RAM PAL SINGH, residing at 8/239, Mandoli Extn., Mandoli, P.O. Mandoli Saboli, Distt. North East Delhi, Delhi-110093, have changed the name of my minor son HARSHIL RAMPAL age 14 years and he shall hereafter be known as HARSHIL.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN
[Signature of Guardian]

I hitherto known as RITIKA D/o RAJ TILAK SINGH, R/o House Number 1410, Urban Estate, Sector 3, Thanesar, Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as RITIKA SAINI.

It is certified that I have complied with other legal requirements in this connection.

RITIKA
[Signature (in existing old name)]

I hitherto known as ANU PRAKASH S/o ASHOK KUMAR, Residing at Kolana, Mirzapur, Uttar Pradesh-231304, have changed my name and shall hereafter be known as ANIKET GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

ANU PRAKASH
[Signature (in existing old name)]

I, ATUL KUMAR S/o RAJENDRA PRASAD, R/o Sonbarsa, Sonbarsa Bazar, Gorakhpur, Uttar Pradesh-273002, have changed the name of my Minor Son's namely PUKHRAJ MODANWAL aged 17 years and he shall hereafter be known as PRASHANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ATUL KUMAR
[Signature of Guardian]

I hitherto known as SHAHRAJ alias SHAHRAJ QURESHI S/o AKHTAR, R/o 13/849, Gali No.13, Mandoli Extn. Delhi-110093, have changed my name and shall hereafter be known as SHAHRAJ QURESHI.

It is certified that I have complied with other legal requirements in this connection.

SHAHRAJ alias SHAHRAJ QURESHI
[Signature (in existing old name)]

I hitherto known as ACHAL JINDAL S/o KESHAV JINDAL, R/o H-2/26A, Second Floor, DLF Phase 1, Sikanderpur Ghosi(68), P.O. DLF QE, Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as ACHALL JIINDAL.

It is certified that I have complied with other legal requirements in this connection.

ACHAL JINDAL
[Signature (in existing old name)]

I hitherto known as BHOLI A D/o SANJAY, R/o Satuabhar, Khajani, Gorakhpur, Uttar Pradesh-273212, have changed my name and shall hereafter be known NISHA.

It is certified that I have complied with other legal requirements in this connection.

BHOLI
[Signature (in existing old name)]

I hitherto known as BAKUL BISWAS wife of BIKASH CHANDRA BISWAS, residing at H. No. 2-67, Ward No. 8, Near Bus Stand Kirandul, Post Kirandul, Distt. Dantewada C.G. 494556, have changed my name and shall hereafter be known as RINKU BISWAS.

It is certified that I have complied with other legal requirements in this connection.

BAKUL BISWAS
[Signature (in existing old name)]

I, ARUN KUMAR K S/o KALIMUTHU, R/o No. 1083, 2nd A Cross, S V G Nagar Moodalapalya, Post Nagarbhavi, Distt. Bangalore Karnataka-560072, have changed the name of my minor son AMUTHAVEL A aged 4 years and he shall hereafter be known as AMUDHAN A.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR K
[Signature of Guardian]

I hitherto known as NASREEN wife of MANZOOR AHMED, residing at Flat No. 12 F R Apartment, 529 KA 386 Matinpurwa, Near Tender Care Hospital, Khurram Nagar, Vikas Nagar, Lucknow, Uttar Pradesh 226022, have changed my name and shall hereafter be known as NASREEN MANZOOR.

It is certified that I have complied with other legal requirements in this connection.

NASREEN
[Signature (in existing old name)]

I hitherto Known as SHUBHAM son of KULDEEP SINGH, R/o VPO Dhoula Khera, Tehsil Mukerian, Distt. Hoshiarpur, Punjab-144306, have changed my name and shall hereafter be known SHUBHAM RANA.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM
[Signature (in existing old name)]

I hitherto known as MANOHAR SINGH BHULLAR S/o JAGTAR SINGH, residing at Village Kalala, District Barnala, Punjab-148104, India, have changed my name and shall hereafter be known as NAMOHAR SINGH BHULLAR

It is certified that I have complied with other legal requirements in this connection.

MANOHAR SINGH BHULLAR
[Signature (in existing old name)]

I hitherto known as NIDHI alias APARNA GUPTA D/o SUNIL GUPTA W/o RAHUL GUPTA, R/o 2632, Lambi Gali, Punjabi Basti Part-2, Sabzi Mandi, Malka Ganj, Malka Ganj Delhi, North Delhi, Delhi-110007, have changed my name and shall hereafter be known as APARNA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NIDHI alias APARNA GUPTA
[Signature (in existing old name)]

I hitherto known as RAJBALLAB PASWAN S/o DEGAN PASWAN, R/o Gram-Gogna, Post-Baghi Bardha, Sahaj Vasudha Kendr, Baghi Bardha. P.O. Baghikardha, Distt. Nawada, Bihar-805104, have changed my name and shall hereafter be known as RAJBALLAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJBALLAB PASWAN
[Signature (in existing old name)]

I hitherto known as SHILA DEVI W/o RAVINDRA RAY, R/o Bodhgawan basantchak, Budhgawan, Patna, Bihar-801113, have changed my name and shall hereafter be known as GYANTI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHILA DEVI
[Signature (in existing old name)]

I hitherto known as RAHUL KUMAR alias TRIVENDRAM SINGH NAND S/o SANJAY THAKUR, R/o Gram Barui P.O. Khaira Dorain, Donra, Munger, Bihar-811213, changed my name and shall hereafter be known as TRIVENDRAM SINGH NAND.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR alias TRIVENDRAM SINGH NAND
[Signature (in existing old name)]

I hitherto known as ASHISH ALAWADHI S/o HIRA LAL ARORA, R/o 777-P Sector-15A, Hisar Haryana 125001, have changed my name and shall hereafter be known as ASHISH ALAWADHII.

It is certified that I have complied with other legal requirements in this connection.

ASHISH ALAWADHI
[Signature (in existing old name)]

I, VIJAY SHARMA S/o TILAK RAM SHARMA, R/o Tower B9, Flat No. 406, RPS Savana Sector-88, Faridabad, Haryana-121002, have changed the name of my minor son AKSHAJ SHARMA aged 14 years and he shall hereafter be known as KETAN SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VIJAY SHARMA
[Signature of Guardian]

I hitherto known as KARU SINGH S/o RAMBALI SINGH, R/o Kewali, P.O. Kochra, P.S.- Khudaganj, Distt. Nalanda, State Bihar, Pin Code-801303, have changed my name and shall hereafter be known as SHAILENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

KARU SINGH
[Signature (in existing old name)]

I hitherto known as GAUTAM RAJ S/o UPENDRA KUMAR SINGH, R/o Hasanpura, Ward No. 04, P.O. Kurwa, P.S. Mufassil Thana, Distt. Bhojpur, State Bihar, Pin code- 802312, have changed my name and shall hereafter be known as SUNNI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GAUTAM RAJ
[Signature (in existing old name)]

I hitherto known as MALINI D/o PERUMAL W/o MANAVALAN, residing at 28 North Tank Block, Coromandel, Bangarapet, Kolar, Karnataka-563118, have changed my name and shall hereafter be known as P MANILA.

It is certified that I have complied with other legal requirements in this connection.

MALINI
[Signature (in existing old name)]

I, ANIL MAHAJAN son of MOHAN LAL, resident at House No. S-20/53, Shiv Vihar, Randhawa Colony, Kanpur, Distt Pathankot, Punjab, 145001, have changed the name of my minor son LAKSHAY aged 15 years and he shall hereafter be known as LAKSHAY MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

ANIL MAHAJAN
[Signature of Guardian]

I, ANAND KUMAR VERMA, S/o VIJAY SINGH, R/o Pirbigha, P.O. Rasalpur, District Gaya Bihar-823003, have changed the name of my minor daughter VRIDDHI VERMA, aged 11, years and she shall hereafter be known as ANUPAMA VERMA.

It is certified that I have complied with other legal requirements in this connection.

ANAND KUMAR VERMA
[Signature of Guardian]

I, SHITIZ SINGHAL S/o TARSEM LAL SINGHAL, R/o S-84, Harsewakpur No. 1, Near Sports College, P.O. Arogya Mandir, Gorakhpur, Gorakhpur, Uttar Pradesh-273003, have changed the name of my minor son ACHYUT SINGHAL aged 14 years and he shall hereafter be known as ANEY SINGHAL.

It is certified that I have complied with other legal requirements in this connection.

SHITIZ SINGHAL
[Signature of Guardian]

I hitherto known as HAPSA D/o NASIM AHMED, R/o H.No. 1861, Gali No. 18 Rajiv Gandhi Nagar New Mustafabad North East Delhi-110094, have changed name and shall hereafter be known as AFSHA.

It is certified that I have complied with other legal requirements in this connection.

HAPSA
[Signature (in existing old name)]

I hitherto known as RAMA DEVI W/o RAGHUBIR SINGH YADAVA, R/o Siha(15), P.O. Dahina, Distt. Rewari, Haryana-123411, have changed my name and shall hereafter be known as RAM RATHI.

It is certified that I have complied with other legal requirements in this connection.

RAMA DEVI
[Thumb Impression]

I hitherto known as MOHIT S/o VED PRAKASH, R/o A-315 Pandav Nagar, Patel Nagar, P.O. Patel Nagar Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as MOHIT PRAKASH BANSAL.

It is certified that I have complied with other legal requirements in this connection.

MOHIT
[Signature (in existing old name)]

I hitherto known as KAMARUL NESHA W/o ALI HUSAIN, R/o Pendula Mishra, Bathua Bazar, Gopalganj, Bihar 841425, have changed my name and shall hereafter be known as KAMRUN NESHA.

It is certified that I have complied with other legal requirements in this connection.

KAMARUL NESHA
[Signature (in existing old name)]

I hitherto known as JOHANA alias JUHI ARA wife of MOHAMMAD SHAMIM, R/o A-278, 0JJ Colony Raghbir Nagar, Raghbir Nagar, West Delhi, Delhi-110027, have changed my name and shall hereafter be known as JOHANA.

It is certified that I have complied with other legal requirements in this connection.

JOHANA alias JUHI ARA
[Signature (in existing old name)]

I, RAJEEV KUMAR S/o RAMSHANKAR SINGH, residing at Gram chandinawan, Post kashichak, kashi chak, Nawada, Bihar- 805130, have changed the name of my minor son TARUN KUMAR aged 11 years and he shall hereafter be known as BIRU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV KUMAR
[Signature of Guardian]

I hitherto known as B S RAWAT S/o TEJ SINGH, R/o AP-96 B, Pitam Pura, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as VIRENDER SINGH RAWAT.

It is certified that I have complied with other legal requirements in this connection.

B S RAWAT
[Signature (in existing old name)]

I hitherto known as CHINNAMMA W/o VENKATESHAIH, R/o #125, Halagevderahalli Rajarajeshwarinagar, Bangalore South, Bangalore, Karnataka -560098, India, have changed my name and shall hereafter be known as HANUMAKKA VENKATESH.

It is certified that I have complied with other legal requirements in this connection.

CHINNAMMA
[Signature (in existing old name)]

I hitherto known as KAJAL KUMARI daughter of SHARAVAN DAS, residing at Village Girdharpur, Post Atiawan, Atiawan, P.O. Atiawan, District Jehanabad, Bihar-804432, have changed my name and shall hereafter be known as KIRITEE KUMARI.

It is certified that I have complied with other legal requirements in this connection.

KAJAL KUMARI
[Signature (in existing old name)]

I hitherto known as RADHE SHYAM RAY son of BUDHAN RAY, residing at Patila, Maner, P.O. Maner, District Patna, Bihar-801108, have changed my name and shall hereafter be known as JATA RAY.

It is certified that I have complied with other legal requirements in this connection.

RADHE SHYAM RAY
[Thumb Impression]

I hitherto known as ANITA DEVI alias LALITA GOEL W/o SUBHASH CHAND GOEL, R/o 46, 1st Floor Pocket-11B, Sector-23 Rohini, North West Delhi-110085, have changed my name and shall hereafter be known as LALITA GOEL.

It is certified that I have complied with other legal requirements in this connection.

ANITA DEVI alias LALITA GOEL
[Signature (in existing old name)]

I hitherto known as VANSH KUSHWAHA S/o BALRAM SINGH, resident at B-1045, GF, Green Field, NHPC Colony, Faridabad, Haryana-121010, have changed my name and shall hereafter be known as GGAURAVV SIINGH.

It is certified that I have complied with other legal requirements in this connection.

VANSH KUSHWAHA
[Signature (in existing old name)]

I, JITENDER MEHTA S/o KAILASH CHANDER, R/o H.No. 457, Model Colony, Yamuna Nagar, Tehsil Jagadhri, Distt. Yamuna Nagar-135001 Haryana, India, have changed the name of my minor daughter BAANI, aged 15 years and she shall hereafter be known as BAANI MEHTA.

It is certified that I have complied with other legal requirements in this connection.

JITENDER MEHTA
[Signature of Guardian]

I hitherto known as LAXMI W/o BADDAN YADAV, R/o 134, Gram Triveni, Teiveni Banda, Trivedi Uttar Pradesh-210001, have changed my name and shall hereafter be known as SHIV DEVI.

It is certified that I have complied with other legal requirements in this connection.

LAXMI
[Thumb Impression]

I hitherto known as UMA DEVI W/o PANCHANAND YADAV, R/o Madhuvan, Near Mandir Tola, Ward No. 2, P.O. Chopra Ramnagar, P.S. Jankinagar, Distt. Purnia, Bihar-854102, have changed my name and shall hereafter be known as USHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

UMA DEVI
[Signature (in existing old name)]

I, SHIV SHANKAR DUBEY S/o BALIRAM DUBEY, residing at Vill. Tilasa, Ward No. 1, Near Shiv Mandir, P.O. Thakurai Parasiyan, P.S. Nasriganj, Distt. Rohtas, Bihar-821310, have changed the name of my minor son ANKUSH KUMAR DUBEY, aged 16 years and he shall hereafter be known as JAYANT BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

SHIV SHANKAR DUBEY
[Signature of Guardian]

I hitherto known as PRASHANT KUMAR PATRA son of BAISNAB CHARAN PATRA, residing at 79, Nand Vihar Vimal Kuteer, Jwalaipur Gurukul Kangri Haridwar, P.O. Gurukul Kangri, Distt. Haridwar, Uttarakhand-249404, have changed my name and shall hereafter be known as PRASANTA KUMAR PATRA.

It is certified that I have complied with other legal requirements in this connection.

PRASHANT KUMAR PATRA
[Signature (in existing old name)]

I, RIYAJUDDIN S/o MURTUJA, R/o Shahpur, Gita Vatika, Gorakhpur, Uttar Pradesh-273006, have changed the name of my minor son MEHFOOZ ALAM, aged 17 years and he shall hereafter be known as ALTMAS.

It is certified that I have complied with other legal requirements in this connection.

RIYAJUDDIN
[Signature of Guardian]

I hitherto known as ADARSH KUMAR alias ADARSH KUMAR CHOUDHARY S/o RAJPAL SINGH, R/o A-4, Ranjeet Nagar, Bharatpur, Rajasthan-321001, have changed my name and shall hereafter be known as ADARSH KUMAR CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

ADARSH KUMAR alias ADARSH KUMAR
CHOUDHARY
[Signature (in existing old name)]

I hitherto known as SHAMANG MAURYA S/o RAMJI LAL MAURYA, R/o 405 Aashray Blue, Opp. Manipur Green, Manipur Gaam, Ghuma, Ahmedabad, Gujarat-380058, have changed my name and shall hereafter be known as SHAMANG BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

SHAMANG MAURYA
[Signature (in existing old name)]

I hitherto known as SONU KUMAR son of SURY NARAYAN SINGH, residing at Daruara, Noorsarai, Ward No. 7, Near Kisan Bhawan, P.O. Daruara, P.S. Noorsarai, Distt. Nalanda, Bihar-803101, have changed my name and shall hereafter be known as ABHAY KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SONU KUMAR
[Signature (in existing old name)]

I hitherto known as SAIPHI KUNWAR W/o Late HARI PRASAD, R/o Shivganj Tola, Ward No. 8, Near Bajrangbali Mandir, P.O. Mannu Dehri, P.S. Tiyar, Distt. Bhojpur, State Bihar-802158, have changed my name and shall hereafter be known as SAWPHI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SAIPHI KUNWAR
[Signature (in existing old name)]

I hitherto known as TANEESHA PAWAR D/o NITINN S PAWAR, resident of L-502, Marvel Ritz (East), Sr. No. 167/1A, Tupe Patil Road, Behind Amanora Mall, Hadapsar, Pune City, Pune, Maharashtra-411028, have changed my name and shall hereafter be known as TANNISSHA PAWAR.

It is certified that I have complied with other legal requirements in this connection.

TANEESHA PAWAR
[Signature (in existing old name)]

I, MANOJ KUMAR S/o DAMODAR MAHATO, R/o Malhipur, Ward No. 11, Malhipur, Barari, Begusarai, Bihar-851217, have changed the name of my minor daughter SIMRAN KUMARI, aged 15 years and she shall thereafter be known as PRAGATI ROY.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR
[Signature of Guardian]

I hitherto known as SYED AFSAR son of ABDUL QURSHEED, residing at H. No. 469/A, Road No. 11, Newhafestpet, Serilingampally, District Hyderabad, Telangana 500049, have changed my name and shall hereafter be known as ABDUL AFSAR.

It is certified that I have complied with other legal requirements in this connection.

SYED AFSAR
[Signature (in existing old name)]

I hitherto known as RAMESH KUMAR CHHABRA son of LAKHMI DASS, residing at H. No. 674, Sector-33 Part 1, Hisar, Haryana-125001, have changed my name and shall hereafter be known as RAMESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR CHHABRA
[Signature (in existing old name)]

I hitherto known as PAPPAY RAJAK S/o NARESH RAJAK, R/o 230/51/A, Chawk Bagdipara, Baidyabati (M), Baidyabati, Hooghly, West Bengal-712222, have changed my name and shall hereafter be known as PRANAY RAJAK.

It is certified that I have complied with other legal requirements in this connection.

PAPPAY RAJAK
[Signature (in existing old name)]

I, ANIL KUMAR RAM S/o CHANDESHWAR RAM, R/o Berai, Muzaffarpur, Bihar-843129, have changed the name of my minor daughter OUSINE KUMARI alias VAISHNAVI KUMARI, aged 8 years and she shall hereafter be known as VAISHNAVI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR RAM
[Signature of Guardian]

I hitherto known as ANITA GOSWAMI alias SUSHILA SHARMA D/o MOHINDER KUMAR SHARMA W/o KAILASH CHANDER GOSAWAMI, R/o Flat No. 201, Tower-B, Rama Heights, Raj Nagar Extension, Near Indian Oil Petrol Pump, Ghaziabad, Uttar Pradesh-201017, have changed my name and shall hereafter be known as SUSHILA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANITA GOSWAMI alias SUSHILA SHARMA
[Signature (in existing old name)]

I hitherto known as SANJU BAI wife of RAJESH, residing at House No. 143, Ward No. 11, Gram Sunera, Tahsil Shajapur, District Shajapur Madhya Pradesh-465001, have changed my name and shall hereafter be known as MANJU BAI.

It is certified that I have complied with other legal requirements in this connection.

SANJU BAI
[Signature (in existing old name)]

I hitherto known as SANJANA W/o AMBRISH KUMAR, R/o E- 4/66, E- Block, Phase 5, Aya Nagar, P.O. Aya Nagar, Distt. South Delhi, Delhi-110047, have changed my name and shall hereafter be known as SANJANA JHA.

It is certified that I have complied with other legal requirements in this connection.

SANJANA
[Signature (in existing old name)]

I hitherto known as ABHISHEK RANJAN son of JAWAHARLAL SHARMA, residing at Malikana, Masaunhi, P.O. Masaunhi, District Patna, Bihar- 804452, have changed my name and shall hereafter be known as BITTU SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK RANJAN
[Signature (in existing old name)]

I, SULTAN SINGH son of KARTAR SINGH, residing at Village Chhangla, Post office Umarpur, Tehsil Mukerian, District Hoshiarpur, Punjab-144214, have changed the name of my minor son DIVYANSH BILORIA, aged 8 years and he shall hereafter be known as DIVYANSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

SULTAN SINGH
[Signature of Guardian]

I hitherto known as SHRIMMATIURAPRAMILA DEVI wife of SHIV SHANKAR RAM, residing at Mahadev Nagar, Sheikhpura, P.O. Sheikhpura, District Sheikhpura, Bihar-811105, have changed my name and shall hereafter be known as URMILA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHRIMMATIURAPRAMILA DEVI
[Thumb Impression]

I, MALA W/o BALU residing at #70, 5th Main Road, Babuji Block, Srirampuram, Bangalore, Karnataka-560021, have changed the name of my minor daughter JENNIFER B, aged 11 years and she shall hereafter be known as AMMU B.

It is certified that I have complied with other legal requirements in this connection.

MALA
[Signature of Guardian]

I hitherto known as RUPAL BHARDWAJ D/o DIWAKAR BHARDWAJ, R/o 173, New Surya Kiran Apartments, Patparganj, Delhi, have changed my name and shall hereafter be known as ROOPAL BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

RUPAL BHARDWAJ
[Signature (in existing old name)]

I hitherto known as SAUMYA D/o ASHOK KUMAR SINGH, residing at Charitravan (Near Navlakha Mandir), Buxar, Bihar, have changed my name and shall hereafter be known as SAUMYA ASHITA.

It is certified that I have complied with other legal requirements in this connection.

SAUMYA
[Signature (in existing old name)]

I hitherto known as PALLAVI wife of NAND KISHOR SINGH, residing Village Dharahara, P.O. TwiningGanj, P.S. Krishnabrahm, Distt. Buxar, Bihar-802133, have changed my name and shall hereafter be known as PALLAVI KISHOR.

It is certified that I have complied with other legal requirements in this connection.

PALLAVI
[Signature (in existing old name)]

I hitherto known as DANISH VIR SINGH S/o IQBAL SINGH, R/o Street No. 5, Dashmesh Avenue, Sangrur, District Sangrur, Punjab-148001, India, have changed my name and shall hereafter be known as DANISHVIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

DANISH VIR SINGH
[Signature (in existing old name)]

I hitherto known as PANDURANG HARAGE S/o PRALHAD HARAGI, residing at 77/K, Uppar Oni, Bannur, Athani Belgaum, Karnataka-591265, have changed my name and shall hereafter be known as PANDURANG HARAGI.

It is certified that I have complied with other legal requirements in this connection.

PANDURANG HARAGE
[Signature (in existing old name)]

I hitherto known as CHHLINDER KAUR W/o DARSHAN SINGH, residing at Village Ghagon Rorawali, P.O. Bora, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab-144527, have changed my name and shall hereafter be known as SURINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHHLINDER KAUR
[Thumb Impression]

I hitherto known as DEVARAPU GOPI S/o DEVARAPU VENKATASWAMI, R/o H.No. 1-129, Main Road, Near Vinayaka Temple, Ipur Mandalam, Chittapuram, P.O. Chittapuram, Distt. Palnadu, Andhra Pradesh-522658, have changed my name and shall hereafter be known as DEVARAPU LAKSHMI GOPALAKRISHNA.

It is certified that I have complied with other legal requirements in this connection.

DEVARAPU GOPI
[Signature (in existing old name)]

I, RAJESH KUMAR son of INDER SAIN, resident at Flat No. 542, DD Mittal Tower, Block No. 11, Multania Road, Bathinda, Post office Bathinda, Distt. Bathinda, Punjab-151001, have changed the name of my minor son PAVAAK KAUSHAL, aged 11 years and he shall hereafter be known as PAVOOK.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR
[Signature of Guardian]

I hitherto known as ROBIN CHAUDHARY daughter of ANUP KUMAR CHAUDHARY, residing at C-109, Double Storey, Ramesh Nagar, West Delhi, Delhi-110015, have changed my name and shall hereafter be known as SIA CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

ROBIN CHAUDHARY
[Signature (in existing old name)]

I, JYOTI SINGH S/o HAKIM SINGH, R/o Alkapuri, Balaji Puram, Mathura, Aurangabad Khadar, P.O. Aurangabad, Distt. Mathura, Uttar Pradesh-281006, have changed the name of my minor daughter BEBO, aged 16 years she shall hereafter be known as VAISHNAVI.

It is certified that I have complied with other legal requirements in this connection.

JYOTI SINGH
[Signature of Guardian]

I, MANJOJI RAO T R S/o RANGOJIRAO T A, residing at Thadasa, Agaradahalli Shivamogga, Karnataka-577227, India, have changed the name of my minor son BHUVAN RAO R M, aged 6 years and he shall hereafter be known as VIHAN RANJAN HAKKENAR.

It is certified that I have complied with other legal requirements in this connection.

MANJOJI RAO T R
[Signature of Guardian]

I hitherto known as CHIMATA VEERAIAH S/o POTHURAJU, residing at Musunuru Village, Musunuru Mandal, Eluru District-521207, Andhra Pradesh, India, have changed my name and shall hereafter be known as CHIMATA VEERA BABU.

It is certified that I have complied with other legal requirements in this connection.

CHIMATA VEERAIAH
[Signature (in existing old name)]

I hitherto known as SNEH LATA W/o AZAD MATHUR, R/o H. No. 523 Near Satghara, Village Karala, Karala Delhi-110081, have changed my name and shall hereafter be known as SNEH MATHUR.

It is certified that I have complied with other legal requirements in this connection.

SNEH LATA
[Signature (in existing old name)]

I hitherto known as JUGRAJ SINGH son of BALVIR SINGH, residing of Khosa Randhir, Moga, Punjab-152028, have changed my name and shall hereafter be known as JAGRAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

JUGRAJ SINGH
[Signature (in existing old name)]

I hitherto known as KAILASHWATI alias KAILASHWATI GOYAL W/o PREM PRAKASH GOYAL, R/o A4/275-276 Sector-4 Rohini, Delhi-110085, have changed my name and shall hereafter be known as KAILASHWATI GOYAL.

It is certified that I have complied with other legal requirements in this connection.

KAILASHWATI alias KAILASHWATI GOYAL
[Signature (in existing old name)]

I, JATINDER PAL son of TILAK RAJ, residing at VPO Purhiran, Tehsil & District Hoshiarpur, Punjab-146001, India, have changed the name of my minor son VIREN, aged 5 years and he shall hereafter be known as VIREN KOHLI.

It is certified that I have complied with other legal requirements in this connection.

JATINDER PAL
[Signature of Guardian]

I, SHASHIDHARA POOJARI S/o CHIDANANDA, residing at 1-160A, Melina Maikala House, Kadabettu, Bantwal, Dakshina Kannada, Karnataka-574265, India, have changed the name of my minor son CHIRANTH, aged 2 years and he shall hereafter be known as MOKSHITH.

It is certified that I have complied with other legal requirements in this connection.

SHASHIDHARA POOJARI
[Signature of Guardian]

I hitherto known as LACHHO DEVI W/o SHER SINGH, R/o House No. 1, Ward No. 15, Near Ghasi Ram petrol pump, Moti colony, Palwal, Haryana-121102, have changed my name and shall hereafter be known as LACHO DEVI.

It is certified that I have complied with other legal requirements in this connection.

LACHHO DEVI
[Signature (in existing old name)]

I, MD. ZAKIR AKHTER ANSARI S/o MD. ZUNAID ALI, R/o Village Sigori, P.O. Sigori, Paliganj, Patna, Bihar-801110, have changed the name of my minor daughter ZAINAB AKHTER, 11 years and she shall hereafter be known as ZOYA AKHTER.

It is certified that I have complied with other legal requirements in this connection.

MD. ZAKIR AKHTER ANSARI
[Signature of Guardian]

I, SHAILESH S/o KRISHNA SHETTY, residing at Door No. 3-150/16, Flat No. 111 JPS Chirag, Bharath Nagar, Iddya, Surathkal, Mangalore, Karnataka-575014, India, have changed the name of my minor daughter AARNA SHETTY, aged 3 years and she shall hereafter be known as AARYA SHETTY.

It is certified that I have complied with other legal requirements in this connection.

SHAILESH
[Signature of Guardian]

I, SHASHANK SHARMA S/o SRIGOPAL SHARMA, R/o L 1402 Purva Highland, Mallasandra, Holiday Village Road, Off Kanakapura Road, VTC Bangalore South, P.O. Konanakunte, District Bengaluru, Karnataka-560062, have changed the name of my minor son ARIN SHARMA, aged 3 years and he shall hereafter be known as RUDRAKSHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SHASHANK SHARMA
[Signature of Guardian]

I hitherto known as MONTU SHARMA alias DHARMENDRA CHAND S/o DEENA NATH SHARMA, R/o Phase 5, Preet Vihar Colony, Fazalpur Mahroulla, Rudrapur, Udhampur, Jammu and Kashmir-263153, have changed my name and shall hereafter be known as DHARMENDRA CHAND.

It is certified that I have complied with other legal requirements in this connection.

MONTU SHARMA alias DHARMENDRA CHAND
[Signature (in existing old name)]

I hitherto known as VINOD KUMAR GOYAL S/o SHAM LAL, R/o Dashmesh Nagar, Ward No. 4, Bhawanigarh, District Sangrur, Punjab-148026, India, have changed my name and shall hereafter be known as VINOD KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR GOYAL
[Signature (in existing old name)]

I, KHANKANALA PRASAD S/o KANKANALA LAKSHMINARAYANA, residing at H.No. 8-7-119, Ghori Nagar, Old Bowenpally, Secunderabad, Hyderabad District, Telangana-500011, have changed the name of my minor daughter KHANKANALA SHREENIKA, aged 2 years and she shall hereafter known as KHANKANALA RAMA VIDHATHRI.

It is certified that I have complied with other legal requirements in this connection.

KHANKANALA PRASAD
[Signature of Guardian]

I hitherto known as VED PRAKESH S/o RAM KUMAR, H. No. 91, Babar Pur, Shahdara, North East Delhi, Delhi-110032, have changed my name and shall hereafter be known as VED RANA.

It is certified that I have complied with other legal requirements in this connection.

VED PRAKESH
[Signature (in existing old name)]

I hitherto known as HEERA LAL DAS S/o ATT KALO DAS, R/o- 404, Maniramvas Kosi Kalan, Kosikalan (Rural), Mathura, Uttar Pradesh-281403, have changed my name and shall hereafter be known as HOLIYA DAS.

It is certified that I have complied with other legal requirements in this connection.

HEERA LAL DAS
[Signature (in existing old name)]

I hitherto known as MD ALI KHAN son of MD GYASH KHAN, residing at Village Palatpura, Post Palatpura, Thana-Manpur, Palatpura, P.O. Palatpura, District Nalanda, Bihar-803107, have changed my name and shall hereafter be known as MD AZAM KHAN.

It is certified that I have complied with other legal requirements in this connection.

MD ALI KHAN
[Signature (in existing old name)]

I, DINESH S/o RANIBR SINGH, R/o Poll No 46 Street Kaba Chhawla Village, Chhawla, P.O. Chhawala Distt. South West Delhi, Delhi-110071, have changed the name of my minor daughter KHYATI, aged 15 years and she shall hereafter be known as KHYATI SHOKEEN.

It is certified that I have complied with other legal requirements in this connection.

DINESH
[Signature of Guardian]

I hitherto known as SAGAR GAUTAM S/o PRADEEP SHARMA, Residing at Lane No. 17, Subhash Nagar, Muzaffarnagar, Uttar Pradesh-251001, have changed my name and shall hereafter be known as SAGAR SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SAGAR GAUTAM
[Signature (in existing old name)]

I hitherto known as KULDEEP S/o DALIP BHATIA, R/o 154/B-1, Gali No. 12, Azad Nagar, Yamuna Nagar, Tehsil Jagadri, Distt. Yamuna Nagar, Haryana-135001, India, have changed my name and shall hereafter be known as KULDEEP BHATIA.

It is certified that I have complied with other legal requirements in this connection.

KULDEEP
[Signature (in existing old name)]

I, JITENDRA son of BHEEM SINGH, residing at VPO Paigaon, Thock-Madhyna, Teh. Chhata, Distt. Mathura (UP)-281401, have changed the name of my minor son GRUV CHAUDHARY, aged 6 years and he shall hereafter be known as GAURAV CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA
[Signature of Guardian]

I hitherto known as UMAR KHULSU D/o K MAHAMMAD, R/o #2-121/2, Devi Nagar, PanjalaThumb Impression, Talapady, Mangalore, Dakshina Kannada, Karnataka-575023, India, have changed my name and shall hereafter be known as UMMUL KHULSU.

It is certified that I have complied with other legal requirements in this connection.

UMAR KHULSU
[Signature (in existing old name)]

I hitherto known as RUPESH RANGWANI S/o MUKESH RANGWANI, R/o 3/51, Old Rajinder Nagar, Central Delhi, Delhi-110060, have changed my name and shall hereafter be known as ROOPESH RANGWANI.

It is certified that I have complied with other legal requirements in this connection.

RUPESH RANGWANI
[Signature (in existing old name)]

I, SANJEEV SHARMA S/o Sh. PAWAN KUMAR SHARMA, Residing at House No 151 A, Ward 4, Near Civil Hospital, Tararori, P.O. Taraori District Karnal Haryana-132116, have changed the name of my minor son VAIBHAV, age 17 years and he shall hereafter be known as VAIBHAV SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANJEEV SHARMA
[Signature of Guardian]

I hitherto known as CHETHAN M R S/o RAMESH, R/o Munaganahalli Village, Kallahalli Post, VTC Chintamani Distt. Chikkaballapur (Karnataka)-563124, have changed my name and shall hereafter be known as CHETHAN R.

It is certified that I have complied with other legal requirements in this connection.

CHETHAN M R
[Signature (in existing old name)]

I hitherto known as S CHANDRASHEKARA alias CHANDRASHEKARA S/o SUBRAMANYA SASTRY, R/o No. 2 Sahana Block 6-B, Nandi Gardens Phase 1, Avalahalli, Anjanapura, Bengaluru, Karnataka-560108, have changed my name and shall hereafter be known as CHANDRASHEKARA.

It is certified that I have complied with other legal requirements in this connection.

S CHANDRASHEKARA alias CHANDRASHEKARA
[Signature (in existing old name)]

I hitherto known JEETU alias JEET SINGH S/o VIMLESH KUMAR, R/o Baraur, Baraur Kanpur Dehat, Bhognipur, Uttar Pradesh-209312, have changed my name and shall hereafter be known as JEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

JEETU alias JEET SINGH
[Signature (in existing old name)]

I, ALOK RANJAN RAO S/o- KAPIL DEO, residing at-House Number 26 M. I. G, Ashok Vihar W Block, Juhi Colony, Kanpur Nagar, Uttar Pradesh- 208014, have changed the name of my minor daughter RHYTHM GUPTA, aged 11 years and she shall hereafter be known as RIDDHIMA RAO.

It is certified that I have complied with other legal requirements in this connection.

ALOK RANJAN RAO
[Signature of Guardian]

I, PARDEEP KUMAR S/o Sh. RAJ PAL SINGH, resident of VPO Sham Sukh Distt. Hilsar.(as per address proof), have changed my minor son name PUSHKAR, aged 12 year, and he shall hereafter be known as PUSHKAR GODARA .

It is certified that I have complied with other legal requirements in this connection.

PARDEEP KUMAR
[Signature of Guardian]

I hitherto have known as NAVIN KUMAR son of RAJIV SINGH, residing at Basdila, Basdila, P.O. Bansdila, District Saran, Bihar-841412, have changed my name and shall hereafter be known as RAJA SINGH.

It is certified that I have complied with other legal requirements in this connection.

NAVIN KUMAR
[Signature (in existing old name)]

I hitherto known as ANGREJ KAUR SANDHU W/o SUKHMANDER SINGH, R/o V.P.O. Bharana, Tehsil Zira, District Ferozepur, Punjab-142052, have changed my name and shall hereafter be known as ANGREJ KAUR.

It is certified that I have complied with other legal requirements in this connection.

ANGREJ KAUR SANDHU
[Signature (in existing old name)]

I hitherto known as MUNIRAJ SINGH S/o RAMAVTAR SINGH, R/o Beeda semariya, Village/post hardua, rewa, Madhya Pradesh-486445, have changed my name and shall hereafter be known as BEERENDRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MUNIRAJ SINGH
[Signature (in existing old name)]

I hitherto known as JOHNSON son of Late. THAMBUSWAMY, R/o Chong Tuhet, RC Chruch Road, Near STS Depot, Car Nicobar, Perka, Nicobar, Andaman & Nicobar Islands, have changed my name and shall hereafter be known as JOHNSON SAMEER.

It is certified that I have complied with other legal requirements in this connection.

JOHNSON
[Signature (in existing old name)]

I hitherto known as SIMRAN KHATRI alias GLORY SINGH KHATRI D/o SUMANJEET SINGH AHULUWALI W/o NITIN KHATRI, R/o SA-68, Shastri Nagar, Ghaziabad, P.O. Kavi Nagar, Distt. Ghaziabad Uttar Pradesh-201002 have changed my name shall hereafter be known as GLORY SINGH KHATRI.

It is certified that I have complied with other legal requirements in this connection.

SIMRAN KHATRI alias GLORY SINGH KHATRI
[Signature (in existing old name)]

I hitherto known as GURSHARNEEP daughter of HEM RAJ and wife of HARPREET KUMAR, R/o VPO Talwandi Fattu Tehsil Banga District SBS Nagar-144507, Punjab, have changed my name and shall hereafter be known as GURSHARNEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURSHARNEEP
[Signature (in existing old name)]

I hitherto known as MRS. VARSHA SOLANKI W/o SHRI AKHILESH SOLANKI, R/o Jalibor Faliya, Chandra Sekhar Azad, Khatuwa Bada, Distt. Alirajpur, Madhya Pradesh-457882, have changed my name and shall hereafter be known as VARSHA SOLANKI.

It is certified that I have complied with other legal requirements in this connection.

MRS. VARSHA SOLANKI
[Signature (in existing old name)]

I hitherto known as SIBO alias NIAMATE W/o JAMAL DEEN, residing at Kaire, District Barnala, Punjab-148100, India, have changed my name and shall hereafter be known as NIAMATE

It is certified that I have complied with other legal requirements in this connection.

SIBO alias NIAMATE
[Thumb Impression]

I hitherto known as SHIMPY SACHDEVA alias KAMALJIT KAUR D/o JEET SINGH SACHDEVA W/o HARINDERPAL SINGH, residing at H.No. 1273, Ward No. 10, Main Mohalla, Machhiwara Khas, Ludhiana, District Ludhiana, Punjab-141115, India, have changed my name and shall hereafter be known as SHIMPY SACHDEVA

It is certified that I have complied with other legal requirements in this connection.

SHIMPY SACHDEVA alias KAMALJIT KAUR
[Signature (in existing old name)]

I, MOHAMED RAFI S/o YUSSF, residing at Village Mahi Chak, P.O. Farida Nagar, Tehsil Pathankot, Kataru Chak, P.O. Farida Nagar, Distt. Gurdaspur, Punjab-145025, have changed the name of my minor daughter KHADIA, aged 12 years and she shall hereafter be known as SAZIA.

It is certified that I have complied with other legal requirements in this connection.

MOHAMED RAFI
[Signature of Guardian]

I hitherto known as KALKI KRISHANA KUMAR S/o VIJAY KUMAR KALKI, R/o At/P.O. South Balandi, P.S. Colliery, Angul, Odisha-759116, have changed my name and shall hereafter be known as KALKI KRISHNA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KALKI KRISHANA KUMAR
[Signature (in existing old name)]

I hitherto known as NIZAM KHAN alias WASIM KHAN S/o MD SAFI, R/o House No. 105, 2nd Floor, E-block, Sector-72, Chhajrasi, Gautam Buddha Nagar, Uttar Pradesh-201307, have changed my name and shall hereafter be known as WASIM KHAN.

It is certified that I have complied with other legal requirements in this connection.

NIZAM KHAN alias WASIM KHAN
[Signature (in existing old name)]

I, RAVI GUPTA S/o SHIV KUMAR GUPTA, R/o 128, First Floor, Gate No. 2, 15A New Civil Lines, Ram Vatika Colony, P.O. Shammat Ganj, Bareilly, U.P.-243005, have changed the name of my minor daughter KHANAK GUPTA, aged 13 years and she shall hereafter be known as KIARA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

RAVI GUPTA
[Signature of Guardian]

I hitherto known as VIRANDER KUMAR S/o JAG ROSHAN, R/o A-1/10, Gali No. 1, A-1 Block, Prem Vihar, Karawal Nagar, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as VIRENDER KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIRANDER KUMAR
[Signature (in existing old name)]

I hitherto known as SOM DUTT S/o Sh. JOGI RAM, R/o H. No. 659, Sector-19-1 Huda Kaithal, Kaithal, Haryana-136027, have changed my name and shall hereafter be known as SOM DUTT SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SOM DUTT
[Signature (in existing old name)]

I hitherto known as MANSURI AKBAR ALI ALI HUSEN son of MD ALI HUSSAIN MANSURI, residing at Village Bhadasara, Post Kakila, Kakila, P.O. Kakila, District Bhojpur, Bihar-802158, have changed my name and shall hereafter be known as MD AKBAR MANSURI.

It is certified that I have complied with other legal requirements in this connection.

MANSURI AKBAR ALI ALI HUSEN
[Signature (in existing old name)]

I hitherto known as KUSAM W/o SATISH KUMAR GOYAL R/o 236, Street No. 2, Gobind Nagar, Ward No. 2, Malout, Tehsil Malout, District Sri Muktsar Sahib, Punjab-152107, have changed my name and shall hereafter be known as KUSUM GOYAL.

It is certified that I have complied with other legal requirements in this connection.

KUSAM
[Signature (in existing old name)]

I hitherto known as RAJESH KUMAR son of BISHWANATH SINGH, residing at Ward No. 9, Gangauli, Gangauli, Gangauli, P.O. Gangauli, District Rohtas, Bihar-821305, have changed my name and shall hereafter be known as RAKESH KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR
[Signature (in existing old name)]

I hitherto known as BALTEJ SINGH S/o JANG SINGH, R/o Vill Mahabadhar, Distt. Sri Muktsar Sahib, Punjab-152032, have changed my name and shall hereafter be known as BALTEJ SINGH KHOSA.

It is certified that I have complied with other legal requirements in this connection.

BALTEJ SINGH
[Signature (in existing old name)]

I hitherto known as RAJESHWARI S N W/o RAJU, residing at 221, 4th Cross, 1st Stage, Bhuvaneswari Nagar, P.O. Bnagalore Viswavidalaya, Bangalore, Karnataka-560056, have changed my name and shall hereafter be known as ARUNA.

It is certified that I have complied with other legal requirements in this connection.

RAJESHWARI S N
[Signature (in existing old name)]

I hitherto known as SALINDER KAUR alias SURINDER KAUR W/o TARSEM LAL, R/o H.No. 29, Green Model House Nakodar, Tehsil Nakodar, Distt. Jalandhar, Punjab, have changed my name and shall hereafter be known as SURINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SALINDER KAUR alias SURINDER KAUR
[Thumb Impression]

I, MONIKA W/o PARVEEN, R/o 148/4, Near Sukhpura, chowk, Hanuman colony, Rohtak, Rohtak, Haryana- 124001, have changed the name of my minor son DIVYANSH, aged 16 years and he shall thereafter be known as NITIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MONIKA
[Signature of Guardian]

I hitherto known as RAJESH KUMAR son of RAM LAGAN SAH, residing at Thatha, Post Cheria, Cheria, Bariarpur, P.O. Sripur, District- Begusarai, Bihar-851132, have changed my name and shall hereafter be known as RAKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR
[Signature (in existing old name)]

I hitherto known as RANJIT SAW son of RAMDAS SAW, residing at Khaira Firoz, P.O. Kashma, District Aurangabad, Bihar-824125, have changed my name and shall hereafter be known as HALKHORI SAW.

It is certified that I have complied with other legal requirements in this connection.

RANJIT SAW
[Signature (in existing old name)]

I hitherto known as OM PRAKASH DEWAN S/o BABU RAM, R/o House No. 1254/1, Mori Gate, Mani Majra (R), P.O. Manimajra, Distt. Chandigarh, Chandigarh-160101, have changed my name and shall hereafter be known as OM PARKASH.

It is certified that I have complied with other legal requirements in this connection.

OM PRAKASH DEWAN
[Signature (in existing old name)]

I hitherto known as PINKI alias PRIYMA D/O SURESH KUMAR W/o RONIT GAHLOT, R/o H.No. 3, Nawada Village, Uttam Nagar, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as PINKI.

It is certified that I have complied with other legal requirements in this connection.

PINKI alias PRIYMA
[Signature (in existing old name)]

I hitherto known as SARBJEET KAUR W/o INDERPREET SINGH, resident of Village Manakpur Sharif, Tehsil Kharar, District S.A.S. Nagar, Mohali, Punjab-140110, India, have changed my name and shall hereafter be known as SARABJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SARBJEET KAUR
[Signature (in existing old name)]

I, UPDESH KUMAR S/o RADHA KRISHAN, residing at Post Kakupur, Muh Pochha, Kanpur Nagar, Kakoopur, Uttar Pradesh-209205, have changed the name of my minor son ANMOL, age 17 years and he shall hereafter be known as PRINCE TIWARI.

It is certified that I have complied with other legal requirements in this connection.

UPDESH KUMAR
[Signature of Guardian]

I hitherto known as KIRTI CHHABRA MANCHANDA W/o ANKIT MANCHANDA, residing at G-1407, Stellar Jeevan, Sector 01, Greater Noida, Surajpur, Gautam Buddha Nagar, Uttar Pradesh-201306, have changed my name and shall hereafter be known as KIRTI MANCCHANDA.

It is certified that I have complied with other legal requirements in this connection.

KIRTI CHHABRA MANCHANDA
[Signature (in existing old name)]

I hitherto known as BHUMIKA D/o SARJIT SINGH, R/o House No. 427, Near Taksila Heights, Sector 37C, Gurgaon, P.O. Gurgaon, Distt. Gurgaon Haryana-122001, have changed my name and shall hereafter be known as BHUMIKA SINGH.

It is certified that I have complied with other legal requirements in this connection.

BHUMIKA
[Signature (in existing old name)]

I hitherto known as SMILE S/o VIJAY KUMAR, residing at Village Dhadwal (Maira), P.O. Ranipur, Tehsil and District Pathankot, Punjab-145023, India, have changed my name and shall hereafter be known as SMILE KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SMILE
[Signature (in existing old name)]

I hitherto known as LOKESH SANKHLA S/o BALDEV KUMAR, R/o 51/39, Street No. 14, Nai Basti, Gopal Dairy, Anand Parvat, Anand Parbat, P.O. Karol Bagh, Distt. Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as LOKESH.

It is certified that I have complied with other legal requirements in this connection.

LOKESH SANKHLA
[Signature (in existing old name)]

I hitherto known as RITHAMBER SURESH W/o BHARAT SAHANI, R/o 006 Sai Sanmukha Samrudhi, 1st Cross Natraj Layout, Bharat Petrol Pump, JP Nagar 8th Phase, Bannerghatta Road, Bangalore South, Karnataka-560076, India, have changed my name and shall hereafter be known as RITHAMBER SAHANI.

It is certified that I have complied with other legal requirements in this connection.

RITHAMBER SURESH
[Signature (in existing old name)]

I hitherto known as ANKUSH S/o JAI DEV, R/o House No. 758, Gohanpur Mohalla, Sadhaaura (51), Yamuna Nagar, Haryana-133204, have changed my name and shall hereafter be known as ANKUSH SAINI.

It is certified that I have complied with other legal requirements in this connection.

ANKUSH

[Signature (in existing old name)]

I hitherto known as ABHINAV KUMAR son of SHREE BHAGAWAN THAKUR, residing at Village Barna, Post Dharupur, P.S. Bikramganj, Bikramganj, P.O. Bikramganj, District Rohtas, Bihar-802212, have changed my name and shall hereafter be known as YASH RAJ.

It is certified that I have complied with other legal requirements in this connection.

ABHINAV KUMAR

[Signature (in existing old name)]

I, KARAN PAL S/o DESRAJ, R/o H.No.1C/47, NH NIT-1, Faridabad, Haryana-121001, have changed the name of my minor son YERMIAH KARAN KALRA, aged 15 years and he shall hereafter be known as YATISH KALRA.

It is certified that I have complied with other legal requirements in this connection.

KARAN PAL

[Signature of Guardian]

I, NARESH PAL SINGH S/o SANT PARKASH, R/o VPO Kulam, Distt. SBS Nagar, Punjab-144514, have changed the name of my minor daughter HARMAN, aged 11 years and she shall hereafter be known as HARMAN CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

NARESH PAL SINGH

[Signature of Guardian]

I hitherto known as PARI JAIN D/o MOHIT JAIN, R/o 13A Beech Vali Gali, Jain Nagar, Railway Road, VTC Meerut P.O. Baghpat Gate, Sub. District Meerut, Uttar Pradesh-250002, have changed my name and shall hereafter be known as GATHA JAIN.

It is certified that I have complied with other legal requirements in this connection.

PARI JAIN

[Signature (in existing old name)]

I hitherto known as MANJU DEVI W/o MANISH MALIK, residing at, 65 Old Geeta Colony, Gandhi Nagar Delhi-110031, have changed my name and shall hereafter be known as MANJU MALIK.

It is certified that I have complied with other legal requirements in this connection.

MANJU DEVI

[Signature (in existing old name)]

I hitherto known as NEK SINGH son of BHAJAN SINGH, residing at Killa Patti, Katron, Tehsil Dhuri, District Sangrur, Punjab-148025, have changed my name and shall hereafter be known as HARNEK SINGH.

It is certified that I have complied with other legal requirements in this connection.

NEK SINGH

[Thumb Impression]

I hitherto known as I, ANUJ KUMAR WANGOO S/o TEJ KISHAN, R/o House No. 1, Hira Nagar, Near 22 No. Phatak, Patiala, Punjab-147001, India, have changed my name and shall hereafter be known as ANUJ WANGOO.

It is certified that I have complied with other legal requirements in this connection.

ANUJ KUMAR WANGOO

[Signature (in existing old name)]

I hitherto known as ABHI KUMAR GAUR alias ABHINANDAN KUMAR GAUR S/o MANOJ KUMAR GAUR, R/o E-532 A, Street No. 10, West Vinod Nagar, Mandawali Fazalpur, East Delhi, Delhi-110092, have changed my name and shall hereafter be known as ABHI KUMAR GAUR.

It is certified that I have complied with other legal requirements in this connection.

ABHI KUMAR GAUR alias ABHINANDAN KUMAR

GAUR

[Signature (in existing old name)]

I hitherto known as SUNNY DHANWANI S/o SURESH DHANWANI, R/o Flat No. 101, Puneet Apartment, Teachers Colony, Shahaganj, Agra, Uttar Pradesh-282020, have changed my name and shall hereafter be known as SSUNNY DANWANI.

It is certified that I have complied with other legal requirements in this connection.

SUNNY DHANWANI

[Signature (in existing old name)]

I, DEEPAK DABAS S/o KULDEEP DABAS, R/o 362, Rani Khera, North West Delhi, Delhi-110081, have changed the name of my minor son AADVIK, aged 08 years and he shall hereafter be known as AADVIK DABAS.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK DABAS
[Signature of Guardian]

I hitherto known as LAXMI KANT S/o MURLIDHAR SAKLANI, R/o WZ-2A, Phase 3, Om Vihar, Uttam Nagar, D. K. Mohan Garden, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as LAXMI KANT SAKLANI.

It is certified that I have complied with other legal requirements in this connection.

LAXMI KANT
[Signature (in existing old name)]

I, KAMAL VERMA S/o RAMVEER VERMA, R/o 168, Gali No. 2, Jain Mandir Ke Pas, Bus Stand Firozabad, P.O. Firozabad, District Firozabad, Uttar Pradesh-283203, have changed the name of my minor daughter ROSHANI VERAM, aged 14 years and she shall hereafter be known as KHUSHI VERMA.

It is certified that I have complied with other legal requirements in this connection.

KAMAL VERMA
[Signature of Guardian]

I hitherto known as ASHOK KUMAR GOYAL S/o SHAM LAL, R/o H. No. 356, Deewana Street, Near L.B.M. College, Nabha, District Patiala, Punjab-147201, India, have changed my name and shall hereafter be known as ASHOK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR GOYAL
[Signature (in existing old name)]

I hitherto known as JASVIR SINGH S/o AJAIB SINGH, R/o Village Allowal, Post Office Allowal, Patiala, Punjab-147001, have changed my name and shall hereafter be known as JASBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASVIR SINGH
[Signature (in existing old name)]

I hitherto known as MAHANT RAKESH KUMAR S/o ANIL KUMAR, R/o Near Jungeshwar Mandir, Shiv Puri, Mohalla, Palwal, Palwal, Haryana-121102, have changed my name and shall hereafter be known as RAKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MAHANT RAKESH KUMAR
[Signature (in existing old name)]

I, RAGHUVINDER KUMAR S/o DAVINDER NATH, R/o H. No. 268, TDI City, Near Kharar Road, Sector 117-118, S.A.S. Nagar (Mohali), Punjab-160055, have changed the name of my minor daughter SONAKSHII, aged 14 years and she shall hereafter be known as SONAKSHII KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

RAGHUVINDER KUMAR
[Signature of Guardian]

I, SALMAN S/o SATTAR KHAN, R/o Vill Okhara, Post Okhara, Okhara, P.O. Kotla, Distt. Firozabad, Uttar Pradesh-283206, have changed the name of my minor daughter ALINA, aged 6 years and she shall hereafter be known as ANAM.

It is certified that I have complied with other legal requirements in this connection.

SALMAN
[Signature of Guardian]

I hitherto known as BHAWANI SHANKAR GIRI S/o SURESH GIRI, R/o Ward No. 25, Near Indira Colony, Thanesar, P.O. Kurukshetra, Distt. Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as YOGI BHAWANI NATH.

It is certified that I have complied with other legal requirements in this connection.

BHAWANI SHANKAR GIRI
[Signature (in existing old name)]

I hitherto known as ANKUJ S/o RAMESH KUMAR, residing at Gav, Doodi Doodi, Jhunjhunun, Rajasthan-333031, have changed my name and shall hereafter be known as ANKUJ JANGIR.

It is certified that I have complied with other legal requirements in this connection.

ANKUJ
[Signature (in existing old name)]

I, RAJESH KUMAR PANDEY S/o MANOHAR DATT, residing at SMQ-P/321/43, HQTC, IAF, Hebbal, JC Nagar Post, Bengaluru, Karnataka-560006, India, have changed the name of my minor daughter POORNIMA PANDEY, aged 2 years and she shall be hereafter known as PRANIKA PANDEY.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR PANDEY
[Signature of Guardian]

I hitherto known as SONIA D/o PARKASH MASIY W/o KARAN HANS, residing at Village Suchanian, PO Naushehra Majja Singh, Gurdaspur, Punjab-143518, have changed my name and shall hereafter be known as SONIA HANS.

It is certified that I have complied with other legal requirements in this connection.

SONIA
[Signature (in existing old name)]

I hitherto known as SUMITRA DEVI wife of RAMISHWAR THAKUR, residing at Jamalpur, Bir, P.O. Bir, District Patna, Bihar-804451, have changed my name and shall hereafter be known as SUMITRI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUMITRA DEVI
[Thumb Impression]

I hitherto known as VEERESH S/o AMARAYYASWAMI, residing at Ulligeri Building, Station Road, Malmaddi, Dharwad, Karnataka-580001, have changed my name and shall hereafter be known as VEERESH AMARAYYASWAMI.

It is certified that I have complied with other legal requirements in this connection.

VEERESH
[Signature (in existing old name)]

I hitherto known as ANAL A G son of GIRESH A A, residing at Ayyamparambil House, Karikkad PO, Karikkad, Thrissur, Kerala-680519, have changed my name and shall hereafter be known as ANVITH A G.

It is certified that I have complied with other legal requirements in this connection.

ANAL A G
[Signature (in existing old name)]

I hitherto known as MANISH S/o YOGESH KUMAR, R/o H. No. 195/2, Vill. Kodinja, The Narnaul, Distt. Mahendragarh, Haryana-123001, have changed my name and shall hereafter be known as MANISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MANISH
[Signature (in existing old name)]

I hitherto known as INDHUMATHI P W/o PRASANTH PALANISAMY, residing at 72, South Street, Karadimadai, Thenkarai, Tenkarai, Coimbatore, Tamil Nadu-641101, have changed my name and shall hereafter be known as INDHUMATHI PRASANTH.

It is certified that I have complied with other legal requirements in this connection.

INDHUMATHI P
[Signature (in existing old name)]

I, KANCHAN SHARMA W/o SANDEEP KUMAR, R/o House Number B-15, 196/6, Near Shiv Shakti Chowk, Hari Nagar, Hoshiarpur, Hoshiarpur, Punjab-146001, have changed the name of my minor daughter YASH, aged 9 years he shall hereafter be known as YASH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN SHARMA
[Signature of Guardian]

I hitherto known as SOLA MIYAN S/o FIROJ MIYAN, R/o Ward No. 7, Karimnagar Bairiya, Post Champapur, Anchal Ramgarhwa, Ramgarhwa, PO Ramgahrwa, Distt. East Champaran, Bihar-845433, have changed my name and shall hereafter be known as SONU ALAM.

It is certified that I have complied with other legal requirements in this connection.

SOLA MIYAN
[Signature (in existing old name)]

I hitherto known as ANIL KUMAR DHIMAN S/o SURINDER DHIMAN, R/o 674/10, Near Arya High School, Ram Chander Colony, Thanesar, Kurukshetra, Haryana-136118, have changed my name and shall hereafter be known as ANIL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR DHIMAN
[Signature (in existing old name)]

I hitherto known as PANWA DEVI W/o HARADHAN RAVIDAAS, R/o 26, Gali, Palani Harijan Tola, Bandh, Kathara, Bokaro, Kathara, Jharkhand-829116, have changed my name and shall hereafter be known as PANO DEVI.

It is certified that I have complied with other legal requirements in this connection.

PANWA DEVI
[Signature (in existing old name)]

I hitherto known as MAHRU YADAV D/o RAM KUMAR, R/o Raipur Raja, PO Itaunja, Distt. Lucknow, Uttar Pradesh-227205, have changed my name and shall hereafter be known as PRATIMA YADAV.

It is certified that I have complied with other legal requirements in this connection.

MAHRU YADAV
[Signature (in existing old name)]

I hitherto known as MOHINI W/o LAL SINGH, R/O 71, Gaura Nagar, Radha Nivas 3, Vrindavan Bangar Mathura Uttar Pradesh-281121, have changed my name and shall hereafter be known as MOTINI.

It is certified that I have complied with other legal requirements in this connection.

MOHINI
[Signature (in existing old name)]

I hitherto known as RAMVATI W/o RAMDHAN, R/o House No. 1137, Gali No. 2, Phase II, Laxman Vihar Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as RAMDHAKELI.

It is certified that I have complied with other legal requirements in this connection.

RAMVATI
[Thumb Impression]

I hitherto known as GADI PADMA RAJU son of GADI CHANDRA RAO, R/o 2-45, Pallapu veedhi, Durgada, Gollaprolu mandal, East Godavari dt, Andhra Pradesh-533449, have changed my name and shall hereafter be known as GADI SIDDARTHA RAJU.

It is certified that I have complied with other legal requirements in this connection.

GADI PADMA RAJU
[Signature (in existing old name)]

I hitherto known as K P GEETHA SUDHAKARAN alias K P GEETHA DEVI alias GEETHA DEVI K P daughter of RAMACHANDRAN and wife of A.K. SUDHAKARAN, residing at F-289-A, 2nd Floor, Pandav Nagar, Mayur Vihar Phase-1, Delhi-110091, have changed my name and shall hereafter be known as K P GEETHA.

It is certified that I have complied with other legal requirements in this connection.

K P GEETHA SUDHAKARAN alias K P GEETHA DEVI alias GEETHA DEVI K P
[Signature (in existing old name)]

I hitherto known as JASWANT S/o YOGESH, R/o Dhani Kojinda Kodinja (193), Mahendragarh, Haryana-123001, have changed my name and shall hereafter be known as JASWANT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JASWANT
[Signature (in existing old name)]

I hitherto known as KEWAL KRISHAN KHOSLA S/o HARI RAM, R/o Vill. Kotli Gazran, Teh, Shahkot, Distt. Jalandhar, Punjab-144702, have changed my name and shall hereafter be known as KEWAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

KEWAL KRISHAN KHOSLA
[Signature (in existing old name)]

I hitherto known as AVIRAL TIWARI S/o RAJ KUMAR TIWARI, residing at 482/4, Shastri Nagar, Hans Nagar, Kanpur Nagar, Uttar Pradesh-208005, India, have changed my name and shall hereafter be known as AVIRAL KANT TIWARI.

It is certified that I have complied with other legal requirements in this connection.

AVIRAL TIWARI
[Signature (in existing old name)]

I, THATIKONDA SANTHOSH S/O THATIKONDA PANDAIAH, R/o H. No. 13-262, Seetharampuram, Miryalguda, Distt. Nalgonda, Telangana-508207, have changed the name of my minor son THATIKONDA BHAGATH RAM CHANDRA, aged 14 years and he shall hereafter be known as THATIKONDA AKHIRA NANDANA.

It is certified that I have complied with other legal requirements in this connection.

THATIKONDA SANTHOSH
[Signature of Guardian]

I hitherto known as AVNASH RATHOR S/o AMAR SINGH RATHOR, residing at G-221, Preet Vihar, Shakar Pur Baramad, Shakarpur, East Delhi-110092, have changed my name and shall hereafter be known as AVINASH RATHORE.

It is certified that I have complied with other legal requirements in this connection.

AVNASH RATHOR
[Signature (in existing old name)]

I hitherto known as SUMIT PANDEY S/o JAGDAMBA PRASAD, R/o Z-417, Prem Nagar 2, Nithari, PO Sultanpuri C Block, Distt. North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as SUNEET UPADHYAY.

It is certified that I have complied with other legal requirements in this connection.

SUMIT PANDEY
[Signature (in existing old name)]

I hitherto known as SAHIL KUMAR alias ASHISH KUMAR son of LALTESH, residing at Jamalpur, Donkeli, Firozabad, Uttar Pradesh-283203, have changed my name and shall hereafter be known as ASHISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SAHIL KUMAR alias ASHISH KUMAR
[Signature (in existing old name)]

I hitherto known as KARAN son of SUKHINDER KUMAR, R/o Village Talhan, Post office Talhan, Tehsil Jalandhar-1, Distt. Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as KARAN JASSI.

It is certified that I have complied with other legal requirements in this connection.

KARAN
[Signature (in existing old name)]

I hitherto known as FAMY KUPPUSAMY alias K FATHIMA ANN MARIE alias ANN MARIE CARDOZA D/o P KUPPUSAMY and W/o ROMUALD DENNISON CARDOZA, R/o 3/4-8th Cross, 5th Main Road, Srinivasa Nagar, Tennur, Tiruchirappalli, Tamil Nadu-620017, have changed my name and shall hereafter be known as ANN MARIE CARDOZA.

It is certified that I have complied with other legal requirements in this connection.

FAMY KUPPUSAMY alias
K FATHIMA ANN MARIE alias
ANN MARIE CARDOZA
[Signature (in existing old name)]

I hitherto known as RAJ KUMAR BAINS, son of Sh. NASIB CHAND, residing at House No. 103, 2nd Floor, Lohgarh Road, Sarv Mangal Society, Zirakpur, PO Zirakpur, Distt. SAS Nagar, Mohali, Punjab, India, have changed my name and shall hereafter be known as RAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR BAINS
[Signature (in existing old name)]

I hitherto known as ALKA JANMEJAY PRASAD W/o JANMEJAY PRASAD, R/o 102, 1st Floor Plot 21, Amey CHS, Brahmdeo Khot Marg, Koliwada 2nd Road, Mumbai, PO Mazgaon, Distt. Mumbai City, Maharashtra-400010, have changed my name and shall hereafter be known as ALKA.

It is certified that I have complied with other legal requirements in this connection.

ALKA JANMEJAY PRASAD
[Signature (in existing old name)]

I hitherto known as NARINDER KAUR wife of HARNEK SINGH, residing at Killa Patti, Katron, Tehsil Dhuri, District Sangrur, Punjab-148025, have changed my name and shall hereafter be known as NINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KAUR
[Signature (in existing old name)]

I hitherto have known as MIRA KUMARI wife of GUDDU KUMAR PASWAN, residing at Poariya Makhanahi, Narsara, Darbhanga, Bihar-846003, have changed my name and shall hereafter be known as BIBHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MIRA KUMARI
[Signature (in existing old name)]

I, SUNNY JAIN S/o SATISH JAIN, R/o A-803, The Global CGHS, Plot No. 75, Madhur Jivan Apartments, Near Club Florence, Sec-56, VTC Gurgaon Sector-56, District Gurgaon, Haryana-122011, have changed the name of my minor daughter BABY one of NEHA GUPTA, aged 7 years and she shall hereafter be known as SYNA JAIN.

It is certified that I have complied with other legal requirements in this connection.

SUNNY JAIN
[Signature of Guardian]

I, RAMAN KUMAR S/o KHAJAN SINGH, R/o 106, Bhojpur (Gadhia), Pilauna, Aligarh, Uttar Pradesh-202126, have changed the name of my minor daughter SOHANA, aged 10 years and she shall hereafter be known as SUHANI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

RAMAN KUMAR
[Signature of Guardian]

I hitherto known as YERASI VENKATA SUBBAMMA W/o GUVVALA RAVI KUMAR REDDY, R/o Flat No. 409, Lakeridge Apartment, Nallapochamma Temple Road, Nizampet, Distt. K V Rangareddy, Telangana-500090, have changed my name and shall hereafter be known as YERASI SRAVANTHI REDDY.

It is certified that I have complied with other legal requirements in this connection.

YERASI VENKATA SUBBAMMA
[Signature (in existing old name)]

I hitherto known as G SIVIAIAH alias GUNDALA SIVIAIAH son of GUNDALA BHAGAVANTHU, R/o 2-40/3, Peddakarpamula PO, VTC, Peddakothapalle Mandal, Nagarkurnool dt, Telangana-509412, have changed my name and shall hereafter be known as GUNDALA SHIVARAJ.

It is certified that I have complied with other legal requirements in this connection.

G SIVIAIAH alias GUNDALA SIVIAIAH
[Signature (in existing old name)]

I hitherto known as BILHA KURIKOSE daughter of KURIKOSE M P wife of SHARIN RAJU, residing at A 504 Abhilash, Behind Nirma University, Ahmedabad, VTC Tragad, PO Tragad, District Ahmedabad, State Gujarat, Pin Code-382470, have changed my name and shall hereafter be known as YASHICA SHARIIN PAUL.

It is certified that I have complied with other legal requirements in this connection.

BILHA KURIKOSE
[Signature (in existing old name)]

I hitherto known as CHITRALEKHA DEVI W/o VISHNU DEV, R/o 53, Preet Enclave, Anaj Mandi, Kharar SAS Nagar Mohali, Punjab-140301, have changed my name and shall hereafter be known as REKHA DEVI.

It is certified that I have complied with other legal requirements in this connection.

CHITRALEKHA DEVI
[Thumb Impression]

I hitherto known as JASNEET KAUR JODHKA D/o IRVINDER PAL SINGH W/o LIVLEEN SINGH, R/o H. No. 142, Sewak Colony, Near Sant Clinic, Patiala, Punjab-147001, India, have changed my name and shall hereafter be known as JASNEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

JASNEET KAUR JODHKA
[Signature (in existing old name)]

I hitherto known as SARADHA SAHOO W/o BICHITRA SAHU, R/o Vill/PO Inkarabandha, P.S. Angul Sadar, Distt. Angul, Odisha, Pin-759129, have changed my name and shall hereafter be known as SARADA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SARADHA SAHOO
[Thumb Impression]

I, VINAYKUMAR K.B. S/o BORALINGAIAH, residing at #371, 1st Cross, Haniyambadi Road, Hosahalli Extension, Mandy City-571401, Karnataka, have changed the name of my minor daughter VAJRESHWARI M.V., aged 11 years and she shall hereafter be known as IMPANA M.V.

It is certified that I have complied with other legal requirements in this connection.

VINAYKUMAR K.B.
[Signature of Guardian]

I hitherto known as PRANAV PRASOON S/o KUNDAN KUMAR, residing at New Colony, Ward No. 13, Saharsa, P.O. Saharsa, P.S. Saharsa, Distt. Saharsa, Bihar-852201, have changed my name and shall hereafter be known as AYUSH PRANAV.

It is certified that I have complied with other legal requirements in this connection.

PRANAV PRASOON
[Signature (in existing old name)]

I hitherto known as GOUTAM KUMAR MANDAL S/o Late HARIPADA MANDAL, residing at Vill. Jahiradih, PO Mamro, PS Bandwan, Distt. Purulia-723129, (W.B), have changed my name and shall hereafter be known as MADHAB CHANDRA MANDAL.

It is certified that I have complied with other legal requirements in this connection.

GOUTAM KUMAR MANDAL
[Signature (in existing old name)]

I hitherto known as NOOR MOHAMMAD SHAH MAHEMOOD SHAH alias NOOR SHAH MAHAMOOD SHAH S/o MAHAMOOD SHAH YASEEN SHAH, R/o Pipal Pura, VTC Chandurbazar, PO Chandur Bazar, Sub Distt. Chandurbazar, Distt. Amravati, Maharashtra-444704, have changed my name and shall hereafter be known as NOOR MOHAMMAD SHAH MAHEMOOD SHAH.

It is certified that I have complied with other legal requirements in this connection.

NOOR MOHAMMAD SHAH MAHEMOOD SHAH alias NOOR SHAH MAHAMOOD SHAH
[Signature (in existing old name)]

I hitherto known as PARVEEN KUMAR son of CHARANJIT LAL, R/o VPO Bheen Tehsil Nawanshahr Distt. SBS Nagar-144512, Punjab, have changed my name and shall hereinafter be known as PARVEEN KUMAR LADHAR.

It is certified that I have complied with other legal requirements in this connection.

PARVEEN KUMAR
[Signature (in existing old name)]

I hitherto known as SUDARSHAN KUMAR SHARMA son of MANGAT RAM, residing at H.No. 19, Batala Road, Opp. Vijay Nagar Petrol Pump, Varindavan Enclave, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SUDARSHAN KUMAR

It is certified that I have complied with other legal requirements in this connection.

SUDARSHAN KUMAR SHARMA
[Signature (in existing old name)]

I hitherto known as OM PARKASH BRAR son of UDHO RAM, residing at H.No. 29-30, Majitha Road, Shastri Nagar, District Amritsar-143001, Punjab, have changed my name and Shall hereafter be known as OM PARKASH.

It is certified that I have complied with other legal requirements in this connection.

OM PARKASH BRAR
[Signature (in existing old name)]

I hitherto known as SATISH KUMAR SHARMA son of MANGAT RAM, residing at H.No. 114, Gali No. 18, New Pawan Nagar, Batala Road, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as SATISH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR SHARMA
[Signature (in existing old name)]

I hitherto known as ANJNA SHARMA alias ANJNA KUMAR SHARMA wife of SUDARSHAN KUMAR, residing at H.No.19, Batala Road, Varindavan Enclave, Opp. Vijay Nagar Petrol Pump, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as ANJNA KUMARI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

ANJNA SHARMA alias ANJNA KUMAR SHARMA
[Signature (in existing old name)]

I hitherto known as RAJ PAL son of GORA LAL, residing at Seth Kaur Chand Wali Gali, Ward No. 22, Mandi Harji Ram Malout Distt. Sri Muktsar Sahib, Punjab-152107, have changed my name and shall hereafter be known as RAJ PAL GOYAL.

It is certified that I have complied with other legal requirements in this connection.

RAJ PAL
[Signature (in existing old name)]

I hitherto known as ANUPAM JINDAL W/o PARVEEN BANSAL, R/o H.No. B-XI/1062 Street No. 3, K.C. Road Barnala, Punjab, have changed my name and shall hereafter be known as ANUPAM BANSAL.

It is certified that I have complied with other legal requirements in this connection.

ANUPAM JINDAL
[Signature (in existing old name)]

I hitherto known as PRAMOD KUMAR K SHAH S/o KUNDAN JI SHAH, residing at Bankora, Teh Aspur, Distt. Dungarpur (Rajasthan), have changed my name and shall hereafter be known as PRAMOD KUMAR JAIN.

It is certified that I have complied with other legal requirements in this connection.

PRAMOD KUMAR K SHAH
[Signature (in existing old name)]

I hitherto known as PARAMJEET KAUR alias HARDEEP KAUR W/o CHARANJIT SINGH, residing at H.No. 263, Bhaini Baringan, District Ludhiana, Punjab-141109, India, have changed my name and shall hereafter be known as HARDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJEET KAUR alias HARDEEP KAUR
[Signature (in existing old name)]

I hitherto known as GAUTAM KUMAR alias GAURAV KUMAR S/o PRAMOD SHARMA, R/o Sanda Koni, Mow Kurtha Arwal, Bihar-824235, have changed my name and shall hereafter be known as GAURAV KUMAR.

It is certified that I have complied with other legal requirements in this connection.

GAUTAM KUMAR alias GAURAV KUMAR
[Signature (in existing old name)]

I hitherto known as SHIWANSHU YADAV S/o SAHAJRAM, R/o Ghuru Ka Purava, Lucknow, Lucknow, Uttar Pradesh- 227105, have changed my name and shall hereafter be known as RAJA YADAV.

It is certified that I have complied with other legal requirements in this connection.

SHIWANSHU YADAV
[Signature (in existing old name)]

I, BACHCHA PRASAD S/o SHATRUDHAN PRASAD, resident of Jalalpur, Ward No. 2, PO Rasalpura, PS Doriganj, Chapra Sadar, Saran, State Bihar-841211, have changed the name of my minor son ARYAN RAJ, aged 14 years and he shall hereafter be known SHUBHAM KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BACHCHA PRASAD
[Signature of Guardian]

I hitherto known as RAJ KUMAR BERI S/o KARAM CHAND BERI, residing at House No. 1603/1, Near Lal Quater, Azad Nagar, Ludhiana, District Ludhiana, Punjab-141003, India, have changed my name and shall hereafter be known as RAJA BERI.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR BERI
[Signature (in existing old name)]

I, AJAY KUMAR S/o HUKAM CHAND, R/o House Number 670, New Model House, Jalandhar-I, Jalandhar, Model Town, Punjab-144003, have changed the name of my minor son REHAN NARANG, aged 14 years and he shall hereafter be known as RUDRAKSH NARANG.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR
[Signature of Guardian]

I hitherto known as HANSRAJ PANCHAL S/o JIYALAL PANCHAL, R/o Brahamnagar Colony, Near ITI, Jhansi, Uttar Pradesh-284003, have changed my name and shall hereafter be known as HANSRAJ.

It is certified that I have complied with other legal requirements in this connection.

HANSRAJ PANCHAL
[Signature (in existing old name)]

I hitherto known as UMA KESHARWANI W/o PURSHOTAM GUPTA D/o RAM CHARAN KESARWANI, R/o Ward 41, Hanuman Mandir Ke Samne, Hanuman Chowk, Raghurajnagar, Satna, Madhya Pradesh-485001, have changed my name and shall hereafter be known as UMA KESARWANI.

It is certified that I have complied with other legal requirements in this connection.

UMA KESHARWANI
[Signature (in existing old name)]

I hitherto known as DALSHRINGAR S/o PARSOTTAM, residing at F-183, Sector- Alpha 2, Greater Noida, Alpha, Greater Noida, Gautam Buddha Nagar, Uttar Pradesh-201310, have changed my name and shall hereafter be known as DALSHRINGAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

DALSHRINGAR
[Signature (in existing old name)]

I hitherto known as JINI THOMAS D/o KARIMALA MARIAMMA JOY W/o CHACKO THOMAS, residing at House No.-1, Mylakkatu House, Patparyia Road, Opp. Holy Cross Asha Nikunj School, Ambikapur, District Surguja, Chhattisgarh-497001, have changed my name and shall hereafter be known as KUMBEELETHU JINI JOY.

It is certified that I have complied with other legal requirements in this connection.

JINI THOMAS
[Signature (in existing old name)]

I hitherto known as RAVINDER SINGH son of SARBJIT SINGH, residing at Village Fateh Nangal, PO Dhariwal, District Gurdaspur-143519, Punjab, have changed my name and shall hereafter be known as SINGH RAVINDER.

It is certified that I have complied with other legal requirements in this connection.

RAVINDER SINGH
[Signature (in existing old name)]

I hitherto known as MAYDUL ALI S/o YAKUB SK, residing at Airmary, Krishnapur Dinurpara, Murshidabad, West Bengal-742148, have changed my name and shall hereafter be known as MD ALAUDDIN.

It is certified that I have complied with other legal requirements in this connection.

MAYDUL ALI
[Signature (in existing old name)]

I hitherto known as TIYA W/o PANKAJ KALONIA, R/o Bhupania(59), PO Bhupania, Distt. Jhajjar, Haryana-124507, have changed my name and shall hereafter be known as TIYA JANGRA.

It is certified that I have complied with other legal requirements in this connection.

TIYA
[Signature (in existing old name)]

I, hitherto known as KAJAL KUMAR DAS son of BHARAT CHANDRA DAS, residing at Plot No. 3080/5784, Jagannath Vihar, Near Sahara Sahi, Gopalpur, Cuttack, Odisha-753011, have changed my name and shall hereafter be known as KAAJAL KUMAR DAS.

It is certified that I have complied with other legal requirements in this connection.

KAJAL KUMAR DAS
[Signature (in existing old name)]

I, SATYENDRA KUMAR S/o JAGDISH PRASAD MAHTO, resident of Yamunapur, Ward No. 71, P.O. Madhav Mills, Patna City, P.S. Malsalami, State Bihar-800008, have changed the name of my minor son ASHU KUMAR, aged 15 years and he shall hereafter be known YASH RAJ.

It is certified that I have complied with other legal requirements in this connection.

SATYENDRA KUMAR
[Signature of Guardian]

I, MANOJ SINGUMAHANTI S/o SREEHARI, R/o A 007 Sankalp Cheery Blossom Apartment, Edga Road, Opp Mayura Bekary Road, Varthur, Bengaluru, Karnataka-560087, have changed the name of my minor son namely SAI HRITHIK SINGUMAHANTI alias SINGUMAHANTI SAI HRITHIK, aged 10 years and he shall hereafter be known as HRITHIK SINGUMAHANTI.

It is certified that I have complied with other legal requirements in this connection.

MANOJ SINGUMAHANTI
[Signature of Guardian]

I hitherto known as MOHAMMAD ASHRAF RAH S/o ALI MOHAMMAD RAH, residing at 25, Gundinowroze Bijbehara, PO Bijbehara, Distt. Anantnag, Jammu and Kashmir-192124, have changed my name and shall hereafter be known as SOHAIL AHMAD RAH.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ASHRAF RAH
[Signature (in existing old name)]

I, MUNISH BHARDWAJ S/o SURAJ KANT BHARDWAJ, R/o A-71-A, Khasra No-19/16 D-Block, Near Pinnacle International School, Shyam Vihar Phase-2, Najafgarh, South West Delhi, Delhi-110043, have changed the name of my minor daughter RIDDHIMA BHARDWAJ, aged 13 years and she shall hereafter be known as ARNIKA BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

MUNISH BHARDWAJ
[Signature of Guardian]

I, ASHOK KUMAR S/o LATE DHRUV JI PRASAD, R/o Rudra Vihar Colony, Ganeshpur, Kanchanpur, Kandwa Gate, DLW Varanasi, Varanasi, Uttar Pradesh-221004, have changed the name of my minor son namely NANU alias ADRIJ, aged 8 years and he shall hereafter be known as ADRIJ.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR
[Signature of Guardian]

I, AYUB KHAN S/o JABBAR MIYAN, R/o 292 Block-P 1 T-Huts Park Sultanpuri, C Block Sultanpuri, C Block North, West Delhi-110086, have changed the name of my minor son namely MOHD. SHAHID, aged 16 years and he shall hereafter be known as MD SHAHID.

It is certified that I have complied with other legal requirements in this connection.

AYUB KHAN
[Thumb Impression]

I hitherto known as LATA RANI W/o KALI CHARAN, R/o House No. DZ-378, Patel Nagar, Faridabad, Ballabgarh, Faridabad, Haryana-121004, have changed my name and shall hereafter be known as RUPA.

It is certified that I have complied with other legal requirements in this connection.

LATA RANI
[Signature (in existing old name)]

I hitherto known as MANISH C. JAIN son of CHETANLAL, residing at Bankora, Teh. Aspur, Distt. Dungarpur (RAJASTHAN), have changed my name and shall hereafter be known as MANISH KUMAR SHAH.

It is certified that I have complied with other legal requirements in this connection.

MANISH C. JAIN
[Signature (in existing old name)]

I hitherto known as SAIYAD SAMSUDDOHA S/o SAIYAD ABDUL NASER, R/o VTC Jalpai, PO Dayaldasi, District Purba Medinipur, State West Bengal, Pin-721632, have changed my name and shall hereafter be known as SAYAD SAMSUD DOHA.

It is certified that I have complied with other legal requirements in this connection.

SAIYAD SAMSUDDOHA
[Signature (in existing old name)]

I, JAGDEESH PRASAD S/o RAM DEV TIWARI, R/o Askaranpur Pure Visheshar Tiwari, Askaranpur, PO Banket, Distt. Faizabad, Uttar Pradesh-224204, have changed the name of my minor son DURGESH KUMAR, aged 14 years and he shall hereafter be known as ARUSH TIWARI.

It is certified that I have complied with other legal requirements in this connection.

JAGDEESH PRASAD
[Signature of Guardian]

I, LAKSHMIKANT TRIPATHI S/o JANARDAN PRASAD TRIPATHI, R/o House No. 1025, Street No. 2, Sector No. 2, Near Mothers Pride School, Professor Colony, Raipur, PO Sunder Nagar, Distt. Raipur, Chhattisgarh-492013, have changed the name of my minor son AYUSHMANN TRIPATHI, aged 10 years and he shall hereafter be known as AYUSHMAN TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

LAKSHMIKANT TRIPATHI
[Signature of Guardian]

I hitherto known as MANGAL S/o AJMER, R/o Jatai (54), PO Jatai, Distt. Bhiwani, Haryana-127041, have changed my name and shall hereafter be known as MANVIR.

It is certified that I have complied with other legal requirements in this connection.

MANGAL
[Signature (in existing old name)]

I hitherto known as SONU AGARWAL son of SUBHASH CHANDRA AGARWAL, residing at 127/121, Juhi Garha, Juhi Colony, Kanpur Nagar-208014, Uttar Pradesh, have changed my name and shall hereafter be known as SUNIL AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SONU AGARWAL
[Signature (in existing old name)]

I hitherto known as BINOD SABLOK alias BINOD KUMAR SABLOK S/o CHUNI LAL SABLOK, R/o 17 Sindhi Refugee Colony, Adarsh Nagar PO AGRICO, PS Golmuri, Jamshedpur, District East Singhbhum, Jharkhand-831009, have changed my name and shall hereafter be known as BINOD KUMAR.

It is certified that I have complied with other legal requirements in this connection.

BINOD SABLOK alias BINOD KUMAR SABLOK
[Signature (in existing old name)]

I, AANCHAL AGRAWAL D/o SURESH W/o ANKIT AGRAWAL, R/o 11, Patnipura, Near Patnipura Square, Indore, PO Nanda Nagar, Distt. Indore, Madhya Pradesh-452011, have changed the name of my minor son DHERYA AGRAWAL, aged 8 years and shall hereafter be known as DAIWIK AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

AANCHAL AGRAWAL
[Signature of Guardian]

I hitherto known as BHAWAN son of MAHABIR SAO, residing at VPO Athouli, Tehsil Phagwara, District Kapurthala-144402, Punjab, have changed my name and shall hereafter be known as MOHIT.

It is certified that I have complied with other legal requirements in this connection.

BHAWAN
[Signature (in existing old name)]

I hitherto known as VIMLA DEVI W/o KOK SINGH, R/o Tehsil Pangi Ghisal (49), Sach, Chamba, Himachal Pradesh-176323, have changed my name and shall hereafter be known as KAMLA DEVI.

It is certified that I have complied with other legal requirements in this connection.

VIMLA DEVI
[Signature (in existing old name)]

I hitherto known as KRISHNA GUPTA W/o OM PRAKASH GUPTA, R/o A-8/33, Third Floor Rana Pratap Bagh, North Delhi, Delhi-110007, have changed my name and shall hereafter be known as KRISHNA.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA GUPTA
[Signature (in existing old name)]

I hitherto known as PRATIBHA TRIPATHI W/o VARUN KUMAR SINGH, Employed as Asstt. Manager in Union Bank of India, R/o 158 A, Divya Nagar (Near Central Hindu School), Ranidih, Post Khorabar, Gorakhpur, Uttar Pradesh-273010, have changed my name and shall hereafter be known as PRATIBHA SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRATIBHA TRIPATHI
[Signature (in existing old name)]

I hitherto known as SWATI BALANI W/o YUVNASHV SOOD, R/o 60 Third Floor, NRI Complex, Near Jahanpanah Club, Greater Kailash 4, Alaknanda, Delhi, Chittaranjan Park, Kalkaji, South Delhi, Delhi-110019, have changed my name and shall hereafter be known as SWATI SOOD.

It is certified that I have complied with other legal requirements in this connection.

SWATI BALANI
[Signature (in existing old name)]

I hitherto known as MAKWANA JYOTSANA LAXMIKANT W/o MAKWANA LAXMIKANT, R/o 735, Surajvav, Diu, Daman & Diu-362520, have changed my name and shall hereafter be known as JOSNA LAXMIKANT.

It is certified that I have complied with other legal requirements in this connection.

MAKWANA JYOTSANA LAXMIKANT
[Signature (in existing old name)]

I hitherto known as KALPANA YADAV alias KALPANA DEVI D/o SHIVTAJ SINGH and W/o SANJIV KUMAR, R/o Nangal Pathani(101), PO. Kosli, Distt. Rewari, Haryana-123302, have changed my name and shall hereafter be known as KALPANA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KALPANA YADAV alias KALPANA DEVI
[Signature (in existing old name)]

I, JAGADISH R S/o RAMAKRISHNAGOWDA, R/o 32 Attilakkamma Prasanna, 1st Cross, Nagarhole Nagar, Near Jagadambha Taxtiles, Bangalore North, Bangalore Viswaneedam, Karnataka-560091, have changed the name of my minor daughter namely ANJANA J, aged 4 years 5 months and she shall hereafter be known as ANIKA J.

It is certified that I have complied with other legal requirements in this connection.

JAGADISH R
[Signature of Guardian]

I, RAMAIAH H S/o HANUMANTHU B R, residing at 62/1, Chikka Thayappa Road 7th Cross, Vasanthnagar, Bangalore, Karnataka-560001, have changed the name of my minor son SWAROOP R, aged 13 years and he shall thereafter be known as SRI SHREYAS R.

It is certified that I have complied with other legal requirements in this connection.

RAMAIAH H
[Signature of Guardian]

I, MARULASIDDASWAMY S/o SIDDALINGAPPA, residing at #404/6, ShivaKrupa, Chikkanna Garden, Vinayakanagara Tiptur, Tumakuru, Karnataka-572201, have changed the name of my minor son GAAYAN, aged 09 years and he shall thereafter be known as GRUHITH M.

It is certified that I have complied with other legal requirements in this connection.

MARULASIDDASWAMY
[Signature of Guardian]

I hitherto known as ANJU BALA W/o RAVINDER KUMAR, R/o H.No. 3-A, Chaman Garden, Railway Road, Karnal, Haryana-132001, have changed my name and shall hereafter be known as ANJU MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

ANJU BALA
[Signature (in existing old name)]

I hitherto known as BALJINDER KAUR W/o HARDEEP SINGH, R/o Diwana (51), Kurukshetra, Haryana-136128, have changed my name and shall hereafter be known as BALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJINDER KAUR
[Signature (in existing old name)]

I hitherto known as ISMAIL SAB GARI SHAIK TAHASEEN wife of ISMAIL SAHEB NOUSHAD AHAMED, R/o H.No. 2/16, Ismail Saheb Street, Chennuru Village, PO. Chennuru, YSR Kadapa District, Andhra Pradesh-516162, have changed my name and shall hereafter be known as ISMAIL SAHEB TAHASEEN.

It is certified that I have complied with other legal requirements in this connection.

ISMAIL SAB GARI SHAIK TAHASEEN
[Signature (in existing old name)]

I hitherto known as JETLA VIDYA W/o RAPELLI SURESH, R/o 1-3-249-1, Weekly Bazar, Jagtial Distt. Jagtial, Telangana-505327, have changed my name and shall hereafter be known as RAPELLI VIDYA.

It is certified that I have complied with other legal requirements in this connection.

JETLA VIDYA
[Signature (in existing old name)]

I hitherto known as MAJJI APPARAO son of M APPARAO, R/o 7-56, Pallapu Veedhi, Padamara Vipparru, Pentapadu Mandal, West Godavari Dt, Andhra Pradesh-534165, have changed my name and shall hereafter be known as MAJJI VIKRAM KRISHNA.

It is certified that I have complied with other legal requirements in this connection.

MAJJI APPARAO
[Signature (in existing old name)]

I hitherto known as VISHAL son of Sh. RAMPAL SINGH employed as Deputy Commandant in the Command Hospital (Western Command), Chandimandir-134107, Panchkula (Haryana), Presently residing at CH-70/3, Command Hospital Complex, Chandimandir-134107 (Haryana), Panchkula, have changed my name and shall hereafter be known as VISHAL CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

VISHAL
[Signature (in existing old name)]

I hitherto known as VARUN SRIVASTAVA S/o PRABHUWAN SARAN SRIVASTAVA, R/o C-33, Off Kursi Road Woodland Garden, Phase-1, Scorpio Club, District Lucknow, Uttar Pradesh-226026, have changed my name and shall hereafter be known as VIRAAT SRIVASTAV.

It is certified that I have complied with other legal requirements in this connection.

VARUN SRIVASTAVA
[Signature (in existing old name)]

I hitherto known as GISHNU K A DIVAKARAN S/o K A DIVAKARAN, residing at Njayallore Mana, Edappally North, Ernakulam-682024, Kerala, have changed my name and shall hereafter be known as GISHNU DIVAKARAN.

It is certified that I have complied with other legal requirements in this connection.

GISHNU K A DIVAKARAN
[Signature (in existing old name)]

I hitherto known as MAHENDER KUMAR S/o MOHAN LAL GOYAL, residing at H. No. 63-A, Gali No. 7, Pratap Nagar, Mayur Vihar Phase-1, Delhi-110091, have changed my name and shall hereafter be known as MAHENDER KUMAR GOYAL.

It is certified that I have complied with other legal requirements in this connection.

MAHENDER KUMAR
[Signature (in existing old name)]

I, CHETAN RAM CHOUDHARY S/o GIRDHARI LAL CHOUDHARY, R/o Anantmani, FL-18GC, P1/3 CIT Road, VTC Kankurgachhi, P.O. Kankurgachi, District Kolkata, State West Bengal, Pin-700054, have changed the name of my minor daughter VEDIKA CHOUDHARY, aged 8 years 7 months and she shall hereafter be known as DISHA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

CHETAN RAM CHOUDHARY
[Signature of Guardian]

I, NELSON PATRICK CARVALHO S/o PATRICK AUGUSTINE CARVALHO, residing at 302, Prestige Clarke Ville, 9 Clarke Road, Richards Town, Bengaluru-560084, Karnataka, India, have changed the name of my minor daughter SAPNA CARVALHO, aged 15 years and she shall hereafter be known as NAINA CARVALHO.

It is certified that I have complied with other legal requirements in this connection.

NELSON PATRICK CARVALHO
[Signature of Guardian]

I hitherto known as URVI D/o RADHEYSHYAM, R/o Mohalla Sainipura Mahendragarh, Haryana-123029, have changed my name and shall hereafter be known as URVI SIWAL.

It is certified that I have complied with other legal requirements in this connection.

URVI
[Signature (in existing old name)]

I hitherto known as KUMUD JAISWAL W/o RAJ JAISWAL, residing at 490/25 GHA, Najeerganj, Near Jain Mandir, Daliganj, Nirala Nagar, PO-Nirala Nagar, Distt. Lucknow, Uttar Pradesh-226020, have changed my name and shall hereafter be known as MEENU JAISWAL.

It is certified that I have complied with other legal requirements in this connection.

KUMUD JAISWAL
[Signature (in existing old name)]

I hitherto known as AKASH KUMAR alias AVIKASH SHARMA S/o RAJ KUMAR, R/o Arjunpur, Mehmudpur Jatan, Hathras, Uttar Pradesh-204101, have changed my name and shall hereafter be known as AVIKASH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

AKASH KUMAR alias AVIKASH SHARMA
[Signature (in existing old name)]

I, SUNITA KUMARI D/o BHAIRO PRASAD and W/o SUNDAR LAL PRASAD, residing at Vill. Bhagwanpur, Ward No. 02, Near Brahamsthan, P.O. Gheghawa, P.S. Madhuban, Distt. East Champaran, Bihar-845436, have changed the name of my minor daughter SANDHYA BHARTI, aged 14 years and she shall hereafter be known as KOMAL KANT.

It is certified that I have complied with other legal requirements in this connection.

SUNITA KUMARI
[Signature of Guardian]

I hitherto known as BABURAM S/o RAGHUVeer, residing at Naharkhor, PS Gazipur Fatehpur, Uttar Pradesh-216221, have changed my name and shall hereafter be known as RAM BABU.

It is certified that I have complied with other legal requirements in this connection.

BABURAM
[Signature (in existing old name)]

I hitherto known as K M DIVYA SHREE wife of SHIVA Y K, resident of #2666 Yenne Hole Koppalu, Hosa Badavane, Pandavarpura Taluk, Mandya, Karnataka-571427, have changed the name of my minor daughter PRATHANA S, aged about 13 years and she shall hereafter be known as RAKSHA S.

It is certified that I have complied with other legal requirements in this connection.

K M DIVYA SHREE
[Signature of Guardian]

I, VYOMIKA D/o MRIGENDRA KUMAR, residing at House No. 23, Church Road, New Patliputra Colony, PS Patliputra Colony, Patna-800013, Bihar, have changed my name and shall hereafter be known as VYOMIKA VATSAL for all purposes.

It is certified that I have complied with other legal requirements in this connection.

VYOMIKA
[Signature (in existing old name)]

I, DEEPAK CHAHAL S/o SADHU RAM, R/o Narar, Distt. Kaithal, Haryana-136027, have changed the name of my minor daughter AVI, aged 2 years and she shall hereafter be known as NIMRAT CHAHAL.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK CHAHAL
[Signature of Guardian]

I hitherto known as SHRI KANT PASI S/o POORNAMASI, R/o Village Rastipur, Post Raniganj, Rastipur, Pratapgarh, Uttar Pradesh-230304, have changed my name and shall hereafter be known as SHRI KANT VERMA.

It is certified that I have complied with other legal requirements in this connection.

SHRI KANT PASI
[Signature (in existing old name)]

I, SHANTI PILKHWAL D/o THAKUR SINGH W/o DINESH KUMAR, R/o Village Jakhsauda, P.O. Kapadkhan Distt. Almora, State Uttarakhand, Pin-263601, have changed the name of my minor daughter GUNJAN PILKHWAL, aged 10 years and she shall hereafter be known as ARPITA PILKHWAL.

It is certified that I have complied with other legal requirements in this connection.

SHANTI PILKHWAL
[Signature of Guardian]

I hitherto known as CRISPIN MARIA D/o PUNNOLIL CHACKO GEORGE, residing at Sacred Heart Convent School, Sector-39, Urban Estate, Chandigarh Road, Focal Point, Ludhiana, District Ludhiana, Punjab-141010, India, have changed my name and shall hereafter be known as RIMCY GEORGE.

It is certified that I have complied with other legal requirements in this connection.

CRISPIN MARIA
[Signature (in existing old name)]

I hitherto known as SUJEET KUMAR VAISH S/o SHIV KUMAR VAISH, R/o 267, Baniya Mohal, Thana Sadar, Cantt. Sadar, Lucknow, have changed my name and shall hereafter be known as SUDHEER KUMAR VAISH.

It is certified that I have complied with other legal requirements in this connection.

SUJEET KUMAR VAISH
[Signature (in existing old name)]

I hitherto known as PAWAN KUMAR son of Sh. ROSHAN LAL, residing of Village and Post Office Khudla, Tehsil Baldwara, District Mandi, Himachal Pradesh, Pin Code-175033, India, have changed my name and shall hereafter be known as PAWAN KUMAR DHIMAN.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR
[Signature (in existing old name)]

I hitherto known as MRITYUNJAY PRADHAN alias MANGULU PRADHAN S/o RABINDRA PRADHAN, residing at 157/C, Central Colony, Ward 32, Siliguri (M.Crop), Jalpaiguri, West Bengal-734007, have changed my name and shall hereafter be known as MANGULU PRADHAN.

It is certified that I have complied with other legal requirements in this connection.

MRITYUNJAY PRADHAN alias MANGULU PRADHAN
[Signature (in existing old name)]

I hitherto known as RAHUL KUMAR S/o MUNNA SINGH, R/o Village Desari, Post Office Desari, Desri, PO Desari, Distt. Vaishali, Bihar-844504, have changed my name and shall hereafter be known as ATHARV SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR
[Signature (in existing old name)]

I hitherto known as VIRONIKA SEN alias VIRONIKA D/o VINOD KUMAR, R/o Mahatma Gandhi Ward No. 1, Ajaygarh, Panna, Madhya Pradesh-488220, have changed my name and shall hereafter be known as VIRONIKA SEN.

It is certified that I have complied with other legal requirements in this connection.

VIRONIKA SEN alias VIRONIKA
[Signature (in existing old name)]

I hitherto known as MD FASEEUDDEEN ANSARI S/o MOHAMMAD MAHEEUDDEEN ANSARI, R/o Makan No. 523, Ward No. 18, Sant Gurunanak Ward, Pathakheda, P.O. Pathakheda, Distt. Betul, Madhya Pradesh-460449, have changed my name and shall hereafter be known as MOHD FAIZ ANSARI.

It is certified that I have complied with other legal requirements in this connection.

MD FASEEUDDEEN ANSARI
[Signature (in existing old name)]

I, KANCHAN SHARMA W/o SANDEEP KUMAR, R/o House Number B-15, 196/6, Near Shiv Shakti Chowk, Hari Nagar, Hoshiarpur, Punjab-146001, have changed the name of my minor daughter NAVYA, aged 13 years and she shall hereafter be known as NAVYA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN SHARMA
[Signature of Guardian]

I hitherto known as JOSEPH DOMINIC SAMUEL alias DOMINIC JOSEPH SAMUEL S/o MICHAEL SAMUEL, R/o Shyam Kunj, Flat 1B, 75/20 SN Roy Road, Sukhdeb Caterer, No. 3 Chatterjee Colony, Sahapur, Kolkata, West Bengal-700038, have changed my name and shall hereafter be known as DOMINIC SAMUEL.

It is certified that I have complied with other legal requirements in this connection.

JOSEPH DOMINIC SAMUEL alias DOMINIC
JOSEPH SAMUEL
[Signature (in existing old name)]

I hitherto known as HARSH KUMAR SINGH S/o RAJKUMAR SINGH, residing at Ranchi Patna Road, Near Ashoka Hotel, Post Jhumri Telaiya, PS Telaiya, District Koderma, Pin-825409, Jharkhand, have changed my name and shall hereafter be known as SHIVAANSH RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

HARSH KUMAR SINGH
[Signature (in existing old name)]

I hitherto known as BEENA DEVI D/o TARSEM SINGH W/o GHAR SINGH, R/o Village Papina, P.O. Tanda Ram Sahai, Tehsil Mukerian, Hoshiarpur, Punjab-144214, have changed my name and shall hereafter be known as VEENA DEVI.

It is certified that I have complied with other legal requirements in this connection.

BEENA DEVI
[Signature (in existing old name)]

I hitherto known as VIGNESH S/o RAMESH PRABHU, R/o # 2-73, Jodukatte House, Pernankila Village, Post Patla, via Parkala, Udupi Taluk and District, Karnataka State-576107, have changed my name and shall hereafter be known as VIGNESH RAMESH PRABHU.

It is certified that I have complied with other legal requirements in this connection.

VIGNESH
[Signature (in existing old name)]

I hitherto known as SUSHANT KUMAR NAIK alias SUSHANTA KUMAR NAIK S/o ANIRUDHA NAIK, R/o Sadangi, PO Bankhidi, Sub District Anandapur, District Kendujhar, Odisha-758021, have changed my name and shall hereafter be known as SUSHANTA KUMAR NAIK.

It is certified that I have complied with other legal requirements in this connection.

SUSHANT KUMAR NAIK alias SUSHANTA
KUMAR NAIK
[Signature (in existing old name)]

I hitherto known as HUKMA S/o KARTAR SINGH, residing at Village Sikri, PO Rawalpindi Gulab Shah, Tehsil Phagwara, District Kapurthala-144407, Punjab, India, have changed my name and shall hereafter be known as HUKAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

HUKMA
[Thumb Impression]

I, SHALINDER SINGH son of AMAR NATH, residing at House No. 04, New Shital Nagar, Near D.A.V. Collage, Jalandhar, Pincode-144008, Jalandhar, Punjab, have changed the name of my minor son DIVYANSH DIVAKAR SINGH, aged 13 year and he shall hereafter be known as DIVYANSH BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

SHALINDER SINGH
[Signature of Guardian]

I hitherto known as BAIJANTI DEVI wife of LALAN KUMAR, residing at Bira, P.O. Berra, District Patna, Bihar-804454, have changed my name and shall hereafter be known as BAJNTRI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

BAIJANTI DEVI
[Signature (in existing old name)]

I hitherto known as DEVESHNI alias DEVANSHI TYAGI daughter of DEEPAK TYAGI, resident of 322 E, Aanand Marg, Yadram Mandir, East Babarpur, VTC Shahdara, New Delhi-110032, have changed my name and shall hereafter be known as DEVANSHI TYAGI.

It is certified that I have complied with other legal requirements in this connection.

DEVESHNI alias DEVANSHI TYAGI
[Signature (in existing old name)]

I, BIMLESH W/o SANJAY, R/o House No. Pingor (134), Palwal, Haryana-121105, have changed the name of my minor daughter namely KASHAN, aged 15 years and she shall hereafter be known as KASHISH.

It is certified that I have complied with other legal requirements in this connection.

BIMLESH
[Signature of Guardian]

I hitherto have known as RAHUL KUMAR son of ANANT SINGH, residing at 13 K, Kurjee Bujurg, Phulwari, P.O. Sadaquat Ashram, District-Patna, Bihar-800010, have changed my name and shall hereafter be known as RAJESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR
[Signature (in existing old name)]

I hitherto have known as KHAIRUN NISHA wife of ROJADIN, residing at Bhalui, P.O. Bhaluhi, District Saran, Bihar- 841419, have changed my name and shall hereafter be known as KHAROLA BIBI.

It is certified that I have complied with other legal requirements in this connection.

KHAIRUN NISHA
[Thumb Impression]

I, DILIP KUMAR BARMAN S/o BIDHAN CHANDRA BARMAN, R/o Ghoksadanga Bara Shimulguri, Mathabhanga-II, Ghoksadanga Mathabhanga-II Distt. Cooch Behar, West Bengal-736171, have changed the name of my minor son KIYAN ROY BARMAN, aged 2 years and he shall hereafter be known as KRISHAANU ROY BARMAN.

It is certified that I have complied with other legal requirements in this connection.

DILIP KUMAR BARMAN
[Signature of Guardian]

I hitherto known as SANGEETA W/o RAJ KUMAR, residing at House No. 3963, Street No. 11, Ward No. 18, Shivaji Nagar, Ludhiana, District Ludhiana, Punjab-141008, India, have changed my name and shall hereafter be known as SANGEETA GROVER.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA
[Signature (in existing old name)]

I, NARENDRA SINGH S/o BAHADUR SINGH, residing at Vill. Namtichetabagar, Post Office-Namtichetabagar, District Bageshwar, Uttarakhand-263633, have changed the name of my minor son YASH SINGH, aged 9 years and he shall hereafter be known as YUVRAJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

NARENDRA SINGH
[Signature of Guardian]

I hitherto known as CHINDA RAM son of ISAR RAM, residing at Village Patti Sadiq, Tehsil Abohar, Distt. Fazilka, Punjab, have changed my name and shall hereafter be known as CHINDERPAL RAM.

It is certified that I have complied with other legal requirements in this connection.

CHINDA RAM
[Signature (in existing old name)]

I hitherto known as SIMRNDEEP KAUR W/o RANDEEP SINGH, R/o Mangaoli Rangran (130), Kurukshetra, Haryana-136156, have changed my name and shall hereafter be known as SIMRANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SIMRNDEEP KAUR
[Signature (in existing old name)]

I hitherto known as DARBARA SINGH son of KARTAR SINGH, residing at Vill. Kanjli Tehsil Dhuri, P.O. Ladda, Distt. Sangrur, Punjab-148034, have changed my name and shall hereafter be known as DALBARA SINGH.

It is certified that I have complied with other legal requirements in this connection.

DARBARA SINGH
[Thumb Impression]

I hitherto known as RAVI KISHAN son of RAMCHANDRA MAHATO, residing at Teja Dumari, Dumri Jamal, P.O. Jaimal Dumari, District-Muzaffarpur, Bihar- 843107, have changed my name and shall hereafter be known as VIKASH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAVI KISHAN
[Signature (in existing old name)]

I hitherto known as MADHVI GUPTA W/o VARINDER GUPTA, residing at House Number 162, Canal Road, Janpath Farms, Ayali Kalan, P.O. Ayali Kalan, District Ludhiana, Punjab-142027, India, have changed my name and shall hereafter be known as DIMPLE GUPTA.

It is certified that I have complied with other legal requirements in this connection.

MADHVI GUPTA
[Signature (in existing old name)]

I, RAHUL SURI S/o RAMESH SURI, R/o B-16/109, Sunder Nagar, Pathankot, Punjab-145001, have changed the name of my minor Daughter GOURI SURI, aged 14 years and she shall hereafter be known as ARADHYA SURI.

It is certified that I have complied with other legal requirements in this connection.

RAHUL SURI
[Signature of Guardian]

I hitherto known as HARRYKUMAR KAMLESHBHAI PATEL son of Late KAMLESHBHAI RAMESHBHAI PATEL, residing at P4 Nand Residency, Sangath Bunglows, Near Essar Petrol Pump, Sama Savli Road, Vadodara, Gujarat-390024, have changed my name and shall hereafter be known as HARRY KAMLESHBHAI PATEL.

It is certified that I have complied with other legal requirements in this connection.

HARRYKUMAR KAMLESHBHAI PATEL
[Signature (in existing old name)]

I hitherto known as SURAJ KUMARI D/O SHIVBRAT GOPE, R/o Vill. Chharda Sisai, Chharda, Gumla, Jharkhand-535324, have changed my name and shall hereafter be known as SANDHYA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SURAJ KUMARI
[Signature (in existing old name)]

I hitherto known as KUMTI KHURSHID W/o KUMTI ABDUL RASOOL, residing at No. 268. 12th Main 5th Cross, 5th Sector, HSR Layout, Behind Green, View Hospital, HSR Layout, Bangalore, Karnataka-560102, have changed my name and shall hereafter be known as KURSHID.

It is certified that I have complied with other legal requirements in this connection.

KUMTI KHURSHID
[Signature (in existing old name)]

I hitherto known as SHAVITRI DEVI wife of MAKUNDI PASWAN, residing at Daudbat, Near Middle School, Shahjadpur, Kutubganj, P.O. Mirjanhat, District- Bhagalpur, Bihar-812005, have changed my name and shall hereafter be known as RITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHAVITRI DEVI
[Thumb Impression]

I hitherto known as GURVINDER KAUR wife of CHARANJIT SINGH, residing at H.No. 4601, Gali No. 3, Sultanwind Road, Ram Nagar Colony, District Amritsar-143001, Punjab, India, have changed my name and shall hereafter be known as GURVINDER KAUR MARWAHA.

It is certified that I have complied with other legal requirements in this connection.

GURVINDER KAUR
[Signature (in existing old name)]

I hitherto known as MILAN KHIDIYA S/o PURAN SINGH, residing at H.No. 272, Mangolpur Kalan, Rohini, Sector 07, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as MILAN.

It is certified that I have complied with other legal requirements in this connection.

MILAN KHIDIYA
[Signature (in existing old name)]

I hitherto known as SACHINKUMAR PREMJI BHAMANIA S/o PREMJIBHAI NARAN BHAMANIA, R/o House No. 624/1, Main Road, Ghoghla, Diu, Daman and Diu-362540, have changed my name and shall hereafter be known as SACHINKUMAR PREMJI BHAMANIA.

It is certified that I have complied with other legal requirements in this connection.

SACHINKUMAR PREMJI BHAMANIA
[Signature (in existing old name)]

I hitherto have known as PAVAN KUMAR SINGH son of MANORANJAN RAM, residing at Village- Banauta Mukund, Parsa, P.O. Parsa, District- Saran, Bihar-841219, have changed my name and shall hereafter be known as GAYANBHUSHAN KUMAR RAM.

It is certified that I have complied with other legal requirements in this connection.

PAVAN KUMAR SINGH
[Signature (in existing old name)]

I, MEENAKSHI BHARDWAJ W/o VISHAL GIRI, R/o A-244 Prashant Vihar Opp. Lancer School Sector-14, Rohini, Delhi-110085, have changed the name of my minor son KARTIKEYA, aged 15 years and he shall hereafter be known as KAARTIKEYA BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

MEENAKSHI BHARDWAJ
[Signature of Guardian]

I, SHAHNAZ BEGUM W/o MOHAMMAD NASIR, R/o 72, Road No. 8C, Jawahar Nagar, Mango, Jamshedpur, Azadnagar, East Singhbhum, Jharkhand-832110, have changed the name of my minor daughter SAMEEHA SHAIKH, aged 15 years and she shall hereafter be known as SHIFA NASIR.

It is certified that I have complied with other legal requirements in this connection.

SHAHNAZ BEGUM
[Signature of Guardian]

I hitherto known as RUDRA KAPOOR S/o AMIT KAPOOR, R/o C33/52-K, Chandua Chittupur, Sigra Varanasi, Chittupur, Varanasi, Uttar Pradesh-221010, have changed my name and shall hereafter be known as ADHIRAJ KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

RUDRA KAPOOR
[Signature (in existing old name)]

I hitherto known as TINKU S/o ASHOK KUMAR, residing at # 856, Ekta Nagar, Phase 1, Rama Mandi, P.O. Jalandhar Cantt, Distt. Jalandhar, Punjab-144005, India, have changed my name and shall hereafter be known as TINKU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

TINKU
[Signature (in existing old name)]

I, LOKESH PATIDAR S/o JAGDISH PATIDAR, resident of Main Road, Gram Itawadi, P.O. Itawadi, Tehsil Maheshwar, District-Khargone, Madhya Pradesh-451224, have changed the name of my minor son JASHN PATIDAR, aged 8 years and he shall hereafter known as JAYESH PATIDAR.

It is certified that I have complied with other legal requirements in this connection.

LOKESH PATIDAR
[Signature of Guardian]

I, RITU SINGH wife of PRANSHUTOSH RAGHUVANSHI and daughter of HRIDAY NARAYAN SINGH, residing at Plot No. 32 Khasra No. 359, Devariya, Post Laulai, Distt. Lucknow Uttar Pradesh-226028, have changed the name of my minor daughter GAURAVI RAGHUVANSHI, aged 9 years and she shall hereafter be known as VAIBHAVI R SINGH.

It is certified that I have complied with other legal requirements in this connection.

RITU SINGH
[Signature of Guardian]

I, RITU SINGH wife of PRANSHUTOSH RAGHUVANSHI and daughter of HRIDAY NARAYAN SINGH, residing at Plot No. 32 Khasra No. 359, Devariya, Post Laulai, Distt. Lucknow, Uttar Pradesh-226028, have changed the name of my minor daughter SHAURAVI RAGHUVANSHI, aged 4 years and she shall hereafter be known as SARVI R SINGH.

It is certified that I have complied with other legal requirements in this connection.

RITU SINGH
[Signature of Guardian]

I hitherto known as NAVJIT KAUR W/o Shri KULJIT SINGH, R/o P.O. Mehangerwal Doaba, District Hoshiarpur, Punjab-146109, have changed my name and shall hereafter be known as NIRMAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

NAVJIT KAUR
[Signature (in existing old name)]

I hitherto known as ANINDITA GHOSH D/o RABI DULAL GHOSH W/o PROSENJIT AIKAT, R/o B-1-4/14, Metropolis City, Rudrapur, Distt. Udhampur, Jammu and Kashmir-263153, have changed my name and shall hereafter be known as PUE AIKAT.

It is certified that I have complied with other legal requirements in this connection.

ANINDITA GHOSH
[Signature (in existing old name)]

I hitherto known as ANJAN DEVI wife of SUMAN KUMAR GIRI, residing at Ekma, Village-Keshari Mathiya, Post-Keshari Mathiya, Kosari, P.O. Keshari Mathiya, District-Saran, Bihar-841220, have changed my name and shall hereafter be known as RANJANA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

ANJAN DEVI
[Signature (in existing old name)]

I hitherto known as SALEEM S/o FAQIRIA DEEN, R/o H. No. B-251, Sector 20, Ansal Town, Jagadhri, Distt. Yamuna Nagar, Pin-135003, Haryana, India, have changed my name and shall hereafter be known as SALEEM MOHAMMAD.

It is certified that I have complied with other legal requirements in this connection.

SALEEM
[Signature (in existing old name)]

I hitherto known as ANURADHA BANSAL alias ANURADHA BANSAL JINDAL D/o GURU DAS BANSAL W/o ACHAL JINDAL, R/o H-2/26A, Second Floor, DLF Phase 1, Sikanderpur Ghosi (68), P.O. DLF QE, Gurgaon, Haryana-122002, have changed my name and shall hereafter be known as ANURADHA A JINDAL.

It is certified that I have complied with other legal requirements in this connection.

ANURADHA BANSAL alias ANURADHA BANSAL
JINDAL
[Signature (in existing old name)]

I, MANIKANT KUMAR S/o VINDESWARI SAH, R/o Gram Birnoudh Post Goradih Thana Goradih, Goradih, Gordih, Bhagalpur, Gauradih, Bihar-813210, have changed the name of my minor daughter KUMARI RISHU RANI, aged 16 years she shall hereafter be known as ANAMIKA ARYA.

It is certified that I have complied with other legal requirements in this connection.

MANIKANT KUMAR
[Signature of Guardian]

I, AJAY KUMAR GIRI S/o RAMDHANI GIRI, R/o Rasulpur Kochwara, Near Hanuman Mandir, Post-Arvind Nagar, Dariapur, Saran Bihar-841221, have changed the name of my minor son DIVYANSHU RAJ, aged 11 years and he shall hereafter be known as DEVANSHU GIRI.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR GIRI
[Signature of Guardian]

I hitherto known as JAI PRAKASH NARAYAN S/o SITA RAM, R/o 157, Rasulpur, Baraipar No. 44, Gorakhpur, Uttar Pradesh-273016, have changed my name and shall hereafter be known as VIKAS KUMAR.

It is certified that I have complied with other legal requirements in this connection.

JAI PRAKASH NARAYAN
[Signature (in existing old name)]

I hitherto known as BIMLA wife of ASHWANI SHARMA, R/o Village Hoshiarpur Kalota, Mukerian, Post office Mukerian, Distt. Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as BIMLA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

BIMLA
[Signature (in existing old name)]

I, SANTOSH KUMAR S/o ANANDI PRASAD, R/o Hamenpura, Badrabad, Ekangersarai, Nalanda, Bihar-801301, have changed the name of my minor Daughter SUSHTI KUMARI alias SHWETA KUMARI, aged 16 years and she shall hereafter be known as SHWETA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR
[Signature of Guardian]

I, MUDDAPU NARESH KUMAR S/o MUDDAPU SURYANARAYANA, employed as Bank Manager in the Canara Bank, Poolbagh, Vizianagaram, Andhra Pradesh-535002, residing at D.No. 1-131, Talasamudram Village, Polaki Mandal, Srikakulam District, Andhra Pradesh-532429, have changed the name of my minor son MUDDAPU DEVANSH, aged 3 months and he shall hereafter be known as MUDDAPU SINDHU SAGAR.

It is certified that I have complied with other legal requirements in this connection.

MUDDAPU NARESH KUMAR
[Signature of Guardian]

I hitherto known as SAVITA W/o BALDEV, R/o 1666, Antapada, Mathura, Uttar Pradesh- 281001, have changed my name and shall hereafter be known as KAVITA.

It is certified that I have complied with other legal requirements in this connection.

SAVITA
[Signature (in existing old name)]

I hitherto known as RUPALI SHUBHAM THORAT W/o VIGNESH S V, D/o NANA SHIRSAT, R/o 2/73, Sri Sivasakthi Nagar, Near Teachers Colony, Vilankurichi Road, Saravanampatti, Coimbatore, Tamil Nadu-641035, have changed my name and shall hereafter be known as RAKSHVIKA VIGNESH.

It is certified that I have complied with other legal requirements in this connection.

RUPALI SHUBHAM THORAT
[Signature (in existing old name)]

I, RANJIT KUMAR S/o BRAHMANAND TIWARI, R/o Flat No. 101, Deo Complex, Near Jai Hind Press, Munna Chowk, Lohia Nagar, Kankarbagh, Patna, Bihar- 800020, have changed the name of my minor daughter HIMADRI KUMARI, aged 15 years and she shall hereafter be known as HIMADRI KASHVI.

It is certified that I have complied with other legal requirements in this connection.

RANJIT KUMAR
[Signature of Guardian]

I, NITIN KUMAR S/o UMED SINGH, R/o House No. 831/13, Janta Colony, Sonipat, Haryana-131001, have changed the name of my minor daughter YESHIKA, aged about 16 years and she shall hereafter be known as YESHIKA DUHAN.

It is certified that I have complied with other legal requirements in this connection.

NITIN KUMAR
[Signature of Guardian]

I, KASHINATH HAZRA S/o SASANKA HAZRA, residing at Naul, Howrah, West Bengal-711312, have changed the name of my minor daughter SRIYA HAZRA, aged 14 years and she shall hereafter be known as SHREYA HAZRA.

It is certified that I have complied with other legal requirements in this connection.

KASHINATH HAZRA
[Signature of Guardian]

I, MOIRANGTHEM RAMANANDA SINGH S/o M. MANGI SINGH, employed as Teacher in the Department of Education (S), Manipur, residing at Uriopok Bachaspati Leikai, RIMS Road, P.O. & P.S. Imphal, District Imphal West, Manipur-795001, have change the name of my minor son MANGAL MOIRANGTHEM, aged 10 years and he shall hereafter be known as YANANDA MOIRANGTHEM.

It is certified that I have complied with other legal requirements in this connection.

MOIRANGTHEM RAMANANDA SINGH
[Signature of Guardian]

I hitherto known as SUMAN BEDGAL wife of PUNJAB RAJ, residing at 506/A, Bhadroya Road, Omkar Nagar, Pathankot, P.O. Pathankot, District Pathankot, Punjab-145001, have changed my name and shall hereafter be known as SATYA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUMAN BEDGAL
[Signature (in existing old name)]

I, NEERAJ RATAN TOPPO S/o JOSEPH TOPPO, R/o Kopa, VTC Koppa, P.O. Sana, Tehsil Bagicha, Distt. Jashpur, Chhattisgarh-496336, have changed the name of my minor son AYAN TOPPO, aged 10 years and he shall hereafter be known as AYANSH AADI TOPPO.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ RATAN TOPPO
[Signature of Guardian]

I hitherto known as MEENA W/o MANISH LUTHRA, residing at M-1/1806, Gali No. 2, Ishwar Nagar, Tarn Taran Road, Amritsar, Punjab-143001, have changed my name and Shall hereafter be known MINAKSHI LUTHRA.

It is certified that I have complied with other legal requirements in this connection.

MEENA
[Signature (in existing old name)]

I hitherto known as RUPINDER KAUR wife of SARBJIT SINGH, residing at VPO Rehana Jattan, Tehsil Phagwara, District Kapurthala, Punjab-144407, have changed my name and Shall hereafter be known as KULDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

RUPINDER KAUR
[Signature (in existing old name)]

I hitherto known as RAJNI wife of HARJIT SINGH, residing at H.No. 4067-1X-19, Mohalla Hargobindpura, Katra Karam Singh, District Amritsar, Punjab-143001, have changed my name and shall hereafter be known as MAMTA

It is certified that I have complied with other legal requirements in this connection.

RAJNI
[Signature (in existing old name)]

I, VANEET AGGARWAL S/o VINOD KUMAR AGGARWAL, R/o D-13A/9, Near Jain Mandir, Model Town 2, G T B Nagar, North West Delhi, Delhi-110009, have changed the name of my minor son AARAV, aged 14 years and he shall hereafter be known as AARAV AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

VANEET AGGARWAL
[Signature of Guardian]

I hitherto known as VARINDER KAUR wife of HARVINDER SINGH, residing at 8493, Gali No. 1, Kot Baba Deep Singh, Sultanwind Road, District Amritsar, Punjab-143001, have changed my name and shall hereafter be known DILPRREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

VARINDER KAUR
[Signature (in existing old name)]

I hitherto known as JIWAN ASHA GARG wife of KULBHUSHAN RAI GARG, residing at H.No. 1588, Gali No. 3, Bagh Rama Nand District Amritsar, Punjab-143001, have changed my name and Shall hereafter be known as JIWAN ASHA.

It is certified that I have complied with other legal requirements in this connection.

JIWAN ASHA GARG
[Signature (in existing old name)]

I hitherto known as DHARNI NEPAL S/o NARHARI NEPAL, R/o Lower Tumin Barang, Gangtok District, Sikkim, -737107, have changed my name and shall hereafter be known as DHIRAJ NEPAL.

It is certified that I have complied with other legal requirements in this connection.

DHARNI NEPAL
[Signature (in existing old name)]

I hitherto known as MEJIT RAM S/o SUKRU RAM, R/o House No. 28, Sirmira, VTC Dhodhidand, P.O. Ginabahar Tehsil Kunkuri, Distt. Jashpur, Chhattisgarh-496225, have changed my name and shall hereafter be known as MANJIT RAM.

It is certified that I have complied with other legal requirements in this connection.

MEJIT RAM
[Signature (in existing old name)]

I hitherto known as PINKY wife of IRFAN KHAN, R/o Purana Qila Rehmatgarh, Malerkotla, Sangrur, Punjab-148023, have changed my name and shall hereafter be known as SADAF. I have changed my name, not my religion.

It is certified that I have complied with other legal requirements in this connection.

PINKY
[Signature (in existing old name)]

I hitherto known as ANUPA MINJ W/o PRASHANT MINJ, R/o Barojharia, VTC Ichkela, P.O. Ichkela Tehsil-Duldula, Distt. Jashpur, Chhattisgarh-496331, have changed my name and shall hereafter be known as ANUPAMA MINJ.

It is certified that I have complied with other legal requirements in this connection.

ANUPA MINJ
[Signature (in existing old name)]

I hitherto known as SARASWATI DEVI W/o SHRI PASWAN, R/o Vill. Jogapur, P.S. Sherghati, P.O. Sherghati, Distt. Gaya, Bihar- 824211, have changed my name and shall hereafter be known as GIRJA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SARASWATI DEVI
[Signature (in existing old name)]

I hitherto known as RAJNI BALA daughter of RADHEY SHAM wife of Late NEERAJ KUMAR, R/o Factory Road, Surgapuri, Near Kuku Di Hatti, Kot Kapura, Post office Kotkapura, Distt. Faridkot, Punjab-151204, have changed my name and shall hereafter be known as REZITA DUBBAL.

It is certified that I have complied with other legal requirements in this connection.

RAJNI BALA
[Signature (in existing old name)]

I, ANAGANDULA RAJU S/o ANAGANDULA ANJAI, R/o 8-6-114, Nehru Nagar, VTC Sircilla, P.O. Sirsilla, Sub District Sircilla, District Rajanna Sircilla, Telangana, PIN-505301, have changed the name of my minor daughter ANAGANDULA MINSIKA, aged 5 years and she shall hereafter be known as ANAGANDULA VEDANSI.

It is certified that I have complied with other legal requirements in this connection.

ANAGANDULA RAJU
[Signature of Guardian]

I hitherto known as GUDIYA daughter of RAJMAN VISHWAKARMA wife of RAHUL VISHWAKARMA, residing at 31, Naiganj Jaunpur Kachahari Hussenabad, Jaunpur, Uttar Pradesh-222002, have changed my name and shall hereafter be known as GUDIYA VISHWAKARMA.

It is certified that I have complied with other legal requirements in this connection.

GUDIYA
[Signature (in existing old name)]

I hitherto known as CHHINDERPAL KAUR D/o AJIT SINGH W/o NAHAR SINGH, residing at VPO Thathi Bhai, Teh. Baghapurana, Distt. Moga, Punjab-142049, have changed my name and shall hereafter be known as JASMEL KAUR.

It is certified that I have complied with other legal requirements in this connection.

CHHINDERPAL KAUR
[Signature (in existing old name)]

I hitherto known as SHUBHANKAR S/o DHARAM SINGH VIRDI, R/o #1513, Old Press Road, Near KD Hospital, Arya Samaj, Patiala, Punjab-147001, have changed my name and shall hereafter be known as SHUBHANKAR KHOSLA VIRDI.

It is certified that I have complied with other legal requirements in this connection.

SHUBHANKAR
[Signature (in existing old name)]

I hitherto known as ALISHBA W/o KULWINDER KUMAR, R/o V.P.O. Mansoorpur, Distt. Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as ALISHBA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

ALISHBA
[Signature (in existing old name)]

I hitherto known as SHWETA MATHUR alias NIDHI alias NIDHI MATHUR daughter of Shri GIRISH KUMAR MATHUR wife of Shri CHANDER SHEKHAR, residing at 15/2, Delhi Jal Board, Water Works Wazirabad, Civil Lines S.O. North Delhi, Delhi-100054, have changed my name and shall hereafter be known as NIDHI MATHUR.

It is certified that I have complied with other legal requirements in this connection.

SHWETA MATHUR alias NIDHI alias NIDHI MATHUR
[Signature (in existing old name)]

I hitherto known as ANISH KUMAR S/o GAUTAM PRASAD SINGH, R/o Basgitiya Gadh Tola, Near Shiv Mandir, Ward No. 07, P.O. Jamorhi, P.S.-Bikramganj, Distt. Rohtas, State-Bihar, Pin code-802212, have changed my name and shall hereafter be known as SUMAN SAURAV.

It is certified that I have complied with other legal requirements in this connection.

ANISH KUMAR
[Signature (in existing old name)]

I, NAVRATNA KUMAR MISHRA S/o JANARDAN PRASAD MISHRA, R/o Sarojani Nagar, Palika Parishad, Maharajganj, District-Maharajganj, Uttar Pradesh-273303, have changed the name of my minor son PARTH SARATHI PANDEY, aged 14 years and he shall hereafter be known as YUVAN RATNA MISHRA.

It is certified that I have complied with other legal requirements in this connection.

NAVRATNA KUMAR MISHRA
[Signature of Guardian]

I hitherto known as KAUSHAL JATAV alias KAUSHAL SINGH S/o DEVENDRA KUMAR JATAV, residing at 19/7, Wing No. 3, Premnagar, Dehradun, Uttarakhand-248007, have changed my name and shall hereafter be known as KAUSHAL SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAUSHAL JATAV alias KAUSHAL SINGH
[Signature (in existing old name)]

I hitherto known as M ANIRUDH alias ANIRUDH MURALI VENKATESH S/o MURALI VENKATESH, residing at Door No. 10, Kaka Thoppu Street, Madurai City, Pin-625001, Tamil Nadu, India, have changed my name and shall hereafter be known as ANIRUDH MURALI.

It is certified that I have complied with other legal requirements in this connection.

M ANIRUDH alias ANIRUDH MURALI VENKATESH
[Signature (in existing old name)]

I hitherto known as BALBIR KUMAR alias BALVIR KUMAR S/o FAQIR CHAND, R/o Village Rahalli, P.O. Baddon, Distt- Hoshiarpur, Punjab-144406, have changed my name and shall hereafter be known as BALBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALBIR KUMAR alias BALVIR KUMAR
[Signature (in existing old name)]

I hitherto known as SAGADABOYINA USHA alias KALANGI USHHA daughter of SAGADABOYINA VENKATA SWAMI, wife of KALANGI KOTESHANKAAR, R/o 4-280, Kummari bazar, Vinukonda, Palnadu, Andhra Pradesh-522647, have changed my name and shall hereafter be known as KALANGI USHHA.

It is certified that I have complied with other legal requirements in this connection.

SAGADABOYINA USHA alias KALANGI USHHA
[Signature (in existing old name)]

I, BUDHAN MAJHI S/o SHYAM CHARAN MAJHI, R/o Puronagar Chattarjee Colony, Loabasa, Birasangar, Hurlung, Jamshedpur, Purbi Singhbhum, Jharkhand-831008, have changed the name of my minor son SHUBHAM MAJHI aged about 15 years and he shall hereafter be known as SHYAM SHUBHAM MAJHI.

It is certified that I have complied with other legal requirements in this connection.

BUDHAN MAJHI
[Signature of Guardian]

I hitherto known as KANWALJIT SINGH son of BALWINDER SINGH, R/o P.O. Ram Diwali Musalmana, Kaler Bala Pai, Kaler Bala PA, Amritsar, Punjab-143504, have changed my name and shall hereafter be known as KAMALJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

KANWALJIT SINGH
[Signature (in existing old name)]

I hitherto known as FOYAZ UDDIN CHOUDHURY alias ANAM UDDIN CHOUDHURY S/o ABDUL KHALIQUE CHOUDHURY, R/o Vill.-Lakhirbond Part II, P.O. Lakhirbond, Lakshirbond Pt. II, Distt. Hailakandi, Assam-788155, have changed my name and shall hereafter be known as FOYAZ UDDIN CHOUDHURY.

It is certified that I have complied with other legal requirements in this connection.

FOYAZ UDDIN CHOUDHURY alias ANAM UDDIN
CHOUDHURY
[Signature (in existing old name)]

I hitherto known as SUBHASH CHANDRA SAINI S/o BHANWAR LAL SAINI, R/o Ward No. 24, Meeno ka Mohalla, Fatehpur, P.O. Fatehpur Shekhawati, Distt. Sikar, Rajasthan-332301, have changed my name and shall hereafter be known as SUBHAS KUMAR SAINI.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH CHANDRA SAINI
[Signature (in existing old name)]

I hitherto known as ANJU alias ANJU DEVI MUNIYAL wife of NARESH KUMAR, resident of 24, Mannu Ganj, Hakikat Rai Nagar, Chakrata, District-Dehradun, Uttarakhand-248001, have changed my name and shall hereafter be known as PINKI DEVI.

It is certified that I have complied with other legal requirements in this connection.

ANJU alias ANJU DEVI MUNIYAL
[Signature (in existing old name)]

I hitherto known as PUTTARAJA S/o NANJUNDAPPA, R/o Gantakana Doddi, Kaggalahalli, Kanakapura, Ramnagar, Karnataka-562112, India, have changed my name and shall hereafter be known as PUTTEERAIAH.

It is certified that I have complied with other legal requirements in this connection.

PUTTARAJA
[Signature (in existing old name)]

I hitherto known as PARAMESWARAPPA alias D S PARAMESH S/o M SANNAPPA, R/o #107, 4th E Cross, Kasturi Nagar, Kalyananagar, Bangalore, Karnataka-560043, have changed my name and shall hereafter be known as D S PARAMESH.

It is certified that I have complied with other legal requirements in this connection.

PARAMESWARAPPA alias D S PARAMESH
[Signature (in existing old name)]

I hitherto known as DHRUV SAINI alias DHRU SAINI S/o DEEN DAYAL SAINI, R/o 43/91, Dhobi Mohal, Chowk, Kanpur Nagar, Kanpur, Uttar Pradesh-208001, have changed my name and shall hereafter be known as DHRU SAINI.

It is certified that I have complied with other legal requirements in this connection.

DHRUV SAINI alias DHRU SAINI
[Signature (in existing old name)]

I hitherto known as SUGREEVA S/o MARUTI DORE, R/o Ward No. 2, Hulihyder, Koppal, Karnataka-583283, have changed my name and shall hereafter be known as SUGREEVA DORE.

It is certified that I have complied with other legal requirements in this connection.

SUGREEVA
[Signature (in existing old name)]

I hitherto known as SHIVAM S/o DHIRENDRA KUSHWAHA, R/o Flat No. 401, Tower CM2, Supertech Capetown Society, Sector-74, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as SHIVAM KUSHWAHA.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM
[Signature (in existing old name)]

I, AMIT KUMAR S/o UPENDER SINGH, R/o Ward No. 8, Tatwa Toli, PO & PS-Mokma, Distt. Patna (Bihar) Pin Code-803302, have changed the name of my minor daughter PYARI KUMARI, aged 16 years and she shall hereafter be known as PRIYA.

It is certified that I have complied with other legal requirements in this connection.

AMIT KUMAR
[Signature of Guardian]

I hitherto known as LAKHBEER KAUR wife of SAKTAR SINGH, residing at Kamalpur, District Tarn Taran-143415, Punjab, have changed my name and shall hereafter be known as BAKHSHISH KAUR.

It is certified that I have complied with other legal requirements in this connection.

LAKHBEER KAUR
[Signature (in existing old name)]

I hitherto known as K GANESH S/o BABU RAO KOONA, R/o Flat No. 204, Plot No. 108, 109, 114, 115, Balaji Aavaas, Shilpa Paradise, Near Aleap Industrial Area, Pragathi Nagar, VTC; Nizampet, P.O. Nizampet, District; Medchal-Malkajgiri, State, Telangana, Pin-500090, have changed my name and shall hereafter be known as GANESH KOONA .

It is certified that I have complied with other legal requirements in this connection.

K GANESH
[Signature (in existing old name)]

I hitherto known as HUCHAPPA GURAPPA KAMBLE S/o GURAPPA KAMBLE, residing at KHPs, Kottalagi, Tq. Athani, have changed my name and shall hereafter be known as "PRASHANT GURAPPA KAMBLE".

It is certified that I have complied with other legal requirements in this connection.

HUCHAPPA GURAPPA KAMBLE
[Signature (in existing old name)]

I hitherto known as AKSHAYAKEERTHI son of RAJEEV D, residing at 07/30-AQV, Aquacity Aduvathuruth, VTC : Kadungallor, P.O. West Veliyathunad, Distt. Ernakulam, Kerala-683511, have changed my name and shall hereafter be known as AKSHAYAKEERTHI R.

It is certified that I have complied with other legal requirements in this connection.

AKSHAYAKEERTHI
[Signature (in existing old name)]

I hitherto known as KALPNA VERMA W/o DINESH KUMAR, R/o 334, Purani Lahsun Mandi, Etah, Uttar Pradesh-207001, have change my name and shall hereafter known as KALPANA RAJPUT.

It is certified that I have complied with other legal requirements in this connection.

KALPNA VERMA
[Signature (in existing old name)]

I hitherto known as ALKA S/o Sh. GURNAM SINGH, residing at Vill. Pull Tibri, P.O. Tibri Teh. Dina Nagar, Distt. Gurdaspur, Punjab, Pin-143530, have change my name and shall hereafter known as ALKPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

ALKA
[Signature (in existing old name)]

I hitherto known as SANDEEP K L, S/o LAKSHMI NARAYAN K N, residing at No. 542, 1st E cross, Girinagar 2nd phase, BSK 3rd stage, Bangalore 560085, Karnataka, India, have changed my name and shall hereafter be known as SANDEEP NARAYAN.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP K L
[Signature (in existing old name)]

I hitherto known as GANGA PRASAD VISHWAKARMA S/o RAM GULAM VISHWAKARMA R/O Navjeevan Vihar, Sector-3, Distt. Singrauli, Madhya Pradesh-486885, have changed my name and shall hereafter be known as ASHISH VISHWAKARMA.

It is certified that I have complied with other legal requirements in this connection.

GANGA PRASAD VISHWAKARMA
[Signature (in existing old name)]

I, MUNDLAPATI KODANDA RAMA KRISHNA SAI PRASAD, S/o MUNDLAPATI RAMACHANDRA RAO, R/o 15/196-C3, Satyanarayananapuram, Beside Bank of India, Boggu Bazar, Gudivada, Krishna District, Andhra Pradesh-521301, have changed the name of my minor son MUNDLAPATI SRI RAJA VENKATA RAMACHANDRA NARASIMHA SHANMUKHA SRI PRANAV alias MUNDLAPATI S R R N S S PRANAV, aged 12 years, and he shall hereafter be known as MUNDLAPATI PRANAV.

It is certified that I have complied with other legal requirements in this connection.

MUNDLAPATI KODANDA RAMA KRISHNA SAI
PRASAD
[Signature of Guardian]

I hitherto known as SYED SHAKIL AHMAD S/o SYED MOBINUDDIN, residing at Ward No. 35, Old GT Road, Barah Pathar, Dehri, Dehri On Sone, Rohtas, Bihar-821307, have changed my name and shall hereafter be known as SYED SHAKILUDDIN AHMAD.

It is certified that I have complied with other legal requirements in this connection.

SYED SHAKIL AHMAD
[Thumb Impression]

I hitherto known as PRATIK S/o DATTATRAY ANANT MANSUKH, residing at E-14/12 Sai Mahal CHS, Sector-48, Seawoods, Navi Mumbai, Maharashtra-400706, have changed my name and shall hereafter be known as PRATIK DATTATRAY MANSUKH.

It is certified that I have complied with other legal requirements in this connection.

PRATIK
[Signature (in existing old name)]

I hitherto known as NARINDER KAUR D/o AMAR SINGH W/o PARAMJIT SINGH DHANOA, residing at Village Janday Sarai, PO-Boparai, VPO Bholath, Distt. Jalandhar, Punjab-144801, have changed my name and shall hereafter be known as NARINDER KAUR KANG.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KAUR
[Signature (in existing old name)]

I, RAJU NISHAD S/o MUNNA LAL, R/o 81, Safipur First, Kanpur, Kanpur Nagar, Uttar Pradesh-208007, have changed the name of my minor son ABHINAV NISHAD aged 17 years and he shall hereafter be known as SAHIL NISHAD.

It is certified that I have complied with other legal requirements in this connection.

RAJU NISHAD
[Signature of Guardian]

I, PAWAN JOSHI S/o RAJENDRA, R/o Anjani Sainn, Village Mingwaali, Ali Malli, Anjanisian, Tehri Garhwal, Uttarakhand-249121, have changed the name of my minor daughter MISHTI aged about 12 years and she shall hereafter be known as SAMRIDHI.

It is certified that I have complied with other legal requirements in this connection.

PAWAN JOSHI
[Signature of Guardian]

I hitherto known as SAVITA DEVI W/o KAMLESH KUMAR, R/o Bihta, Patna, Bihar- 801103, have changed my name and shall hereafter be known as SAWITA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SAVITA DEVI
[Signature (in existing old name)]

I, NITESH KUMAR S/o PARMESHWAR SAH, R/o Ward No. 01, Madanpur, Hajpurwa Karua Kalyanpur, Samastipur, Bihar-848125, have changed the name of my minor son AAUSH RAJ aged about 13 years and he shall hereafter be known as HARSH RAJ.

It is certified that I have complied with other legal requirements in this connection.

NITESH KUMAR
[Signature of Guardian]

I hitherto known as PRIYVRAT SINGH CHAWLA S/o SANTOSH SINGH CHAWLA, R/o Chawla Computers, Ambedkar Chouk, VTC Baloda Bazar, Dist Baloda Bazar, Chhattisgarh-493332, have changed my name and shall hereafter be known as PRINCE CHAWLA.

It is certified that I have complied with other legal requirements in this connection.

PRIYVRAT SINGH CHAWLA
[Signature (in existing old name)]

I hitherto known as CICILIA JULIET FONTES W/o A B FONTES, R/o #41, Fontes Arcade 1st Cross, Beside Family Mall Konena Agrahara Bangalore East, Vimanapura Bangalore, Karnataka- 560017, have changed my name and shall hereafter be known as JULIET FONTES.

It is certified that I have complied with other legal requirements in this connection.

CICILIA JULIET FONTES
[Signature (in existing old name)]

I, RADHA DEVI W/o Late. MANOJ KUMAR, residing at D-12/2, Awasiy Colony, Mandi Parishad, Vibhuti Khand, Gomti Nagar, Lucknow, Uttar Pradesh-226010, have changed the name of my minor son MANOJ KUMAR aged 16 years and he shall hereafter be known as ISHAN BANODHIYA.

It is certified that I have complied with other legal requirements in this connection.

RADHA DEVI
[Signature of Guardian]

I hitherto known as AJAY KEDIA S/o RAMAVTAR KEDIA, R/o House No. 94, UP Block, Pitampura, Saraswati Vihar, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as KOUSHAL KEDIA.

It is certified that I have complied with other legal requirements in this connection.

AJAY KEDIA
[Signature (in existing old name)]

I hitherto known as HARDEEP KAUR RIAT W/o INDERJEET SINGH RIAT, residing at Riat Paint Store, Near Jethi Nagar Malerkotla Road, Khanna, Tehsil Khanna, Distt. Ludhiana, Punjab, have changed my name and shall hereafter be known as HARDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP KAUR RIAT
[Signature (in existing old name)]

I hitherto known as PRAWEEN ORAON S/o JHAKHU ORAON, R/o Vill. Mahugaon, P.O. Murto, Tero, Ranchi, Jharkhand-835202, have changed my name and shall hereafter be known as BALKU KHALKHO.

It is certified that I have complied with other legal requirements in this connection.

PRAWEEN ORAON
[Signature (in existing old name)]

I hitherto known as ANKIT KUMAR S/o SWAMI RAMKAMAL DAS VEDANTI, R/o Manshapura, Chilbila Chanddawatpur, Khattipur Gonda, Uttar Pradesh- 271001, have changed my name and shall hereafter be known as AVDHESH DAS.

It is certified that I have complied with other legal requirements in this connection.

ANKIT KUMAR
[Signature (in existing old name)]

I hitherto known as RADHA DEY S/ JYOTI DEY, R/o Chandi Nagar, Hume Pipe Sakchi, Jamshedpur, Purbi Singhbhum, Jharkhand-831001, have changed my name and shall hereafter be known as RADHESHYAM DEY.

It is certified that I have complied with other legal requirements in this connection.

RADHA DEY
[Thumb Impression]

I hitherto known as NILIMA C NAYAK W/o P C NAYAK, R/o No. 119, 3rd Main Road, Jayamahal Extension, Bangalore North, Bengaluru, Benson Town, Karnataka-560046, have changed my name and shall hereafter be known as NILIMA NAYAK.

It is certified that I have complied with other legal requirements in this connection.

NILIMA C NAYAK
[Signature (in existing old name)]

I hitherto known as MADHUBALA SINGH wife of PRATAP SINGH, R/o Village Post Ambari, Dehradun, Uttarakhand-248125, have changed my name and shall hereafter be known as MADHUBALA.

It is certified that I have complied with other legal requirements in this connection.

MADHUBALA SINGH
[Signature (in existing old name)]

I hitherto known as VENNAPUSA JAHNAVI W/o ASIKE PARAMESHWAR NAVEEN KUMAR, R/o 36/256/64-7-4, Sri Mahalakshmi Nagar, Chinnachowk, Cuddapah, Andhra Pradesh-516002, have changed my name and shall hereafter be known as ASIKE SUMALATHA.

It is certified that I have complied with other legal requirements in this connection.

VENNAPUSA JAHNAVI
[Signature (in existing old name)]

I hitherto known as GURPRITKUR GURUDEVSINGH SAINI daughter of SAINI GURUDEVSINGH MAHENDRASINGH wife of GURSIMRAN PREET SINGH, residing at H.No. 188, Street No. 02, Near Khan Property Dealer, Moti Bagh Colony, Basant Avenue, Ludhiana-141013, Punjab, have changed my name and shall hereafter be known as GURPRIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

GURPRITKUR GURUDEVSINGH SAINI
[Signature (in existing old name)]

I hitherto known as RAVI BADAN S/o SANTOKH SINGH BADHAN, R/o A-1-85, Lal Market, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as RAVI BADHAN.

It is certified that I have complied with other legal requirements in this connection.

RAVI BADAN
[Signature (in existing old name)]

I hitherto known as SANTOSH KAUR W/o PAKHAR SINGH, R/o Maujowal, Nawanshahr, Punjab-144526, have changed my name and shall hereafter be known as TOSHI.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KAUR
[Signature (in existing old name)]

I hitherto known as DAVINDER KAUR wife of ATTAR SINGH GILL, residing at Village Arif Ke, Tehsil and District Ferozepur, Punjab-152021, have changed my name and shall hereafter be known as DEVINDER KAUR GILL.

It is certified that I have complied with other legal requirements in this connection.

DAVINDER KAUR
[Signature (in existing old name)]

I hitherto known as SUNNY KUMAR son of ANIL KUMAR MEHTA, resident of Flat No. 507, Green Space, The Hive, Alkapuri Town, Road No. 1, Puppalaguda, Rajendranagar, Ranga Reddy (TS)-500089, have changed my name and shall hereafter be known as SUNNY MEHTA.

It is certified that I have complied with other legal requirements in this connection.

SUNNY KUMAR
[Signature (in existing old name)]

I hitherto known as SAJAN S/o MANGA MASI, R/o Village Mallian Faqiran PO. Zaffarwal, Malian, Distt. Gurdaspur, Punjab-143519, have changed my name and shall hereafter be known as SAJAN MASI.

It is certified that I have complied with other legal requirements in this connection.

SAJAN
[Signature (in existing old name)]

I hitherto known as MAHAKSH BAHREE S/o VINAY BAHREE, R/o H.No. 107, Tara Singh Avenue, Kapurthala Road, Jalandhar, Punjab-144021, India, have changed my name and shall hereafter be known as RIYANSH BAHREE.

It is certified that I have complied with other legal requirements in this connection.

MAHAKSH BAHREE
[Signature (in existing old name)]

I, RAMBABU S/o LALMAN, R/o Kanjua, PO Beoli, Distt. Budaun, Uttar Pradesh-202526, have changed the name of my minor son namely SUMIT, aged 17 years and he shall hereafter be known as SURAJPAL.

It is certified that I have complied with other legal requirements in this connection.

RAMBABU
[Signature of Guardian]

I hitherto known as CHHOTE LAL VERMA S/o BACHCHU, residing at Village & Post-Sirsi, Khurd, Mahoba, Uttar Pradesh-210427, have changed my name and shall hereafter be known as CHHUTTAN.

It is certified that I have complied with other legal requirements in this connection.

CHHOTE LAL VERMA
[Signature (in existing old name)]

I hitherto known as SHEELA RANI wife of BALDEV RAJ, residing at H.No. 437, Street Abrol-1, Gharota Kalan, PO Gharota, District Pathankot, Punjab, India, Pin-143533, have changed my name and shall hereafter be known as SUSHILA RANI.

It is certified that I have complied with other legal requirements in this connection.

SHEELA RANI
[Signature (in existing old name)]

I hitherto known as DEVANNA BADIGER S/o NAGAPPA, R/o Abbe Tumkur, Tumur, Yadgir, Karnataka-585202, have changed my name and shall hereafter be known as DYAVAPPA.

It is certified that I have complied with other legal requirements in this connection.

DEVANNA BADIGER
[Signature (in existing old name)]

I hitherto known as BHAGYAMMA wife of CHANDRASHEKHAR, R/o Kondali, Post Nittur Hobli, Gubbi Talluk, VTC Shivasandra, District Tumkur, Karnataka-572211, have changed my name and shall hereafter be known as CHANNAMMA.

It is certified that I have complied with other legal requirements in this connection.

BHAGYAMMA
[Signature (in existing old name)]

I hitherto known as PAWAN KUMAR KALIA son of SUKHDEV RAJ KALIA, residing at H.No. 4794, Mohan Nagar, Gali No. 3, Sultanwind Road, District Amritsar, Punjab-143006, have changed my name and shall hereafter be known as PAWAN KALIA.

It is certified that I have complied with other legal requirements in this connection.

PAWAN KUMAR KALIA
[Signature (in existing old name)]

I hitherto known as SHANTI DEVI W/o SANTOSH SAFI, R/o Ward No. 1, Gram Baghaul, Athar, Darbhanga, Bihar-847201, have changed my name and shall hereafter be known as REETA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SHANTI DEVI
[Signature (in existing old name)]

I, SATBIR SINGH CHAUHAN son of KAWAR PAL, R/o FF-516, HI City, Bahadurgarh, Jhajjar, Haryana-124507, have changed the name of my minor son ARJUN SINGH CHAUHAN, aged about 16 years and he shall hereafter be known as ABHISHEK CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

SATBIR SINGH CHAUHAN
[Signature of Guardian]

I hitherto known as ABHINAV KUMAR RANJAN S/o BHOLA RAJAK, R/o Kataiya, Aurangabad, Bihar- 824202, have changed my name and shall hereafter be known as RAMSUBHAG RAJAK.

It is certified that I have complied with other legal requirements in this connection.

ABHINAV KUMAR RANJAN
[Signature (in existing old name)]

I, RAJEEV KHANNA S/o RAJENDRA KUMAR KHANNA, R/o PA-105, Gulmohar Tower, Chiranjiv Vihar, Ghaziabad, Uttar Pradesh-201002, have changed the name of my minor daughter SOUMYA, aged about 13 years and she shall hereafter be known as SAANVI KHANNA.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV KHANNA
[Signature of Guardian]

I, RAMAN PRUTHI S/o SUBHASH CHANDER, residing at House No. 186, P.L.A Hisar, Hisar, Haryana-125001, have changed the name of my minor son ABHYUDAYA, aged 13 years and he shall hereafter be known as ABHYUDAYA PRUTHI.

It is certified that I have complied with other legal requirements in this connection.

RAMAN PRUTHI
[Signature of Guardian]

I, KORIVI PRAVEEN KUMAR S/o VISHNUMURTHY, R/o 2-7-73, Seetharampura, Suryapet, Nalgonda, Telangana- 508213, have changed the name of my minor son KORIVI VISHNU, aged about 15 years and he shall hereafter be known as KORIVI KUSHAL.

It is certified that I have complied with other legal requirements in this connection.

KORIVI PRAVEEN KUMAR
[Signature (in existing old name)]

I hitherto known as NEHA VERMA W/o RAMADHAR VERMA, R/o Bhawani Ganj, Thana Maurawan Post Sarwan, Hilauli, Maurawan, Unnao, Uttar Pradesh-209821, have changed my name and shall hereafter be known as NANHI DEVI.

It is certified that I have complied with other legal requirements in this connection.

NEHA VERMA
[Signature (in existing old name)]

I hitherto known as AKASH S/o ACHCHHE LAL RAJBHAR, R/o Karemua, Phulpur, Karemua, Varanasi, Uttar Pradesh-221208, have changed my name and shall hereafter be known as AKASH RAJBHAR.

It is certified that I have complied with other legal requirements in this connection.

AKASH
[Signature (in existing old name)]

I hitherto known as RABINA D/o SHIVSHANKAR MADDHESHIYA, R/o Bansgaon Khas, Dudhi, Kushinagar, Uttar Pradesh-274302, have changed my name and shall hereafter be known as SRIHTI MADDHESHIYA.

It is certified that I have complied with other legal requirements in this connection.

RABINA
[Signature (in existing old name)]

I hitherto known as DHARMENDRA BABU S/o SURESH BABU, R/o Burj Mishri, Usmanpur, PO Ushmanpur, Distt. Agra, Uttar Pradesh-283201, have changed my name and shall hereafter be known as MULAYAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA BABU
[Signature (in existing old name)]

I, KAPIL S/o UMED SINGH, R/o House No. 831/13, Post Office Sonipat, Near TVS Showroom, Janta Colony, Sonipat, Haryana-131001, have changed the name of my minor son DEV, aged about 16 years and he shall hereafter be known as DEV DUHAN.

It is certified that I have complied with other legal requirements in this connection.

KAPIL
[Signature of Guardian]

I hitherto known as KAMLESHWAR SHARMA W/o SHIV PRASAD SHARMA, R/o Dhaneswarpur, Gonda, Karda, Uttar Pradesh-271124, have changed my name and shall hereafter be known as KAMALESWARI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

KAMLESHWAR SHARMA
[Thumb Impression]

I hitherto known as JASHWANTH GOWDA R son of RAVIKUMAR, residing at Hosahudya, Bangalore Rural, Karnataka-561203, have changed my name and shall hereafter be known as JASHWANTHA GOWDA RAVIKUMARA.

It is certified that I have complied with other legal requirements in this connection.

JASHWANTH GOWDA R
[Signature (in existing old name)]

I hitherto known as SHER MOHAMMAD S/o DARAB KHAN, R/o H-460, GM Road, Jaitpur Extension Part 1, Delhi-110044, have changed my name and shall hereafter be known as NAVI MOHAMMAD.

It is certified that I have complied with other legal requirements in this connection.

SHER MOHAMMAD
[Signature (in existing old name)]

I hitherto known as MARRY PRASHANTH S/o MARRI GANGAREDDY, R/o H.No. 2-71, Nandipet Mandalam, Vannel(Khurd), Distt. Nizamabad (Telangana)-503212, have changed my name and shall hereafter be known as MARRI PRASHANTH.

It is certified that I have complied with other legal requirements in this connection.

MARRY PRASHANTH
[Signature (in existing old name)]

I hitherto known as CHANDU D/o NAGARAJU, R/o Kasaba Hobli T, Narasipura Talluk, VTC Kupya, Distt. Mysore, State Karnataka-571110, have changed my name and shall hereafter be known as CHANDANA N.

It is certified that I have complied with other legal requirements in this connection.

CHANDU
[Signature (in existing old name)]

I hitherto Known as VIKAS KUMAR MAHAJAN son of KHEM PRAKASH, residing at H.No. 323/21, Jhulna Mehal, Gurdaspur Tehsil and District Gurdaspur, Punjab, India Pin-143521, have changed my name and shall hereafter be known as VIKAS MAHAJAN.

It is certified that I have complied with other legal requirements in this connection.

VIKAS KUMAR MAHAJAN
[Signature (in existing old name)]

I, ASHARAM S/o GOVIND RAM, residing at House No.-53, Gali No.-5, Near Bhim Singh Farm, Vijay Nagar, Ballabgarh, Faridabad, Haryana-121004, have changed the name of my minor son HARSH, aged 10 years and he shall hereafter be known as HINESH NAGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ASHARAM
[Signature of Guardian]

I, RAM CHAND S/o GIAN SINGH, R/o Sural Tai, Tehsil Pangi, Tai (15), Taisural, Chamba, Himachal Pradesh-176323, have changed the name of my minor daughter NANDINI, aged about 14 years and she shall hereafter be known as SHALINI.

It is certified that I have complied with other legal requirements in this connection.

RAM CHAND
[Signature of Guardian]

I hitherto known as SANJIV YADAV DESALE S/o YADAV DESALE, residing at 203, Neelkamal, Sector-13, Khanda Colony, New Panvel, Raigarh, Panvel, Maharashtra-410206, have changed my name and shall hereafter be known as SANJAY YADAV DESALE.

It is certified that I have complied with other legal requirements in this connection.

SANJIV YADAV DESALE
[Signature (in existing old name)]

I hitherto known as GUDDU SHUKLA S/o MATA PHER SHUKLA, residing at Bashirpur Post, Pratapgarh, Uttar Pradesh-230127, have changed my name and shall hereafter be known as DEVI PRASAD SHUKLA.

It is certified that I have complied with other legal requirements in this connection.

GUDDU SHUKLA
[Signature (in existing old name)]

I hitherto known as RADHAMMA W/o NARAYANSWAMY, D/o NARAYANAPPA, R/o @1264, Sarai Palya, Near Poojamma Temple Thanisandra, Bangalore North, Dr. Shivaramma Karanth Nagar Bangalore, Karnataka-560077, have changed my name and shall hereafter be known as LAKSHMAMMA.

It is certified that I have complied with other legal requirements in this connection.

RADHAMMA
[Signature (in existing old name)]

I, BHAVANA R W/o MAHESH M, residing at #2-38 Kuthigadde House, Puttur Taluk, Mundoor, Mundur, Puttur, Dakshina Kannada, Karnataka-574202, have changed the name of my minor daughter CHARVI M, aged 05 years and she shall hereafter be known as VAIDEHI.

It is certified that I have complied with other legal requirements in this connection.

BHAVANA R
[Signature (in existing old name)]

I hitherto known as NANDINI TIWARI alias NARINDER KAUR TIWARI D/o PRITHI PAUL SINGH W/o Late AMOD KUMAR TIWARI, residing at IIIrd F-71/4 A, Rakesh Marg, Nehru Nagar, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as NARINDER KAUR TIWARI.

It is certified that I have complied with other legal requirements in this connection.

NANDINI TIWARI alias NARINDER KAUR TIWARI
[Signature (in existing old name)]

I, JAWAN SINGH S/o KIRODI LAL, R/o Pathan Pada, Bayana, Bharatpur, Bayana, Rajasthan- 321401, have changed the name of my minor son CHINTU, aged 14 years and he shall hereafter be known as NIRMAL.

It is certified that I have complied with other legal requirements in this connection.

JAWAN SINGH
[Signature of Guardian]

I hitherto known as JASHANDEEP S/o BALWINDER PAL SINGH, R/o Vill. Bahopur, PO Mustafapur, Distt. Jalandhar, Bahopur, Jalandhar, Punjab-144801, have changed my name and shall hereafter be known as JASHANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASHANDEEP
[Signature (in existing old name)]

I hitherto known as NARESH KUMAR alias NARESH KUMAR AGGARWAL S/o MAHAVIR PRASAD AGGARWAL, R/o 21, Gher Khatti, Muzaffarnagar, Uttar Pradesh-251001, have changed my name and shall hereafter be known as NARESH KUMAR AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR alias NARESH KUMAR AGGARWAL
[Signature (in existing old name)]

I, VARUN MUNDHRA S/o KESHAW DAS MUNDHRA, R/o Nishan Home, Flat No. 4B, 1024, Jessore Road, Near China Mandir, Bangur Avenue, District North 24 Parganas, State West Bengal-700055, have changed the name of my minor daughter LISHIKA MUNDHRA, aged about 1 year 11 months and she shall hereafter be known as KRIDHA MUNDHRA.

It is certified that I have complied with other legal requirements in this connection.

VARUN MUNDHRA
[Signature of Guardian]

I hitherto known as HEMALATA TAMMANNAVAR W/o RAJENDRA, R/o Plot No. 316, Buda Scheme No. 40, Jaynagar, Behind Ganapati Temple, Vijay Nagar, Hindalga, Hukkeri, Belgaum, Karnataka-591108, have changed my name and shall hereafter be known as HEMALATA RAJENDRA SAWANT.

It is certified that I have complied with other legal requirements in this connection.

HEMALATA TAMMANNAVAR
[Signature (in existing old name)]

I hitherto known as SAURAV S/o MALOOK CHAND, R/o VPO Zahura, Tehsil Tanda, Distt. Hoshiarpur, Punjab-144204, have changed my name and shall hereafter be known as SAURAVWARAICH.

It is certified that I have complied with other legal requirements in this connection.

SAURAV
[Signature (in existing old name)]

I hitherto known as ADISHA GUPTA W/o ARNAV AGGARWAL, R/o House No. 16A0523000, Street No.15, Krishna Nagar, Mall Road, Back Side SSP Residence, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as ADISHA AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

ADISHA GUPTA
[Signature (in existing old name)]

I hitherto known as NET RAM S/o PREM KUMAR, residing at V.P.O. Shatir Wala, Shehtirwala, Fazilka, Shatirwala, Punjab-152121, have changed my name and shall hereafter be known as NAITIK SINGH.

It is certified that I have complied with other legal requirements in this connection.

NET RAM
[Signature (in existing old name)]

I hitherto known as MEENU W/o AJAY KUMAR, R/o H.No. T4/234, Gali Mai Ratton, Near Balmiki Mandir, Bhushan Pura, Amritsar-143001, Punjab, have changed my name and shall hereafter be known as RANI.

It is certified that I have complied with other legal requirements in this connection.

MEENU
[Signature (in existing old name)]

I hither to known as HIMMAT son of HIND PAL, resident of H.No. 70 Iedgah Mohalla Garha, Jalandhar, Punjab, India-144022, have changed my name and shall hereafter be known as HIMAT KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HIMMAT
[Signature (in existing old name)]

I hitherto known as KRISHNA D/o SHIVCHANDRA VERMA, W/o NATHU SINGH, R/o RZ-1110/B-1, Gali No. 9, Sadh Nagar, Palam Colony, Palam Village, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as KRISHNA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA
[Thumb Impression]

I hitherto known as SAMKIT JITENDRA JAIN alias SAMKIT JAIN S/o JITENDRA JAIN, Resident of, 23, Maharshi Goutam Nagar, Surajkund Ward No.-3, Near Old Bus Depot, Civil Lines, Khandwa, Madhya Pradesh-450001, have changed my name and shall hereafter be known as SAMKIT JAIN.

It is certified that I have complied with other legal requirements in this connection.

SAMKIT JITENDRA JAIN alias SAMKIT JAIN
[Signature (in existing old name)]

I hitherto known as PENUMOORU PRABHODAYA KUMAR son of P MURUGESH, R/o 19-3-7/C, Srinivasapuram, Renigunta Road, Tirupati Urban, Chittoor, Andhra Pradesh-517501, have changed my name and shall hereafter be known as PENUMOORU JAI HARSHA.

It is certified that I have complied with other legal requirements in this connection.

PENUMOORU PRABHODAYA KUMAR
[Signature (in existing old name)]

I, KESHAV BHAGAT S/o RAMJIVAN BHAGAT, R/o Post Mahagama, PS Mahagama, Mahagama, Godda, Jharkhand-814154, have changed the name of my minor son MAHI, aged 16 years and he shall hereafter be known as NAYAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KESHAV BHAGAT
[Signature of Guardian]

I hitherto known as RAHUL KUMAR S/o PARYAG DASS, residing at Chuaharpur Kalan, Malikpur Khadir (170), Yamuna Nagar, Haryana-135106, have changed my name and shall hereafter be known as RAM KUMAR DASS.

It is certified that I have complied with other legal requirements in this connection.

RAHUL KUMAR
[Signature (in existing old name)]

I hitherto known as JAGTAR SINGH S/o SARWAN SINGH, R/o Street No. 11, Ward No. 8, Dashmesh Nagar, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as JAGTAR SINGH BANMOTA.

It is certified that I have complied with other legal requirements in this connection.

JAGTAR SINGH
[Signature (in existing old name)]

I hitherto known as SUMIT S/o ANAND, R/o Bank Colony, Sector-7, Bhiwani, Haryana, have changed my name and shall hereafter be known as SUMIT SAROHA.

It is certified that I have complied with other legal requirements in this connection.

SUMIT
[Signature (in existing old name)]

I hitherto known as MANTU KUMAR YADAV S/o SHIV SHANKAR YADAV, residing at- Bishunpura, Maniar, Manikpura, Ballia, Uttar Pradesh-277207, have changed my name and shall hereafter be known as NAVNEET.

It is certified that I have complied with other legal requirements in this connection.

MANTU KUMAR YADAV
[Signature (in existing old name)]

I hitherto known as HIRAK SINHA ROY S/o SYAMAL SINHA ROY, R/o Bethuyadahari, Bethuadahari, Nadia, West Bengal-741126, have changed my name and shall hereafter be known as HERAK SINGHA RAY.

It is certified that I have complied with other legal requirements in this connection.

HIRAK SINHA ROY
[Signature (in existing old name)]

I hitherto known as VAISHALI W/o DAMANDEEP SINGH ARNEJA, residing at House No. 86, Palam Vihar, Basant Avenue, Pakhowal Road, Ludhiana, Punjab-141013, have changed my name and shall hereafter be known as VAISHALI ARNEJA.

It is certified that I have complied with other legal requirements in this connection.

VAISHALI
[Signature (in existing old name)]

I hitherto known as RAJPATI alias RAJWATI W/o DHARAU LAL, R/o B-64, Old Seemapuri, East Delhi, Delhi-110095, have changed my name and shall hereafter be known as RAJWATI.

It is certified that I have complied with other legal requirements in this connection.

RAJPATI alias RAJWATI
[Thumb Impression]

I hitherto known as LICHMI W/o SURAT SINGH, R/o Baroda Thuthan (11), Baroda Sonipat, Gohana, Haryana-131304, have Changed my name and Shall hereafter be known as LAXMI DEVI.

It is certified that I have complied with other legal requirements in this connection.

LICHMI
[Thumb Impression]

I hitherto known as HARI SINGH KARKI S/o DILL SINGH KARKI, R/o H.No. F-35, Moti Bagh-I, New Delhi-110021, have changed my name and shall hereafter be known as HARI SAMSHER KARKI.

It is certified that I have complied with other legal requirements in this connection.

HARI SINGH KARKI
[Signature (in existing old name)]

I, VIJAY BAHADUR MAURYA S/o DEVICHARAN MAURYA, R/o VIP Road, Maurya Colony, Fatehpur, Uttar Pradesh-212601, have changed my name minor daughter DRISHYA MAURYA, aged 09 years and she shall hereafter be known as YASHI MAURYA.

It is certified that I have complied with other legal requirements in this connection.

VIJAY BAHADUR MAURYA
[Signature of Guardian]

I hitherto known as DEORAJ KUMAR S/o SHANKAR YADAV, R/o Bakharpur, Pashchimi, Pirpainti Ward 5, Bakarpur, Ogairah, Bhagalpur, Bihar-813209, have changed my name and shall hereafter be known as ANUJ KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

DEORAJ KUMAR
[Signature (in existing old name)]

I hitherto known as RATTAN KAUR wife of BALWANT SINGH, residing at Bhullar Colony, Tehsil Batala District Gurdaspur-143505, Punjab, have changed my name and shall hereafter be known as BALWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

RATTAN KAUR
[Signature (in existing old name)]

I hitherto known as SATISH KUMAR S/o JAGAN, R/o 25, Kosi Kalan, Kadauna, PO Kadauna, Distt. Mathura, Uttar Pradesh-281403, have changed my name and shall hereafter be known as AJEET SINGH.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR
[Signature (in existing old name)]

I hitherto known as AMANT son of NAIT MASIH, residing at Village Suchanian, PO Naushera Majja Singh, District Gurdaspur-143518, Punjab, have changed my name and shall hereafter be known as AMANT MASIH.

It is certified that I have complied with other legal requirements in this connection.

AMANT
[Signature (in existing old name)]

I hitherto known as MAMTA KOHLI W/o ROHIT KOHLI, R/o Plot No. 121, First Floor, Amolik Residency, Amolik Chowk, Sector-86, Faridabad, Haryana-121002, have changed my name and shall hereafter be known as TISHAA KOHLI.

It is certified that I have complied with other legal requirements in this connection.

MAMTA KOHLI
[Signature (in existing old name)]

I hitherto known as SUKHVINDER KAUR W/o RAJVINDER SINGH, R/o Ward No. 12, 14 NDR, Village-Naurangdesar, 14 NDR-CAD (Rahit), Hanumangarh, Rajasthan-335524, have changed my name and shall hereafter be known as SUKHVINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHVINDER KAUR
[Signature (in existing old name)]

I hitherto known as VISHNU son of VAKIL CHAND, residing at H.No.7A, A.M.Colony, New Golden Avenue, Mall Mandi, Amritsar-143001 Punjab, have changed the name of my minor son YATHARTH ARORA, aged 16 years and he shall hereafter be known as BHARAT ARORA.

It is certified that I have complied with other legal requirements in this connection.

VISHNU
[Signature of Guardian]

I hitherto known as RAM LUBAYA AGGARWAL son of DHARAM PAL, residing at H.No. B-576, Jain Colony, PO Grain Market, District Jalandhar-144008, Punjab, have changed my name and shall hereafter be known as RAM LUBAYA.

It is certified that I have complied with other legal requirements in this connection.

RAM LUBAYA AGGARWAL
[Signature (in existing old name)]

I hitherto known as DALJIT KAUR alias JASBIR KAUR wife of GURDIAL SINGH, residing at Ward No. 6, Mohalla Ahmadiyya Chownk, Post Office Qadian, Tehsil Batala, District Gurdaspur-143516, Punjab, have changed my name and shall hereafter be known as DALJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

DALJIT KAUR alias JASBIR KAUR
[Signature (in existing old name)]

I hitherto known as RAJUBHAI YUSUFBAI SHEIKH S/o YUSUF KURESHI, R/o Bhagat Pada, Khanvel, Dadra and Nagar Haveli- 396230, have changed my name and shall hereafter be known as RAJU YUSUF KURESHI.

It is certified that I have complied with other legal requirements in this connection.

RAJUBHAI YUSUFBAI SHEIKH
[Signature (in existing old name)]

I hitherto known as MINA GHOSH KIRTTANIYA W/o DILIP KIRTTANIYA, R/o Mukundapur Math Para, Ushidpur, Nadia, West Bengal-741301, have changed my name and shall hereafter be known as MINA RANI KIRTTANIYA

It is certified that I have complied with other legal requirements in this connection.

MINA GHOSH KIRTTANIYA
[Signature (in existing old name)]

I, MANISH KUMAR VERMA S/o RAM GULAM VERMA, R/o Birla Tyres Com, Laksar, Haridwar, Uttarakhand-247663, have changed the name of my minor daughter BHAVYA VERMA, aged 11 years and she shall hereafter be known as KHANAK VERMA.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR VERMA
[Signature of Guardian]

I hitherto known as KAVITA SINGH alias KAVITA KUMARI D/o MANOJ SINGH, R/o H.No. 46, Ambedkar Vihar, Sector-37, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as KAVITA SINGH.

It is certified that I have complied with other legal requirements in this connection.

KAVITA SINGH alias KAVITA KUMARI
[Signature (in existing old name)]

I hitherto known as BEENA SINGH alias MEENA KUMARI D/o MANOJ SINGH, R/o Harijan Basti, Sector-37, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as BEENA SINGH.

It is certified that I have complied with other legal requirements in this connection.

BEENA SINGH alias MEENA KUMARI
[Signature (in existing old name)]

I hitherto known as PRAJVAL S/o ISHWAR BOVI, R/o Nejjur, Siddapur, Uttara Kannada, Karnataka-581355, India, have changed my name and shall hereafter be known as CHELUVA BOVI.

It is certified that I have complied with other legal requirements in this connection.

PRAJVAL
[Signature (in existing old name)]

I hitherto known as CHAKSHU son of PANKAJ KUMAR, R/o House No. 135, A VIP Enclave, VIP Road, VTC Zirakpur, Post Office Zirakpur, Sub District S.A.S Nagar (Mohali), Punjab-140603, have changed my name and shall hereafter be known CHAKSHU BHUTANI.

It is certified that I have complied with other legal requirements in this connection.

CHAKSHU
[Signature (in existing old name)]

I hitherto known as TIRATHPAL KAUR wife of PALWINDER SINGH, residing at VPO Kandowali, Tehsil Ajnala, District Amritsar, Punjab-143603, have changed my name and shall hereafter be known as TIRTHPAL KAUR.

It is certified that I have complied with other legal requirements in this connection.

TIRATHPAL KAUR
[Signature (in existing old name)]

I hitherto known as SANDHYA PUSHKAR D/o HARIVILASH KOTHARI and W/o ROHIT PUSHKAR, residing at House No. 199/1, Ground Floor, Aditya World City, Sector-1, Kavi Nagar, Ghaziabad, Uttar Pradesh-201002, have changed my name and shall hereafter be known as SANDHYA KOTHARI.

It is certified that I have complied with other legal requirements in this connection.

SANDHYA PUSHKAR
[Signature (in existing old name)]

I, JYOTI W/o ROOP LAL, residing at Patti Sahla Nagar, Malsian, Jalandhar, Punjab-144701, have changed the name of my minor daughter DHANVI, aged 17 years and she shall hereafter be known as DHANVI KAIR.

It is certified that I have complied with other legal requirements in this connection.

JYOTI
[Signature of Guardian]

I hitherto known as ARVIND KUMAR S/o MULAKH RAJ, residing at H.No. 539, Purani Dana Mandi, Jagraon, Ludhiana, Punjab-142026, have changed my name and shall hereafter be known as ARVIND BANSAL.

It is certified that I have complied with other legal requirements in this connection.

ARVIND KUMAR
[Signature (in existing old name)]

I, DEEPAK RATHOR S/o SHRI SANTOSH KUMAR, R/o 94/3, Awas Vikas Colony, Sector-3, Bodla, Agra, U.P.-282002, have changed the name of my minor daughter TAMSI RATHOR, aged about 5 years and she shall hereafter be known as NAMASVI RATHOR.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK RATHOR
[Signature of Guardian]

I hitherto known as PABHAVATI DEVI W/o RAMCHANDRA SINGH, R/o Vill. 79, Haluwar Pipra, Ward No. 06, Near Primary School, Haluwar, P.O. Akshaywar Pipra, P.S. Sidhwalia, Distt. Gopalganj, Bihar-841405, have changed my name and shall hereafter be known as PARVATI DEVI.

It is certified that I have complied with other legal requirements in this connection.

PABHAVATI DEVI
[Signature (in existing old name)]

I hitherto known as VARSHA SHARMA W/o VINOD KUMAR VISHWAKARMA, residing at Badaha Khapatiha Jari, Allahabad, UP-212106, have changed my name and shall hereafter be known as POONAM SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VARSHA SHARMA
[Signature (in existing old name)]

I, NITIN MISHRA S/o JANARDAN MISHRA, R/o 298 LIG 2, KDA Colony, Near Police Chowki, Sanigawan, Kanpur, Uttar Pradesh-208021, have changed the name of my minor daughter SWASTIKA MISHRA, aged 17 years and she shall hereafter be known as VAANI MISHRA.

It is certified that I have complied with other legal requirements in this connection.

NITIN MISHRA
[Signature of Guardian]

I, ABHISHEK GOLCHHA S/o JITENDRA GOLCHHA, residing at Vinay Complex, Shankar Chowk, Near Naya Para Bijli Office, Raipur, Chhattisgarh-492001, have changed the name of my minor daughter UPASNA JAIN, aged 5 years and she shall hereafter be known as SHIVIKA JAIN.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK GOLCHHA
[Signature of Guardian]

I, KHUSHBOO KANCHAN W/o LATE SHRI HIMANSHU PANDEY, residing at House No. 274 Chaudhri Mohalla, Bareilly, U.P-243003, have changed the name of my minor daughter KRITI, aged 13 years and she shall hereafter be known as AVIKA.

It is certified that I have complied with other legal requirements in this connection.

KHUSHBOO KANCHAN
[Signature of Guardian]

I hitherto known as SHYAMLAL ORAON son of HARINARAYAN ORAON, R/o Nawada, Herhanj, Chiru, Latehar, Jharkhand-829202, have changed my name and shall hereafter be known as SHYAM KUJUR.

It is certified that I have complied with other legal requirements in this connection.

SHYAMLAL ORAON
[Signature (in existing old name)]

I hitherto known as ROHIT HERIYA BILLAVA S/o HERIYA RAMA BILLAVA, residing at 3/221, Samrudhi, Shubhanidhi Colony, Hangaloor, PO Hanglur, Kundapura, District-Udupi, Karnataka-576217, have changed my name and shall hereafter be known as ROHIT HERIYA POOJARI.

It is certified that I have complied with other legal requirements in this connection.

ROHIT HERIYA BILLAVA
[Signature (in existing old name)]

I hitherto known as MALVATI DEVI alias MALVATI D/o NETRAPAL SINGH and W/o AKHIL KUMAR, residing at 294/4, KK Market, Abrahimpur Junedpur Urf Mozpur, Bulandshahr, Khurja JN RS, Uttar Pradesh-203132, have changed my name and shall hereafter be known as MAHIMA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MALVATI DEVI alias MALVATI
[Signature (in existing old name)]

I hitherto known as NL KRISHNA S/o NUVULLA RAMULU, residing at H.No. 12-7-133/102/3A/5, Krishna Bharathi Nilayam, Road No. 6, Anjaneyanagar, Moosapet, K.V. Rangareddy, Telangana-500018, have changed my name and shall hereafter be known as NUVULLA KISTAIAH.

It is certified that I have complied with other legal requirements in this connection.

NL KRISHNA
[Thumb Impression]

I hitherto known as SANT SANATAM DAS D/o LOKMAN, R/o 388, Agarpur Majra, Shyorai, Sheorai, Etah, Uttar Pradesh-207125, have changed my name and shall hereafter be known as PREMVATI.

It is certified that I have complied with other legal requirements in this connection.

SANT SANATAM DAS
[Signature (in existing old name)]

I hitherto known as KRISHAN LAL S/o MOHINDER PAUL, residing at VPO Ratainda, Tehsil Banga, Distt. S.B.S. Nagar, Punjab-144029, India, have changed my name and shall hereafter be known as KISHAN SINGH GURU.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN LAL
[Signature (in existing old name)]

I hitherto known as KESHAV S/o BALBIR SINGH, R/o House No. 349, Jhajjar Ghatt, Charkhi Dadri, Bhiwani, Haryana-127306, have changed my name and shall hereafter be known as KESHAV POTTER.

It is certified that I have complied with other legal requirements in this connection.

KESHAV
[Signature (in existing old name)]

I, RAJESH KUMAR GUDDU S/o ARVIND KUMAR, R/o Daudnagar Mandir, Daudnagar Motaluke Damaipatti, Vaishali, Bihar-844503, have changed the name of my minor daughter ASHYA RAI alias ASHYA YADAV, aged about 13 years and she shall hereafter be known as ADITI YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR GUDDU
[Signature of Guardian]

I hitherto known as SWARA SAKAR SHETYE W/o SAKAR SHETYE, R/o C-603, Rameshwar, Neelkanth Heights, Pokhran Road No. 2, Shivai Nagar, Thane W, Thane Maharashtra-400610, have changed my name and shall hereafter be known as SUSHMITA SHIVAJI PAWAR.

It is certified that I have complied with other legal requirements in this connection.

SWARA SAKAR SHETYE
[Signature (in existing old name)]

I hitherto known as VIJAY KUMAR S/o DEVI LAL, residing at A3/10 Experion The Westerlies, Sector-108, Dharampur(59), Daultabad, Gurgaon, Haryana-122006, have changed my name and shall hereafter be known as VIJAY KUMAR SIHAG.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR
[Signature (in existing old name)]

I, DHARMENDRA KUMAR BHAWSAR S/o RAMESH CHANDRA BHAWSAR, residing at 624, Pipalrawa, Sonkatch, Dewas, Madhya Pradesh-455118, have changed the name of my minor daughter DEEPIKA, aged 12 years and she shall hereafter be known as MUDRIKA BHAWSAR.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA KUMAR BHAWSAR
[Signature of Guardian]

I, CHANDRA MOHAN SINGH S/o RAM KHELARI SINGH, residing at Lahbani, Dhaiya, Beside Jasper Hostel, ISM, Kalyanpur, Dhanbad, Jharkhand-826004, have changed the name of my minor son AGASTYA SINGH, aged 2 years and he shall hereafter be known as AGASTYA MOHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA MOHAN SINGH
[Signature of Guardian]

I hitherto known as ASHIYABANU ARIFBHAI MEMON W/o MOHD RAHIL BHURA, R/o A-206, Al Hayat Heights, Near Bhagirath Society, Salatiya, Road, VTC Anand, PO Anand, Sub District-Anand, Gujarat-388001, have changed my name and shall hereafter be known as ASHIYABANU MOHD RAHIL BHURA.

It is certified that I have complied with other legal requirements in this connection.

ASHIYABANU ARIFBHAI MEMON
[Signature (in existing old name)]

I hitherto known as PANKAJ SINGH alias KM PANKAJ SINGH W/o AMOL SINGH, D/o SURESH SINGH, R/o 866, Gali No. 1, East Rajiv Nagar, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as GORI DEVI.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ SINGH alias KM PANKAJ SINGH
[Signature (in existing old name)]

I hitherto known as LUXMI GUPTA alias LAXMI GUPTA W/o SUSHIL KUMAR GUPTA, D/o JAGDISH RAI, R/o Flat No. 606 Tower-V, Jai Puria Sunrise Greens VIP Road, Zirakpur, SAS Nagar(Mohali), Punjab-140603, have changed my name and shall hereafter be known as LUXMI BALA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

LUXMI GUPTA alias LAXMI GUPTA
[Signature (in existing old name)]

I hitherto known as SAVITA DEVI SARAWAGI alias SAVITA SARAWAGI W/o RAJESH KUMAR SARAWAGI, D/o RAMSWAROOP TULSYAN, R/o 26KH Railway Station Road, Ward No. 05, Near Petrol Pump, Sisawa Buzurg, Siswa Bazar, Nichlaul, Maharajganj-273163, have changed my name and shall hereafter be known as SAVITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

SAVITA DEVI SARAWAGI alias
SAVITA SARAWAGI
[Signature (in existing old name)]

I hitherto known as SUSHILA TIKEE W/o JUN KOCHAP, R/o Mathkal Purbopra, Rabhindra Nagar, North Twenty Four Paranas, West Bengal-700065, have changed my name and shall hereafter be known as SUSANTI TIRKEY.

It is certified that I have complied with other legal requirements in this connection.

SUSHILA TIKEE
[Signature (in existing old name)]

I hitherto known as HIMANSHU S/o AJAY KUMAR, residing at J-31-07 GF, BPTP, Park Elite Sector-84, Badoli(116), Faridabad, Haryana-121004, have changed my name and shall hereafter be known as HIMANSHU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

HIMANSHU
[Signature (in existing old name)]

I hitherto known as JAGLAL TEWARI alias JAGALAL RAY S/o BIKARD TEWARI, residing at Sangan Building, G.T. Road, Searssole, Raniganj(M), Barddhaman, West Bengal-713358, have changed my name and shall hereafter be known as JAGLAL RAI.

It is certified that I have complied with other legal requirements in this connection.

JAGLAL TEWARI alias JAGALAL RAY
[Signature (in existing old name)]

I hitherto known as BOBY S/o NEKSERAM, residing at F-87, S/F, B/S, Gali No. 41, Sadh Nagar-II, Palam Colony, Delhi-110045, have changed my name and shall hereafter be known as BOBY GUPTA.

It is certified that I have complied with other legal requirements in this connection.

BOBY
[Signature (in existing old name)]

I hitherto known as NIMBARAM KARNARAM PUROHIT S/o KARNARAM PUROHIT, residing at Flat No. 1207, Vasai One Realty, Building No. 02, Dewanman, Smart Point, Vasai West, Palghar, Maharashtra-401202, have changed my name and shall hereafter be known as NARENDRA K PUROHIT.

It is certified that I have complied with other legal requirements in this connection.

NIMBARAM KARNARAM PUROHIT
[Signature (in existing old name)]

I hitherto known as ASHISH AGRAWAL S/o JAGDISH PRASAD AGRAWAL, residing at Khetan Market Gali, Main Road, PO Raxaul, East Champaran, Bihar-845305, have changed my name and shall hereafter be known as AASHISH AGRAWAAL.

It is certified that I have complied with other legal requirements in this connection.

ASHISH AGRAWAL
[Signature (in existing old name)]

I hitherto known as PARMBIR S/o RAM KISHAN, R/o Jat Majri Bratta, VPO-Ratewal, Tehsil-Balachaur, Distt. SBS Nagar, Punjab-144521, have changed my name and shall hereafter be known as PARMBIR BAGRI.

It is certified that I have complied with other legal requirements in this connection.

PARMBIR
[Signature (in existing old name)]

I, RACHIT TANDON S/o RAJIV KUMAR TANDON, residing at H.No. 8/85, Shivpuri, Bholanath Garden, Haldwani, Distt. Nainital, Uttarakhand-263139, have changed the name of my minor son AARAV TANDON, aged 11 years and he shall hereafter be known as AARVH TANDON.

It is certified that I have complied with other legal requirements in this connection.

RACHIT TANDON
[Signature of Guardian]

I hitherto known as JITANSH S/o MUKUL KUMAR, residing at Devband Road, Mohalla Shivpuri, Rampur Maniharan Dehat, Saharanpur, Uttar Pradesh-247451, have changed my name and shall hereafter be known as JITANSH MITTAL.

It is certified that I have complied with other legal requirements in this connection.

JITANSH
[Signature (in existing old name)]

I hitherto known as MOHIT KUMAR SINGH S/o DEVENDRA KUMAR SINGH, residing at Barwadih, Latehar, Jharkhand-822111, have changed my name and shall hereafter be known as MOHIT SINGH MALHOTRA.

It is certified that I have complied with other legal requirements in this connection.

MOHIT KUMAR SINGH
[Signature (in existing old name)]

I hitherto known as BIBI SHAHEERA JANI BEGAM W/o MOHAMED JAFFAR HARRIS, residing at VTC Aynavaram, Distt. Chennai, Tamil Nadu-600023, have changed my name and shall hereafter be known as JANI BEGAM.

It is certified that I have complied with other legal requirements in this connection.

BIBI SHAHEERA JANI BEGAM
[Signature (in existing old name)]

I, RUPINDER SINGH BHUTANI S/o S S BHUTANI, residing at T P-105, Near Central School, Maurya Enclave, Pitam Pura, Delhi-110034, have changed the name of my minor son KARMAN BHUTANI, aged 14 years and he shall thereafter be known as KARMAN SINGH BHUTANI.

It is certified that I have complied with other legal requirements in this connection.

RUPINDER SINGH BHUTANI
[Signature of Guardian]

I hitherto known as MONIKA RANI W/o ANIL BHARGAV, residing at 1027/120, Ward No. 5, Indira Colony, Jandli (Part) (113), Ambala, Haryana-134003, have changed my name and shall hereafter be known as MONIKA BHARGAV.

It is certified that I have complied with other legal requirements in this connection.

MONIKA RANI
[Signature (in existing old name)]

I hitherto known as SHIVPRABHA GIRIJI W/o SANJAY SHARMA, residing at Jamuna Vihar Colony Nagala Sapera, Radhakund Rural, Mathura, Uttar Pradesh-281504, have changed my name and shall hereafter be known as RADHAA.

It is certified that I have complied with other legal requirements in this connection.

SHIVPRABHA GIRIJI
[Signature (in existing old name)]

I hitherto known as C S BRAR S/o DALJIT SINGH BRAR, R/o H. No. K-1436, Palamvihar, Gurgaon Cartarpuri Alias Daulatpur Nasirabad 63, Gurgaon, Carterpuri, Haryana-122017, have changed my name and hereafter be known as CHARANJIT SINGH BRAR.

It is certified that I have complied with other legal requirements in this connection.

C S BRAR
[Signature (in existing old name)]

I, SANTOSH KUMAR SINGH S/o RAJENDRA PRASAD SINGH, R/o Qtr No. 2/12, Basantra Line, Sadar Bazar, Delhi Cantt, Delhi-110010, Permanent Address Orap, Thana-itarhi, Pasahara, Buxar, Bihar-802119, have changed the name of my minor daughter BARSHA KUMARI aged 15 years and she shall hereafter be known as VARSHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR SINGH
[Signature of Guardian]

I hitherto known as MANUDEEP KUMAR son of SAMARPAL SINGH, residing at Vill-makanpur, Rooppur, Bijnor, Uttar Pradesh-246735 have changed my name and shall hereafter be known as MANDEEP DAGAR.

It is certified that I have complied with other legal requirements in this connection.

MANUDEEP KUMAR
[Signature (in existing old name)]

I, RAJ KUMAR S/o SHER SINGH residing at Rata Kalan (43), Mahendragarh, Haryana-123021, have changed the name of my minor son MANISH aged 17 years and he shall hereafter be known as MANISH YADAV.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR
[Signature of Guardian]

I hitherto known as SACHIN GUPTA son of Shri NARESH KUMAR GUPTA, residing at B-56, Ground Floor, Block-B, Sector-7, Surya Nagar, Chander Nagar, Ghaziabad, Uttar Pradesh-201011, have changed my name and shall hereafter be known as SACHIIN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SACHIN GUPTA
[Signature (in existing old name)]

I, ABHISHEK GUPTA son of Shri ASHOK GUPTA, residing at 45-OD, Malibu Town, Sector-47, Gurgaon, Tehsil Gurgaon, Haryana-122001, have changed the name of my minor daughter VANI GUPTA aged 14 years and she shall hereafter be known as VVANI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK GUPTA
[Signature of Guardian]

I hitherto known as MUSHARRAF S/o MUZAFFAR HUSSAIN, R/o J 27 Flat No S2, Near Little Flora Public School Dilshad Colony, New Seemapuri, Jhilmil, East Delhi, Delhi- 110095, have changed my name and shall hereafter be known as MUSHARRAF HUSSAIN.

It is certified that I have complied with other legal requirements in this connection.

MUSHARRAF
[Signature (in existing old name)]

I, RAVI SHANKER AGRAWAL S/o GAURI SHANKAR AGRAWAL, R/o Flat No. 3 A, Harivansh Enclave, Diibdih, Argora, Doranda, Ranchi, Jharkhand- 834002, have changed the name of my minor daughter PRACHI aged about 17 years and she shall hereafter be known as PRACHI AGRAWAL.

It is certified that I have complied with other legal requirements in this connection.

RAVI SHANKER AGRAWAL
[Signature of Guardian]

I, CHINTA DEVI W/o PRADEEP PRASAD, R/o Ward 04 Chota Koirauli, Hathua, Gopalganj, Hathua, Hathwa, Gopalganj, Bihar-841436, have changed the name of my minor daughter ANISHA KUMARI aged about 17 years and He shall hereafter be known as PRACHI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

CHINTA DEVI
[Signature of Guardian]

I hitherto known as HARDEEP SINGH S/o JOGINDER SINGH, R/o Near Anagnwari, Pelakhni (21), Ambala, Pilkhan, Haryana-133104, have changed my name and shall hereafter be known as DALEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

HARDEEP SINGH
[Signature (in existing old name)]

I hitherto known as R K SINGLA S/o OM PRAKASH, R/o Kamble Tarf Mahad, Kamble, Raigarh, Mahad, Maharashtra-402309, have changed my name and shall hereafter be known as RAKESH KUMAR SINGLA.

It is certified that I have complied with other legal requirements in this connection.

R K SINGLA
[Signature (in existing old name)]

I, PRODIP BARAI S/o RABI BARAI, R/o Bangaon, Bangaon (M), Bongaon, North Twenty Four Parganas, West Bengal-743235, have changed the name of my minor son PRANSHU BARAI aged about 2 years and he shall hereafter be known as PRITHVI BARAI.

It is certified that I have complied with other legal requirements in this connection.

PRODIP BARAI
[Signature of Guardian]

I hitherto known as SANTOSH KUMAR JAGANNATH S/o SHREE JAGANNATH PRASAD, R/o 21, Gram Pagra Post Chhirhai, Pagra, Chhirhai, Satna, Madhya Pradesh- 485881, have changed my name and shall hereafter be known as SANTOSH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR JAGANNATH
[Signature (in existing old name)]

I hitherto known as SHANTI NATH S/o YOGI SHARAD NATH, R/o Near Shiv Mandir, Biharipur, P.O. Sarurpur Kalan, Distt. Baghpat, Uttar Pradesh- 250619, have changed my name and shall hereafter be known as JASVIR.

It is certified that I have complied with other legal requirements in this connection.

SHANTI NATH
[Signature (in existing old name)]

I hitherto known as SONA AGGARWAL D/o GOKUL AGARWAL, R/o 17/99, Gali No. 3, Than Singh Near, Anand Parbat, Central Delhi, Delhi-110005, have changed my name and shall hereafter be known as PARIDHI AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SONA AGGARWAL
[Signature (in existing old name)]

I hitherto known as VIMLA DEVI W/o SUBHASH SINGH, residing at Village Buddhpur, Post Ahmadgarh, Danpur, Bulandshahr, Danpur, Uttar Pradesh-202392, have changed my name and shall hereafter be known as VIMLESH DEVI.

It is certified that I have complied with other legal requirements in this connection.

VIMLA DEVI
[Signature (in existing old name)]

I, MAHENDRA PRATAP SINGH S/o VIJAY BAHADUR SINGH, R/o Kaudha, Kaurha, Hardoi, Uttar Pradesh-241001, have changed the name of my minor daughter VIDHEE SINGH aged 13 years and she shall hereafter be known as ARUNIMA SINGH.

It is certified that I have complied with other legal requirements in this connection.

MAHENDRA PRATAP SINGH
[Signature of Guardian]

I hitherto known as USHA DEVI W/o RANVIR SINGH DEOL, residing at Village Khandoor, District Ludhiana, Punjab-141103, India, have changed my name and shall hereafter be known as ARYANA DEOL.

It is certified that I have complied with other legal requirements in this connection.

USHA DEVI
[Signature (in existing old name)]

I hitherto known as KRISH S/o SANDEEP GUPTA, R/o Sankat Mochan Marg, Wellesiyganj, Mahuaria, Mirzapura, Uttar Pradesh-231001, have changed my name and shall hereafter be known as ADARSH GUPTA.

It is certified that I have complied with other legal requirements in this connection.

KRISH
[Signature (in existing old name)]

I, CHINTA DEVI W/o PRADEEP PRASAD, residing at Ward 04, Gram Chota Koirauli Hathua, Hathua, Gopalganj, Bihar-41436, have changed the name of my minor Son ASHISH KUMAR aged about 16 years and he shall hereafter be known as PRATIK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

CHINTA DEVI
[Signature of Guardian]

I hitherto known as HARI MADHAV PRASAD GUPTA S/o ACHCHHE LAL PRASAD, R/o G-61, Kalwar Road, Mangalam City, Hathod, Hathoj, Jaipur, Rajasthan-302012, have changed my name and shall hereafter be known as HARI MADHAV.

It is certified that I have complied with other legal requirements in this connection.

HARI MADHAV PRASAD GUPTA
[Signature (in existing old name)]

I hitherto known as MALLAIAH K S/o K VEERAPPA, R/o 20th Ward # 581/1, Vinayaka Nagar, VTC Kurugodu, Hagaribommanahalli, Ballari, Karnataka-583116, have changed my name and shall hereafter be known as K. MAHESH.

It is certified that I have complied with other legal requirements in this connection.

MALLAIAH
[Signature (in existing old name)]

I hitherto known as FALWINDER KAUR W/o HARPAL SINGH SEHGAL, residing at Ward Number-21, Gill Road, Kaleyam Vihar Backside Delhi Hospital, Moga, Punjab-142001, have changed my name and shall hereafter be known as FALMINDER KAUR SEHGAL.

It is certified that I have complied with other legal requirements in this connection.

FALWINDER KAUR
[Thumb Impression]

I, ANKIT KUMAR KAMBOJ S/o PAWAN SINGH, R/o Vill. Chanchak Post Sherpur Khana Zadpur, Uttar Pradesh-247662, have changed the name of my minor son AYANSH KAMBOJ aged about 4 years and he shall hereafter be known as ANMOL KAMBOJ.

It is certified that I have complied with other legal requirements in this connection.

ANKIT KUMAR KAMBOJ
[Signature of Guardian]

I hitherto known as HARIOM S/o KAILASH CHAND, R/o New Prop No.B-161, Old Plot No.79, Khatauni No. 137/94, Kh No.82, 83, 84,86, 91,92,93,94, Maidan Garhi Extension, Maidan Garhi, South Delhi, Delhi 110068, have changed my name and shall hereafter be known as HARIOM DEHMIWAL.

It is certified that I have complied with other legal requirements in this connection.

HARIOM
[Signature (in existing old name)]

I hitherto known as NARINDER KAUR wife of JASKARAN SINGH HUNDAL, R/o Village Jhita Chet Singh Wala, P.O. Jhita Kalan, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as NARINDER KAUR HUNDAL.

It is certified that I have complied with other legal requirements in this connection.

NARINDER KAUR
[Signature (in existing old name)]

I, PARUL CHOPRA W/o SANDEEP KUMAR, Permaent resident of H. No. 2165, Phase-2, Urban Estate, Patiala, Punjab-147002 and presently residing at H. No. 330, Mota Singh Nagar, Jalandhar, Punjab-144001, have changed the name of my minor daughter IHA aged 14 years and she shall hereafter be known as IHA CHOPRA.

It is certified that I have complied with other legal requirements in this connection.

PARUL CHOPRA
[Signature (in existing old name)]

I hitherto known as SANDIP MANOHAR PARKHRE S/o SHRI MANOHAR NANA PARKHARE, R/o Rahul Nagar, R C Marg, Near Naga Baba Nagar, Vashinaka Chembur, Mumbai-400074, have changed my name and shall hereafter be known as SANDEEP MANOHAR PARKHARE.

It is certified that I have complied with other legal requirements in this connection.

SANDIP MANOHAR PARKHRE
[Signature (in existing old name)]

I hitherto known as POOJA W/o SUSHIL C HEGDE, D/o DYAMAPPA GOWDA, R/o Renuka Dyamappagouda Kenchanagoudra Vishnumoorthy Nagar 1st cross, Kodankoor Ward, Nittur post, Udupi, Karnataka-576103, have changed my name and shall hereafter be known as POOJA SUSHIL HEGDE.

It is certified that I have complied with other legal requirements in this connection.

POOJA
[Signature (in existing old name)]

I hitherto known as RESHAM RANI Wife of Shri HARI RAM, R/o Post Office Basiala, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab-144527, have changed my name and shall hereafter be known as RESHMO DEVI.

It is certified that I have complied with other legal requirements in this connection.

RASHAM RANI
[Signature (in existing old name)]

I hitherto known as MANZEEB KAUR alias MANZEEB KAUR BHASIN D/o OPINDER BIR SINGH, wife of KANWARJIT SINGH BHASIN, R/o M-367, Guru Harkishan Nagar, Paschim Vihar, West Delhi, Delhi-110087, have changed my name and shall hereafter be known as MANZEEB KAUR BHASIN.

It is certified that I have complied with other legal requirements in this connection.

MANZEEB KAUR alias MANZEEB KAUR BHASIN
[Signature (in existing old name)]

I hitherto known as SELVI Wife of KALIRAJ aged 65 years, R/o 1/56, North Street, Kalangaraipatti, Kovilpatti Taluk, Thoothukudi Distt. of Tamilnadu-628721, have changed my name and shall hereafter be known as RAMALAKSHMI KALIRAJ.

It is certified that I have complied with other legal requirements in this connection.

SELVI
[Signature (in existing old name)]

I hitherto known as SWEETY PANDEY W/o MANISH KUMAR PANDEY, residing at H. No. 3, Vigyan Khand-1, Near Avaneendra Academy, Chhota Bharawara, Gomtinagar, P.O. Gomtinagar, Distt. Lucknow, Uttar Pradesh-226010, have changed my name and shall hereafter be known as AARADHYA PANDEY.

It is certified that I have complied with other legal requirements in this connection.

SWEETY PANDEY
[Signature (in existing old name)]

I, CHETRAM KAUSHIK S/o BHUDEV SHARMA, R/o Bharpuri Colony, Mandi Shyam Nagar, Kherli Hafizpur, Gurukul Sikandrabad, Gautam Buddha Nagar, Uttar Pradesh-203202, have changed the name of my minor daughter TESHINKA aged about 12 years and she shall hereafter be known as PUJA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

CHETRAM KAUSHIK
[Signature of Guardian]

I hitherto known as RAKESH KUMAR AGARWAL S/o OM PRAKASH, R/o H. No. 244/6, Nai Sarak, Shastri Nagar Sector-6, Meerut, Uttar Pradesh-250004, have changed my name and shall hereafter be known as RAKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR AGARWAL
[Signature (in existing old name)]

I hitherto known as JASWANT SINGH KIRPAL SINGH Son of KIRPAL SINGH RULDA SINGH, residing at VPO Mari Tanda, P.O. Mari Buchian, District Gurdaspur-143515 Punjab, have changed my name and Shall hereafter be known as JASWANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

JASWANT SINGH KIRPAL SINGH
[Signature (in existing old name)]

I hitherto known as SAGAR S/o NARESH KUMAR, residing at VPO. Bilga, Tehsil Phillaur, District Jalandhar, Punjab-144036, India, have changed my name and shall hereafter be known as SAGAR KARDAM.

It is certified that I have complied with other legal requirements in this connection.

SAGAR
[Signature (in existing old name)]

I hitherto known as KRISHAN SINGH S/o CHUHAR SINGH, residing at Village Badhupur, PO. & Tehsil Mukerian, Distt. Hoshiarpur, Punjab-144211, have changed my name and shall hereafter be known as KISHAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

KRISHAN SINGH
[Signature (in existing old name)]

I, JAYANTA BARMAN S/o ABHIRAM BARMAN, R/o Baharail Bishnupur Baharail, Uttar Dinajpur, West Bengal- 733134, have changed the name of my minor son JAYANTA BARMAN aged about 10 years and he shall hereafter be known as ANUPAM BARMAN.

It is certified that I have complied with other legal requirements in this connection.

JAYANTA BARMAN
[Signature of Guardian]

I hitherto known as ABHAY S/o VINOD DHAMA, residing at Ward-3, Seema Puri, Khekada, Khehra, Baghpat, Uttar Pradesh-250101, have changed my name and shall hereafter be known as VINAYAK.

It is certified that I have complied with other legal requirements in this connection.

ABHAY
[Signature (in existing old name)]

I, MUDEKULAM RAMESH S/o M PEERE NAIK, residing at New, Reddi Kunta Thanda, Reddipalle, Ananthapur, Andhra Pradesh-515501, have changed the name of my minor son M MUKESH, aged 14 years and he shall hereafter be known as MUDEKULAM MEDHANSH NAIK.

It is certified that I have complied with other legal requirements in this connection.

MUDEKULAM RAMESH
[Signature of Guardian]

I hitherto known as SOM ADITYA S/o SUDHANSU SHEKHAR RAI, residing at House No. 11, Sitaram Path, Patel Nagar, Phulwari, Patna, Bihar-800023, have changed my name and shall hereafter be known as AUM ADITYA.

It is certified that I have complied with other legal requirements in this connection.

SOM ADITYA
[Signature (in existing old name)]

I, MANJIT KUMAR S/o MADAN KISHORE JHA, R/o Purani Thakurbadi Banka, Near Post Office, PO: Banka, PS: Banka, Bihar-813102, have changed the name of my minor son TEJASHWA KISHORE, aged about 13 years and he shall hereafter be known as TEJASHWA KISHORE JHA.

It is certified that I have complied with other legal requirements in this connection.

MANJIT KUMAR
[Signature of Guardian]

I hitherto known as GURMEJ RAM S/o DAULAT RAM, R/o Malikpur, Narur, Phagwara, Kapurthala, Punjab-144405, have changed my name and shall hereafter be known as GEJ RAM.

It is certified that I have complied with other legal requirements in this connection.

GURMEJ RAM
[Signature (in existing old name)]

I hitherto known as K.S. VIKRAMADITYA RAI S/o SANJEEV RAI, R/o House Number 197/1, Raisons House, Colonel Gurdial Singh Road, Civil Lines, Ludhiana, Punjab-141001, have changed my name and shall hereafter be known as VIKRAMADITYA RAI.

It is certified that I have complied with other legal requirements in this connection.

K.S. VIKRAMADITYA RAI
[Signature (in existing old name)]

I hitherto known as VIRENDER S/o TEK RAM, R/o Kharak Ramji, Kharak Ramji (68), Kharakramji, Jind, Haryana- 126102, have changed my name and shall hereafter be known as BALINDER.

It is certified that I have complied with other legal requirements in this connection.

VIRENDER
[Signature (in existing old name)]

I hitherto known as HITESH KUMAR S/o HARSH KUMAR, R/o House Number-80, Street No. 10, Jodha Mal Road, Gautam Nagar, Hoshiarpur, Punjab-146001, have changed my name and shall hereafter be known as HITESH NAHAR.

It is certified that I have complied with other legal requirements in this connection.

HITESH KUMAR
[Signature (in existing old name)]

I hitherto known as KULWINDER S/o BAKHSHISH LAL, R/o P.O. Chuharwali, Adampur Doaba, Chuharwali, Jalandhar, Punjab-144102, have changed my name and shall hereafter be known as KULWINDER BANGA.

It is certified that I have complied with other legal requirements in this connection.

KULWINDER
[Signature (in existing old name)]

I hitherto known as DIMPLE ASSUDANEY W/o LOVEKESH KAPOOR, R/o B-1/11, IIInd Floor, Malviya Nagar S.O, Distt. South Delhi-110017, have changed my name and shall hereafter be known as KAJAL KAPOOR.

It is certified that I have complied with other legal requirements in this connection.

DIMPLE ASSUDANEY
[Signature (in existing old name)]

I, PRAVEEN KUMAR S/o RAGHAV PRASAD VERMA, R/o Siena-1004, Omaxe Heights, Sector 86, Kheri Kalan(113) Faridabad, Haryana-121002, have changed the name of my minor daughter SAMRIDDHI KUMAR, aged about 15 years and she shall hereafter be known as SAMRIDDHI SHRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR
[Signature of Guardian]

I, VIKAS VIJAY SHIVDEKAR S/o VIJAY SHAKNKAR SHIVDEKAR, R/o 501/Sands Galaxy Aapartment, Geetanjali Road, Near Railway Crossing, Kaggadasapura, C. V Raman Nagar, Bengaluru, Karnataka-560093, have changed the name of my minor son VIKRAMADITYA, aged about 16 years and he shall hereafter be known as VIKRAM.

It is certified that I have complied with other legal requirements in this connection.

VIKAS VIJAY SHIVDEKAR
[Signature of Guardian]

I hitherto known as MONI W/o MO KALIM, residing at Devti, Dewati, Lucknow, Deoti, Uttar Pradesh-227305, have changed my name and shall hereafter be known as RIHANA BANO.

It is certified that I have complied with other legal requirements in this connection.

MONI
[Signature (in existing old name)]

I hitherto known as KANHAYA LAL son of KRISHNA SINGH, residing at C/431, New Partap Nagar, District Amritsar-143001, Punjab, have changed my name and shall hereafter be known as KARANBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

KANHAYA LAL
[Signature (in existing old name)]

I hitherto known as NIRANJAN BALA wife of SAT PAL, residing at Ranger Pindi, Post Office Behrampur, Tehsil, Dinanagar, District Gurdaspur-143532, Punjab, have changed my name and shall hereafter be known as MANJU MANHAS.

It is certified that I have complied with other legal requirements in this connection.

NIRANJAN BALA
[Signature (in existing old name)]

I, SOWMYA W/o AROKYASWAMY, R/o #1498/11 Ramaiah Road, Behind Ashok Clinic, Krishnamurthypuram, Mysore, Karnataka-570004, have changed the name of my minor daughter RENNELI LAUREN A, aged about 15 years and she shall hereafter be known as PREKSHA S.

It is certified that I have complied with other legal requirements in this connection.

SOWMYA
[Signature of Guardian]

I hitherto known as RAJU GIRI S/o RAM SHANKAR GOSWAMI, R/o E-2/142, Astha Vihar, Prem Nagar-3. Kirari Suleman Nagar, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as DAMODAR PRASAD.

It is certified that I have complied with other legal requirements in this connection.

RAJU GIRI
[Signature (in existing old name)]

I hitherto known as SEEMA SADASHIV W/o Y SADASHIV, R/o 2623/D, Kasavnaikwada, Kodibagh, Karwar, Uttar Kannada, Distt. Karnataka-581303, have changed my name and shall hereafter be known as SHIVAMMA.

It is certified that I have complied with other legal requirements in this connection.

SEEMA SADASHIV
[Signature (in existing old name)]

I, RAGHAV SHARMA S/o DINESH PAWAN SHARMA, R/o B-32, Lajpat Nagar, Moradabad, Uttar Pradesh-244001, have changed the name of my minor son namely BITTHAL SINGH, aged 11 years and he shall hereafter be known as VEDANSH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAGHAV SHARMA
[Signature of Guardian]

I hitherto known VEENU CHAUDHARY alias KM BENU CHAUDHARY D/o SATYA NARAYAN CHAUDHARY W/o GANGA PRASAD, R/o 2603, DLF Phase IV. Galleria DLF-IV, Gurgaon, Haryana-122009, have changed my name and shall hereafter be known as VEENU CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

VEENU CHAUDHARY alias KM BENU CHAUDHARY
[Signature (in existing old name)]

I hitherto known as NISHA D/o HEM CHANDER, residing at Makrouli Kalan (64), PO Makrauli Kalan, Distt. Rohtak, Haryana-124001, have changed my name and shall hereafter be known as NISHU.

It is certified that I have complied with other legal requirements in this connection.

NISHA
[Signature (in existing old name)]

I, KUNDARAM VENKATA CHARY S/o KUNDARAM BRAHMA CHARY, R/o H. No. 1-92/1, Village Rustapuram, Mandal M Thurkapally, P.O. Rustapuram, Distt. Yadadri-Bhongir (Telangana)-508116, have changed the name of my minor daughter KUNDARAM NAGA LIKHITHA, aged 11 years and she shall hereafter be known as KUNDARAM LIKHITHASREE.

It is certified that I have complied with other legal requirements in this connection.

KUNDARAM VENKATA CHARY
[Signature of Guardian]

I hitherto have known as VIKASH KUMAR RAM son of UDHO RAM, residing at Village Sabadara, Bangra, P.O. Bangra, District Saran, Bihar-841205, have changed my name and shall hereafter be known as VISHAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VIKASH KUMAR RAM
[Signature (in existing old name)]

I hitherto known as CHANADAN GUPTA S/o MAHESH GUPTA, residing at 38.B, Shivapur Sahabaj Ganj, Jungel Shali Gram, Ward 11, Shippur, Gorakhpur, Uttar Pradesh-273014, have changed my name and shall hereafter be known as KARAN GUPTA.

It is certified that I have complied with other legal requirements in this connection.

CHANADAN GUPTA
[Signature (in existing old name)]

I hitherto known as PURNIMA GOND D/o GAURISHANKAR W/o VIRENDRA GOND, R/o Kusumahai, Kushinagar, Uttar Pradesh-274305, have changed my name and shall hereafter be known as GEETA DEVI.

It is certified that I have complied with other legal requirements in this connection.

PURNIMA GOND
[Signature (in existing old name)]

I hitherto known as SACHIN S/o JAIBIR, R/o H. No. 100, Gali No. 16/2, Kaunt Road, Shanti Nagar, Bhiwani, P.O. Bhiwani, Distt. Bhiwani, Haryana-127021, have changed my name and shall hereafter be known as SACHIN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SACHIN
[Signature (in existing old name)]

I, NAHAR SINGH S/o PURAN SINGH, R/o Village Malhu, Sonkh Dehat, PO: Sonkh, Distt. Mathura, Uttar Pradesh-281123, have changed the name of my minor daughter KUMARI SHIWANI, aged 17 years she shall hereafter be known as SHIVANI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

NAHAR SINGH
[Signature of Guardian]

I hitherto known as HARSH S/o HARISHANKAR, residing at Ashok Nagar, Bah, Agra, Uttar Pradesh-283104, have changed my name and shall hereafter be known as SUMIT.

It is certified that I have complied with other legal requirements in this connection.

HARSH
[Signature (in existing old name)]

I hitherto known as BINDER S/o LACHHMAN, R/o V.P.O. Muridwal, Tehsil Shahkot, Jalandhar, Punjab-144701, have changed my name and shall hereafter be known as BALWINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BINDER
[Signature (in existing old name)]

I hitherto known as ANURAG GUPTA S/o JAI NARAIN GUPTA, R/o E-50, First Floor, Anand Niketan, Moti Bagh, Delhi-110021, have changed my name and shall hereafter be known as ANURAAG GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANURAG GUPTA
[Signature (in existing old name)]

I hitherto known as ANAND TOPPO W/o ANAND TOPPO, R/o 40, Simabari, VTC Simabari, P.O. Sahaspur, Tehsil-Farsabahar, Distt. Jashpur, (Chhattisgarh)-496242, have changed my name and shall hereafter be known as BALKUWARI TOPPO.

It is certified that I have complied with other legal requirements in this connection.

ANAND TOPPO
[Signature (in existing old name)]

I hitherto known as KAJAL DEY son of UJJAL DEY, presently residing at House No. P-73, Jhilpar Colony, D Block, Kalyani, Nadia, (W.B.)-741235, have changed my name and shall hereafter be known as ARNAV DEY.

It is certified that I have complied with other legal requirements in this connection.

KAJAL DEY
[Signature (in existing old name)]

I, NAVEEN GUPTA S/o RAM PRAKASH GUPTA, R/o 66, Old Vijay Nagar Colony, Behind Radha Krishna Mandir, Belan Ganj, Agra, Uttar Pradesh-282004, have changed the name of my minor daughter SALONI KATRAULIYA, aged about 15 years and she shall hereafter be known as SALONI GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN GUPTA
[Signature of Guardian]

I hitherto known as KANCHANA D/o EDWIN, R/o 5/44/1 North Street Odaikaraipatti, Nalanthula, Sankarankoil, Triunelveli, Tamil Nadu-628552, have changed my name and shall hereafter be known as SANAH.

It is certified that I have complied with other legal requirements in this connection.

KANCHANA
[Signature (in existing old name)]

I, RASHMI SINGH BHARATI W/o KULDEEP SINGH BHARATI, R/o B-99, Gali No. 10, Shashi Garden, Mayur Vihar, Ph-1 East Delhi, Delhi-110091, have changed the name of my minor daughter KAVYA SINGH BHARATI, aged about 3 years and she shall hereafter be known as KASHVI SINGH BHARATI.

It is certified that I have complied with other legal requirements in this connection.

RASHMI SINGH BHARATI
[Signature of Guardian]

I hitherto known as HIMMAT SINGH REHILL S/o CHANAN SINGH, residence of VPO Dhade Fateh Singh, Hoshiarpur, Punjab, have changed my name and shall hereafter known as HIMMAT SINGH.

It is certified that I have complied with other legal requirements in this connection.

HIMMAT SINGH REHILL
[Signature (in existing old name)]

I hitherto known as ASHWANI S/o KASHMIRI LAL, R/o Village Dhada Khurd, PO Dhada Kalan, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as ASHWANI KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ASHWANI
[Signature (in existing old name)]

I hitherto known as PRIYA D/o BALWANT SINGH, R/o VPO Dadial, Dasuya Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter be known as PRIYA THAKUR.

It is certified that I have complied with other legal requirements in this connection.

PRIYA
[Signature (in existing old name)]

I hitherto known as ABHISHEK KUMAR S/o CHANDESHWAR PRASAD CHAURSIYA, R/o Gamhari, Ward No. 04, Near High School, Gamhari, P.O. RajaPatti, P.S. Baikunthpur, Distt. Gopalganj, State-Bihar- 841420, have changed my name and shall hereafter be known as PANKAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK KUMAR
[Signature (in existing old name)]

I hitherto known as BHOOMIKA D/o Sh. SAT PAL, residence of VPO Khanpur, Latifpur, Tehsil Mukerian, Distt. Hoshiarpur, Punjab, have changed my name and shall hereafter known as BHOOMIKA MEHRA.

It is certified that I have complied with other legal requirements in this connection.

BHOOMIKA
[Signature (in existing old name)]

I hitherto known as BALRAM DAS DAHIYA S/o RAMUJAGAR DAHIYA, R/o 232G, Village Post Dulahara, Tehsil Sirmour, Rewa, Sirmour, Dulahara, Rewa, Madhya Pradesh-486448, have changed my name and shall hereafter be known as BALRAM DAHIYA.

It is certified that I have complied with other legal requirements in this connection.

BALRAM DAS DAHIYA
[Signature (in existing old name)]

I hitherto known as SUNAINA DEVI W/o ANANDI SHARMA, residing at Village P.O. Bengha, Dist. Saharsa, Bihar, Pin No. 852201, have changed my name and shall hereafter be known as MUNNI DEVI.

It is certified that I have complied with other legal requirements in this connection.

SUNAINA DEVI
[Signature (in existing old name)]

I hitherto known as URMILA RANI ARORA W/o SURINDER PAL, R/o H.No. 217, Ward No.45, Near D.D Jain College Kidwai Nagar, Ludhiana, Punjab, have changed my name and shall hereafter be known as URMAL RANI.

It is certified that I have complied with other legal requirements in this connection.

URMILA RANI ARORA
[Signature (in existing old name)]

I hitherto known as ROHAN ISLAM S/o MD SAIRFUL ISLAM, R/o Vidyasagar Pally, Katwa Mandal, Dist. Barddhaman, West Bengal-713130, have changed my name and shall hereafter be known as MD MAINUL ISLAM.

It is certified that I have complied with other legal requirements in this connection.

ROHAN ISLAM
[Signature (in existing old name)]

I hitherto known as SK BABAR ALI S/o SK ILIYAS ALI, residing at Shrirampur, Chaklachipur, West Midnapore, West Bengal-721232, have changed my name and shall hereafter be known as SK BABAR HOSEN.

It is certified that I have complied with other legal requirements in this connection.

SK BABAR ALI
[Signature (in existing old name)]

I hitherto known as LIFE LIFE S/o SUSHIL KUMAR BALI, R/o H. No. 460-R, Near Sarni Chowk, Model Town, Yamuna Nagar-135001 Haryana, India, have changed my name and shall hereafter be known as ANKUSH BALI.

It is certified that I have complied with other legal requirements in this connection.

LIFE LIFE
[Signature (in existing old name)]

I hitherto known as ASHOK KUMAR alias ASHOK KUNDU S/o HAWA SINGH, R/o Flat No. 170 Akash Kunj Apartments, Sector-9, Rohini, Delhi-110085, have changed my name and shall hereafter be known as ASHOK KUNDU.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR alias ASHOK KUNDU
[Signature (in existing old name)]

I hitherto known as PRABHAT PRABHAKAR S/o YADUNANDAN SINGH, R/o Daniawan, Patna, Bihar-801304, have changed my name and shall hereafter be known as BHAGWAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

PRABHAT PRABHAKAR
[Signature (in existing old name)]

I hitherto known as BABY LOVEJOT KAUR daughter of PARGAT SINGH, residing at VPO Pandori Hassan, District Tarn Taran-143301, Punjab, have changed my name and shall hereafter be known as LABHIJOT KAUR.

It is certified that I have complied with other legal requirements in this connection.

BABY LOVEJOT KAUR
[Signature (in existing old name)]

I hitherto known as GEETA CHAUHAN alias GEETA D/o SURAJ BHAN SINGH and W/o BACHAN SINGH, R/o T-21 Ward No.-3, Mehrauli, Gadaipur, South Delhi, Delhi-110030, have changed my name and shall hereafter be known as GEETA SINGH.

It is certified that I have complied with other legal requirements in this connection.

GEETA CHAUHAN alias GEETA
[Signature (in existing old name)]

I hitherto known as VISHNU KUMAR S/o ROSHAN LAL GARG, R/o 2172, Sector-16, Kheri Kalan (113), Faridabad, Haryana-121002, have changed my name and shall hereafter be known as VISHNU KUMAR GARG.

It is certified that I have complied with other legal requirements in this connection.

VISHNU KUMAR
[Signature (in existing old name)]

I hitherto known as RAJ CHAURSIYA alias RAJIV KUMAR CHAURASIYA S/o MAHESH, R/o 14 Kh. Mehadiya, Madhwalia, Maharajganj, Uttar Pradesh-273163, have changed my name and shall hereafter be known RAJIV KUMAR CHAURASIYA.

It is certified that I have complied with other legal requirements in this connection.

RAJ CHAURSIYA alias RAJIV KUMAR CHAURASIYA
[Signature (in existing old name)]

I hitherto known as RAKESH KUMAR VARSHNEY alias RAKESH VARSHNEY S/o MAHENDRA PAL VARSHNEY, resident at 153, Avas Vikas Colony, Civil Lines, Moradbad, Uttar Pradesh-244001, have changed my name and shall hereafter be known as RAKESH VARSHNEY.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR VARSHNEY alias RAKESH
VARSHNEY
[Signature (in existing old name)]

I hitherto known as JUGNU S/o RAKESH KUMAR, R/o K-245 J.J Colony Wazirpur Ashok Vihar, North West Delhi-110052, have changed my name and shall hereafter be known as JEET.

It is certified that I have complied with other legal requirements in this connection.

JUGNU
[Signature (in existing old name)]

I, CHETAN RAM CHOUDHARY S/o GIRDHARI LAL CHOUDHARY, R/o Anantmani, FL-18GC, P1/3 CIT Road, VTC: Kankurgachhi, P.O. Kankurgachi, District Kolkata, State: West Bengal, Pin-700054, have changed the name of my minor son HARSHIT CHOUDHARY, aged 4 years 2 months and he shall hereafter be known as ESHANT CHOUDHARY

It is certified that I have complied with other legal requirements in this connection.

CHETAN RAM CHOUDHARY
[Signature of Guardian]

I hitherto known as SONU AHMAD S/o MOHD RAFIK, R/o Village 408 Katra, Post Bakkas, Sub District Mohanlalganj District Lucknow, State Uttar Pradesh, have changed my name and shall hereafter be known as MOHD SIRAJ.

It is certified that I have complied with other legal requirements in this connection.

SONU AHMAD
[Signature (in existing old name)]

I, VARNA RAMANA REDDY S/o VARNA RAM REDDY, residing at H.No. 3-5, Muppidi Palli Gangadhara Mandal, Karimnagar, District Telangana, State-505531, have changed the name of my minor son VARNA RUDHVIK REDDY, aged (3) years and he shall hereafter known as VARNA DEVAAMSH REDDY.

It is certified that I have complied with other legal requirements in this connection.

VARNA RAMANA REDDY
[Signature of Guardian]

I, SHILA DEVI W/o KAMAL KUMAR, residing at Village Junayal, Post office-Junayal, District Bageshwar, Uttarakhand-263634, have change the name of my minor daughter KHUSHABU aged 15 years and she shall hereafter be known as KHUSHI.

It is certified that I have complied with other legal requirements in this connection.

SHILA DEVI
[Signature of Guardian]

I hitherto known as RAKESH KUMAR son of LALDEV MAHTO, residing at Gulmahiachak, Near Vishnu Mandir, Ward No. 09, P.O. Sabalpur, P.S. Nadi Thana, Distt. Patna, Bihar-800009, have changed my name and shall hereafter be known as CHHOTE LAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR
[Signature (in existing old name)]

I hitherto known as ARSHDEEP S/o BALWINDER PAL SINGH, R/o P.O. Mustafapur, Bahopur, Jalandhar, Punjab-144201, have changed my name and shall hereafter be known as ARSHDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

ARSHDEEP
[Signature (in existing old name)]

I, NANHI DEVI W/o MUKESH SINGH, R/o Village Khateli, Post Khateli, Faridpur, Bareilly, Uttar Pradesh-243503, have changed the name of my minor daughter SALAUNI, aged 17 years and she shall hereafter be known as SUHANI DEVI.

It is certified that I have complied with other legal requirements in this connection.

NANHI DEVI
[Signature of Guardian]

I, MONIKA KATARIA W/o PRAVESH KATARIA, R/o RZ-J-5/262, West Sagarpur, South West Delhi, Delhi-110046, have changed the name of my minor son AARAV, aged 14 years and he shall hereafter be known as AARAV SINGH.

It is certified that I have complied with other legal requirements in this connection.

MONIKA KATARIA
[Signature of Guardian]

I hitherto known as RUCHIKA D/o DALJIT SINGH, residing at VPO Jaja, Teh. Dasuya, Hoshiarpur, Punjab-144212, have changed my name and shall hereafter be known as RUCHIKA CHANDER.

It is certified that I have complied with other legal requirements in this connection.

RUCHIKA
[Signature (in existing old name)]

I, GRIS CHANDRA S/o Shri J. P. JUYAL, R/o H.No. 188, Anukampa Apartment, Abhay Khand-IV, Indirapuram, Shipra Sun City, Ghaziabad, Uttar Pradesh-201014, have changed the name of my minor daughter AVNI CHANDRA, aged 15 years and she shall hereafter be known as AVNI JUYAL.

It is certified that I have complied with other legal requirements in this connection.

GRIS CHANDRA
[Signature of Guardian]

I, RAM ISHWAR PANDIT son of BHAGWAN PANDIT, residing at Raghopur, P.O. Bihta, P.S. Bihta, Patna, Bihar-801103, have changed the name of my minor son DHIRAJ KUMAR, aged 15 years and he shall hereafter be known as NIRAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAM ISHWAR PANDIT
[Signature of Guardian]

I hitherto known as MADHULATA W/o ANIL KUMAR DUBE, residing at Ajmatpur, Post Ajmatpur Fatehpur, Uttar Pradesh-212661, have changed my name and shall hereafter be known as GUDDI.

It is certified that I have complied with other legal requirements in this connection.

MADHULATA
[Signature (in existing old name)]

I hitherto known as ANIL KUMAR GUPTA alias ANIL KHANDELWAL son of SATYA NARAYAN, residing at E-55, 1st Floor, Naraina Vihar, South West Delhi, Delhi-110028, have changed my name and shall hereafter be known as ANIL KHANDELWAL.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR GUPTA alias ANIL KHANDELWAL
[Signature (in existing old name)]

I hitherto known as MAYA D CHABALANI W/o DAULAT KHEMCHAND CHABALANI, residing at A1/136, G.F., Inder Puri, Central Delhi, Delhi-110012, have changed my name and shall hereafter be known as MAYA D CHABALANI.

It is certified that I have complied with other legal requirements in this connection.

MAYA D CHABALANI
[Signature (in existing old name)]

I hitherto known as INDER SINGH son of BANTA SINGH, residing at Muhar Patti, Bagha Purana, Sukha Nand, District Moga, Punjab-142049, have changed my name and shall hereafter be known as INDERJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

INDER SINGH
[Signature (in existing old name)]

I hitherto known as PAPPU KUMAR S/o JITENDRA SINGH, R/o Vill. Salarpur, Post Makhdumpur, P.S. Tankuppa, Salarpur, P.O. Fatehpur, Distt. Gaya, Bihar-824232, have changed my name and shall hereafter be known as SUJEET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

PAPPU KUMAR
[Signature (in existing old name)]

I hitherto known as MUKESH KUMAR S/o BIJAY KUMAR SINGH, residing at 4-55-69/1, Ring Basthi, Jagathgiri Gutta, VTC Balanagar, P.O. Balanagr Township, District Medchal Malkajgiri, Telangana-500037, have changed my name and shall hereafter be known as PRINCE KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR
[Signature (in existing old name)]

I hitherto known as DEEPAK BANSAL S/o BAS DEV, residing at House No.-3621, Chandigarh Road, Sector-32A, Focal Point, Ludhiana, Punjab-141010, have changed my name and shall hereafter be known as DEEPAK KUMAR BANSAL.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK BANSAL
[Signature (in existing old name)]

I hitherto known as SEEMA AGARWAL W/o AJAY SINGH, R/o 119A, Meerapur, Allahabad, Uttar Pradesh-211003, have changed my name and shall hereafter be known as SEEMA SINGH.

It is certified that I have complied with other legal requirements in this connection.

SEEMA AGARWAL
[Signature (in existing old name)]

I, ABHISHEK KAROLIYA S/o MAHESH PRAKASH KAROLIYA, R/o House No. 65, Gopal Neekhra, Near Kala Mandir, Jhansi Khas, Jhansi, Uttar Pradesh-284002, have changed the name of my minor son OMESH KAROLIYA, aged about 12 Years and he shall hereafter be known as AUM KAROLIYA.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK KAROLIYA
[Signature of Guardian]

I hitherto known as SANIA D/o SONI LAL, R/o Daulowal, Kotla Power House, Rupnagar, Punjab-140116, have changed my name and shall hereafter be known as KOMALPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SANIA
[Signature (in existing old name)]

I hitherto known as SUMAN KANWAR W/o RAKESH SINGH CHOUHAN, R/o 606, Rawna Rajputo Ka Mohalla, Rohat, Pali, Rajasthan- 306421, have changed my name and shall hereafter be known as SUMAN KUVAR.

It is certified that I have complied with other legal requirements in this connection.

SUMAN KANWAR
[Signature (in existing old name)]

I hitherto known as AJIT KANSAL alias AJIT GYANCHANDRA KANSAL S/o GYAN CHANDRA KANSAL, Employed as Sr. Maint. Engineer FHS Nuclear Power Corporation of India, R/o E-20, Napp Township, Narora, Napp, Bulandshahr, Uttar Pradesh-203389, have changed my name and shall hereafter be known as AJIT G KANSAL.

It is certified that I have complied with other legal requirements in this connection.

AJIT KANSAL alias AJIT GYANCHANDRA KANSAL
[Signature (in existing old name)]

I hitherto known as ASHWINI RAO alias ASHWINI BASAVANABILE RAO alias ASHWINI RAO B W/o KARTHIK RAO D/o RAVINDRANATH BASAVANABILE RAO, R/o #G-52, I Block, SLS Summerfields Apartment, Survey, #7/2, Hosur Road, Aecs Layout, Singasandra, Anekal, B.B.M.P (South), Karnataka-560068, have changed my name and shall hereafter be known as ASHWINI KARTHIK RAO.

It is certified that I have complied with other legal requirements in this connection.

ASHWINI RAO alias ASHWINI BASAVANABILE RAO
alias ASHWINI RAO B
[Signature (in existing old name)]

I hitherto known as SARABJIT KAUR W/o JAMAIL SINGH, R/o Post Office Rurki Khas, Tehsil Garhshankar, Rurki Khas, Hoshiarpur, Punjab-144532, have changed my name and shall hereafter be known as SHARANJIT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SARABJIT KAUR
[Signature (in existing old name)]

I hitherto known as ILU DHIREN S/o DHIREN GOPAL, R/o No. 528/C, 12th Cross, RMV Extension Sadashivanagar, Bengaluru North, Bengaluru, Karnataka-560080, have changed my name and shall hereafter be known as ARUNE DHIREN CHELLARAM.

It is certified that I have complied with other legal requirements in this connection.

ILU DHIREN
[Signature (in existing old name)]

I hitherto known as KULDIP SINGH S/o BACHAN SINGH, R/o House No. 18, Hargobind Pura, Near Khalsa College, Jalandhar-1, Jalandhar City, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as KULDIP SINGH GHOTRA.

It is certified that I have complied with other legal requirements in this connection.

KULDIP SINGH
[Signature (in existing old name)]

I hitherto known as MANJIV KAUR W/o GURJEET SINGH, R/o 95 B Block Ranjit Avenue, Amritsar-I, G.P.O. Punjab-143001, have changed my name and shall hereafter be known as MANJIV KAUR LIDDER.

It is certified that I have complied with other legal requirements in this connection.

MANJIV KAUR
[Signature (in existing old name)]

I hitherto known as AYUSH CHAURASIYA alias SUMIT KUMAR CHAURASIYA S/o MANOJ KUMAR CHAURASIYA, R/o 554, Malaviy Nagar, Gonda, Uttar Pradesh-271001, changed my name and shall hereafter be known as AYUSH CHAURASIYA.

It is certified that I have complied with other legal requirements in this connection.

AYUSH CHAURASIYA alias SUMIT KUMAR
CHAURASIYA
[Signature (in existing old name)]

I hitherto known as DILEEP SAROJA KANDAGAL alias KANDAGAL D S S/o SAROJA SHAMID KANDAGAL, R/o No. 55, Greenpark, 6th Cross, Muneshwara Layout, Near Akshaya Nursing Home, Atturu, Yelahanka, Bengaluru North, Bengaluru, Karnataka-560064, have changed my name and shall hereafter be known as DILAWAR KANDAGAL.

It is certified that I have complied with other legal requirements in this connection.

DILEEP SAROJA KANDAGAL alias
KANDAGAL D S
[Signature (in existing old name)]

I, SENJUTI MUKHERJEE W/o ADITYA PUSHKAR, R/o Tower F 2901, Tata Avenida, Tata Dorabji Road, Newtown, Kolkata-700160, have changed the name of my minor son AVIK, aged 4 years and he shall hereafter be known as AVIK ADITYA MUKHERJEE.

It is certified that I have complied with other legal requirements in this connection.

SENJUTI MUKHERJEE
[Signature of Guardian]

I hitherto known as SHAMBHU RAM S/o GANU RAM, residing at Chiknauta Asli, Muzaffarpur, Deoria, Bihar-843120, have changed my name and shall hereafter be known as KAMTA PRASAD.

It is certified that I have complied with other legal requirements in this connection.

SHAMBHU RAM
[Thumb Impression]

I hitherto known as SUMAN W/o GHANSHYAM GIRI, residing at Maruti Nagar Colony, Shirgovardhanpur Lanka, Maruti Nagar Colony, Ramna, Varanasi, Uttar Pradesh-221011, have changed my name and shall hereafter be known as SUMAN GOSWAMI.

It is certified that I have complied with other legal requirements in this connection.

SUMAN
[Signature (in existing old name)]

I hitherto known as ADRIJA MAITRA alias ADRIJA VIJAY alias ADRIJA S D/o SWAPAN MAITRA W/o SUVRA VIJAY, residing at 4875, Netaji Subhas Road, Apanpalli 1st Lane Sign Board, Apanpalli 1st Lane, Barasat-I, Hridaypur, North 24 Parganas, West Bengal-700127, have changed my name and shall hereafter be known as ADRIJA.

It is certified that I have complied with other legal requirements in this connection.

ADRIJA MAITRA alias ADRIJA VIJAY
alias ADRIJA S
[Signature (in existing old name)]

I hitherto known as CHHUNA DEVI W/o LALCHAND, residing at 11/44-45, Sarnath, Navapura, Varanasi, Uttar Pradesh-221007, have changed my name and shall hereafter be known as CHHANIYA.

It is certified that I have complied with other legal requirements in this connection.

CHHUNA DEVI
[Thumb Impression]

I, ASHISH KALRA S/o Sh. DARSHAN KALRA, R/o H.No. 11, First Floor, Block-M, South City-1, Sector-41, Near Shikshantar School, Gurgaon, Haryana-122001, have changed the name of my minor son ASHRIT KALRA, aged about 4 years he shall hereafter be known as AASHRAY KALRA.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KALRA
[Signature of Guardian]

I hitherto known as LALAMAN S/o BABA, residing at Mangalpur, P.O. Banakat Newada, Distt. Varanasi, Uttar Pradesh-221107, have changed my name and shall hereafter be known as KALLAN.

It is certified that I have complied with other legal requirements in this connection.

LALAMAN
[Signature (in existing old name)]

I hitherto known as RAVAT RAM S/o Sh. LAL CHAND, residing at 09, Village Banawali, Tehsil and District Fatehabad, Haryana-125050, have changed my name and shall hereafter be known as MANOHAR LAL.

It is certified that I have complied with other legal requirements in this connection.

RAVAT RAM
[Signature (in existing old name)]

I hitherto known as PARJIT KAUR D/o S. NASIB SINGH W/o GURJEET SINGH GILL, residing at 717, Ground Floor, Omaxe Cassia, New Chandigarh, Mohali, Punjab-160014, have changed my name and shall hereafter be known as PARJIT KAUR BRAR.

It is certified that I have complied with other legal requirements in this connection.

PARJIT KAUR
[Signature (in existing old name)]

I hitherto known as EKAM BEDI S/o GURDIP SINGH, R/o H. No. 3, Sector 78 Near Stadium, Sohna, SAS Nagar (Mohali), Punjab-140308, have changed my name and shall hereafter be known as EKAMJOT SINGH.

It is certified that I have complied with other legal requirements in this connection.

EKAM BEDI
[Signature (in existing old name)]

I hitherto known as GAGANJOT SINGH S/o RESHAM SINGH, residing at VPO Ajram, Tehsil & Distt. Hoshiarpur, Punjab-146111, have changed my name and shall hereafter be known as GAGANJOT SINGH HEERA.

It is certified that I have complied with other legal requirements in this connection.

GAGANJOT SINGH
[Signature (in existing old name)]

I hitherto known as KUSMA W/o RAMESH KUMAR, residing at # 721, Mota Singh Nagar, Jalandhar, Punjab-144001, have changed my name and shall hereafter be known as SHAKUNTALA.

It is certified that I have complied with other legal requirements in this connection.

KUSMA
[Signature (in existing old name)]

I hitherto known as ANJAR ALAM S/o SADIQUE ANSARI, R/o B-731, J J Colony, Hastsal, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as ND ANJAR ALAM.

It is certified that I have complied with other legal requirements in this connection.

ANJAR ALAM
[Signature (in existing old name)]

I hitherto known as BILLA ANNA REDDY S/o BILLA ASHOK REDDY, residing at 3-34, Singapur, Huzurabad Mandal, Karimnagar, Telangana-505468, have changed my name and shall hereafter be known as BILLA DILIP REDDY.

It is certified that I have complied with other legal requirements in this connection.

BILLA ANNA REDDY
[Signature (in existing old name)]

I hitherto known as BENI W/o NANDAN, residing at 0, Amethiya Salempur, Kakori, Lucknow, Uttar Pradesh-227107, have changed my name and shall hereafter be known as VINITA.

It is certified that I have complied with other legal requirements in this connection.

BENI
[Thumb Impression]

I hitherto known as SUSHILA DEVI W/o RAMDHAR, residing at 164, Pachasa, Kamalapur, Daudpur, Sidhuli, Sitapur, Sidhuli, Uttar Pradesh-261303, have changed my name and shall hereafter be known as RAM SHRI.

It is certified that I have complied with other legal requirements in this connection.

SUSHILA DEVI
[Signature (in existing old name)]

I hitherto known as BIBEKANANDA DAS S/o BANSIDHAR DAS, residing at Turanga, P.S. Angul, Distt. Angul, Odisha-759123, have changed my name and shall hereafter be known as BIBEKA NANDA DAS.

It is certified that I have complied with other legal requirements in this connection.

BIBEKANANDA DAS
[Thumb Impression]

I hitherto known as BABY SOMNA BISWAS W/o NANDURI SHRAVAN KUMAR D/o PRADEEP KUMAR BISWAS, R/o Harilal Chowk, VTC Begusarai, District Begusarai, Bihar-851101, have changed my name and shall hereafter be known as NANDURI SOMNA SHRAVAN.

It is certified that I have complied with other legal requirements in this connection.

BABY SOMNA BISWAS
[Signature (in existing old name)]

I, SOM LAL S/o CHARAN DASS, R/o VPO Ratainda, Tehsil Banga, Distt. SBS Nagar, Punjab-144029, India, have changed the name of my minor son PARVEER, aged 16 years and he shall hereafter be known as PARVEER GURU.

It is certified that I have complied with other legal requirements in this connection.

SOM LAL
[Signature of Guardian]

I hitherto known as MOHAMMAD YASEEN MUGHNI alias MOHD. YASEEN MUGHNI son of ABDUL GHANI, residing 13/65, Paktola, Tajganj, Agra, Uttar Pradesh-248007, have changed my name and shall hereafter be known as YASEEN MUGHNI.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD YASEEN MUGHNI alias
MOHD. YASEEN MUGHNI
[Signature (in existing old name)]

I hitherto known as RONALDROSHAN PAUL FERNANDES S/o PAUL, residing at H. No. 1395, Rameshwar Nagar, Peeranwadi, Belagavi-590014, Karnataka, India, have changed my name and shall hereafter be known as RONALD PAUL FERNANDES.

It is certified that I have complied with other legal requirements in this connection.

RONALDROSHAN PAUL FERNANDES
[Signature (in existing old name)]

I hitherto known as LAILI SARDAR D/o JASIMUDDIN SARDAR W/o SHEKH RAHIM, residing at B-7/383, JJ Colony, Bhalswa, Delhi-110042, have changed my name and shall hereafter be known as AAMEENA.

It is certified that I have complied with other legal requirements in this connection.

LAILI SARDAR
[Signature (in existing old name)]

I hitherto known as PAPUN PAUL S/o KRISHNA CHANDRA PAUL, residing at Sukantapally-1, Bazaar, Rupnarayanpur, Barddhaman, West Bengal-713364, have changed my name and shall hereafter be known as GRANDMASTER PAUL.

It is certified that I have complied with other legal requirements in this connection.

PAPUN PAUL
[Signature (in existing old name)]

I hitherto known as GANDLA VARSHITHA D/o DASARI MADHUNAIAH W/o VENKATESHAM, residing at 36/256/64-7-4, Sri Mahalakshmi Nagar, Chinnachowk, Cuddapah, Chinnachowk, Andhra Pradesh-516002, have changed my name and shall hereafter be known as DASARI RAJITHA.

It is certified that I have complied with other legal requirements in this connection.

GANDLA VARSHITHA
[Signature (in existing old name)]

I hitherto known as AMAN PUNJ W/o KARAN PUNJ, R/o 7, Tubewell Colony, Ward No. 10, Mahesh Nagar, Cantt, Ambala, Haryana-133001, have changed my name and shall hereafter be known as AMANDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

AMAN PUNJ
[Signature (in existing old name)]

I, RAVI KUMAR G S/o GUTHYAPPA, residing at #19 Vidyuth Nagra, Kodakani, Shimoga, Karnataka-577429, India, have changed the name of my minor daughter LEKHANA R, aged 5 years and she shall hereafter be known as PARNIKA R.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR G
[Signature of Guardian]

I, SUKHWANT SINGH S/o MUKHTIAR SINGH, R/o Near Baba Balmik Temple, VTC Bir Sikhawala, Post office, Tehsil & Distt. Faridkot, Punjab-151207, have changed the name of my minor daughter TAMANNA KAUR, aged 9 years and she shall hereafter be known as GURSEERAT KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHWANT SINGH
[Signature of Guardian]

I hitherto known as NAND KISHORE AGARWAL S/o SHANKER LALAGARWAL, R/o 8-2-293/82/A/1191 Road No. 59, Jubilee Hills, Near More Super Market, Shaikpet, Jubilee Hills, Hyderabad, Telangana- 500033, have changed my name and shall hereafter be known as RAJESH KUMAR AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

NAND KISHORE AGARWAL
[Signature (in existing old name)]

I hitherto known as ASHISH S/o BAWA RAM, R/o H.No. K-102A, Sheik Sarai-II, New Delhi, Delhi-110017, have changed my name and shall hereafter be known as ASHSISH BAWA.

It is certified that I have complied with other legal requirements in this connection.

ASHISH
[Signature (in existing old name)]

I, VIBHOR TOMAR S/o OMVEER SINGH TOMAR, R/o B-90-A, G/F, Gali No. 9 Johri Pur Extn, Gokal Pur, North East, Delhi- 110094, have changed the name of my minor daughter KRISTY TOMAR, aged about 13 years and she shall hereafter be known as GUNAKSHI TOMAR.

It is certified that I have complied with other legal requirements in this connection.

VIBHOR TOMAR
[Signature of Guardian]

I hitherto known as SUNIL S/o LALARAM, R/o 005 Ground Floor Mantova Tower, Mahagun Moderne, Sector-78, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as SUNIL MEGHVANSHI.

It is certified that I have complied with other legal requirements in this connection.

SUNIL
[Signature (in existing old name)]

I hitherto known as CHANDRA RAM S/o JHAPAS RAM, R/o Kant Visanpur, Minapur, Muzaffarpur, Bihar-843128, have changed my name and shall hereafter be known as RAMCHANDRA RAM.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA RAM
[Signature (in existing old name)]

I hitherto known as THUPTEN SOEPA S/o THUPTEN, R/o 105, Old Camp, Majnu Ka Tila, New Aruna Nagar, Civil Lines, Delhi, North Delhi, Delhi-110054, have changed my name and shall hereafter be known as GELEK SAMDUP.

It is certified that I have complied with other legal requirements in this connection.

THUPTEN SOEPA
[Signature (in existing old name)]

I, VIKASH SINGH S/o BABU SINGH, R/o Sivaji Ward 15, Near Shiv Mandir, Junnardeo, Jamai, Junnardeo, Chhindwara, Madhya Pradesh-480551, have changed the name of my minor son JORAVAR THAKUR, aged about 13 years and he shall hereafter be known as YUVRAJ PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

VIKASH SINGH
[Signature of Guardian]

I, BIJAY SAHANI S/o UPENDRA SAHANI, R/o Thuapali, Bargarh, Odisha- 768103, have changed the name of my minor son SORAF SAHANI, aged about 1 year and he shall hereafter be known as SOURAV SAHANI.

It is certified that I have complied with other legal requirements in this connection.

BIJAY SAHANI
[Signature of Guardian]

I hitherto known as AMANDEEP SINGH NAGI S/o BALJINDER SINGH NAGI, R/o 372, Phase-2, Varindavan Garden, Fatehgarh Churian Road, Distt. Amritsar, Punjab, have changed my name and shall hereafter be known as AMANDEEP SINGH

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH NAGI
[Signature (in existing old name)]

I hitherto known as NAYANA SANJEEV SANDLIYAVAR D/o DILLEPPA DILLENNANAVAR W/o SANJEEV, R/o Huralikuppi, Savanur, Haveri, Karnataka-581118, have changed my name and shall hereafter be known as LAXMAVVA DILLEPPA DILLENNANAVAR.

It is certified that I have complied with other legal requirements in this connection.

NAYANA SANJEEV SANDLIYAVAR
[Signature (in existing old name)]

I hitherto known as MANASA GEETA CHAKRAAVARTHI W/o CHAKRAVARTHULU LAKSHMANA CHARYULU, residing at Flat No. 410, Kavuri Ridge Apartment, Puppalguda, Manikonda, K.V. Rangareddy, Telangana-500089, have changed my name and shall hereafter be known as KANDURI GEETHA.

It is certified that I have complied with other legal requirements in this connection.

MANASA GEETA CHAKRAAVARTHI
[Signature (in existing old name)]

I hitherto known as PETER BAWA S/o MOHAN DASS, R/o Ward Number 5, Bhalanwara, Ahlupur, Distt. Mansa, Punjab, have changed my name and shall hereafter be known as GURDEEP DASS.

It is certified that I have complied with other legal requirements in this connection.

PETER BAWA
[Signature (in existing old name)]

I hitherto known as MEENAKSHI CHOPRA D/o YOG RAJ CHOPRA W/o TARUN KHERA, residing at House No. 603, Kundan Puri, Civil Line Ludhiana H.O., Ludhiana, Punjab-141001, have changed my name and shall hereafter be known as SONA KHERA.

It is certified that I have complied with other legal requirements in this connection.

MEENAKSHI CHOPRA
[Signature (in existing old name)]

I hitherto known as GANAPURAM MADHU SUDHAN S/o GANAPURAM NETHRANAND, residing at H.No. 8-26/5/31, Venkataramana Colony, Chevella, Opp. Girls High School, Mallanna Temple Road, Chevella (V), Chevella (M), K.V Rangareddy (D), Telangana-501503, have changed my name and shall hereafter be known as GANAPURAM RAMACHANDRAIAH.

It is certified that I have complied with other legal requirements in this connection.

GANAPURAM MADHU SUDHAN
[Signature (in existing old name)]

I hitherto known as VIVEK KUMAR RAY, son of HARENDRA RAY, residing at Ward No. 10, Brahmapur, Kirkiri, P.O. Kirkiri, District Bhojpur, Bihar-802164, have changed my name and shall hereafter be known as RAY VIVEKKUMAR HARENDRA.

It is certified that I have complied with other legal requirements in this connection.

VIVEK KUMAR RAY
[Signature (in existing old name)]

I hitherto known as GAURAV S/o SURENDER, R/o Ward No. 07, Loharu, Distt Bhiwani, Haryana-127201, have changed my name and shall hereafter be known as GAURAV MITAWA.

It is certified that I have complied with other legal requirements in this connection.

GAURAV
[Signature (in existing old name)]

I hitherto known as MD SHAMI son of MD HASIM ANSARI, residing at Gayghat, Gayghat Buxar, Gayagh, P.O. Simari, District Buxar, Bihar-802135, have changed my name and shall hereafter be known as MD MUSLIM ANSARI.

It is certified that I have complied with other legal requirements in this connection.

MD SHAMI
[Signature (in existing old name)]

I hitherto known as PARDEEP RAM son of BAJRANGI RAM, residing at Village-Phulwariya, Post-Malaypur, Thana-Malaypur, Phulwaria, P.O. Mallehpur, District Jamui, Bihar-811313, have changed my name and shall hereafter be known as GORELAL RAM.

It is certified that I have complied with other legal requirements in this connection.

PARDEEP RAM
[Thumb Impression]

I, VIKAS KUMAR S/o NARESH KUMAR, R/o House No. M.M.I.G E-17, Himgiri Colony, Post Sonakpur, Kanth Road, Moradabad, Uttar Pradesh-244001, have changed the name of my minor son NIRVAN, aged 16 years and he shall hereafter be known as NIVAAN.

It is certified that I have complied with other legal requirements in this connection.

VIKAS KUMAR
[Signature of Guardian]

I, PINTU BHADANA S/o JAGVEER SINGH, R/o House No. 348, Shyodatt 5, Gulavathi Rural Nathugari, Bulandshahr, Gulaothi, Uttar Pradesh-245408, have changed the name of my minor daughter PALAK, aged 15 years and she shall hereafter be known as PARUL.

It is certified that I have complied with other legal requirements in this connection.

PINTU BHADANA
[Signature of Guardian]

I hitherto have known as CHINTU KUMAR son of RAM RATAN SINGH, residing at Village Sadopur, PO Sadopur, District-Gaya, Bihar-804424, have changed my name and shall hereafter be known as RAJVEER SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHINTUKUMAR
[Signature (in existing old name)]

I hitherto known as KOMAL alias KM. SANJANARANI D/o AJAY BABU W/o NAVEEN GUPTA, R/o A-1/34, Harsh Dev Park Phase-2, Budh Vihar, Nithari, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as KM. SANJANARANI.

It is certified that I have complied with other legal requirements in this connection.

KOMAL alias KM. SANJANARANI
[Signature (in existing old name)]

I hitherto known as TAPASWINI DAS W/o YASHODA VIHAR, R/o Plot No. 2175/9, Samantarapur, Bhubaneswar, Khorda, Odisha-751002. have changed my name and shall hereafter be known as TAPASWANI MOHANTY.

It is certified that I have complied with other legal requirements in this connection.

TAPASWINI DAS
[Signature (in existing old name)]

I hitherto known as ASHISH KUMAR son of RAJESHWAR SINGH, residing at Ghataro Tola, Ghataro Chaturbhuj, P.O. Ghataro, District Vaishali, Bihar-844119, have changed my name and shall hereafter be known as RANJAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

ASHISH KUMAR
[Signature (in existing old name)]

I, SANT SHARAN son of AWADH KISHORE PRASAD, permanently residing at Sarkatti, Jalalpur, Nawada, Kashi Chak, Bihar-805130, presently residing at Quarter No. 326/A, Type-IV, New Railway Officers Colony, Sonpur, Bihar, have changed the name of my minor son MIHIR KUMAR, aged 14 years and he shall hereafter be known as MIHIR SATHVIK.

It is certified that I have complied with other legal requirements in this connection.

SANT SHARAN
[Signature of Guardian]

I hitherto known as RAJESH S/o M PARASMULL JAIN, residing at 100 Shri Shankara Nilaya, 4th Cross Kaveri Road, Udayanagar, Bangalore North, Bangalore, Doorvaninagar, Karnataka-560016, have changed my name and shall hereafter be known as P RAJESH KUMAR JAIN.

It is certified that I have complied with other legal requirements in this connection.

RAJESH
[Signature (in existing old name)]

I hitherto known as KASHISH NARANG S/o ASHISH RANJAN, R/o Mohalla Kamboan Wala, Zira, Distt. Ferozepur, Punjab-142047, India, have changed my name and shall hereafter be known as KASHISH KUMAR NARANG.

It is certified that I have complied with other legal requirements in this connection.

KASHISH NARANG
[Signature (in existing old name)]

I hitherto known as MUTTA SHANTILAL alias SHANTILAL MUTTA S/o TEJRAJJI, R/o Flat No. 302, Unit Enclave, S.N. Pete, 2nd Cross, Ward No. 19, Bellary, Bellari, Karnataka-583101, have changed my name and shall hereafter be known as SHANTILAL.

It is certified that I have complied with other legal requirements in this connection.

MUTTA SHANTILAL alias SHANTILAL MUTTA
[Signature (in existing old name)]

I hitherto known as BHUSHAN KUMAR S/o DEPUTY RAM R/o House No. 24500, Hazi Rattan Bathinda, Punjab, have changed my name and shall hereafter be known as BHUSHAN KUMAR GOYAL.

It is certified that I have complied with other legal requirements in this connection.

BHUSHAN KUMAR
[Signature (in existing old name)]

I hitherto known as BALWINDER SINGH TANGRI alias B P TANGRI S/o HARJINDER SINGH, R/o H.No.4, 1st Floor Floor, Adjoining Durga Mata Mandir, M.I.G. Flats B.R.S. Nagar, Ludhiana-141012, Punjab, India, have changed my name and shall hereafter be known as BALVINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALWINDER SINGH TANGRI alias B P TANGRI
[Signature (in existing old name)]

I hitherto known as SUKHMANT SINGH TANGRI S/o BALVINDER SINGH, R/o H.No. 4, First Floor, Adjoining Durga Mata Mandir, M.I.G Flats, B.R.S Nagar, Block-F, Ludhiana-141012, Punjab, have changed my name and shall hereafter be known as SUKHMANT SINGH.

It is certified that I have complied with other legal requirements in this connection.

SUKHMANT SINGH TANGRI
[Signature (in existing old name)]

I hitherto known as UMA K W/o GOVINDAPPA R N, residing at Rampura Village, Garje Post, Kadur Taluk, Yagati HO, Rampura, Chikkamagaluru, Karnataka-577140, have changed my name and shall hereafter be known as UMAKKA K.

It is certified that I have complied with other legal requirements in this connection.

UMA K
[Signature (in existing old name)]

I hitherto known as DAMANPREET KAUR alias KANIKA SLAICH W/o RANJIT SINGH SLAICH, residing at H.No. N.G 28, Prabhat Nagar, Jalandhar, Punjab-144001, India, have changed my name and shall hereafter be known as DAMANPREET KAUR SLAICH.

It is certified that I have complied with other legal requirements in this connection.

DAMANPREET KAUR alias KANIKA SLAICH
[Signature (in existing old name)]

I hitherto known as DANMAN MALI S/o MULA RAM SAINI, residing at Sun Twilight Vanity Villas, Villa No. D10 Sector-27, Near Deklta 1 Metro Station, Greater Noida, P.O. Knowledge Park-I, Gautam Buddha Nagar, Uttar Pradesh-201310, have changed my name and shall hereafter be known as DANA RAM SAINI.

It is certified that I have complied with other legal requirements in this connection.

DANMAN MALI
[Signature (in existing old name)]

I hitherto known as AKASH K YADAV S/o CHANDRIKA PRASAD YADAV, R/o Gram Bahadurpur, Post Rastamau, Tioli, Rastamau, Amethi, Uttar Pradesh-229309, have changed my name and shall hereafter be known as AKASH KUMAR YADAV.

It is certified that I have complied with other legal requirements in this connection.

AKASH K YADAV
[Signature (in existing old name)]

I hitherto known as MANJUNATH B T S/o THIPPESWAMY B, residing at 21/1, Flat C, 1st Floor, Comfort Residency, 14th Main, 3rd Block Jayanagar, Bangalore South, Karnataka-560011, have changed my name and shall hereafter be known as VIVAN T.

It is certified that I have complied with other legal requirements in this connection.

MANJUNATH B T
[Signature (in existing old name)]

I hitherto known as MANJU BALA W/o VIRENDER SETHI, residing at H.No. 292/7, Lal Sarak, Hansi, Haryana-125033, have changed my name and shall hereafter be known as MANJU.

It is certified that I have complied with other legal requirements in this connection.

MANJU BALA
[Signature (in existing old name)]

I hitherto known as GURPREET SINGH S/o TRILOCHAN SINGH GREWAL, residing at C-61, Sarojini Nagar, Opp. Sainik School, Amausi, Sarojini Nagar, Lucknow, Uttar Pradesh-226008, have changed my name and shall hereafter be known as GURPREET SINGH GREWAL.

It is certified that I have complied with other legal requirements in this connection.

GURPREET SINGH
[Signature (in existing old name)]

I hitherto known as DEVANAND UDAYRAJ CHAUDHARY S/o UDAYRAJ RAMKISHAN CHAUDHARY, residing at Near Lok Aangan Building, 640/11/12, New Rahul Nagar, GGS Raod, Mulund Colony, Mumbai, Maharashtra-400082, have changed my name and shall hereafter be known as DEV CHAUDHRY.

It is certified that I have complied with other legal requirements in this connection.

DEVANAND UDAYRAJ CHAUDHARY
[Signature (in existing old name)]

I, MOHAN DAKARE S/o ANNAPPA DAKARE, residing at 455, Mhalunge Galli, P.O. Borgaon, Chikodi, Belagavi, Karnataka-591216, have changed the name of my minor son MAYUR, aged 9 years and he shall hereafter be known as MAYUR MOHAN DAKARE.

It is certified that I have complied with other legal requirements in this connection.

MOHAN DAKARE
[Signature of Guardian]

I, CHEEKATI PALLI SUBBARAJA S/o CHEEKATI PALLI CHENNAPPA, residing at No 257/2 7TH Cross, Sanjay Nagar, Near Brand Factory, Marathahalli, P.O. Doddanekkundi, Bengaluru, Karnataka-560037, have changed the name of my minor son C BAVISH RAJ, aged 6 years and he shall hereafter be known as C S YAKSHITH.

It is certified that I have complied with other legal requirements in this connection.

CHEEKATI PALLI SUBBARAJA
[Signature of Guardian]

I hitherto known as PARAMJIT KAUR W/o KULWANT SINGH, R/o Village Jandwala, District Ferozepur, Punjab, have changed my name and shall hereafter be known as PARMJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

PARAMJIT KAUR
[Signature (in existing old name)]

I hitherto known as N MANJULAMMA W/o NARASIMHA MURTHY, residing at No. 17/3, C Cross, Muneshwar Block, Gandhi Nagar, Malleswaram, Bangalore, Karnataka-560003, have changed my name and shall hereafter be known as ANJANAMMA.

It is certified that I have complied with other legal requirements in this connection.

N MANJULAMMA
[Signature (in existing old name)]

I hitherto known as BIBBO DEVI W/o BRAJ MOHAN, residing at Village Aronj, Shikohabad, P.O. Shikohabad S.O, Dist: Firozabad, Uttar Pradesh-283135, have changed my name and shall hereafter be known as BIMLESH YADAV.

It is certified that I have complied with other legal requirements in this connection.

BIBBO DEVI
[Signature (in existing old name)]

I, AHEMAD VALLI SYED S/o GOUSE MOHIUDDIN SYED, residing at 4-4-45, Gudivada Vari Street, Opposite Rythu Bazar, Pedaboddepalli, Narsipatnam, Anakapalli, Andhra Pradesh-531116, have changed the name of my minor daughter SYED ZIA BASHEERUNNISA, aged 13 years and she shall hereafter be known as SHAIKH ZIA BASHEERUNNISA SYED.

It is certified that I have complied with other legal requirements in this connection.

AHEMAD VALLI SYED
[Signature of Guardian]

I hitherto known as HONEY W/o AJIT SINGH, R/o Ward No. 6, VTC Amloh (P), Sub Dist: Amloh (P), Distt. Fategarh Sahib, State Punjab-147203, have changed my name and shall hereafter be known as HARJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

HONEY
[Signature (in existing old name)]

I hitherto known as BHARAT KUMAR S/o INDERJIT LAKHAN PAL, R/o H.No. 18 Shree Ram Kunj, Hoshangabad Road, Bhopal, Madhya Pradesh-462026, have changed my name and shall hereafter be known as BHARAT KUMAR LAKHANPAL.

It is certified that I have complied with other legal requirements in this connection.

BHARAT KUMAR
[Signature (in existing old name)]

I, ANKIT JAIN S/o BASANT KUMAR JAIN, R/o House No. D-103, Mona Greens, VIP Road, Zirakpur, Post office Zirakpur, District SAS Nagar (Mohali), Punjab-140603, have changed the name of my minor Daughter ASMI JAIN, aged 14 years and she shall hereafter be known as AASHMI JAIN.

It is certified that I have complied with other legal requirements in this connection.

ANKIT JAIN
[Signature of Guardian]

I, SURENDER SINGH S/o DHANA RAM, R/o Bhonsla, Mohangarh, Jind Haryana-126115, have changed the name of my minor son AYUSH, aged 17 years and he shall hereafter be known as AYUSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURENDER SINGH
[Signature of Guardian]

I, JASVIR KAUR W/o BALVIR, residing at Village Hasan Munda, Kartarpur (Rural), Kartarpur, Distt. Jalandhar, Punjab-144801, have changed the name of my minor son SAHIL, aged 14 years and he shall hereafter be known as SAHIL SAROYA.

It is certified that I have complied with other legal requirements in this connection.

JASVIR KAUR
[Signature of Guardian]

I, POOJA MAURYA W/o RAJINDAR SINGH, R/o SS-2/1567, Kanpur Road, Sector D1, LD A Colony, Lucknow, Uttar Pradesh-226012, have changed the name of my minor daughter ERENPREET KAUR, aged 9 years and she shall hereafter be known as SWASTIKA, have changed her name only not religion.

It is certified that I have complied with other legal requirements in this connection.

POOJA MAURYA
[Signature of Guardian]

I hitherto known as LATA MEHTA W/o ANOOP MEHTA, residing at 205, Hotel Nest Ke Piche, Sunir Nagar Ke Samip, Nagda, Ujjain, Madhya Pradesh-456335, have changed my name and shall hereafter be known as SNEHLATA MEHTA.

It is certified that I have complied with other legal requirements in this connection.

LATA MEHTA
[Signature (in existing old name)]

I hitherto known as KARAN PARBHAKAR S/o GANDHRAV RAJ, residing at WZ 1105, Rani Bagh, Delhi-110034, have changed my name and shall hereafter be known as KEVIN PARBHAKAR. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

KARAN PARBHAKAR
[Signature (in existing old name)]

I, SOMASHEKARA REDDY N S/o R NARAYANAN SWAMY, residing at No. 571/572, 3rd Face 1st Cross, Near Church Karunasri Layout, Medahalli, Virgonagar Bengaluru, Karnataka-560049, have changed the name of my minor daughter THRUPTHI S, aged 16 years and she shall hereafter be known as TEJASVI S.

It is certified that I have complied with other legal requirements in this connection.

SOMASHEKARA REDDY N
[Signature of Guardian]

I hitherto known as SHEETAL KLER W/o AMANDEEP SINGH KLER, R/o M-32, Ridgewood Estate, Galleria DLF-IV, Gurgaon, Haryana-122009, have changed my name and shall hereafter be known as SHEETAL BAWA.

It is certified that I have complied with other legal requirements in this connection.

SHEETAL KLER
[Signature (in existing old name)]

I hitherto known as NANJU daughter of CHUNI MASI, residing at Village Bhoosh, P.O. Jagowal Bet, District Gurdaspur-143528, Punjab, have changed my name and shall hereafter be known as EVELYN MASI.

It is certified that I have complied with other legal requirements in this connection.

NANJU
[Signature (in existing old name)]

I hitherto known as AMIT SOOD son of SUNIL KUMAR SOOD, residing at H. No. 61A, Azad Nagar, Sirhind Road, District Patiala-147001, Punjab, have changed my name and shall hereafter be known as AMIT KUMAR SOOD.

It is certified that I have complied with other legal requirements in this connection.

AMIT SOOD
[Signature (in existing old name)]

I hitherto known as GURMIT KAUR W/o DARSHAN SINGH SAINI, residing at VPO Heon, Tehsil Banga, Distt. S.B.S Nagar-144505, Punjab, India, have changed my name and shall hereafter be known as GURMIT KAUR SAINI.

It is certified that I have complied with other legal requirements in this connection.

GURMIT KAUR
[Signature (in existing old name)]

I hitherto known as BHUPINDER KAUR wife of GURPREET SINGH, residing at Kot Karor Kalan, Tehsil and District Ferozepur-142060, have changed my name and shall hereafter be known as BHINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

BHUPINDER KAUR
[Signature (in existing old name)]

I hitherto known as MD NISRUL HAQUE S/o MOHAMMAD MIHFAL, R/o House No. 375 Tajpur Road Bhamian Khurd Ludhiana, Punjab-141015, have changed my name and shall hereafter be known as MOHAMMAD NISAR.

It is certified that I have complied with other legal requirements in this connection.

MD NISRUL HAQUE
[Signature (in existing old name)]

I, ABDUL RAFI S/o ABDUL RAZAK, residing at H. No. 8-3-627, Bhagath Nagar, Karimnagar Mandal, Karimnagar District, Telangana State-505001, have changed the name of my minor son ABDUL SOFIAN MALIK, aged 10 years and he shall hereafter known as ABDUL MALIK SUFIYAN.

It is certified that I have complied with other legal requirements in this connection.

ABDUL RAFI
[Signature of Guardian]

I hitherto known as ANAMIKA SINGH W/o VINOD KUMAR SINGH, resident of Village Kundi, Post Jari Bazar, District Allahabad, Uttar Pradesh-212106, have changed my name and shall hereafter be known MAMTA SINGH.

It is certified that I have complied with other legal requirements in this connection.

ANAMIKA SINGH
[Signature (in existing old name)]

I hitherto known as SUKHVINDER SINGH SAROYA S/o MOHAN SINGH, residing at VPO Jalghe, Distt. Jalandhar, Punjab-144106, India, have changed my name and shall hereafter be known as SUKHWINDER SINGH SAROYA.

It is certified that I have complied with other legal requirements in this connection.

SUKHVINDER SINGH SAROYA
[Signature (in existing old name)]

I hitherto known as JILADIYA KANABHAI MERAMBHAI alias JILADIYA KANABHAI S/o MERAMBHAI, residing at Bandhada, Junagadh, Vanthali(s), Gujarat-362610, have changed my name and shall hereafter be known as JILADIYA KULDIP MERAMBHAI.

It is certified that I have complied with other legal requirements in this connection.

JILADIYA KANABHAI MERAMBHAI alias
JILADIYA KANABHAI
[Signature (in existing old name)]

I, ANANDARAJAGOPAL VENKATESWARAN S/o VENKATESWARAN SUBBAIYAR, R/o D4-1204, Bank of India Officers Colony, Plot No. 3, Sector-13, Nerul, Navimumbai-400706, have changed the name of my minor daughter MEENAMBIKA.A, aged 7 years and she shall hereafter be known as MEENAMBIKA ANANDARAJAGOPAL.

It is certified that I have complied with other legal requirements in this connection.

ANANDARAJAGOPAL VENKATESWARAN
[Signature of Guardian]

I hitherto known as BIJENDRY W/o RISHIPAL SINGH, residing at 134-A/1, Village Taimoor Nagar, Sriniwaspuri, Delhi-110065, have changed my name and shall hereafter be known as VIJENDRI DEVI.

It is certified that I have complied with other legal requirements in this connection.

BIJENDRY
[Thumb Impression]

I hitherto known as REKHA PANDEY W/o DILEEP TIWARI D/o ANJANI KUMAR PANDEY, R/o A-702, Mont Vert Oystera Wakad, Pune, Pimpri Chinchwad, Maharashtra-411057, have changed my name and shall hereafter be known as REKHA TIWARI.

It is certified that I have complied with other legal requirements in this connection.

REKHA PANDEY
[Signature (in existing old name)]

I hitherto known as RAJESH AMARNATH BAGGA S/o AMARNATH BAGGA, R/o Hosue No. 12, Cluster 14, Kumar City, Wadgoansheri, Pune City, Maharashtra-411014, have changed my name and shall hereafter be known as RAJESH BAGGA.

It is certified that I have complied with other legal requirements in this connection.

RAJESH AMARNATH BAGGA
[Signature (in existing old name)]

I hitherto known as ROOPAL DOULTANI W/o SANJAY PAHUJA D/o DEEPAK DOULTANI, R/o Pahuja Niwas, House No. 128, Near Post Office, Gadai Pur, South Delhi, Delhi-110030, have changed my name and shall hereafter be known as KANISHKA PAHUJA.

It is certified that I have complied with other legal requirements in this connection.

ROOPAL DOULTANI
[Signature (in existing old name)]

I, SHAILENDRA KUMAR SAHOO S/o MUNNALAL SAHU, R/o Sarayan Khalis, Tikar Fatehpur, Uttar Pradesh-212620, have changed the name of my minor daughter RASHI, aged about 14 years and he shall hereafter be known as SAUMYA SAHU.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA KUMAR SAHOO
[Signature of Guardian]

I hitherto known as VIJAY PRAKASH YADAV alias SONU YADAV S/o OM PRAKASH YADAV, residing at Gram Nausemer (Chakra), Mau, Post Kopaganj, Kopaganj, Kopa Ganj, Mau, Uttar Pradesh-275305, have changed my name and shall hereafter be known as SONU YADAV.

It is certified that I have complied with other legal requirements in this connection.

VIJAY PRAKASH YADAV alias SONU YADAV
[Signature (in existing old name)]

I hitherto known as SHALY GUPTA alias SHALY MAHESHWARI wife of MAYANK KUMAR GUPTA daughter of SHEKHAR MAHESHWARI, residing at 36-B, Subhash Nagar, Pardeshipura, Indore, P.O. Indore G.P.O., Distt. Indore, Madhya Pradesh-452001, have changed my name and shall hereafter be known as SHALY GUPTA.

It is certified that I have complied with other legal requirements in this connection.

SHALY GUPTA alias SHALY MAHESHWARI
[Signature (in existing old name)]

I, SHADI RAM S/o GURBAXH SINGH, R/o Village Soos, Post Office Soos, Distt. Hoshiarpur, Punjab, India, Pin-144105, have changed the name of my minor son LOVEPREET, aged 7 years and he shall hereafter be known as LOVEPREET PAWAR.

It is certified that I have complied with other legal requirements in this connection.

SHADI RAM
[Signature of Guardian]

I, SOHAN LAL S/o LAL CHAND, R/o Village Jitpur, Post Office Bhaddi, Tehsil Balachaur, Distt. SBS Nagar, Punjab, India, Pin-144521, have changed the name of my minor son BASDEV, aged 11 years and he shall hereafter be known as GURPREET SINGH.

It is certified that I have complied with other legal requirements in this connection.

SOHAN LAL
[Signature of Guardian]

I hitherto known as JAIWANTI W/o GURPREET SINGH, residing at Near School Bhagwanpura, Distt. Sri Muktsar Sahib, Punjab, have changed my name and shall hereafter be known as JYOTI.

It is certified that I have complied with other legal requirements in this connection.

JAIWANTI
[Signature (in existing old name)]

I hitherto known as VIMLA NAUTIYAL W/o GHANSHYAM NAUTIYAL, residing at 50 Nirmal Niwas, Bell Road, Pipleshwar Mandir, Bharuwala Grant, Dehradun, Uttarakhand-248002, have changed my name and shall hereafter be known as BIMLA NAUTIYAL.

It is certified that I have complied with other legal requirements in this connection.

VIMLA NAUTIYAL
[Signature (in existing old name)]

I, JITENDRA KUMAR CHAURASIA S/o OM PRAKASH CHAURASIA, residing at 15 B, Priya Nath Mullick Road, Kalighat, Kolkata, West Bengal-700026, have changed the name of my minor son DARSHIT CHAURASIA, aged 14 years and he shall hereafter be known as EVAAN CHAURASIA.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA KUMAR CHAURASIA
[Signature of Guardian]

I, DONTA KIRAN KUMAR S/o DONTA MALLESHAM, residing at 1-5-1120/90, 1st Floor, Presidency Avenue, Pakala Kunta, Alwal, Hyderabad, Telangana-500010, have changed the name of my minor daughter SANHRITI DONTA, aged 6 years and she shall hereafter be known as DONTA SAHRIDHI.

It is certified that I have complied with other legal requirements in this connection.

DONTA KIRAN KUMAR
[Signature of Guardian]

I, NAREN GOENKA S/o SUSHIL KUMAR GOENKA, R/o 223, Block A, Bangur Avenue, Block-A, Premises No. 206 To 30, South Dum dum, Lake Town, Bangur Avenue, North 24 Parganas, West Bengal-700055, have changed the name of my minor daughter RISHA S GOENKA, aged about 7 years and she shall hereafter be known as RAHA GOENKA.

It is certified that I have complied with other legal requirements in this connection.

NAREN GOENKA
[Signature of Guardian]

I hitherto known as RAHUL S/o DEVENDER SINGH, residing at B-508, Indra Enclave-2, Nangloi, Nithari, Sultanpuri C-Block, North West Delhi-110086, have changed my name and shall hereafter be known as RAHUL CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

RAHUL
[Signature (in existing old name)]

I hitherto known as RICHU NARANG W/o ASHISH RANJAN, R/o Mohalla Kamboan Wala, Zira, Distt. Ferozepur, Punjab-142047, India, have changed my name and shall hereafter be known as RICHU.

It is certified that I have complied with other legal requirements in this connection.

RICHU NARANG
[Signature (in existing old name)]

I hitherto known as TERSAM LAL S/o GIAN CHAND CHAWLA, R/o Clock Tower Street No. 3 Faridkot Punjab, have changed my name and shall hereafter be known as TERSAM LAL CHAWLA.

It is certified that I have complied with other legal requirements in this connection.

TERSAM LAL
[Signature (in existing old name)]

I hitherto known as SHUBHAM S/o GULSHAN KUMAR, residing at 8840, Rafujia Wali Gali, Distt. Muktsar, Punjab-152026, have changed my name and shall hereafter be known as SHUBHAM MIDDHA.

It is certified that I have complied with other legal requirements in this connection.

SHUBHAM
[Signature (in existing old name)]

I hitherto known as KHARAIT LAL son of SATNAM DASS, resident of 1162, Nam Dhari Gurudwara, Near Prem Street Fazilka, District Fazilka, Punjab-152123, have changed my name and shall hereafter be known as KHARAIT LAL BABBER.

It is certified that I have complied with other legal requirements in this connection.

KHARAIT LAL
[Signature (in existing old name)]

I hitherto known as VARIKUPPALA RAMPANDU S/o VARIKUPPALA SATHYA NARAYANA, R/o 8-2-293/82/BTN/315, Basava Taraka Nagar, Film Nagar, Jubilee Hills, Hyderabad, Andhra Pradesh- 500033, have changed my name and shall hereafter be known as VARIKUPPALA RAM.

It is certified that I have complied with other legal requirements in this connection.

VARIKUPPALA RAMPANDU
[Signature (in existing old name)]

I hitherto known as MEERA RATHAUR W/o GANESH RATHOR, R/o Chandra Nagar, Koteswar Mandir Ke Pass, Gird, Gwalior, Madhya Pradesh-474003, have changed my name and shall hereafter be known as MANJOO RATHOR.

It is certified that I have complied with other legal requirements in this connection.

MEERA RATHAUR
[Signature (in existing old name)]

I hitherto known as GURBHEJ SINGH son of RAGHBIR SINGH, residing at Pind Naushehra, Naushehra, District Tarn Taran-143414, Punjab, have changed my name and shall hereafter be known as GURTEJ SINGH.

It is certified that I have complied with other legal requirements in this connection.

GURBHEJ SINGH
[Signature (in existing old name)]

I hitherto known as NARENDER SINGH S/o RANDHIR SINGH, employed as Colonel in 18, Jat Regiment, (Indian Army), Permanent R/o 152, Main Chok, Bhamiwas (93), Bhiwani, Haryana-127043, and Present R/o P 02 Chandpuri Enclave, Niwaru Military Station, Jaipur, Rajasthan-302006, have changed my name and shall hereafter be known as NARENDER SINGH KHYALIA.

It is certified that I have complied with other legal requirements in this connection.

NARENDER SINGH
[Signature (in existing old name)]

I hitherto known as INDERJIT SINGH BOPARAI son of HARDIAL SINGH, residing at VPO Purain, Tehsil Jagraon, Distt. Ludhiana-141110, Punjab, have changed my name and shall hereafter be known as INDERJIT SINGH.

It is certified that I have complied with other legal requirements in this connection.

INDERJIT SINGH BOPARAI
[Signature (in existing old name)]

I hitherto known as NAVNEET son of SURINDER KUMAR, residing at H.N. 324 Gurudawara Gali Dinanagar, District Gurdaspur-143531, Punjab, have changed my name and shall hereafter be known as NAVNEET KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NAVNEET
[Signature (in existing old name)]

I hitherto known as PUSPALATHA W/o JAYARAM K, residing #13/1, Muniyamma Garden, Near Ayappa Temple, Vannar Pet, Bangalore South, PO Viveknagar, Distt. Bangalore, Karnataka-560047, have changed my name and shall hereafter be known as LATA RAJ.

It is certified that I have complied with other legal requirements in this connection.

PUSPALATHA
[Signature (in existing old name)]

I, KEERTHI CHANDRA C S/o C SRINIVASA RAJU, R/o 7-2-4/1, Mankammathota, Karimnagar, Telangana-505001, have changed the name of my minor Daughter CHENNAMADHAVUNI HRITHI CHANDRA, aged 5 years 11 months and she shall hereafter be known as CHENNAMADHAVUNI SRI CHARANI CHANDRA.

It is certified that I have complied with other legal requirements in this connection.

KEERTHI CHANDRA C
[Signature of Guardian]

I hitherto known as SUDARSHAN GUPTA alias SUDHARSHAN GUPTA CHITUMALLA alias CHITUMALLA SUDHARSHAN GUPTA son of EASHWARIAH CHITTIMALLA, R/o Flat No. 301, Sravanti Serenity 2 Apts, Near Arbor School, Camelot Layout, VTC Kondaopur, PO Kondapur, Distt. K.V. Rangareddy, Telangana-500084, have changed my name and shall hereafter be known as CHITTIMALLA SUDHARSHAN.

It is certified that I have complied with other legal requirements in this connection.

SUDARSHAN GUPTA alias SUDHARSHAN GUPTA
CHITUMALLA alias CHITUMALLA SUDHARSHAN
GUPTA
[Signature (in existing old name)]

I, SUNNY CHAURASIYA S/o SHRI RAM CHAURASIYA, R/o C 2/45 A-3, Hankar Tola, Kali Mahal, Varanasi, Uttar Pradesh-221001, have changed the name of my minor Daughter UNNATI CHAURASIA, aged about 14 years and she shall hereafter be known as MANASVI CHAURASIYA.

It is certified that I have complied with other legal requirements in this connection.

SUNNY CHAURASIYA
[Signature of Guardian]

I hitherto known as SAB SINGH son of MAJOR SINGH, residing at Pind Mahana, Chhina Bidhi Chand, PO Chhina Bidhi Chand, District Tarn Taran-143305, Punjab, have changed my name and shall hereafter be known as GURSAB SINGH.

It is certified that I have complied with other legal requirements in this connection.

SAB SINGH
[Signature (in existing old name)]

I hitherto known as MANJINDER SINGH RANDHAWA son of KULDIP SINGH, residing at VPO Tharu, Tehsil and District Tarn Taran, Punjab-143401, have changed my name and shall hereafter be known as MANJINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

MANJINDER SINGH RANDHAWA
[Signature (in existing old name)]

I hitherto known as DURGA THAMMISETTY W/o NUNNA RAJ KUMAR, D/o RAGHU THAMMISETTY, R/o 54-18-17, Plot No. 66, Sri Sita Rama Sadhanam, Flat No.-202, 3rd Lane, LIC Colony, Vijayawada, N.T.R, Andhra Pradesh-520008, have changed my name and shall hereafter be known as NUNNA DURGA MADHAVI.

It is certified that I have complied with other legal requirements in this connection.

DURGA THAMMISETTY
[Signature (in existing old name)]

I, SUKHDEV SINGH son of PIARA SINGH, residing at Village Dadupura, District Amritsar-143601, Punjab, have changed the name of my minor Daughter LAXMI, aged 15 years and she shall hereafter be known as SANAPREET KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHDEV SINGH
[Signature of Guardian]

I hitherto known as GOVIND S/o RAM BACHAN, R/o VTC Surajpur (134), Puruwala, Paonta Sahib (t), Sirmaur, Himachal Pradesh-173001, have changed my name and shall hereafter be known as RAJENDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

GOVIND
[Signature (in existing old name)]

I hitherto known as ANNUWAR MAHASHREE W/o ANNUWAR PRIYANDHAR, R/o H.No. 7-1-42/2, Nishan Kasba, Nagreshwar Wada, Nirmal, Distt. Jagital, Telangana-504106, have changed my name and shall hereafter be known as ANNUWAR NAVEENA.

It is certified that I have complied with other legal requirements in this connection.

ANNUWAR MAHASHREE
[Signature (in existing old name)]

I hitherto known as RAJU PASWAN S/o ACHYUTANAND PASWAN, Madarpur, Khagaria, Bihar -851213, have changed my name and shall hereafter be known as SONU KUMAR.

It is certified that I have complied with other legal requirements in this connection.

RAJU PASWAN
[Signature (in existing old name)]

I hitherto known as POOMARI R W/o J JAGADEESH, R/o No. 31, 3rd Cross, Muninanjappa Layout, Dinnur, Bangalore North, R T Nagar, Post, Bangalore, Karnataka-560032, have changed my name and shall hereafter be known as POOMARI JAGADEESH.

It is certified that I have complied with other legal requirements in this connection.

POOMARI R
[Signature (in existing old name)]

I hitherto known as KANCHAN PANDEY W/o ASHISH DUBEY, residing at Village and Post Bichhwan, Mainpuri, Uttar Pradesh-205001, have changed my name and shall hereafter be known as DIVYA.

It is certified that I have complied with other legal requirements in this connection.

KANCHAN PANDEY
[Signature (in existing old name)]

I hitherto known as NITIN KUMAR KANSAL S/o AJEET KUMAR KANSAL, residing at A-21, Prashant Vihar, North West Delhi, Delhi-110085, have changed my name and shall hereafter be known as NITIN KANSAL.

It is certified that I have complied with other legal requirements in this connection.

NITIN KUMAR KANSAL
[Signature (in existing old name)]

I, RAGHAV CHOUDHARY S/o RAJEEV CHOUDHARY, residing at Gopalpur, Ward No. 10, Begusarai, Bihar-848202, have changed the name of my minor Daughter MARVA CHOUDHARY, aged 12 years and she shall hereafter be known as MARWA CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

RAGHAV CHOUDHARY
[Signature of Guardian]

I hitherto known as E M PRISILLA alias PRISCILLA RAO alias ENJATI MATHEWS PRISILLA D/o ENJATI NARASIAH MATHEWS W/o Late NAGULURU RADHAKRISHNA, residing at Plot No. 38/1, H. No. 6-8-123, Vahini Nagar, Lane Number 2, Near to Bowenpally Vegetable Market, Sikh Road, Tirumalagiri, PO. Manovikasnagar, Hyderabad, Telangana-500009, have changed my name and shall hereafter be known as E M PRISILLA.

It is certified that I have complied with other legal requirements in this connection.

E M PRISILLA alias PRISCILLA RAO alias ENJATI MATHEWS PRISILLA
[Signature (in existing old name)]

I hitherto known as S K SYED ARIF alias SYED ARIF SYED KHADAR S/o SYED ABDUL KHADAR, residing at No. 31 Ground Floor, Wajid Layout, Thanisandra Main Road, Shivarama Karanth Nagar, Bengaluru, Karnataka-560077, have changed my name and shall hereafter be known as SYED ARIF S K.

It is certified that I have complied with other legal requirements in this connection.

S K SYED ARIF alias SYED ARIF SYED KHADAR
[Signature (in existing old name)]

I hitherto known as JATINDER CHAND son of VEERU, resident of Village Bare Ke Tehsil, Ferozeur, Punjab-152002, India, have changed my name and shall hereafter be known as JATINDER SINGH.

It is certified that I have complied with other legal requirements in this connection.

JATINDER CHAND
[Signature (in existing old name)]

I hitherto known as CHARANJIT SINGH son of SURTA SINGH, residing at VPO Kirtowal, Tehsil Patti, District Tarn Taran, Punjab-143412, have changed my name and shall hereafter be known as CHARANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHARANJIT SINGH
[Thumb Impression]

I hitherto known as P MADHUSUDHANA RAO S/o P GANDHI, R/o Flat No. 2A, Anushas Sun Moon Heights, Kun Hyundai Service Center, High Tension Road, Raja Rajeshwari Nagar, Kondapur, K. V Rangareddy, Telangana-500084, have changed my name and shall hereafter be known as PUTTAGUNTA MADHUSUDHANA RAO.

It is certified that I have complied with other legal requirements in this connection.

P MADHUSUDHANA RAO
[Signature (in existing old name)]

I hitherto known as JYOTI RANI W/o PARAS RAM GURNANI D/o GOBIND RAM ASHRA, R/o B-1/112, B-1 Block, Phase-2, Ashok Vihar, North West Delhi-110052, have changed my name and shall hereafter be known as JYOTI GURNANI.

It is certified that I have complied with other legal requirements in this connection.

JYOTI RANI
[Signature (in existing old name)]

I hitherto known as AINY MEHDI D/o SALEEM MEHDI, R/o 181, Thothar Madarsa Kohna, Rampur City, Rampur, Uttar Pradesh- 244901, have changed my name and shall hereafter be known as AINY ZEHRA MEHDI.

It is certified that I have complied with other legal requirements in this connection.

AINY MEHDI
[Signature (in existing old name)]

I hitherto known as ASHOK KUMAR S/o RISHAL SINGH, R/o 167- Bhagwan Nagar, Near Bala Sahib Gurudwara Road, Ashram, South Delhi, Delhi-110014, have changed my name and shall hereafter be known as ASHOK KASHYAP.

It is certified that I have complied with other legal requirements in this connection.

ASHOK KUMAR
[Signature (in existing old name)]

I, NAHAR SINGH S/o PREM SINGH, R/o 1534, Atta, Atta (80), Panipat, Haryana-132122, have changed the name of my minor son YONIT, aged about 4 years and he shall hereafter be known as YOGIT.

It is certified that I have complied with other legal requirements in this connection.

NAHAR SINGH
[Signature of Guardian]

I hitherto known as AWINASH KUMAR DUBEY S/o Late ASHOK KUMAR DUBEY, R/o Ward 8, Vill. Hasker, Post Soh, PS+Distt. Garhwa, Jharkhand- 822114, have changed my name and shall hereafter be known as AVINASH KUMAR DUBEY.

It is certified that I have complied with other legal requirements in this connection.

AWINASH KUMAR DUBEY
[Signature (in existing old name)]

I, GOWTHAM A S/o ASHWATHAIAH N P, R/o 9th Main, 3rd Cross, Peenya 1st Stage, 1st Block, RTO Driving Track, Bangalore North, Peenya Small Industries, Bangalore, Karnataka-560058, have changed the name of my minor son CHARITH VIRAAJ GOWTHAM, aged 1 years 6 months and he shall hereafter be known as VIRAJ GOWTHAM.

It is certified that I have complied with other legal requirements in this connection.

GOWTHAM A
[Signature of Guardian]

I hitherto known as SALINDER PAL S/o DASS RAM, residing at VPO Paddi Sura Singh, Tehsil Garhshankar, Distt. Hoshiarpur, Punjab-144529, India, have changed my name and shall hereafter be known as SURINDER PAL.

It is certified that I have complied with other legal requirements in this connection.

SALINDER PAL
[Signature (in existing old name)]

I hitherto known as SURENDRA SINGH YADAV alias SURENDRA S YADAV S/o SUKHDEV SINGH YADAV, R/o House No.-835, Sector-17 A, Gurgaon, Haryana-122001, have changed my name and shall hereafter be known as SURENDRA SHIVAM YADAV.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA SINGH YADAV alias SURENDRA S YADAV
[Signature (in existing old name)]

I hitherto known as HARPREET KAUR W/o SWARAN SINGH D/o MADAN GOPAL SINGH, R/o 117/O/416 Geeta Nagar, Naveen, Kanpur Nagar, Uttar Pradesh- 208025, have changed my name and shall hereafter be known as NAVNEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

HARPREET KAUR
[Signature (in existing old name)]

I hitherto known as NANDITA GHOSH W/o RAJU GHOSH, R/o 2.5, No. Basunagar, Madhyamgram, Madhyamgram (M), North 24 Paraganas, West Bengal-700129, have changed my name and shall hereafter be known as NANDITA DASGUPTA.

It is certified that I have complied with other legal requirements in this connection.

NANDITA GHOSH
[Signature (in existing old name)]

I hitherto known as RAKSHITH RAM C A alias C A RAKSHITH RAM S/o ASWATH RAM C S, residing at #164/6, Janaki Rama Nilaya, RV Road, VV Puram, Basavanagudi, Bangalore, Karnataka-560004, have changed my name and shall hereafter be known as RAKSHITH RAM ASWATH CHITLOOR.

It is certified that I have complied with other legal requirements in this connection.

RAKSHITH RAM C A alias C A RAKSHITH RAM
[Signature (in existing old name)]

I hitherto known as NEERAJ LUTHRA D/o PREMPRAKASH GUPTA, residing at #103, Silver Homes Apartment, 18th Cross, 22nd Main, J P Nagar 5th Phase, Bangalore, Karnataka-560078, have changed my name and shall hereafter be known as NEERAJ GUPTA.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ LUTHRA
[Signature (in existing old name)]

I hitherto known as ISHAR LAL BAIRWA son of Shri GHEESA LAL BAIRWA, employed as Assistant Commandant in the O/o DIG(OPS) Sukma CRPF, residing at 3, Keshar Vihar, Behind Heerapura Power House, Ajmer Road, Dhawas Heerapura, District Jaipur, Rajasthan-302024, have changed my name and shall hereafter be known as ISHWAR LAL AAKODIYA.

It is certified that I have complied with other legal requirements in this connection.

ISHAR LAL BAIRWA
[Signature (in existing old name)]

I hitherto known as MUKTA CHAUHAN D/o Late RUDRA NARAYAN SINGH W/o Late UMANATH SINGH, R/o C-4008, Sector-12, Rajajipuram, Lucknow, UP- 226017, have changed my name and shall hereafter be known as MUKTESHWARI SINGH CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

MUKTA CHAUHAN
[Signature (in existing old name)]

I hitherto known as BRIJESH KUMAR SINGH alias BRAJESH KUMAR SINGH S/o SHYAM BAHADUR SINGH, R/o Tola Fakharu Rai, Shivpur Urf Karan Chhapra, Karanchapa, Ballia, Uttar Pradesh-277214, have changed my name and shall hereafter be known BRAJESH KUMAR SINGH.

It is certified that I have complied with other legal requirements in this connection.

BRIJESH KUMAR SINGH alias BRAJESH KUMAR
SINGH
[Signature (in existing old name)]

I, DIGVIJAY S/o RAMKISHUN, R/o Sairo, Bhaisa Bazar, Khajani, Gorakhpur, Uttar Pradesh-273212, have changed the name of my minor son ARPIT, aged 12 years and he shall hereafter be known as DRISHTANT.

It is certified that I have complied with other legal requirements in this connection.

DIGVIJAY
[Signature of Guardian]

I hitherto known as SHANA D/o SUBHASH KUMAR, R/o House No. 101, Street No. 30, D-Block, Qutub Vihar Phase-1 Goyla Dairy, Qutab Pur, South West Delhi, Delhi-110071, have changed my name and shall hereafter be known as SHANA UPADHYAY.

It is certified that I have complied with other legal requirements in this connection.

SHANA
[Signature (in existing old name)]

I hitherto known as ANKITA GUPTA W/o ANUJ GUPTA, R/o D-208, Second Floor, Saket, New Delhi South Delhi-110017, have changed my name and shall hereafter be known as ANKITA SHEEL GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANKITA GUPTA
[Signature (in existing old name)]

I hitherto known as SONALI BHATI alias SONALI PANDIT D/o RAJENDRA SINGH BHATI W/o ASHISH PANDIT, R/o 22, Mehta Ji Ka Was, Ratlam, Madhya Pradesh -457001, have changed my name and shall hereafter be known as SONALI PANDIT.

It is certified that I have complied with other legal requirements in this connection.

SONALI BHATI alias SONALI PANDIT
[Signature (in existing old name)]

I SANDEEP MALHOTRA S/O SATISH MALHOTRA, R/O House No.1761, Ground Floor Sector-28, Faridabad, Sector-29, Haryana-121008, have changed the name of my minor daughter VANI MALHOTRA aged 13 years and she shall hereafter be known as VAMIKA

It is certified that I have complied with other legal requirements in this connection.

SANDEEP MALHOTRA
[Signature of Guardian]

I hitherto known as RAEES RAMZANALI BHIMANI alias RAEEZ son of RAMZANALI EBRAHIM BHIMANI, residing at H3, 701, Poonam Sagar Complex, Mira Road, Near Parivar Hotel, Mira Road East, Mira-Bhayander, Thane, Maharashtra-401107, have changed my name and shall hereafter be known as RAEES RAMZANALI BHIMANI.

It is certified that I have complied with other legal requirements in this connection.

RAEES RAMZANALI BHIMANI alias RAEEZ
[Signature (in existing old name)]

I hitherto known as BALBIR SINGH son of KARNAIL SINGH, residing at Village Kaler Khurd, PO Kaler Kalan Tehsil and District Gurdaspur, Punjab-143519, have changed my name and shall hereafter be known as RAGHUBIR SINGH.

It is certified that I have complied with other legal requirements in this connection.

BALBIR SINGH
[Signature (in existing old name)]

I hitherto known as JASBIR SINGH GILL son of JOGINDER SINGH, residing at H.No.775/12, Opp Sub Jail, Ward No.12, Patti, Tehsil Patti District Tarn Taran, Punjab-143416, have changed my name and shall hereafter be known as JASBIR SINGH

It is certified that I have complied with other legal requirements in this connection.

JASBIR SINGH GILL
[Signature (in existing old name)]

I hitherto known as BHARAT BHUSHAN S/o RAJ KISHAN, residing at 249, Pathan Wara, Ward No.16, Sohna, Gurgaon, Haryana-122103 have changed my name and shall hereafter be known as BHARAT MADAN.

It is certified that I have complied with other legal requirements in this connection.

BHARAT BHUSHAN
[Signature (in existing old name)]

I hitherto known as LAVANYA HARIDAS alias LAVANYA D/o HARIDAS, R/o 205, Wing A, Charitha Blossom, 8th main,15th cross road, BEML layout, Thubrahalli, Bangalore north, Ramagondana Halli, Karnataka-560066, have changed my name and shall hereafter known as SRISHTI VYSHRA.

It is certified that I have complied with other legal requirements in this connection.

LAVANYA HARIDAS alias
LAVANYA
[Signature (in existing old name)]

I, ARUNAVA MUKHERJEE S/o ATINDRA MOHAN MUKHERJEE, R/o A305 Greenviile Apartments Block-A 3rd Floor Hagadur Road 5th Main Opposite SJ East Breeze Apt, Near KSVK Govt School Vinayaka Nagar,Whitefiled PO, Distt. Bengaluru Karnataka-560066, have changed the name of my minor son GANESH, aged 7 years and he shall hereafter be known as AYONAVO MUKHERJEE.

It is certified that I have complied with other legal requirements in this connection.

ARUNAVA MUKHERJEE
[Signature of Guardian]

I hitherto known as PALAK RAJDEV W/o KAPIL RAMESHLAL SAHAJRAMANI, R/o H.No. 6-1-66/4 Ashoknagar, Karimnagar District, Telangana-505001, have changed my name and shall hereafter be known as PALAK KAPIL SAHAJRAMANI.

It is certified that I have complied with other legal requirements in this connection.

PALAK RAJDEV
[Signature (in existing old name)]

I hitherto known as JAGDEEP KAUR BRAR W/o BALWINDER SINGH, resident of Near Gurudawara VPO Hamirgarh Distt. Bathinda. Punjab-151206, have changed my name and shall hereafter be known as JAGDEEP KAUR.

It is certified that I have complied with other legal requirements in this connection.

JAGDEEP KAUR BRAR
[Signature (in existing old name)]

I hitherto known as GOLU S/o HAWALDAR, residing at 117/N/12, Rani Ganj, Kakadeo, Thana Kakadeo, Nawabganj, Kanpur Nagar, Uttar Pradesh-208002, have changed my name and shall hereafter be known as SHIVA.

It is certified that I have complied with other legal requirements in this connection.

GOLU
[Signature (in existing old name)]

I hitherto known as BALJEET KAUR W/o SUKHDEV SINGH, R/o Village Khokhar District Sri Muktsar Sahib, Punjab, have changed my name and shall hereafter be known as MANJEET KAUR.

It is certified that I have complied with other legal requirements in this connection.

BALJEET KAUR
[Signature (in existing old name)]

I hitherto known as NEERAJ KUMAR alias NEERAJ RAJ PUT son of JANG BAHDUR, resident of 104-105, FF, D-2 Block, Jeevan Park, Uttam Nagar, West Delhi-110059, have changed my name and shall hereinafter be known as NEERAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

NEERAJ KUMAR alias NEERAJ RAJ PUT
[Signature (in existing old name)]

I hitherto known as VIMAL KUMAR S/o RADHE LAL BANCHHOR, Employed as LP Goods in South East Central Railway, R/o Teachers Colony, Kota, Bhavani Nagar, Near Shri Ram Vatika, Raipur, Chhattisgarh-492010, have changed my name and shall hereafter be known as VIMAL KUMAR BANCHHOR.

It is certified that I have complied with other legal requirements in this connection.

VIMAL KUMAR
[Signature (in existing old name)]

I hitherto known as MANOJ KUMAR JANGHID alias M K JANGHIO S/o RAJVEER SINGH, R/o House Number-56, Gali Number 3, Jagdamba Colony Johri Pur Extn, Gokal Pur, North East Delhi, Delhi 110094, have changed my name and shall hereafter be known as MANOJ KUMAR JANGHID.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR JANGHID alias M K JANGHIO
[Signature (in existing old name)]

I hitherto known as POONAM GUPTA D/o SHIV SHANKAR LAL AGRAWAL, R/o H.No-14 Agrawal Bhawan Sawitri Niwas, Gandhi Gram G.T. Road, Harjinder Nagar, Kanpur, Kanpur Nagar, Uttar Pradesh-208007, have changed my name and shall hereafter be known as PURNIMA AGARWAL.

It is certified that I have complied with other legal requirements in this connection.

POONAM GUPTA
[Signature (in existing old name)]

I hitherto known as SANDEEP KUMAR alias SANDEEP S/o VIJENDER KUMAR RAM KUMAR, R/o A/385, Indraloknagar, Near G.I.D.C Rly Crossing, Cadila Road, Ghodasar, Ahmadabad City, Ghodasar, Ahmedabad, Gujarat-380050, have changed my name and shall hereafter be known as SANDEEP VIJENDER AGGARWAL.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR alias SANDEEP
[Signature (in existing old name)]

I hitherto known as SAI KUMARI D/o THUMULA ALWAR PAMPAPATHY W/o MADHUSUDAN VENKATA SWAMY, residing at No. A-102, Sreeda Pride, Owners Court East Layout, Kasavanahalli Main Road, Off Sarjapura Road, Carmelaram, Karnataka-560035, have changed my name and shall hereafter be known as THUMULA PAMPAPATHY SAIKUMARI.

It is certified that I have complied with other legal requirements in this connection.

SAI KUMARI
[Signature (in existing old name)]

I hitherto known as ARJUN SHERPA S/o WANGDEN, R/o H Q, S F F Camp, Opposite-Echs, Maude Lines, Delhi Centt, South West Delhi, Delhi-110010, have changed my name and shall hereafter be known as DORJEE.

It is certified that I have complied with other legal requirements in this connection.

ARJUN SHERPA
[Signature (in existing old name)]

I hitherto known as KALPANA alias KALPNA GUPTA W/o SUNIL KUMAR GUPTA, R/o H.No. 5/142, D.D.A Flats, Garhi East of Kailash, New Delhi, South Delhi, Delhi-110065, have changed my name and shall hereafter be known as KALPNA GUPTA.

It is certified that I have complied with other legal requirements in this connection.

KALPANA alias KALPNA GUPTA
[Signature (in existing old name)]

I hitherto known as NARCI LACMANE alias NILIN LAKHMAN SOLANKI S/o LAKHMAN VASHRAM SOLANKI, R/o 448 Vadi Sheri Vanakbara Vanakbara Wanakbara Diu, Dam & Diu-362570, have changed my name and shall hereafter be known as NARSI LAKHMAN SOLANKI.

It is certified that I have complied with other legal requirements in this connection.

NARCI LACMANE alias NILIN LAKHMAN SOLANKI
[Signature (in existing old name)]

I hitherto known as AKASH DEEP S/o RAJINDER PAL, residing at Village Gujarpur Kalan, Mahalon, Distt. SBS Nagar, Punjab-144514, have changed my name and shall hereafter be known as AKASHDEEP AKASHDEEP.

It is certified that I have complied with other legal requirements in this connection.

AKASH DEEP
[Signature (in existing old name)]

I hitherto known as SANTOSH CHAUDHARY W/o ONKAR SINGH, residing at 229/E, Charan Singh Colony, Shamli, PO Shamli, Distt Shamli, Uttar Pradesh-247776, have changed my name and shall hereafter be known as SANTOSH CHOUDHARY.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH CHAUDHARY
[Signature (in existing old name)]

I hitherto known as SUKHWINDER KAUR W/o SUKHDEV SINGH, residing at #576, Ward Number-13, Mohalla Model Town, Shahkot, Jalandhar, Punjab-144702, have changed my name and shall hereafter be known as JASWINDER KAUR.

It is certified that I have complied with other legal requirements in this connection.

SUKHWINDER KAUR
[Signature (in existing old name)]

I hitherto known as MUKESH S/o Shri CHHOTE LAL, residing at No. 15, Kattigenahalli, Punarnava Ayurveda Center, Palanahalli Lake, Bengaluru, Karnataka-560064, have changed my name and shall hereafter be known as MUKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MUKESH
[Signature (in existing old name)]

I hitherto known as CHHOTU S/o RAMESHAVR JI, residing at Makan 22, Gramlasudiyahu Post Devgad, Lasudiyahu, PO Deogarh, Dewas, Madhya Pradesh-455223, have changed my name and shall hereafter be known as ROHIT PATIDAR.

It is certified that I have complied with other legal requirements in this connection.

CHHOTU
[Signature (in existing old name)]

I hitherto known as IMRAN ABDULRASID S/o VIJALIVADHA ABDULRASID IBRAHIM, residing at No. 34, 4th Cross, Near New Town School, Kanakanagar, R T Nagar, Bangalore, Karnataka-560032, have changed my name and shall hereafter be known as IMRAN RASHIDBHAJI VIJALIVADHA.

It is certified that I have complied with other legal requirements in this connection.

IMRAN ABDULRASID
[Signature (in existing old name)]

I hitherto known as MANJU SAWHNEY W/o ANIL MOHAN SAWHNEY, residing at 153, Sector-4, MDC, Panchkula, Haryana-134114, have changed my name and shall hereafter be known as MANJU BALA SAWHNEY.

It is certified that I have complied with other legal requirements in this connection.

MANJU SAWHNEY
[Signature (in existing old name)]

I hitherto known as SAKSHI D/o RAM SAROOP, residing at Near Govt. School, Trivedi Camp, Mubarakpur, SAS Nagar (Mohali), Punjab-140201, have changed my name and shall hereafter be known as SAKSHI MANOCHA.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI
[Signature (in existing old name)]

I hitherto known as VINOD KUMAR S/o BHARAT SINGH, residing at Naya Patel Nagar, Orai, Jalaun, Uttar Pradesh-285001, have changed my name and shall hereafter be known as MUKESH KUMAR.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR
[Signature (in existing old name)]

I, DURGA PRASAD G S/o GOPAL THAMAY, R/o 912 Puneetha, 29th Main D-Group Layout, Near Agasthya Vidyaniketan School, Srigandha Kaval Annapurneshwari Nagar, Bangalore North, Bengaluru, Karnataka-560091, have changed the name of my minor daughter namely KAASHVI PRASAD, (aged 06 year) and she shall hereafter be known as KAASHVI D PRASAD.

It is certified that I have complied with other legal requirements in this connection.

DURGA PRASAD G
[Signature of Guardian]

I hitherto known as JOGINDER KUMAR son of LATE SHANKAR DASS, R/o 6/122 Subhash Nagar, Delhi-110027, have changed my name and shall hereafter be known as JOGINDER UPNEJA.

It is certified that I have complied with other legal requirements in this connection.

JOGINDER KUMAR
[Signature (in existing old name)]

I, RAVI KUMAR K M S/o MARAHANUMAIAH, residing at Near Shanimahthma Temple, Kenchanapalya, Kumbalgodu Gollahalli, Bangalore, Karnataka-560060, have changed the name of my minor son GAGAN R, aged 14 years and he shall thereafter be known as ABHAY SURYA R.

It is certified that I have complied with other legal requirements in this connection.

RAVI KUMAR K M
[Signature of Guardian]

I hitherto known as REHANA D/o MOHAMED GHOUSE W/o MOHAMED FAZLULLA, residing at Rahamath Manzil, Near Dattathreya Temple Jayanagara, Tumkur, Settihalli, Madhugiri, Tumkur, Karnataka-572102, have changed my name and shall hereafter be known as REHANA MOHAMED GHOUSE.

It is certified that I have complied with other legal requirements in this connection.

REHANA
[Signature (in existing old name)]

I hitherto known as THAKKALLAPELLY SUDHARSHAN son of THAKKALLAPELLY LINGA RAO, residing at 5-79/6, Suraram, Elkathurthy, Elkathurthy, Karimnagar, Telangana-505476, have changed my name and shall hereafter be known as SUDARSHAN RAO THAKKALLAPELLY.

It is certified that I have complied with other legal requirements in this connection.

THAKKALLAPELLY SUDHARSHAN
[Signature (in existing old name)]

I hitherto known as HAJI MOHAMMAD SIDDIQUE S/o MOHAMMAD ZUBAIR, residing at 102/71 Churi Mohal Cornal Ganj, Kanpur, Kanpur Nagar, Uttar Pradesh-208001, have changed my name and shall hereafter be known as MOHAMMAD SIDDIQ.

It is certified that I have complied with other legal requirements in this connection.

HAJI MOHAMMAD SIDDIQUE
[Signature (in existing old name)]

I hitherto known as ALIYAKOUSAR ABDULGAFOOR KODACHI W/o SALEEMKHAN BABALAL JAMADAR, D/o ABDULGAFOOR KODACHI, R/o at Post, Hunashyal PB, TQ Basavan Bagewadi, Vijayapura, Karnataka- 586208. have changed my name and shall hereafter be Known as ALIYAKOUSAR JAMADAR.

It is certified that I have complied with other legal requirements in this connection.

ALIYAKOUSAR ABDULGAFOOR KODACHI
[Signature (in existing old name)]

I hitherto known as LOKESH J S/o JAVARA SHETTY K H, R/o H.No.465, Lakshmi Narasimha Nilaya, Rama Mandira Road, Near Rajanna Welding Shop, Kodige Halli, Distt. Bangalore Karnataka-560092, have changed my name and shall hereafter be known as LOKESHA J.

It is certified that I have complied with other legal requirements in this connection.

LOKESH J
[Signature (in existing old name)]

I hitherto known as KISHNO DEVI W/o PRITAM CHAND, residing at P.O Ghiala Tehsil and Distt. Pathankot, Distt. Gurdaspur, Punjab 145101, have changed my name and shall hereafter be known as KRISHNA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KISHNO DEVI
[Thumb Impression]

I, SUDHIR KUMAR S/o SHRI KIRAN SINGH, residing at Flat No. 207, Zinnia, Nahar Amrut Shakti, Chandiwal Farm Road, Near D Mart, Andheri East, Sakinaka, Mumbai, Maharashtra-400072, presently residing at B-303, Type-III, 3rd Floor, 12B, Shri Ganesh Appt., Sector-7, Dwarka, New Delhi-110075, have changed the name of my minor son DEVRAJ, aged 14 years, and he shall hereafter be known as AVIRAJ.

It is certified that I have complied with other legal requirements in this connection.

SUDHIR KUMAR
[Signature of Guardian]

I, NEERAJ KUMAR SRIVASTAVA son of SHRI RAMESH CHANDRA SRIVASTAVA, residing at C-1449/6, Indira Nagar, Lucknow, have changed the name of my minor son AKSHT SRIVASTAV, aged 15 years and he shall hereafter be known as AARAV SRIVASTAVA

It is certified that I have complied with other legal requirements in this connection.

NEERAJ KUMAR SRIVASTAVA
[Signature of Guardian]

I hitherto known as DEEPAK PAPANEJA S/o PREM PARKASH PAPNEJA, R/o 1 CJ U BLOCK Pitampura Pitampura PO Distt. North West Delhi, Delhi, 110034, have changed my name and shall hereafter be known as DEEPAK PAPNEJA.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK PAPANEJA
[Signature (in existing old name)]

I hitherto known as ARADHANA D/o ANIL KUMAR, residing House No. 35/16, Ward No. 1, Near Shivalya Mandir, Guru Nanak Pura, Panipat, PO & Distt. Panipat, Haryana-132103, have changed my name and shall hereafter be known as ARADHANA CHHABRA.

It is certified that I have complied with other legal requirements in this connection.

ARADHANA
[Signature (in existing old name)]

I hitherto known as VIVEKA NAND YADAV alias AMBIKA NAND YADAV S/o BHAGWAN YADAV, R/o Bharwaliya Bujurg, Siddharth Enclave, Panchwati Nagar, Siddharth Enclave, Gorakhpur, Uttar Pradesh-273017, have changed my name and shall hereafter be known as VIVEKA NAND YADAV.

It is certified that I have complied with other legal requirements in this connection.

VIVEKA NAND YADAV alias
AMBIKA NAND YADAV
[Signature (in existing old name)]

I hitherto known as SITA RAM S/o AVADHESH PAL, R/o Kasiyapur, Shahpur Vinaura, Hariyawan, PO Hariyawan, Distt. Hardoi, Uttar Pradesh-241405, have changed my name and shall hereafter be known as SHOBHIT PAL.

It is certified that I have complied with other legal requirements in this connection.

SITA RAM
[Signature (in existing old name)]

I hitherto known as, AMAAN RAZA S/o MOHD ARIF KHAN, R/o C-903, S/F, Gali No. 6, R.K. Marg, Chauhan Bangar, Seelampur, PO Seelampur North East Delhi, Delhi-110053, have changed my name and shall hereafter be known as AMAAN KHAN.

It is certified that I have complied with other legal requirements in this connection.

AMAAN RAZA
[Signature (in existing old name)]

I hitherto known as TOOBA D/o MOHD ARSHAD, R/o E-77, 4th/F Right Side, Gali No. 4, Chand Bagh, Karawal Nagar, North East Delhi, Delhi-110094, have changed my name and shall hereafter be known as TOOBA KHAN.

It is certified that I have complied with other legal requirements in this connection.

TOOBA
[Signature (in existing old name)]

I hitherto known as SHASHI SHRIWASTAV W/o PRAKASH CHAND SHRIWASTAV, R/o 168, Kele Wali Kothi, Sadar Bazar, Meerut Cantt., Meerut, Sadar Bazar, Meerut, Uttar Pradesh-250001, have changed my name and shall hereafter be known as SHASHI BALA SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

SHASHI SHRIWASTAV
[Signature (in existing old name)]

I, GAJENDER SINGH S/o RAJENDER SINGH, R/o Tatarpur, Alwar, Rajasthan-301018, have change the name of my minor daughter SOFIYA aged 16 years and she shall hereafter be known as SHIVANSHI. I have changed only her name not her religion.

It is certified that I have complied with other legal requirements in this connection.

GAJENDER SINGH
[Signature of Guardian]

I hitherto known as V.P. SINGH S/o VISHAMBHAR SINGH, R/o Umari Dibiyapur Auraiya Uttar Pradesh-206244, have changed my name and shall hereafter be known as VIRENDRA PRATAP SINGH.

It is certified that I have complied with other legal requirements in this connection.

V.P. SINGH
[Signature (in existing old name)]

I, DEEPAK SHARMA S/o BAL KISHAN SHARMA, R/o Villa-19 Kingson Green Villa, Green Residency, Chipyana Buzurg, PO Chhipyana, Distt. Gautam Buddha Nagar, Uttar Pradesh-201009, have changed the name of my minor Son SHLOK aged 14 years and he shall hereafter be known as SHLOK SHARMA.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK SHARMA
[Signature of Guardian]

I hitherto known as SURBHI SHREE daughter of SANJIT KUMAR SINGH, residing at WZ-14, Dayal Sar Road, Uttam Nagar, New Delhi-110059, have changed my name and shall hereafter be known as SURBHI SINGH.

It is certified that I have complied with other legal requirements in this connection.

SURBHI SHREE
[Signature (in existing old name)]

I, KAMAL SINGH S/o BHAGAT SINGH, R/o CB-70 D, First Floor, DDA Flats, Near Chunni Lal School, Hari Nagar, Hari Nagar Dadb Block PO Hari Nagar Dadb Block, Distt. West Delhi, Delhi-110064, have change the name of my minor daughter SEMYRA aged 10 years and she shall hereafter be known as AADYASHAKTI KAITURA.

It is certified that I have complied with other legal requirements in this connection.

KAMAL SINGH
[Signature of Guardian]

I, KAMAL SINGH S/o BHAGAT SINGH, R/o CB-70 D, First Floor, DDA Flats, Near Chunni Lal School, Hari Nagar, Hari Nagar Dadb Block PO Hari Nagar Dadb Block, Distt. West Delhi, Delhi-110064, have change the name of my minor daughter AMYRA aged 10 years and she shall hereafter be known as VEDA KAITURA.

It is certified that I have complied with other legal requirements in this connection.

KAMAL SINGH
[Signature of Guardian]

I, SUMER SINGH MEENA S/o GANJAN LAL MEENA, residing at 555, Type-2, INA, Laxmi Bai Nagar, PO Sarojini Nagar, South West Delhi, Dehi-110023, have changed the name of my minor son KAPIL aged 13 years and he shall hereafer be known as KAPIL MEENA.

It is certified that I have complied with other legal requirements in this connection.

SUMER SINGH MEENA
[Signature of Guardian]

I hitherto known as MUNNA THAKUR S/o KRISHNA SHARMA, R/o RZ-104, Gali No. 25D, Indra Park, Palam Colony, South West Delhi, Delhi-110045, have changed my name and shall hereafter be known as MUNNA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

MUNNA THAKUR
[Signature (in existing old name)]

I hitherto known as SATISH KUMAR PATWA alias PAPPU PATWA S/o RAM SUMER PATWA, residing at H.No. 35, Gaura Dand, Pratapgarh, Uttar Pradesh-230503, have changed my name and shall hereafter be known as SATISH KUMAR PATWA.

It is certified that I have complied with other legal requirements in this connection.

SATISH KUMAR PATWA alias
PAPPU PATWA
[Signature (in existing old name)]

I hitherto known as CHOTE alias CHHOTEE ALWIN W/o MOHAMMAD SWALEEN, R/o House No. T-15B, Pul Pahladpur Badarpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as CHHOTEE ALWIN.

It is certified that I have complied with other legal requirements in this connection.

CHOTE alias CHHOTEE ALWIN
[Thump Impression]

I hitherto known as KAMAL RANDHAWA S/o LAKHMI CHAND, R/o K-69 and 70, Old Govind Pura Extn., Near Laxmi Dairy, Gali No. 5, Govind Pura, PO Krishna Nagar, Distt. East Delhi, Delhi-110051, have changed my name and shall hereafter be known as VARUN JAGWANI.

It is certified that I have complied with other legal requirements in this connection.

KAMAL RANDHAWA
[Signature (in existing old name)]

I hitherto known as VISHAKA SHARMA W/o SHOKENDRA SHARMA, R/o Lawa Daudpur, PO Garhi Hasanpur, Distt. Shamli, Uttar Pradesh-247778, have changed my name and shall hereafter be known as VISHAKHA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

VISHAKA SHARMA
[Signature (in existing old name)]

I hitherto known as FATMA KHATOON D/o MD MOIN UDDIN, R/o Villlage Bhadeja Post Bhadejee, Bhadeja, Gaya, Bihar-823003, have changed my name and shall hereafter be known as FATIMA KHATOON.

It is certified that I have complied with other legal requirements in this connection.

FATMA KHATOON
[Signature (in existing old name)]

I hitherto known as KALU S/o DEVRAJ SINGH, R/o Mahgaura, Aligarh, Uttar Pradesh-202155, have changed my name and shall hereafter be known as BHISHAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

KALU
[Signature (in existing old name)]

I hitherto known as BHUPAL SINGH MEHRA S/o BACHI SINGH MEHRA, House No. B-8-205, Phase-4, Aya Nagar New Delhi, VTC Aya Nagar, PO Aya Nagar, Sub District Hauz Khas, District South Delhi, State Delhi-110047, have changed my name and shall hereafter be known as RAHUL SINGH MEHRA.

It is certified that I have complied with other legal requirements in this connection.

BHUPAL SINGH MEHRA
[Signature (in existing old name)]

I, SANTOSH YADAV S/o HARINATH YADAV, R/o Vill. Unachagaon, Post Unachagaon, Unachagaon, Azamgarh, Uttar Praesh-276128, have changed the name of my minor son UTKARSH aged 8 years and he shall hereafter be known as ANSH YADAV.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH YADAV
[Signature of Guardian]

I, RIZWANUL HAQ S/o MOHIBUL HAQUE, R/o AB 430, Amar Puri, Nabi Karim, Pahar Ganj, Central Delhi, Delhi-110055, have changed the name of my minor son MD. AKHLAD aged 14 years and he shall hereafter be known as MOHD. AKHLAD.

It is certified that I have complied with other legal requirements in this connection.

RIZWANUL HAQ
[Signature of Guardian]

I hitherto known as VIRENDER KUMAR S/o NAIN SINGH, R/o House No. 1/4427, Street No. 7, Mandoli Road, Near Ambedkar Gate, Ram Nagar, Shahdara, Distt. East Delhi, Delhi-110032, have changed my name and shall hereafter be known as VIRENDER.

It is certified that I have complied with other legal requirements in this connection.

VIRENDER KUMAR
[Signature (in existing old name)]

I, SURESH GIRI S/o BABU GIRI, R/o Tilpat, Daulat Ram Colony, Greater Noida, VTC Dadri, District Gautam Buddha Nagar Uttar Pradesh-203207, have changed the name of my minor son ABHAY GIRI aged 12 years and he shall hereafter be known as AYUSH.

It is certified that I have complied with other legal requirements in this connection.

SURESH GIRI
[Signature of Guardian]

I, BHEEM GAUTAM S/o SAT PRAKASH, R/o Sujawali Chhata, Mathura, Sujawali, PO Barchawali, Distt. Mathura, Uttar Pradesh-281403, have changed the name of my minor son DEVENDRA GAUTAM aged 15 years and he shall hereafter be known as VIVEK GAUTAM.

It is certified that I have complied with other legal requirements in this connection.

BHEEM GAUTAM
[Signature of Guardian]

I hitherto known as CHEGA MANDAL alias RINKU MANDAL D/o NIRMAL MANDAL, R/o Ramnagra Colony, Village-Dhakiya Ta Mahajpur, Ramnagar, Ramnagra Colony, Pilibhit, Uttar Pradesh-262122, have changed my name and shall hereafter be known as CHEGA MANDAL.

It is certified that I have complied with other legal requirements in this connection.

CHEGA MANDAL alias
RINKU MANDAL
[Signature (in existing old name)]

I hitherto known as SIDHARTH SHARMA S/o RAJESH SHARMA, R/o GAli No. 22, Tulshi Vihar Colony, Near Shiv Mandir Railway Road, VTC Dadri, District Gautam Buddha Nagar, State Uttar Pradesh-203207, have changed my name and shall hereafter be known as CHIRAG SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SIDHARTH SHARMA
[Signature (in existing old name)]

I hitherto known as BISHWA MITRA SINGH alias PRANRANJAN SINGH S/o SATYA NARAYAN SINGH, R/o 2/223, Vijay Vihar, Sadarpur Sector-45, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, have changed my name and shall hereafter be known as BISHWA MITRA SINGH.

It is certified that I have complied with other legal requirements in this connection.

BISHWA MITRA SINGH alias
PRANRANJAN SINGH
[Signature (in existing old name)]

I hitherto known as AMEENUDDIN S/o IKBAL KHAN, R/o H.No. GC 11 Pul Pehlad, Pul Pahladpur, South Delhi, Delhi-110044, have changed my name and shall hereafter be known as AMINUDDIN KHAN.

It is certified that I have complied with other legal requirements in this connection.

AMEENUDDIN
[Signature (in existing old name)]

I, MANOJ KUMAR YADAV S/o SRIRAM YADAV, R/o H.No. 16 First Floor, Block-E, Mohan Nagar Gurgaon, Gurgaon-122102, have changed the name of my minor daughter RITU YADAV aged, 15 years and she shall hereafter be known as AYUSHI YADAV.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR YADAV
[Signature of Guardian]

I hitherto known as RAMRATI DEVI W/o CHANDRIKA PRASAD, residing at Gaura, Kadava, Kadawa, Mirzapur, Uttar Pradesh-231304, have changed my name and shall hereafter be known as RAMAJALI DEVI.

It is certified that I have complied with other legal requirements in this connection.

RAMRATI DEVI
[Thump Impression]

I, GUDDU S/o KAMRUDDIN BAITHA, R/o RZ-C-47 F/F, Plot No. 47, Kh. No. 25/15, Block-C, Sant Marg Dabri Extn., Dabri, South West Delhi, Delhi-110045, have changed the name of my minor daughter SHIYRA KHATUN aged 5 years and she shall hereafter be known as RUKAIYA KHATOON.

It is certified that I have complied with other legal requirements in this connection.

GUDDU
[Signature of Guardian]

I, RAJEEV KUMAR S/o RAM DAHIN SHARMA, R/o Lakhi Bag, Near Dubey Pathology, Gulab Bag, Manpur, Gaya, Bihar-823003, have changed the name of my minor daughter AASHI aged 14 years and she shall hereafter be known as AASHI SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV KUMAR
[Signature of Guardian]

I hitherto known as SHAHRUKHA MOHAMMAD S/o IKBAL HUSSEN, R/o Plot No. B-59, Ashamara Residency, Nr Mim Nagar-2safvan Park, Fatehwadi, Ahmedabad City, Juhapura, Ahmedabad, Gujarat-380055 have changed my name and shall hereafter be known as SHAHRUKH MOHAMMAD.

It is certified that I have complied with other legal requirements in this connection.

SHAHRIKHA MOHAMMAD
[Signature (in existing old name)]

I HEMA RANI W/o OMKAR DAIMA D/o MAHESH KUMAR, residing at G-5/295, Near Petrol Pump, Sector -16, Rohini, North West Delhi, Delhi-110089, have changed the name of my minor daughter VINISHA DAIMA alias HAANIYA aged 3 years and she shall hereafter be known as HAANIYA.

It is certified that I have complied with other legal requirements in this connection.

HEMA RANI
[Signature of Guardian]

I, BAL MUKAND BHARDWAJ S/o RISHI PRAKASH, R/o H.No. 22, Nimri Chowk, VTC Bankauli, PO Bakoli, Sub District Narela, District North West Delhi, Delhi-110036, have changed the name of my minor son KRISHAN BHARDWAJ alias KRISHNA BHARDWAJ aged 16 years and he shall hereafter be known as KRISHNA BHARDWAJ.

It is certified that I have complied with other legal requirements in this connection.

BAL MUKAND BHARDWAJ
[Signature of Guardian]

I hitherto known as MAGTI D/o MOJI W/o NOOR MOHMAD, R/o House No. 61, Shiv Puri Part-2, Near Goela More, Najafgarh, Dindar Pur South West Delhi, Delhi-110043, have changed my name and shall hereafter be known as MANGATI.

It is certified that I have complied with other legal requirements in this connection.

MAGTI
[Thump Impression]

I hitherto known as SAMIKSHA alias SAMIKSHA SHARMA D/o DIVAKAR SHARMA, R/o D-176, Block-D, Laxmi Park, VTC Nangloi, PO Nangloi, West Delhi, Delhi-110041, have changed my name and shall hereafter be known as SAMIKSHA.

It is certified that I have complied with other legal requirements in this connection.

SAMIKSHA alias SAMIKSHA SHARMA
[Signature (in existing old name)]

I hitherto known as D'COSTA ELSIE D/o ANTONIO ROSARIO IRINEU DA COSTA W/o Late ROHAN PATRIC WILLIAM DSOUZA, employed as Deputy Project Director in the Executing Agency, National War Memorial Museum, HQ IDS, Ministry of Defence, Tilak Marg, C-Hexagon, India Gate, New Delhi-110001, resident at F-312, MS Appt & Hostel, Opp. CSOI, KG Marg, New Delhi-110001, have changed my name and shall hereafter be known as ELSIE DCOSTA.

It is certified that I have complied with other legal requirements in this connection.

D'COSTA ELSIE
[Signature (in existing old name)]

I hitherto known as SONA SINGH S/o ANGREJ SINGH, R/o VPO Kambo Dhai Wala, Chohla Sahib, Distt. Tarn Taran, Punjab-143408, have changed my name and shall hereafter be known as THOMAS. I have changed only my name not my religion.

It is certified that I have complied with other legal requirements in this connection.

SONA SINGH
[Signature (in existing old name)]

I hitherto known as PREMLATA W/O RATAN SINGH, R/o Ganesh Colony, Nasipur, Mahendragarh, Haryana-123001, have changed my name and shall hereafter be known as PREMWATI.

It is certified that I have complied with other legal requirements in this connection.

PREMLATA
[Signature (in existing old name)]

I, JAI PRAKASH S/O MADAN LAL, R/o D-188, Shakur Pur, North West Delhi, Delhi-110034, have changed the name of my minor son YASH aged 14 years and he shall hereafter be known as YASH KUMAR BASWAL.

It is certified that I have complied with other legal requirements in this connection.

JAI PRAKASH
[Signature of Guardian]

I hitherto known as SURDEV SHARMA alias SURAJDEV SHARMA son of ANIL TUNTUN SHARMA, residing at Lodhipur, PO Goraul Distt. Vaishali, Bihar-844118, have changed my name and shall hereafter be known as SURAJDEV SHARMA.

It is certified that I have complied with other legal requirements in this connection.

SURDEV SHARMA alias
SURAJDEV SHARMA
[Signature (in existing old name)]

I hitherto known as GAJENDER KUMAR S/o DAL CHAND, R/o House No. 1/4475, Ambedkar Gate, Ram Nagar, Extn., Shahdara, North East Delhi, Delhi-110032, have changed my name and shall hereafter be known as GAJENDER.

It is certified that I have complied with other legal requirements in this connection.

GAJENDER KUMAR,
[Signature (in existing old name)]

I hitherto known as SEMMIYAL S/o BHOG RAM, R/o House No. L-113, Street No. 3, Rang Puri Road, Mahipal Pur, South West Delhi, Delhi-110037, have changed my name and shall hereafter be known as SAMIAL.

It is certified that I have complied with other legal requirements in this connection.

SEMMIYAL
[Signature (in existing old name)]

I, PREETI KAUSHIK W/o HITESH KUMAR, residing at House No. 43, Ext. 2B, Nangloi, Nilothi, West Delhi, Delhi-110041, have changed the name of my minor daughter ARADHYA, aged 13 years and she shall hereafter be known as ARADHYA VASHISTH.

It is certified that I have complied with other legal requirements in this connection.

PREETI KAUSHIK
[Signature of Guardian]

I, RENU W/O MUKESH SINGH, R/o 26/111, Sabji Mandi, Chhipitola Katra Gadriyan, Agra U.P-282001, have changed the name of my minor son NIRBHAY SINGH, aged 12 years and he shall hereafter be known as SHIVRAJ SINGH SATOGIYA.

It is certified that I have complied with other legal requirements in this connection.

RENU
[Signature of Guardian]

I, GOVINDARAJU R G son of SRI GOPALAKRISHNAIAH R V, residing at Qtr No.12, Block-77, Sector-1, Pushp Vihar, New Delhi-110017, have changed the name of my minor son LALITHYA, aged 13 years and he shall hereafter be known as LALITH R G.

It is certified that I have complied with other legal requirements in this connection.

GOVINDARAJU R G
[Signature of Guardian]

I hitherto known as MD TANVEER S/o KHURSHID ANSARI, R/o A-21, Agar Nagar, Prem Nagar-3, Kirari Suleman Nagar, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as TANVEER.

It is certified that I have complied with other legal requirements in this connection.

MD TANVEER
[Signature (in existing old name)]

I hitherto known as ROHIT S/o GAYA PRASAD, R/o Gokul Ka Purva Atarra, Sudamapuri, Atarra, PO Atarra, Distt. Banda, Uttar Pradesh-210201, have changed my name and shall hereafter be known as MOHIT.

It is certified that I have complied with other legal requirements in this connection.

ROHIT
[Signature (in existing old name)]

I, PRAKASH CHANDRA S/o SHANKAR PRASAD SRIVASTAVA, R/o H.No. 117 Niti Khand-1, Indirapuram, Indirapuram, Ghaziabad, Uttar Pradesh-201014, have changed the name of my minor daughter TANNUSHREE, aged 15 years and she shall hereafter be known as TANNUSHREE SRIVASTAVA.

It is certified that I have complied with other legal requirements in this connection.

PRAKASH CHANDRA
[Signature of Guardian]

I hitherto known as KAUSHENDR S/o DEVENDRA, R/o Nagla Bhuriya, Sonkh Road, Lalpur, Son, Lalpur, P.O. Son, Distt. Mathura, Uttar Pradesh-281123, have changed my name and shall hereafter be known as KAUSHAL KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KAUSHENDR
[Signature (in existing old name)]

I hitherto known as SARWAN SAH son of SHRI SHATRUGHAN SAH, residing at Abirpur, Mian Bairo, Vaishali, Hansikewal, Bihar-844131, have changed my name and shall hereafter be known as SHASHANK KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SARWAN SAH
[Signature (in existing old name)]

I, SUNIL KUMAR S/o DHARA SINGH, R/o Basantpur Ram Rai, Near Dear Park, Katghar, Moradabad, Moradabad, Uttar Pradesh-244001, have changed the name of my minor daughter KUSHE, aged 13 years and she shall hereafter be known as KHUSHI.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR
[Signature of Guardian]

I hitherto known as MINTU KUMAR S/o RAMDAYAL YADAV, R/o Ward 9, Near Hanuman Mandir, Basatpur, Basatpur, Ughra, Darbhanga, Bahadurpur, Bihar-847101, have changed my name and shall hereafter be known as NIRAJ KUMAR.

It is certified that I have complied with other legal requirements in this connection.

MINTU KUMAR
[Signature (in existing old name)]

I hitherto known as SANDEEP KUMAR S/o ABBAL SINGH, R/o Village-Chhachhaina, GT. Road, Post-Chhachhaina, Chhachhaina, Etah, Uttar Pradesh-207001, have changed my name and shall hereafter be known as MANDEEP SINGH.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP KUMAR
[Signature (in existing old name)]

I, RAM GOPAL SHARMA S/o VIJENDRA SHARMA, residing at 37, Chandsaura Nauni, PO. Noni, Distt. Agra, Uttar Pradesh-283115, have changed the name of my minor son NEET, aged 7 years and he shall hereafter be known as UTKARSH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RAM GOPAL SHARMA
[Signature of Guardian]

I hitherto known as KESAV SINGH S/o MAHENDER, R/o Vill. Ramnagar, P.O. Banethi Kotputli, Kotputli, Jaipur, Rajasthan-303105, have changed my name and shall hereafter be known as KARAN SINGH.

It is certified that I have complied with other legal requirements in this connection.

KESAV SINGH
[Signature (in existing old name)]

I hitherto known as ANUSOOYA D/o SEWARAM and W/o PRAMOD KUMAR, R/o Jaroda Panda, Saharanpur, Uttar Pradesh-247453, have changed my name and shall hereafter be known as ANSUYA.

It is certified that I have complied with other legal requirements in this connection.

ANUSOOYA
[Signature (in existing old name)]

I hitherto known as TARUN KUMAR S/o VINOD KUMAR, residing at WP-412, Ground Floor, Wazirpur Village, Wazirpur, Ashok Vihar, North West Delhi, Delhi-110052, have changed my name and shall hereafter be known as TARUN.

It is certified that I have complied with other legal requirements in this connection.

TARUN KUMAR
[Signature (in existing old name)]

I, AMIT PRAKASH SHARMA S/o CHANDER PRAKASH, R/o House No. 20, Ground Floor, E2.1, Vatika India Next, Sector 82, Gurgaon, Haryana-122004, have changed the name of my minor son RYAN SHARMA, aged 15 years and he shall hereafter be known as RYAN UNIYAL.

It is certified that I have complied with other legal requirements in this connection.

AMIT PRAKASH SHARMA
[Signature of Guardian]

I hitherto known as KIRAN W/o PARVINDER KUMAR, R/o A-41, Phase-3, Near Sai Kunj, New Palam Vihar, Choma-62, Gurgaon, Haryana-122017, have changed my name and shall hereafter be known as KIRAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

KIRAN
[Signature (in existing old name)]

I hitherto known SHIVAM KUMAR S/o AWNEESH Luhanna, Paraur, PO. Paraur, Distt. Kannauj, Uttar Pradesh -209747, have changed my name and shall hereafter be known as RISHABH YADAV.

It is certified that I have complied with other legal requirements in this connection.

SHIVAM KUMAR
[Signature (in existing old name)]

I hitherto known as SADYA KARNI D/o RAJENDRA PRASAD MANDAL, Permanent R/o SS-050-0187, Near Newal Chowk, Mangala Colony, Purnia, Bihar-854301 and Presently R/o C-403, Sarita Vihar, Delhi-110076, have changed my name and shall hereafter be known as JYOTI BHARTI.

It is certified that I have complied with other legal requirements in this connection.

SADYA KARNI
[Signature (in existing old name)]

I, CHETRAM SINGH S/o PYARE LAL, R/o 62 Khandharpur, Umarsia, Bareilly, Uttar Pradesh-243001, have changed the name of my minor son RAJNEESH SINGH PAL, aged 16 years and he shall hereafter be known as RAJNESH SINGH.

It is certified that I have complied with other legal requirements in this connection.

CHETRAM SINGH
[Signature of Guardian]

I, ARUN KUMAR son of OM PARKASH GUPTA, residing at T3, First Floor, PKT-S4, Omaxe City, Sector-15, Bahadurgarh District Jhajjar, Haryana-124507, have changed the name of my minor daughter ANGEL, aged 15 years and she shall hereafter be known as ANGEL GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR
[Signature of Guardian]

I, MANISH KUMAR S/o JAI PRAKASH, R/o Dhamedi 2, Ramnagar, P.O. Bara Banki, Uttar Pradesh-225205, have changed the name of my minor daughter MANVI SONI, aged 15 years and she shall hereafter be known as ARUSHI SONI.

It is certified that I have complied with other legal requirements in this connection.

MANISH KUMAR
[Signature of Guardian]

I, SANJAY KUMAR MANDAL son of CHULAHI MANDAL, residing at E-6/134, First Floor, Gali No.-6, Sangam Vihar, New Delhi-110080, have changed the name of my minor daughter NIKA KUMARI, aged 14 years and she shall hereafter be known as NATASHA.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR MANDAL
[Signature of Guardian]

I hitherto known as BASANTA S/o NATHI RAM, R/o H.No. 6621, Gali Kumhar Wali. Ahata Kidara, Delhi G.P.O., PO- Delhi, G.P.O. Distt., North Delhi, Delhi-110006, have changed my name and shall hereafter be known as BASANT.

It is certified that I have complied with other legal requirements in this connection.

BASANTA
[Signature (in existing old name)]

I hitherto known as SUNITA KUMARI D/o SURESH CHANDER, R/o WZ-508, Saini Mohalla Badiyal, Palam Village, South West Delhi-110045, have changed my name and shall hereafter be known as VVANITA KUMAARI.

It is certified that I have complied with other legal requirements in this connection.

SUNITA KUMARI
[Signature (in existing old name)]

I hitherto known as RINKU DEVI W/o AJAY RAVIDAS, R/o House No.-357-1, Street No. 7, Nale Ke Pas, Kapas Hera, Malik Pur Kohi alias Rang Puri, South West Delhi, Delhi-110037, have changed my name and shall hereafter be known as ANITA DEVI.

It is certified that I have complied with other legal requirements in this connection.

RINKU DEVI
[Signature (in existing old name)]

I hitherto known as NIRAJA HARIODH D/o POORAN SINGH W/o AMAR SINGH, residing at H.No. E/1002, Tower E, ACE Platinum Sector Zeta 1, Greater Noida, Rampur Jagir, Gautam Buddha Nagar, Uttar Pradesh-201306, have changed my name and shall hereafter be known as NIRAJA SINGH.

It is certified that I have complied with other legal requirements in this connection.

NIRAJA HARIODH
[Signature (in existing old name)]

I hitherto known as MANSI MEHROTRA D/o MANOJ KUMAR MEHROTRA W/o SANCHIT MITTAL, residing at A-90/S1, Dilshad Colony, Delhi-110095, have changed my name and shall hereafter be known as MAANSI MITTAL.

It is certified that I have complied with other legal requirements in this connection.

MANSI MEHROTRA
[Signature (in existing old name)]

I hitherto known as SANCHIT MITTAL S/o RAJEEV KUMAR MITTAL, residing at 377-B, J&K Pocket, Dilshad Garden, Delhi-110095, have changed my name and shall hereafter be known as SAANCHIT MIITTAL.

It is certified that I have complied with other legal requirements in this connection.

SANCHIT MITTAL
[Signature (in existing old name)]

I hitherto known as RINKU SHARMA S/o VINOD SHARMA, R/o Govindpuri Dabal Story, Modinagar, Ghaziabad, Uttar Pradesh-201204, have changed my name and shall hereafter be known as ASHISH SHARMA.

It is certified that I have complied with other legal requirements in this connection.

RINKU SHARMA
[Signature (in existing old name)]

I hitherto known as PANKAJ KUMAR S/o RAMESH, R/o Gram Manak Juri, Post Jalalpur Dhana, Amroha, P.O. Amroha, Distt. Amroha, Uttar Pradesh-244221, have changed my name and shall hereafter be known as PANKAJ NAGAR.

It is certified that I have complied with other legal requirements in this connection.

PANKAJ KUMAR
[Signature (in existing old name)]

I, ASHISH SAMUEL CLIFTON S/o SAMUEL CLIFTON, R/o H.No. 41, 3rd, Floor, Right Side, Kh. No. 589, Block A-1, Chattarpur, Extention, Chattar Pur, South Delhi, Delhi-110074, have changed the name of my minor daughter GRACE CLIFTON, aged 5 years and she shall hereafter be known as GRACE REBECCA CLIFTON.

It is certified that I have complied with other legal requirements in this connection.

ASHISH SAMUEL CLIFTON
[Signature of Guardian]

I, ANITA KANOJIA W/o SANJAY KUMAR, residing at J-155, Pandav Nagar, Meerut Cantt, Meerut, Uttar Pradesh-250001, have changed the name of my minor son KAVYA, aged 15 years and he shall hereafter be known as PANSHUL.

It is certified that I have complied with other legal requirements in this connection.

ANITA KANOJIA
[Signature of Guardian]

I hitherto known as HUBRAJA W/o MAIKU LAL, R/o Bindowa, Bindaua, Lucknow, Mohanlalganj, Uttar Pradesh-227305, have changed my name and shall hereafter be known as KUNTA DEVI.

It is certified that I have complied with other legal requirements in this connection.

HUBRAJA
[Thumb Impression]

I, PRATAP SINGH S/o BHAJAN LAL, R/o Pipal Ka Gaon, Biharipur Lodha Aligarh, Uttar Pradesh-202140, have changed the name of my minor son BHUPESH KUMAR, aged 14 years and he shall hereafter be known as RAHUL.

It is certified that I have complied with other legal requirements in this connection.

PRATAP SINGH
[Signature of Guardian]

I hitherto known as UDAY SHARMA alias UDAY CHANDER SHARMA alias UDAY CHANDRA SHARMA S/o LATE J C SHARMA, R/o N-32, Pratap Nagar, Andha Mughal, Malka Ganj S.O., North Delhi, Delhi-110007, have changed my name and shall hereafter be known as UDAY CHANDRA SHARMA.

It is certified that I have complied with other legal requirements in this connection.

UDAY SHARMA alias UDAY CHANDER SHARMA alias UDAY CHANDRA SHARMA
[Signature (in existing old name)]

I hitherto known as AMISH KUMAR S/o OM PRAKASH, R/o Pureprasad, Pure Prasad, Shravasti, Uttar Pradesh-271840, have changed my name and shall hereafter be known as RAGHVENDRA KUMAR.

It is certified that I have complied with other legal requirements in this connection.

AMISH KUMAR
[Signature (in existing old name)]

I hitherto known as SALLU S/o MUNISH, R/o 246-A, Lamba Pana, Near Primary School, Qutabgarh, North West Delhi, Delhi-110039, have changed my name and shall hereafter be known as SALMAN.

It is certified that I have complied with other legal requirements in this connection.

SALLU
[Signature (in existing old name)]

I, REKHA RANI W/o PRASHANT KUMAR, R/o S-32/65/B, Sonia Gandhi Camp, Pul Pehlad Pur, Badarpur, South Delhi, Delhi-110044, have changed the name of my minor daughter KEVIKA, aged 3 years and she shall hereafter be known as KRISHNAVI TIWARI.

It is certified that I have complied with other legal requirements in this connection.

REKHA RANI
[Signature of Guardian]

I hitherto known as RAHUL SAIN BAISLA S/o RAVINDER SAIN BAISLA, R/o A-504, Anand Vas, Shakur Pur, North West Delhi, Delhi-110034, have changed my name and shall hereafter be known as RAHUL BAISLA.

It is certified that I have complied with other legal requirements in this connection.

RAHUL SAIN BAISLA
[Signature (in existing old name)]

I, ANITA DEVI W/o AKHILESH SINGH, Resident of House No. 28, Kulche Vali Gali Purana Bus Stand, Badli, North West Delhi-110042, have changed the name of my minor daughter PRINSHY KUMARI, aged 16 years and she shall hereafter be known as PRIYANSHI KUMARI.

It is certified that I have complied with other legal requirements in this connection.

ANITA DEVI
[Signature of Guardian]

I hitherto known as TANISH S/o RAMESH, R/o H.No. 1034/6, Bara Bazar, Rohtak, Haryana-124001, have changed my name and shall hereafter be known as TANISH GANDHI.

It is certified that I have complied with other legal requirements in this connection.

TANISH
[Signature (in existing old name)]

I hitherto known as SOLANKI DHAR alias SOLANKI ROY CHOWDHURY alias SOLANKI R CHOWDHURY daughter of SHRI SARAL ROY CHOWDHURY, wife of DR. SUBHAJIT DHAR, R/o Flat No. 108, Akshardham Apartment, Sector 19, Pocket 3, Dwarka, New Delhi-110075, have changed my name and shall hereafter be known as SOLANKI ROY CHOWDHURY DHAR.

It is certified that I have complied with other legal requirements in this connection.

SOLANKI DHAR alias SOLANKI ROY CHOWDHURY
alias SOLANKI R CHOWDHURY
[Signature (in existing old name)]

I, LALIT JINDAL S/o HARISH CHAND, R/o Bishara Road, Gali No. 7, Kailash Vihar Colony, Dadri, PO dadri District: Gautam Buddha Nagar, Uttar Pradesh-203207, have changed the name of my minor son BHAVY JINDAL, aged 11 years and he shall hereafter be known as YASH JINDAL.

It is certified that I have complied with other legal requirements in this connection.

LALIT JINDAL
[Signature of Guardian]

I, SWATANTRA KUMAR TRIPATHI S/o RAJENDRA PRASAD TRIPATHI, R/o 224, DDA Pocket-2, Sector-9, South West Delhi, Delhi-110077, have changed the name of my minor daughter REVIAH TRIPATHI aged 11 years and she shall hereafter be known as RIVIKA TRIPATHI.

It is certified that I have complied with other legal requirements in this connection.

SWATANTRA KUMAR TRIPATHI
[Signature of Guardian]

I hitherto known as RAJ KUMAR alias MITHUN HALDER S/o SWAPAN HALDER, R/o J-769C, New Priyanka Camp, Madanpur Khadar, Sarita Vihar, South Delhi, Delhi-110076, have changed my name and shall hereafter be known as MITHUN HALDER.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR alias MITHUN HALDER
[Signature (in existing old name)]

I hitherto known as ASHEESH S/o MUKESH KUMAR, R/o RC-168, Rajstan Colony, Baba Farid Puri, Patel Nagar West, P.O. Patel Nagar, Distt. Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as AASHISH.

It is certified that I have complied with other legal requirements in this connection.

ASHEESH
[Signature (in existing old name)]

I hitherto known as SATAYPAL GOSWAMI son of SHIVSHANKAR, R/o H. No. C-184, JJ Colony, Rohini Sector 24, VTC- Rohini, PO. Rohini Sector-7, District- North West Delhi, State-Delhi- 110085, have changed my name and shall hereafter be known as SATYANARAYAN.

It is certified that I have complied with other legal requirements in this connection.

SATAYPAL GOSWAMI
[Signature (in existing old name)]

I, SHIVANI SANGWAN W/o AMIT KHARB, R/o 687, Huda Police Lane, Sector-6, Panipat PO & Distt.-Panipat, Haryana-132102, have changed the name of my minor son SARTHAK Alias SARTHAK KHARB, aged 14 years and he shall hereafter be known as AARAV.

It is certified that I have complied with other legal requirements in this connection.

SHIVANI SANGWAN
[Signature of Guardian]

I, MALTI DEVI W/o TUNNA CHAUDHARY, R/o Vill. Darwa (Mallah Toli) Ward No. 06, Post Mohania, Mohnia, PO Mohania, Distt. Kaimur, Bhabua, Bihar-821109, have changed the name of my minor son NARAYAN KUMAR alias YASH RAJ SAHNI, aged 13 years and he shall hereafter be known as YASH RAJ SAHNI.

It is certified that I have complied with other legal requirements in this connection.

MALTI DEVI
[Signature of Guardian)]

I hitherto known as JYOTI D/o VIJAY SHANKAR, R/o Mela Ramkumar, Saipur Sagaura, Safipur Unnao, Uttar Pradesh-241501, have changed my name and shall hereafter be known as NEHA.

It is certified that I have complied with other legal requirements in this connection.

JYOTI
[Signature (in existing old name)]

I hitherto known as NIRMALA D/o PURAN CHAND W/o RAJU, R/o D-17, OM Vihar, Phase-5, Uttam Nagar, West Delhi, Delhi-110059, have changed my name and shall hereafter be known as NIRMALA SHRAWAT.

It is certified that I have complied with other legal requirements in this connection.

NIRMALA
[Signature (in existing old name)]

I, MD MOHIT S/o Sh. MANSOOR, R/o Mainapur, Rasaili Purnia, Bishanpur, Bihar-854315, have changed the name of my minor son ABUTALIB, aged 15 years and he shall hereafter be known as ABU TALIB.

It is certified that I have complied with other legal requirements in this connection.

MD MOHIT
[Signature of Guardian]

I, REKHA AHIRWAL W/o BALCHAND AHIRWAL, R/o WZ-352/2, Gali No. 2, Virender Nagar Janakpuri PO Janakpuri B-1, West Delhi-110058, have changed the name of my minor daughter SHANTI AHIRWAL, aged 16 years and she shall hereafter be known as NEETA AHIRWAL.

It is certified that I have complied with other legal requirements in this connection.

REKHA AHIRWAL
[Signature of Guardian]

I hitherto known as KM. RITU CHHABRA alias RITU BATRA D/o Sh. SATISH KUMAR CHHABRA W/o RAKESH BATRA, residing at A2B/3B Ekta apartments, Paschim Vihar, West Delhi, Delhi-110063, have changed my name and shall hereafter be known as RITU BATRA.

It is certified that I have complied with other legal requirements in this connection.

KM. RITU CHHABRA alias RITU BATRA
[Signature (in existing old name)]

I, JANARDAN S/o RAMPHER, R/o A-4/115, Sultan Puri, North West Delhi, Delhi-110086, have changed the name of my minor son AADITYA KUMAR alias AADITYA KAUL, aged 17 years and he shall hereafter be known as AADITYA KAUL.

It is certified that I have complied with other legal requirements in this connection.

JANARDAN
[Signature of Guardian]

I, NAVNEEN KUMAR S/o VISHNU DUTT, R/o House No. H-1, F/F, Blk-H, Mohan Garden, Uttam Nagar, West Delhi-110059, have changed the name of my minor son FALAK, aged 15 years and he shall hereafter be known as ANMOL MUDGAL.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN KUMAR
[Signature of Guardian]

I, DR. GHULAM HUSSAIN JAFRI S/o BADRUL HASAN JAFRI, R/o 4X/ 104, AWHO Society, Gurjinder Vihar, Greater Noida, Kasana, PO: Kasana, Distt. Gautam Buddha Nagar, Uttar Pradesh-201310, have changed the name of my minor son AZEEM HUSSAIN, aged 13 years and he shall hereafter be known as MOHD. AABIR HUSSAIN.

It is certified that I have complied with other legal requirements in this connection.

DR. GHULAM HUSSAIN JAFRI
[Signature of Guardian]

I hitherto known as KOMAL YADAV D/o RAJEEV KUMAR YADAV, R/o F-32B, 1st Floor, Flat No. 102, Khanpur Extension, Khanpur, Pushpa Bhawan, South Delhi, Delhi-110062, have changed my name and shall hereafter be known as KOMAL.

It is certified that I have complied with other legal requirements in this connection.

KOMAL YADAV
[Signature (in existing old name)]

I hitherto known as MITHUN KUMAR S/o BAIJNATH PRASAD, R/o Gram Koili, Post- Khutaha, Thana Jagdishpur, Khutaha, PO Khutaha, Distt. Bhagalpur, Bihar-812005, have changed my name and shall hereafter be known as RAHUL KUMAR..

It is certified that I have complied with other legal requirements in this connection.

MITHUN KUMAR
[Signature (in existing old name)]

I, SURENDRA KUMAR S/o BALIYA, R/o Nandna, Banda, Nagnedi, Uttar Pradesh-210120, have changed the name of my minor daughter namely SHASHI, aged 16 years and she shall hereafter be known as RASHMI.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA KUMAR
[Signature of Guardian]

I hitherto known as RAM SINGH S/o NARAYAN SINGH, R/o Kothi No. 1, Baluganj, Agra, Uttar Pradesh-282001, have changed my name and shall hereafter be known as BALAM SINGH.

It is certified that I have complied with other legal requirements in this connection.

RAM SINGH
[Signature (in existing old name)]

I hitherto known as VIKAS KUMAR S/o ILAM SINGH, employed as Head Constable in Rashtrapati Bhawan, Delhi R/o H.No. 1384, Gali No. 5-B B Block, Baba Colony, Burari, Salem Pur Majra Burari, North Delhi, Delhi-110084, have changed my name and shall hereafter be known as VIKAS CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

VIKAS KUMAR
[Signature (in existing old name)]

I hitherto known as ANUJ GUPTA S/o VIKAS GUPTA, R/o House No. 2 Road No. 3, East Punjabi Bagh, Punjabi Bagh S.O., West Delhi, Delhi 110026, have changed my name and shall hereafter be known as ANOUJ GUPTA.

It is certified that I have complied with other legal requirements in this connection.

ANUJ GUPTA
[Signature (in existing old name)]

I, TAPAS KUMAR SAMAL S/o JADUMANI SAMAL, R/o Village Post-Mallikapur, Malika Pur, Mangalpur Jajapur, Odisha-755036, have changed the name of my minor son DEBASISH SAMAL, aged 13 and he shall hereafter be known as DEBAASIS SAMAL.

It is certified that I have complied with other legal requirements in this connection.

TAPAS KUMAR SAMAL
[Signature of Guardian]

I, USHA KHAGESH JIWAL W/o KHAGESH, GAURIDUTT JIWAL, R/o Flat No.-171, 1st Floor Capital Apartment, Nasirpur Road Sector 1A Dwarka, Nasirpur, South West Delhi, Delhi-110045, have changed the name of my minor son PIYUSH, aged 14 years and he shall hereafter be known as PIYUSH KHAGESH JIWAL.

It is certified that I have complied with other legal requirements in this connection.

USHA KHAGESH JIWAL
[Signature of Guardian]

I hitherto known as SAHIL S/o BASANT LAL, R/o B-1328, Gaur Green Avenue, Abhay Khand-2, Indirapuram, Ghaziabad(UP)-201010, have changed my name and shall hereafter be known as SAHIL LAL.

It is certified that I have complied with other legal requirements in this connection.

SAHIL
[Signature (in existing old name)]

I hitherto known as KRUSHNA DEVI W/o KUSHAL PAL, R/o Shahpur Bamheta, Ghaziabad, Uttar Pradesh-201001, have changed my name and shall hereafter be known as KRISHNA DEVI.

It is certified that I have complied with other legal requirements in this connection.

KRUSHNA DEVI
[Signature (in existing old name)]

I, ANIL KUMAR S/o PHOOLCHAND, R/o H. No. 82 Gram Devari, Post Teeta, Thana Haliya Mirzapur, Dewari, Mirzapur, Uttar Pradesh-231211, have changed the name of my minor daughter MINU KUMARI, aged 17 years and she shall hereafter be known as VRITTI AGRAHARI.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR
[Signature of Guardian]

I hitherto known as ANSARI MOHD ASIF MOHD ANWAR S/o MOHD ANWAR, R/o Babuganj, Nirakpur Pali, PO Paliganj, Distt. Patna, Bihar-801110, have changed my name and shall hereafter be known as ANSARI MOHD ASIF.

It is certified that I have complied with other legal requirements in this connection.

ANSARI MOHD ASIF MOHD ANWAR
[Signature (in existing old name)]

I, USHA DEVI W/o SHYAM SUNDER, R/o House No.-21, Sohna Road, Netaji Farm House, Sukhi Nehar, Pali(13), Faridabad, Haryana-121004, have changed the name of my minor son SATYAM alias SATYAM BABU, aged 16 years and he shall hereafter be known as SATYAM BABU.

It is certified that I have complied with other legal requirements in this connection.

USHA DEVI
[Signature of Guardian]

I, RAJNI W/o Late Sh. DINESH BHATI, R/o 448, Chithara, PO Dadri, Distt. Gautam Buddha Nagar, Uttar Pradesh-203207, have changed the name of my minor son ARNAV BHATI, aged 10 years and he shall hereafter be known as AARAV BHATI.

It is certified that I have complied with other legal requirements in this connection.

RAJNI
[Signature of Guardian]

I, PRAVEEN KUMAR JAIN S/o NEM CHAND JAIN, R/o House No.-C-64 Ashok Vihar, Phase-1, Delhi-110052, have changed the name of my minor daughter AARNA JAIN, aged 14 years and she shall hereafter be known as EVIKA JAIN.

It is certified that I have complied with other legal requirements in this connection.

PRAVEEN KUMAR JAIN
[Signature of Guardian]

I hitherto known as ASHU RALHAN alias DRISHIKA NARENDER UTTAMCHANDANI wife of Shri NARENDER RIJHUMAL UTTAMCHANDANI and daughter of Shri RAJENDER NATH RALHAN, residing at 3rd Floor, Flat No. 3F, 119A, Ripon Street, VTC Park Street, Sub-District Circus Avenue, District Kolkata, State West Bengal-700016, have changed my name and shall hereafter be known as DRISHIKA NARENDER UTTAMCHANDANI.

It is certified that I have complied with other legal requirements in this connection.

ASHU RALHAN alias DRISHIKA NARENDER
UTTAMCHANDANI
[Signature (in existing old name)]

I, RAJNI W/o Late Sh. DINESH BHATI, R/o 448, Chithara, PO Dadri, Distt. Gautam Buddha Nagar, Uttar Pradesh-203207, have changed the name of my minor son AARAV BHATI, aged 07 years and he shall hereafter be known as ARNAV BHATI.

It is certified that I have complied with other legal requirements in this connection.

RAJNI
[Signature of Guardian]

I hitherto known as JAI KUMAR S/o BHUPENDRA, R/o VTC Rajpur Kalan, PO Gurukul Sikandrabad, Sub District Gautam Buddha Nagar, District Gautam Buddha Nagar, State Uttar Pradesh-203202, have changed my name and shall hereafter be known as SACHIN.

It is certified that I have complied with other legal requirements in this connection.

JAI KUMAR
[Signature (in existing old name)]

I hitherto known as NANU W/o DINESH, R/o Roopvas, Roopvas, PO-Dadri, Distt.-Gautam Buddha Nagar, Uttar Pradesh-203207, have changed my name and shall hereafter be known as RUCHI.

It is certified that I have complied with other legal requirements in this connection.

NANU
[Signature of Guardian]

I hitherto known as SANDEEP D'SA alias D SA SANDEEP NOEL S/o MONICA DSA, R/o 31/407, Arjan Vihar, Pratap Chowk, Delhi Cant, New Delhi-110010, have changed my name and shall hereafter be known as SANDEEP D'SA.

It is certified that I have complied with other legal requirements in this connection.

SANDEEP D'SA alias D SA SANDEEP NOEL
[Signature (in existing old name)]

I hitherto known as SONU KUSHWAHA S/o DEVIDAS, R/o Village-Vasari, Maujanpur, Jhansi, Uttar Pradesh-284204, have changed my name and shall hereafter be known as KUSHWAHA SONU.

It is certified that I have complied with other legal requirements in this connection.

SONU KUSHWAHA
[Signature (in existing old name)]

I hitherto known as KUNAL S/o KRISHAN PAL, R/o D-1109, Jahangirpuri, Jahangir Puri D Block, PO N.S. Mandi, Distt. North West Delhi, Delhi-110033, have changed my name and shall hereafter be known as KESHAV.

It is certified that I have complied with other legal requirements in this connection.

KUNAL
[Signature (in existing old name)]

I, ARUN CHAUHAN S/o ASHOK KUMAR, R/o Flat No.-3172, Tower-I, 7th Avenue, Behind Gaur City Mall, Gaur City-1, Greater Noida West, Sector-1, Greater Noida West, Gautam Buddha Nagar, Uttar Pradesh-201318, have changed the name of my minor son ARUDHRA CHAUHAN, aged 07 years and he shall hereafter be known as ARJUN CHAUHAN.

It is certified that I have complied with other legal requirements in this connection.

ARUN CHAUHAN
[Signature of Guardian]

I, NAZAKAT ALI S/o YAQUB ALI, R/o D-553, West Vinod Nagar, I. P. Extension, East Delhi, Delhi-110092, have changed the name of my minor son UVESH, aged 11 years and he shall hereafter be known as SALIK.

It is certified that I have complied with other legal requirements in this connection.

NAZAKAT ALI
[Signature of Guardian]

I hitherto known as RACHNA MITTAL alias RACHNA JINDAL D/o CHETAN PRAKASH MITTAL W/o V. B. JINDAL, resident of C-31, Patel Nagar-II, Ghaziabad-201001, have changed my name and shall hereafter be known as RACHNA JINDAL.

It is certified that I have complied with other legal requirements in this connection.

RACHNA MITTAL alias RACHNA JINDAL
[Signature (in existing old name)]

I hitherto known as JOVIYA TANWEER S/o MD DARJAT ALAM, R/o Ward No.-13, Gram Simariya Post Simariya, PO Kajraili, Distt. Bhagalpur, Bihar-812005, have changed my name and shall hereafter be known as MD TAUSIF ALAM.

It is certified that I have complied with other legal requirements in this connection.

JOVIYA TANWEER
[Signature (in existing old name)]

I hitherto known as CHANDRA D/o Late ASHOK SHUKLA, R/o Ramdeeh Saray Shukl Bazar, Baskhari, Ambedkar Nagar, Baskhari, Uttar Pradesh-224129, have changed my name and shall hereafter be known as CHANDA.

It is certified that I have complied with other legal requirements in this connection.

CHANDRA
[Signature (in existing old name)]

I hitherto known as MANDODARI KUMARI D/o DINESH RAY, R/o VTC Kumhari, PO Durgaganj, Sub Distt. Kadwa, Distt. Katihar, Bihar-855105, have changed my name and shall hereafter be known as AKANKSHA KUMARI.

It is certified that I have complied with other legal requirements in this connection.

MANDODARI KUMARI
[Signature (in existing old name)]

I, MUKESH KUMAR SINGH S/o AJAY SINGH, R/o 158, 2nd Floor, Pocket-11, Sector-24, Rohini, Delhi-110085, have changed the name of my minor son ADITYA SINGH, aged about 13 years and he shall hereafter be known as SHIVANSH SINGH.

It is certified that I have complied with other legal requirements in this connection.

MUKESH KUMAR SINGH
[Signature of Guardian]

I, SUMANGLA BHARTI W/o DHARMNATH, R/o 48 S, Mahadev Jharkhandi Tukda No. 1, Girirdharganj, Khorabar Urf Soobabazar, Gorakhpur, Uttar Pradesh-273008, have changed the name of my minor son TEJWANT PRATAP, aged 12 years and he shall hereafter be known as SAMMAN KUMAR.

It is certified that I have complied with other legal requirements in this connection.

SUMANGLA BHARTI
[Signature of Guardian]

I hitherto known as ARUN KUMAR S/o VEER PAL, Resident at Harunagla Bisalpur Road, Bareilly, PO R.K. University, Distt. Bareilly, Uttar Pradesh-243006, have changed my name and shall hereafter be known as AURN.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR
[Signature (in existing old name)]

I hitherto known as MANISHA W/o SANDEEP KUMAR, R/o Village Upahu, Post Office Sukkar The Dharamshala, VTC-Upperla Suka (395), PO-Sukkar, Sub Distt. Dharamsala, Distt. Kangra, Himachal Pradesh-176057, have changed my name and shall hereafter be known as MANISHA CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

MANISHA
[Signature (in existing old name)]

I, SYED RIZWAN ASIM S/o ZULFIKAR MIAN, R/o House No.-976, Milan Marriage Hall Wali Gali Shahbad, Bareilly, Uttar Pradesh-243003, have changed the name of my minor daughter LAIBA ASIM, aged 15 years and she shall hereafter be known as AMINA ASIM.

It is certified that I have complied with other legal requirements in this connection.

SYED RIZWAN ASIM
[Signature of Guardian]

I hitherto known as NEHA D/o SURAJ BHAN, R/o Plot No. 1 Kh. No.-1309/2, Ground Floor Blk-B, MCD School, Khubram Park Prem Nagar-1, Kirari Suleman Nagar, North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as NEHA BHAN.

It is certified that I have complied with other legal requirements in this connection.

NEHA
[Signature (in existing old name)]

I hitherto known as HARIRAM S/o NARESH KUMAR, R/o 494, Jathedi, Jatheri (66), Sonipat, Haryana-131029, have changed my name and shall hereafter be known as SONU.

It is certified that I have complied with other legal requirements in this connection.

HARIRAM
[Signature (in existing old name)]

I, BHAWNA SATIJA W/o SANYAL KUMAR, R/o First Floor B1/57, 1 Floor Paschim Vihar Behind B1 DDA Market, Paschim Vihar, Delhi, have changed the name of my minor daughter KUHU, aged 16 years and she shall hereafter be known as KUHU SATIJA.

It is certified that I have complied with other legal requirements in this connection.

BHAWNA SATIJA
[Signature of Guardian]

I hitherto known as SANGEETA alias SANGEETA CHANDER alias SANGEETA KACHHWAH D/o UMED SINGH and W/o SUBHASH CHANDER, R/o H.No. 71, Pocket-6, Sector-21 Rohini, Sultanpuri C-Block, PO Sultanpuri C Block, Distt. North West Delhi, Delhi-110086, have changed my name and shall hereafter be known as SANGEETA KACHHWAH.

It is certified that I have complied with other legal requirements in this connection.

SANGEETA alias SANGEETA CHANDER alias
SANGEETA KACHHWAH
[Signature (in existing old name)]

I hitherto known as KISHAN LAL alias KISHANLAL RATHI alias KISHAN LAL RATHI S/o BUDHRAM, R/o House No. 2424, Nai Basti, Kanod Gate, Opp. OBC Bank, Rewari, Haryana-123401, have changed my name and shall hereafter be known as KISHAN LAL RATHI.

It is certified that I have complied with other legal requirements in this connection.

KISHAN LAL alias KISHANLAL RATHI
alias KISHAN LAL RATHI
[Signature (in existing old name)]

I hitherto known as EKTA D/o MAHIPAL and W/o MANOJ KUMAR, R/o H.No. 71, Redi Malakpur, Saharanpur, Nalheda Guzar, PO Saharanpur, Distt. Saharanpur, Uttar Pradesh-247001, have changed my name and shall hereafter be known as POOJA DEVI.

It is certified that I have complied with other legal requirements in this connection.

EKTA
[Signature (in existing old name)]

I, RAJNI W/o RAMESH BABU, R/o H.No. D/327, Gali No.-5, Mandoli Ext., Near Samuday Bhawan, North East Delhi, Delhi-1100936, have changed the name of my minor daughter ANUSHKA, aged 15 years and she shall hereafter be known as ANUSHKA SHAKYA.

It is certified that I have complied with other legal requirements in this connection.

RAJNI
[Signature of Guardian]

I, RAJNI W/o RAMESH BABU, R/o H.No. D/327, Gali No.-5, Mandoli Ext., Near Samuday Bhawan, North East Delhi, Delhi-110093, have changed the name of my minor son YASH, aged 12 years and he shall hereafter be known as YASH SHAKYA.

It is certified that I have complied with other legal requirements in this connection.

RAJNI
[Signature of Guardian]

I, RAMA SHANKAR RAM S/o KALIKA, R/o Nibbu Kabirpur, Sardaspur, PO Sardaspur, Distt. Ballia, Uttar Pradesh-221712, have changed the name of my minor son AADRATA RAV, aged 16 years and he shall hereafter be known as ANOOP BHARATI.

It is certified that I have complied with other legal requirements in this connection.

RAMA SHANKAR RAM
[Signature of Guardian]

I hitherto known as TALIB S/o TARIK, R/o House No. 2087/ B1 Gali 09, Main Road Railway Side Prem Nagar, Patel Nagar, PO Patel Nagar, Distt. Central Delhi, Delhi-110008, have changed my name and shall hereafter be known as VEER.

It is certified that I have complied with other legal requirements in this connection.

TALIB
[Signature (in existing old name)]

I hitherto known as RAJAN SINGH S/o RAMBHAROSE LAL, residing at Raita, Bazpur, Udhampur, Jammu and Kashmir-182401, have changed my name and shall hereafter be known as RAJAN SINGH BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

RAJAN SINGH
[Signature (in existing old name)]

I hitherto known as SOYAB AHMED S/o IDRIS AHMED, R/o H.No. C-110, 1st Floor, Gali No.-09, Chattarpur Enclave Phase-2, Chattarpur, PO Chattarpur, Distt. South Delhi, Delhi-110074, have changed my name and shall hereafter be known as SORAV.

It is certified that I have complied with other legal requirements in this connection.

SOYAB AHMED
[Signature (in existing old name)]

I hitherto known as FAHEEM SULTANA D/o HUSSAIN ALI W/o M KIRAN, R/o 4-4-170/3, Kowkoor, VTC Kowkoor, PO Bolarum, Alwal, Medchal-Malkajgiri, Telangana-500010, have changed my name and shall hereafter be known as ALTIYA MARIA DCRUZ.

It is certified that I have complied with other legal requirements in this connection.

FAHEEM SULTANA
[Signature (in existing old name)]

I hitherto known as RENU KUMARI W/o PRATIPAL SINGH, R/o Alok Nagar, Kajandaspur, Nai Masjid Wali Gali, PS Izzatnagar, Distt. Bareilly-243122, have changed my name and shall hereafter be known as RENU KUMARI BAUDDH.

It is certified that I have complied with other legal requirements in this connection.

RENU KUMARI
[Signature (in existing old name)]

CHANGE OF RELIGION

I, TALIB S/o TARIK, R/o House No. 2087/ B1 Gali 09, Main Road Railway Side Prem Nagar, Patel Nagar, PO Patel Nagar, Distt. Central Delhi, Delhi-110008, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced MUSLIM w.e.f. 26.08.2025.

It is certified that I have complied with other legal requirements in this connection.

TALIB
[Signature]

I, AYESHA D/o RAM CHANDER, R/o 9A/87, First Floor WEA Channa Market Karol Bagh, PO Karol Bagh, Distt. Central Delhi, Delhi-110005, do hereby solemnly affirm and declare that I have embraced ISLAM and renounced HINDUISM w.e.f 22.08.2025. I have only changed my Religion not my name.

It is certified that I have complied with other legal requirements in this connection.

AYESHA
[Signature]

I, RAJAN SINGH S/o RAMBHAROSE LAL, residing at Raita, Bazpur, Udhampur, Jammu and Kashmir-262401, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 14-04-2025.

It is certified that I have complied with other legal requirements in this connection.

RAJAN SINGH
[Signature]

I, MUSKAN D/o MD ASLAM, R/o F-721, Inder Enclave, Phase-2, Kirari Suleman Nagar, Delhi-110086, do hereby solemnly affirm and declare that I have embraced HINDU Religion and renounced ISLAM religion w.e.f. 29.05.2025. I have changed only my religion not my name.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN
[Signature]

I, SOYAB AHMED S/o IDRIS AHMED, R/o H.No.-C-110, 1st Floor, Gali No-09, Chattarpur Enclave Phase-2, Chattarpur, PO Chattarpur, Distt. South Delhi, Delhi-110074, do hereby solemnly affirm and declare that I have embraced HINDUISM and renounced ISLAM with effect from 23-7-2025.

It is certified that I have complied with other legal requirements in this connection.

SOYAB AHMED
[Signature]

I, FAHEEM SULTANA D/o HUSSAIN ALI W/o M KIRAN, R/o 4-4-170/3, Kowkoor, VTC Kowkoor, PO Bolarum, Alwal, Medchal-Malkajgiri, Telangana-500010, do hereby solemnly affirm and declare that I have embraced CHRISTIANITY Religion and renounced ISLAM Religion w.e.f. 12/10/2000.

It is certified that I have complied with other legal requirements in this connection.

FAHEEM SULTANA
[Signature]

I, RENU KUMARI W/o PRATIPAL SINGH, R/o Alok Nagar, Kajandaspur, Nai Masjid Wali Gali, PS Izzatnagar, Distt. Bareilly-243122, do hereby solemnly affirm and declare that I have embraced BUDDHISM and renounced HINDUISM with effect from 9-10-2022.

It is certified that I have complied with other legal requirements in this connection.

RENU KUMARI
[Signature]

PUBLIC NOTICE

I, KHARINARAYANAN AYENGAR S/o ARAVAMUTHAN CHAKRAPANI, residing at V-45, BBCL, Stanbury, Old No. 56, New No. 79, Anna Main Road, Kolapakkam, VTC Kolapakkam, PO Gerugambakkam, District Kancheepuram, Tamil Nadu-600128, do hereby undertake that I, KHARINARAYANAN AYENGAR want to change my name to ELENA AYENGAR and gender as FEMALE.

I, KHARINARAYANAN AYENGAR henceforth be known as ELENA AYENGAR D/o ARAVAMUTHAN CHAKRAPANI.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

KHARINARAYANAN AYENGAR
[Signature]

I, KOYESHA PALIT D/o KANCHAN KUMAR PALIT, R/o Kechuadanga Kechua Danga, Kechuadanga Nadia, West Bengal-741158, hereby undertake that I, KOYESHA PALIT want to change my name to KANKAN PALIT and gender as MALE.

I, KOYESHA PALIT henceforth be known as KANKAN PALIT S/o KANCHAN KUMAR PALIT.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

KOYESHA PALIT
[Signature]

I, GAYATRI DAS D/o PRAVAT KUMAR DAS, R/o Sirei, Sirei Puri, Odisha-752017, hereby undertake that I, GAYATRI DAS want to change my name to ADITYA PRASAD DAS and gender as MALE.

I, GAYATRI DAS henceforth be known as ADITYA PRASAD DAS son of PRAVAT KUMAR DAS.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, the Department of Publication will not be liable for any consequences arising therefore.

It is certified that I have complied with other legal requirements in this connection.

GAYATRI DAS
[Signature]

I, VISHAL GANGWAR S/o HARPAL SINGH, R/o Kishanpur, Kichha, Udhampur, Jammu and Kashmir, India-180011, do hereby undertake that I, VISHAL GANGWAR want to change my name to VISHESHTA GANGWAR and gender as FEMALE.

I, VISHAL GANGWAR henceforth be known as VISHESHTA GANGWAR D/o HARPAL SINGH.

The above statement made by me is true & correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and the Department of Publication will not be liable for any consequences arising there from.

It is certified that I have complied with other legal requirements in this connection.

VISHAL GANGWAR
[Signature]

It is for general information that I, ANJALI D/o INDER SINGH, residing at Village Songari, Sangri (59), Kaithal, Haryana-136027, do hereby undertake that I, ANJALI want to change my name to KARAN and gender as MALE.

I, ANJALI henceforth be known as KARAN S/o INDER SINGH.

The above statement made by me is true and correct to the best of my knowledge and belief. If any legal issue arises in this regard at any stage, I will be personally responsible for the same and, The Department of Publication will not be liable for any consequences arising therefrom.

It is certified that I have complied with other legal requirements in this connection.

ANJALI
[Signature]

It is for general information that I, SHILPI D/o BAL KRISHAN ARORA Ex. wife of RAVI MANCHANDA, R/o 2/8, Third Floor, Pant Nagar, Jangpura, South Delhi, Delhi-110014, declare that I got divorce from my husband vide Original Case No. 66/2020 dated 03.08.2022. Further I remarried with JOGINDER KUMAR S/o DESRAJ on 12.06.2023 vide Marriage Certificate Sl. No. 829 at Page No. 283 to 310 of Volume No. 644 dated 19.06.2023. Further I have changed the name of my minor daughter GREESHA alias SAANVI, aged 11 years and she shall hereafter be known as SAANVI.

It is certified that I have complied with other legal requirements in this connection.

SHILPI
[Signature]

It is for general information that I, SANGHAMITRA GHOSAL alias SANGHAMITRA JAIN D/o MANOJ KUMAR GHOSAL and Ex-wife of PARASMAL NAVEEN JAIN, resident of Block-A, Flat No. 2601, Lodha Meridian, KPBH 5th Phase Rd, Kukatpally Housing Board Colony, Kukatpally, Hyderabad (Telangana)-500072, declare that I got divorce from my husband vide court decree No. I A No. 936/2018 dated 27.9.2018. Further, I have changed the name of my minor daughter STUTI JAIN, aged 14 years and she shall hereafter be known as STUTI GHOSAL.

It is certified that I have complied with other legal requirements in this connection.

SANGHAMITRA GHOSAL alias
SANGHAMITRA JAIN
[Signature]

It is for general information that I, KALIDINDI CHAMUNDESWARI NEEHARIKA daughter of KALIDINDI RAMACHANDRA RAJU and Ex. wife of CHERUKURI VISWA CHAITANYA VARMA, residing at H.No. 1-63/2/124/302, Kavuri Hills, Phase-2, Madhapur, Serilingampally, Hyderabad-500081, declare that I got divorce from my Ex. Husband CHERUKURI VISWA CHAITANYA VARMA, vide court decree FCOP No. 2942/2018, dated 09.01.2021. I have changed the name of my minor son CHERUKURI ESHAAN VARMA, aged 8 years and he shall hereafter be known as KALIDINDIESHAAN VARMA for all future purposes.

It is certified that I have complied with other legal requirements in this connection.

KALIDINDI CHAMUNDESWARI NEEHARIKA
[Signature]

It is for general information that I, GARIMA MADAN alias GARIMA MALHAN D/o RAJA KULDIP CHAND MALHAN and Ex. W/o CHAKSHU MADAN, residing at 6/3, Ashok Road, Shipra Suncity, Indirapuram, Ghaziabad, Uttar Pradesh-201014, declare that I got divorce from my Husband Vide Court Decree No. HMA No. 3292/2023 dated 22-11-2023. Further I have changed my name and shall hereafter be known as GARIMA MALHAN.

It is certified that I have complied with other legal requirements in this connection.

GARIMA MADAN alias GARIMA MALHAN
[Signature]

It is general information that I, SWATI GOSWAMI D/o VIRENDER GOSWAMI Ex. W/o AKSHAT DHAWAN, residing at A-14 Nizamuddin East, Delhi-110013, declare that I got divorce from my husband vide court decree CIS No. HMA-1764-2023 dated 25/10/2023 and further I have changed the name of my minor son AARYASH DHAWAN, aged 7 years and he shall hereafter be known as VAJRAPAANI GOSWAMI.

It is certified that I have complied with other legal requirements in this connection.

SWATI GOSWAMI
[Signature]

It is for general information that I, PRERNA VIJ RAHEJA D/o ANITA VIJ, Ex. wife of ASHISH RAHEJA, residing at 128/446 ,Y-Block, Kidwai Nagar, Kanpur Nagar, Kanpur, Uttar Pradesh-208011, declare that I got Divorce from my Husband vide Court Decree HMA No. 597/2025 Dated 05-05-2025. Further I have changed my name and shall hereafter be known as PRERNA MAANVI.

It is certified that I have complied with other legal requirements in this connection.

PRERNA VIJ RAHEJA
[Signature]

It is for general information that I, SHEETU GULATI BAJAJ alias SHEETU SAGGI D/o VIJAY KUMAR Ex. wife of Late GAURAV BAJAJ, R/o 43, Bhagya Laxmi Apartment, Rohini Sector-9, North West Delhi, Delhi-110085, declare that my husband expired on 29.04.2021 and death certificate was issued with Registration No. D-2021:9-56053-000985 dated 03.05.2021. Further, I remarried with SUMIT SAGGI S/o VIJAY SAGGI on 26.01.2023 vide marriage certificate No. 90730000213483. Further, I have changed the name of mine and my minor son namely ADVITH BAJAJ, aged 7 years and we shall hereafter be known as SHEETU SAGGI and ADVITH SAGGI. Further I also declare that the name of the father of my minor son may be known as SUMIT SAGGI.

It is certified that I have complied with other legal requirements in this connection.

SHEETU GULATI BAJAJ alias
SHEETU SAGGI
[Signature]

It is for general information that I, MEHAK PARVEEN W/o SHAMSHAD, R/o House No. G 37, Meer Vihar, Mubarakpur Dabas, PO Mubarakpur Dabas, Distt. North West Delhi, Delhi-110081, declare that name of mine has been wrongly written as PRAVEEN in my Ration Card No. 077003815303. The actual name of mine is MEHAK PARVEEN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MEHAK PARVEEN
[Signature]

It is for general information that I, RISHAV KUMAR PANDIT S/o MANOJ KUMAR PANDIT R/o Driver Tola, Katihar, PO Katihar, Distt. Katihar, Bihar-854105, declare that name of mine has been wrongly written as RISHAV KUMAR in my class 10th marksheet and certificate. The actual name of mine is RISHAV KUMAR PANDIT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RISHAV KUMAR PANDIT
[Signature]

It is for general information that I, NIKHILESH SHARMA son of RAKESH SHARMA, Permanent R/o 783/5, Narwana Road, Near Adarsh Hospital, Patiala Chowk, Adarsh Nagar, Jind, Haryana-126102, Presently residing at T3/7, 3rd Floor Type III, GGSIP University Surajmal Vihar, Delhi-110092, declare that the name of mine and my father have been wrongly written as NIKHILESH and RAKESH KUMAR in my 10th and 12th class educational documents. The actual name of mine and my father are NIKHILESH SHARMA and RAKESH SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIKHILESH SHARMA
[Signature]

It is for general information that I, ANUJ CHAUHAN S/o RAM HARI SINGH CHAUHAN, R/o Jalesar Road, Near Agriculture College, Mudi Chauraha, Hasanpur, Agra, Uttar Pradesh-283126, declare that name of my father and my mother have been wrongly written as RAM HARI CHAUHAN and SEEM DEV in my class 10th and 12th marksheet and certificate. The actual name of my father and my mother are RAM HARI SINGH CHAUHAN and SEEMA DEV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANUJ CHAUHAN
[Signature]

It is for general information that I, YASH GAUTAM S/o AZAD GAUTAM, R/o H.No. 279/1, Ward No. 15 Near Dhankhar Hospital, Gandhi Nagar, Ganaur, Tehsil Ganaur, Distt. Sonipat, Haryana-131101, declare that name of mine has been wrongly written as YASH in my 10th Class educational documents. The actual name of mine is YASH GAUTAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASH GAUTAM
[Signature]

It is for general information that I, MUNNA MUSTAK S/o KHAIRUL HOSSAIN, R/o B-226, Gali No. 2, Chandu Nagar, Mustafabad, PO Gokal Puri, Distt. North East Delhi, Delhi-110094, declare that name of my father has been wrongly written as MOHD NAUSHAD in my class 10th marksheet and certificate. The actual name of mine is KHAIRUL HOSSAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUNNA MUSTAK
[Signature]

It is for general information that I, SHIV KUMAR S/o JAGDISH, R/o Mursana 2, Ramgarh, PO Shahkarinagar, Distt. Bulandshahr, Uttar Pradesh-203150, declare that name of my father has been wrongly written as JAGDISH SINGH in my Driving Licence No.- UP13 20120027658. The actual name of my father is JAGDISH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR
[Signature]

It is for general information that I, NITESH BAGHEL S/o SHRI NIWAS BAGHEL, R/o G-92/21, Laxmi Park Nangloi, West Delhi, Delhi-110041, declare that name of mine has wrongly written as NITESH BAGHAIL in my 10th and 12th class educational documents and my Aadhaar Card No. 842790826655 and my PAN Card No. GOKPB5032K and my Voter Card No. UBF3855715. The actual name of mine is NITESH BAGHEL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NITESH BAGHEL
[Signature]

It is for general information that I, MOHAMMAD ZAHID S/o ABDUL AZIZ, R/o B-338 F/F, Gali No. 5, Mandawali Fazalpur, PO Laxmi Nagar, Distt. East Delhi-110092, declare that name of mine and my wife have been wrongly written as MD ZAHID and AFSARI KHATOON in my minor daughter namely ALIA KHATOON, aged 17 years in her 10th class educational documents. The actual name of mine and my wife are MOHAMMAD ZAHID and APSARI KHATOON respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ZAHID
[Signature]

It is for general information that I, RAMESH CHANDRA SHARMA S/o SHAMBHU DAYAL, R/o H.No. 7/50, Adarsh Nagar, Shukla Ganj, Gangauli, Unnao, Uttar Pradesh-209861, declare that name of mine has been wrongly written as RAMESH CHANDARA SHARMA in my 10th class educational documents. The actual name of mine is RAMESH CHANDRA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMESH CHANDRA SHARMA
[Signature]

It is for general information that I, BHUPENDRA SINGH S/o LAL SINGH, R/o A-121/2, St. No. 10, Ashok Nagar, Shahdara, Delhi-110093, declare that name of mine has been wrongly written as BHUPENDER in my minor daughter namely ISHIKA, aged 15 years in her 10th class educational documents. The actual name of mine is BHUPENDRA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHUPENDRA SINGH
[Signature]

It is for general information that I, AUTAR KISHEN CHAKU S/o ARJAN NATH CHAKU, R/o SFS Flat No. 1546, Pocket-1, Sector-C, Vasant Kunj, South West Delhi, Delhi-110070, declare that name of mine has been wrongly written as A K CHAKU in my driving License No. DL09 19960289475. The actual name of mine is AUTAR KISHEN CHAKU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AUTAR KISHEN CHAKU
[Signature]

It is for general information that I, JIRA DEVI W/o LATE SH. CHANARIK, R/o Shrirampur, Raili, Gaya, Bihar-804403, declare that name of mine has been wrongly written as JIRWA DEVI in my husband PPO-10906 records. The actual name of mine is JIRA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JIRA DEVI
[Thumb Impression]

It is for general information that I, AMBALIKA W/o SHAKTI SINGH, R/o A-36 Behind Gurudwara, Sultanpur, Mehrauli, South Delhi, Delhi-110030, declare that name of mine has been wrongly written as AMBALIKA alias SARITA in my minor daughter HEENA SINGH aged

14 years in her birth certificate 45534. The actual name of mine is AMBALIKA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMBALIKA
[Signature]

It is for general information that I, MANOJ KUMAR S/o OM PRAKASH SHARMA, R/o S.K.-53, Sindhora Kalan, Chowki No. 2, Near Lilawati School, Shakti Nagar, Ashok Vihar H.O., North West Delhi, Delhi-110052, declare that name of mine, my wife and my minor daughter have been wrongly written as MANOJ SHARMA, SANGEETA SHARMA and VAISHNAVI SHARMA in my minor daughter namely VAISHNAVI, aged 14 years in her School Records, and name of mine has been wrongly written as MANOJ SHARMA in her Birth Certificate Registration No. MCDOLIR-0111-004701137. The actual name of mine, my wife and my minor daughter are MANOJ KUMAR, SANGEETA and VAISHNAVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ KUMAR
[Signature]

It is for general information that I, KAVITA W/o NARESH KUMAR, R/o House No. 514, Village Ladarwan, Bahadurgarh, Jhajjar, Haryana-124507, declare that name of my minor son has been wrongly written as DAKSH in my minor son namely DAKSH CHHIKARA, aged 16 years in his 10th class Educational Document. The actual name of my minor son is DAKSH CHHIKARA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAVITA
[Signature]

It is for general information that I, RAJ KUMAR KHANNA S/o RADHEY MOHAN LAL KHANNA, R/o 88, Prakashpuram, Bajoria Road, Saharanpur, Uttar Pradesh-247001, declare that name of mine has been wrongly written as RAJ KHANNA in my minor daughter's namely AKSHITA KHANNA, aged 16 years in her 10th class educational documents and name of mine, my wife and my minor daughter have been wrongly written as RAJ KHANNA, GEETA and AKSHITA in her Birth Certificate No. 7361. The actual name of mine, my wife and my minor daughter are RAJ KUMAR KHANNA, GEETA KHANNA and AKSHITA KHANNA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR KHANNA
[Signature]

It is for general information that I, JAI PRAKASH VAISH S/o SHIV PRASAD GUPTA, R/o Flat No. T-3, Laxmi Niwas Phase-2, 127/W-1/678, Saket Nagar Juhi Colony, Kanpur Nagar, Uttar Pradesh-208014, declare that name of mine has been wrongly written as JAI PRAKASH VAISHYA in my PPO No. 08/14/B/07484/1994. The actual name of mine is JAI PRAKASH VAISH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAI PRAKASH VAISH
[Signature]

It is for general information that I, CHARAN JEET SINGH S/o HAR MAHENDER SINGH, R/o E-56, Moti Nagar, Block-E, Near Acharya Bhikshu Hospital, Ramesh Nagar, West Delhi, Delhi-110015, declare that name of mine and my minor son have been wrongly written as CHARANJEET SINGH and NAVRAJ SINGH LUTHRA in my minor son namely NAVRAJ SINGH, aged 14 years in his school record. The actual name of mine and my minor son are CHARAN JEET SINGH and NAVRAJ SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHARAN JEET SINGH
[Signature]

It is for general information that I, MADHULIKA CHAUDHARY D/o VIJAY SINGH, R/o Block Colony, Khair, Aligarh, Uttar Pradesh-202138, declare that name of my mother has been wrongly written as KAJAL SINGH in my all Educational Documents. The actual name of my mother is ANITA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MADHULIKA CHAUDHARY
[Signature]

It is for general information that I, DHARMENDRA S/o RAMPAL, R/o House No. C-346, C-Block, J.J. Colony, Inderpuri, VTC I.A.R.I., PO I.A.R.I., Sub District New Delhi, District Central Delhi, Delhi-110012, declare that name of mine and my wife have been wrongly written as DHARMENDAR and NISHA DEVI in my minor son namely HIMYANK LODWAL, aged 17 years in his 10th educational documents. The actual name of mine and my wife are DHARMENDRA and NISHA DEV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA
[Signature]

It is for general information that I, RAVENDER SINGH YADAV S/o BRAHMA NAND YADAV, R/o 176, Police Colony Type-1, Qtrs, Shalimar Bagh, North West Delhi, Delhi-110088, declare that name of mine has been wrongly written as RAVENDER SINGH in my service record. The actual name of mine is RAVENDER SINGH YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVENDER SINGH YADAV
[Signature]

It is for general information that I, RAJ KUMAR SINGH S/o BADU SINGH, R/o 545, Type-2, R.K. Puram Sect. 7, South West Delhi, Delhi-110022, declare that name of my minor son has been wrongly written as RITESH in my minor son RITESH KUMAR SINGH, aged 14 years in his school records. The actual name of my minor son is RITESH KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR SINGH
[Signature]

It is for general information that I, PRIYANKA KUMARI D/o MANTO YADAV, R/o H.No. C-1/115, Gali No. 3, 3rd Pusta, Sonia Vihar, Karawal Nagar, PO Karawal Nagar, Distt. North East Delhi, Delhi-110094, declare that name of my father has been wrongly written as MANTU YADAV, in my 10th and 12th class educational documents. The actual name of my father is MANTO YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRIYANKA KUMARI
[Signature]

It is for general information that I, MOHD MUSTAFA MALIK S/o MUNNA KHAN MALIK, R/o H.No. A-443 Block-A Jawahar Mohalla, Patparganj, PO. Patparganj, East Delhi-110091, declare that name of mine and my father have been wrongly written as MOHAMAD MUSTAFA and MUNNA KHAN in my 10th class educational Documents and name of mine and my father has been wrongly written as MD MUSTAFA and MUNNA KHAN in my 12th and BA. L.L.B Educational Documents. The actual name of mine and my father are MOHD MUSTAFA MALIK and MUNNA KHAN MALIK respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD MUSTAFA MALIK
[Signature]

It is for general information that I, MUNNA PRASAD S/o HARI KISHAN PRASAD, R/o H. No. C-65, Laxmi Park, Nangloi, PO Nangloi, Distt. West Delhi, Delhi-110041, declare that name of mine and my wife have been wrongly written as MUNNA and SARASWATI, in my minor daughter namely SAPNA, aged 14 years in her School records. The actual name of my mine and my wife are MUNNA PRASAD and SARASWATI DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUNNA PRASAD
[Signature]

It is for general information that I, RAJESH KUMAR PAHWAL S/o ALBEL SINGH PAHWAL, R/o 42, 3rd Floor, Ram Nagar, Krishna Nagar, PO Krishna Nagar, Distt. East Delhi, Delhi-110051, declare that name of mine and my father has been wrongly written as RAJESH KUMAR and ALBEL SINGH in my Service Records and my Pan Card No. ASEPK0894N. The actual name of mine and my father are RAJESH KUMAR PAHWAL and ALBEL SINGH PAHWAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJESH KUMAR PAHWAL
[Signature]

It is for general information that I, ARJUN SINGH RAWAT S/o GAMAND SINGH RAWAT, R/o Ward 19, Mohalla Tufail Garden, Kotaratal, Kurmchhal Colony, Kashipur Udhampur Singh Nagar, Uttrakhand-244713, declare that name of my father has been wrongly written as GUMAN SINGH RAWAT in my 10th class and 12th class education documents. The actual name of my father is GAMAND SINGH RAWAT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARJUN SINGH RAWAT
[Signature]

It is for general information that I, CHANDRESH KUMAR S/o GANGA RAM GUPTA, R/o C-41/147A, Janta Camp T-Huts Marhura Road, New Delhi-110001, declare that name of my minor daughter has been wrongly written as KHUSHBOO in my minor daughter namely KHUSHBOO KUMARI, aged 14 years in her school record. The actual name of my minor daughter is KHUSHBOO KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHANDRESH KUMAR
[Signature]

It is for general information that I, ATUL AGARWAL S/o SHRI KISHAN BANSAL, residing at 15/272, Chhilli int Road, Near Hariyali Vatika, Agra, Uttar Pradesh-282003, declare that name of mine, my wife and my minor daughter namely SHUBHI AGARWAL, aged 17 years have been wrongly written as ATUL BANSAL, ANJALI BANSAL and SHUBHI BANSAL in her 10th Class educational documents. The actual name of mine, my wife and my minor daughter are ATUL AGARWAL, GITANJALI AGRAWAL and SHUBHI AGARWAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ATUL AGARWAL
[Signature]

It is for general information that I, POONAM W/o DINESH CHAUDHARY, R/o H.No. 135, Gali No. 13, Block-B, Ajeet Vihar, Burari, New Delhi-110084, declare that name of mine has been wrongly written as PUNAM DEVI, in my minor daughter Namely AARTI KUMARI, aged 15 years in her School records. The actual name of my mine is POONAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POONAM
[Signature]

It is for general information that I, LAL CHAND S/o KARUA, R/o K-1-18/369, Gali No.18, Sangam Vihar, Hamdard Nagar, PO Pushpa, Distt. South Delhi, Delhi-110062, declare that name of mine and my father have been wrongly written as LAL CHAND SHARMA and SHREE KALICHARAN SHARMA in my Pan Card No. AZFPS1633M and LAL CHAND SHARMA and KALI CHARAN SHARMA in my Voter Card No. SBC1373398. The actual name of mine and my father is LAL CHAND and KARUA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LAL CHAND
[Signature]

It is for general information that I VINEET S/o AJIT SINGH residing at Mahawati, P.O. Patti Kalyan, Distt. Panipat, Haryana-132102, declare that the name of mine has been wrongly written as VINEET SINGH in my 10th Class Educational Documents. The actual name of mine is VINEET, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINEET
[Signature (in existing old name)]

It is for general information that I, UTTAM MOTAR S/o LAXMAN, R/o 101 Nagaraj, Galli Rakaskop, Belgaum, Karnataka-591108, declare that name of my minor son has been wrongly written as GANESH MOTAR in my service record. The actual name of my minor son is GANESH which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UTTAM MOTAR
[Signature (in existing old name)]

It is for general information that I, CHANDAN CHAURASIYA S/o NANDLAL CHAURASIYA, R/o 286, Kishundaspur, Sultanpur, Uttar Pradesh-228145, declare that name of mine has been wrongly written as CHANDAN in my 10th class educational documents and Passport No. N9708643 and as CHANDAN NANDLAL CHOURASIYA in Aadhaar card No. 3903 0178 0065 and PAN Card No. COGPC7346D. The actual name of mine is CHANDAN CHAURASIYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHANDAN CHAURASIYA
[Signature]

It is for general information that I, AASIF HUSSAIN S/o JAKIR HUSSAIN R/o H 1/154, Sultan Puri, North West Delhi, Delhi-110086, declare that name of my father has been wrongly written as MOD JAKIR HUSSAIN in my 10th Class Educational Documents. The actual name of my father is JAKIR HUSSAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AASIF HUSSAIN
[Signature]

It is for general information that I, RAKESH NARAYAN TIWARY S/o JITESHWAR NARAYAN TIWARY, R/o Village Boreya, P.O. Boreya P S Kanke, Distt. Ranchi Jharkhand-834006, declare that name of my minor son has been wrongly written as LUCKY TIWARY in my minor son namely HARSH TIWARY aged 17 years in his aadhaar card No. 7360 2666 0509. The actual name of my minor son is HARSH TIWARY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAKESH NARAYAN TIWARY
[Signature]

It is for General Information that I, AHMAD HUSSAIN S/o ABDUL RASHID, R/o House No. 434, Kh. No. 20/25, Ground Floor, Blkg, Near Bilal Masjid, Inder Enclave, Ph-2, Kirari Suleman Nagar, P.O. Sultanpuri C Block, Distt. North West Delhi, Delhi-110086, declare that name of my minor son has been wrongly written as AARJU in my Minor son namely MUHAMMAD AARJU, aged 16 years in his school Records. The actual name of my minor son is MUHAMMAD AARJU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AHMAD HUSSAIN
[Signature]

It is for general information that I, BRIJESH KUMAR S/o BHOPAL SINGH, R/o 5864, Birondi, Chakrasenpur, Gautam Buddha Nagar, Uttar Pradesh-201310, declare that name of mine and my wife has been wrongly written as BRIJESH MAVI and SEEMA MAVI in my minor daughter's namely DIYA MAVI aged 17 years in her 10th class educational documents. The actual name of mine and my wife are BRIJESH KUMAR and SEEMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BRIJESH KUMAR
[Signature]

It is for general information that I, NARESH KUMAR KASHYAP S/o SON PAL KASHYAP, residing at House No. D2/51, Nand Nagri, Mandoli, P.O. Mandoli Saboli, Distt. North East Delhi-110093, declare that the name of mine has been wrongly written as NARESH KUMAR in my minor son namely NAITIK KASHYAP aged 15 years in his school record . The actual name of mine is NARESH KUMAR KASHYAP, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR KASHYAP
[Signature]

It is for general information that I, MAHADEV PRASAD GURJAR S/o SAUDAN GURJAR, R/o Monabas, Peechupara Kalan, Dausa, Rajasthan-303326, declare that name of mine has been wrongly written as MAHADEO PRASAD GUJAR in my service record . The actual name of mine is MAHADEV PRASAD GURJAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHADEV PRASAD GURJAR
[Signature]

It is for general information that I, SANJAY KUMAR BARTHWAL S/o CHIRANJI LAL, residing at Flat No. SF18, Jyoti Super Village, Raj Nagar Extension, P.O. Raj Nagar Extension, Distt Ghaziabad, Uttar Pradesh-201017, declare that name of my father has been wrongly written as CHIRANJI LAL BARTHWAL in my PAN Card No.AMKPB0141P. The actual name of my father is CHIRANJI LAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY KUMAR BARTHWAL
[Signature]

It is for general information that I, SANJAY PASWAN S/o KALLU PASWAN, R/o 396, T-huts, Outram Line, Kings Way Camp, North West Delhi, Delhi-110009, declare that name of mine and my minor daughter and my wife have been wrongly written as SANJAY KUMAR, BHoomika PASWAN and GUDIYA KUMARI in my minor daughter namely BHUMIKA PASWAN aged 16 years in her 10th class educational documents and name of mine and my wife have been wrongly written as SANJAY KUMAR PASWAN and GUDIYA KUMARI PASWAN in my daughter birth certificate No. MCDOLIR2208003282305. The actual name of mine, my minor daughter and my wife are SANJAY PASWAN, BHUMIKA PASWAN and GUDIYA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY PASWAN
[Signature]

It is for general information that I, NAND KISHORE S/o HIRA LAL, R/o H3/69A, Kunwar Singh Nagar, Ranholi, Nangloi, Delhi-110041, declare that name of mine has been wrongly written as NAND KISHOR SAH in my minor son namely ANIKET aged 10 years in his OBC Caste Certificate No. 90500000233504. The actual name of mine is NAND KISHORE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAND KISHORE
[Signature]

It is for general information that I, NAND KISHORE S/o HIRA LAL, R/o H3/69A, Kunwar Singh Nagar, Ranholi, Nangloi. Delhi-110041, declare that name of mine has been wrongly written as NAND KISHOR SAH in my minor son namely ANKUSH aged 13 years in his OBC Caste Certificate No. 90500000246043. The actual name of mine is NAND KISHORE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAND KISHORE
[Signature]

It is for general information that I, ROHAN LAL S/o RAJESH LAL, R/o 55B, Railway Officer Enclave, SP Marg, Chanakyapuri, New Delhi-110021, declare that name of mine, my father and my mother have been wrongly written as ROHAN SINGH RAWAT, RAJESH SINGH RAWAT and PARWATI RAWAT in my 10th and 12th class educational documents. The actual name of mine, my father and my mother are ROHAN LAL, RAJESH LAL and PARWATI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHAN LAL
[Signature]

It is for general information that I, NARENDER KUMAR S/o GOVIND RAM, R/o House No. 3038, Arya Pura, Gali Mandir Wali, Subzi Mandi, Malka Ganj S.O., North Delhi, Delhi-110007, declare that name of my father has been wrongly written as GOVIND RAM SAGAR in my SC Caste Certificate No. SC/01/13/7659/18/3/2011/9031003676/8266. The actual name of my father is GOVIND RAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARENDER KUMAR
[Signature]

It is for general information that I, PARIGYA AGARWAL D/o PANKAJ KUMAR MANGAL, R/o 29, Mangal Bhawan, Tota Ka Taal, Agra, Uttar Pradesh-282002, declare that name of mine has been wrongly written as MANISHI AGARWAL in my 10th and 12th Class Educational Documents. The actual name of mine is PARIGYA AGARWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PARIGYA AGARWAL
[Signature]

It is for general information that I, NEETU DEVI W/o JITENDER KUMAR, R/o House No.1 B, Second Floor, Block 13, Tilak Nagar, P.O. Tilak Nagar, Distt. West Delhi, Delhi-110018, declare that name of mine has been wrongly written as NEETU in my minor daughter KIRTI aged 13 years in her School Record. The actual name of mine is NEETU DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEETU DEVI
[Signature]

It is for general information that I, GAJI NURULHUDA S/o JIYAD, residing at Molla Haldar Para Jahangir Garh Usthi, South 24 Parganas, West Bengal 743375, declare that name of mine has been wrongly written as GAJI NARULHUDA in my Aadhar Card No. 311474086310. The actual name of mine is GAJI NURULHUDA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAJI NURULHUDA
[Signature]

It is for general information that I, MD ZAFAR IQBAL S/o MD FAIYAZ AHMAD, R/o Atpratdih, Post-SP Coliery Giridih, PS-Giridih, Giridih, P.O. Giridih, Distt. Giridih, Jharkhand-815301, declare that name of my mother has been wrongly written as REHANA KHATOON in my class 10th marksheets and certificate. The actual name of my mother is REHANA PRAVEEN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD ZAFAR IQBAL
[Signature]

It is for general information that I, ANKIT YADAV S/o RAMA NAND YADAV, R/o T-686, Second Floor Right Side, Bhola Nagar, Kotla Mubarakpur, New Delhi-110003, declare that name of my mother has been wrongly written as USHA YADAV in my educational documents and Service Records. The actual name of my mother is USHA RANI YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANKIT YADAV
[Signature]

It is for general information that I, SANJAY MANDAL S/o KUSEA MANDAL, R/o H. No. 107, Zamrudpur, New Delhi-110048, declare that name of my minor son has been wrongly written as VISHAL KUMAR in my minor son namely VISHAL KUMAR MANDAL, aged 14 years in his School record. The actual name of my minor son is VISHAL KUMAR MANDAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANJAY MANDAL
[Signature]

It is for general information that I, SAURAV BHARTI S/o RAJESH KUMAR, R/o B-106, Gali No.-6, Hansraj Model School, Ramesh Enclave, Kirari Suleman Nagar, P.O. Sultanpuri C Block, Distt. North West Delhi, Delhi- 110086, declare that name of my mother has been wrongly written as NEELAM DEVI in my class 10th and 12th marksheets and certificate. The actual name of my mother NILAM DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAURAV BHARTI
[Signature]

It is for general information that I, VIPIN KUMAR S/o Sh. PALTOO RAM, R/o D2/4143, 1/2 Pusta, Gali No. 2, Sonia Vihar, Saba Pur, North East Delhi, Delhi-110094, declare that name of my minor son has been wrongly written as BHAVESH in my minor son namely BHAVESH SAKARWAL aged 15 years in his School Records. The actual name of my minor son is BHAVESH SAKARWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIPIN KUMAR
[Signature]

It is for general information that I, SHAMBHU MAHTO S/o MAHESH MAHTO, R/o Kh. No. 117/2, Bija Pur, Budh Pur, Ali Pur, North West Delhi, Delhi-110036, declare that name of my wife has been wrongly written as SANGEETA DEVI in my minor daughter namely KAJAL RANI aged 14 years in her School Records. The actual name of my wife is SUNITA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAMBHU MAHTO
[Signature]

It is for general information that I, HEMANT KUMAR S/o MOHAN LAL, R/o Kh. No. 120/45/2, Masjid Wali Gali, Near Bittu General Store, Bakhtawar Pur, North West Delhi, Delhi-10036, declare that name of mine has been wrongly written as HEMANT in my minor son TANISHQ aged 16 years in his 10th class educational documents. The actual name of mine is HEMANT KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HEMANT KUMAR
[Signature]

It is for general information that I, AJAY KUMAR S/o NARAYAN PRASAD, R/o H. No. S-116, Street No. 9, Vikas Nagar, Uttam Nagar, P.O. D.K. Mohan Garden, Distt. West Delhi, Delhi-110059, declare that name of mine and my minor son have been wrongly written as AJAY and ARYAN in my minor son ARYAN KUMAR aged 15 years in his School Records. The actual name of mine and my minor son are AJAY KUMAR and ARYAN KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR
[Signature]

It is for general information that I, GALPHADE MANGESH MANOHAR S/o MANOHAR RAHU GALPHADE, residing at Kh. 514 Room No. 18, 4th floor Mahipai Purnear Rajender Appt. New Delhi-110037, Permanent Address Ward No. 4. VTC Ghusar, Distt. Akola, Maharashtra-444003, declare that name of my father and my mother have been wrongly written as MANOHAR GALPHADE and DURGA M GALPHADE in my service record. The actual name of my father and my mother are MANOHAR RAHU GALPHADE and DURGA MANOHAR GALPHADE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GALPHADE MANGESH MANOHAR
[Signature]

It is for general information that I, AJAY KUMAR S/o NARAYAN PRASAD, R/o H. No. S-116, Street No. 9, Vikas Nagar, Uttam Nagar, D.K. Mohan Garden, West Delhi, Delhi-110059, declare that name of my minor son has been wrongly written as ROHAN in the school record of my minor son namely ROHAN KUMAR aged 11 years. The actual name of my minor son is ROHAN KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY KUMAR
[Signature]

It is for general information that I, JYOTI D/o NAND KISHORE R/o H. No 69H-3, Kunwar Singh, Nangloi, Delhi-110041, declare that name of my mother has been wrongly written as REETA DEVI in my 10th and 12th educational documents and name of mine and my father have been wrongly written as JYOTI KUMARI and NAND KISHOR SAH in my OBC Caste Certificate No. 90500000233489. The actual name of mine, my father and my mother are JYOTI, NAND KISHORE and RITA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JYOTI
[Signature]

It is for general information that I, GAURAV KUMAR S/o SHRI DHAR RAM PRAJAPATI R/o Gola Bazar Ward No. 8, Gola Gorakhpur, Gola, Uttar Pradesh-273408, declare that name of my mother has been wrongly written as VIMLA DEVI in my 12th class educational documents. The actual name of my mother is VIMALA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAURAV KUMAR
[Signature]

It is for general information that I, SUMIT RAJDOR S/o VIRENDER KUMAR, R/o House No. C-267, Ground floor, JJ Colony, Wazirpur, Ashok Vihar, P.O. Ashok Vihar, Distt. North West Delhi, Delhi-110052, declare that name of mine my father and mother have been wrongly written as SUMIT RAJDAUR, VIRENDER and POONAM DEVI in my 10th class educational documents. The actual name of mine and my father and mother are SUMIT RAJDOR, VIRENDER KUMAR and POONAM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUMIT RAJDOR
[Signature]

It is for General Information that I, ANIL KUMAR BHARTI S/o VISHWANATH, R/o House No. C-13, 3rd Floor, Gali No. 9, Chander Shekhar Marg, Shalimar Village, Shalimar Bagh, North West Delhi, Delhi-110088, declare that name of my minor Son has been Wrongly written as AARAV in my Minor son namely AARAV BHARTI, aged 14 years in his School Records. The actual name of my minor son is AARAV BHARTI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANIL KUMAR BHARTI
[Signature]

It is for general information that I, PUSHKAR KUMAR S/o RAMESH KUMAR, R/o H. No. K21/14, Street No.-20 K Block, Gangotri Vihar, Garhi Mendu, Bhajan Pura, Seelam Pur, North East Delhi, Delhi-110053, declare that name of my mother has been wrongly written as REETA DEVI in my 10th and 12th Class Educational Documents. The actual name of my mother is RITA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PUSHKAR KUMAR
[Signature]

It is for general information that I, MOHD. FAREED KHAN S/o MOHD UMAR KHAN, residing at 198 E, Rajpur Road, Near Telephone Exchange Building, Dehradun, Uttarakhand-248009, declare that name of mine has been wrongly written as M F KHAN in my P.P.O. No. 240551703843. The actual name of mine is MOHD. FAREED KHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD. FAREED KHAN
[Signature]

It is for general information that I, RITA W/o RAMESH KUMAR, R/o K21/14, KBlock, West Ghonda, Garhi Mendu, Bhajan Pura, North East Delhi, Delhi-110053, declare that name of mine has been wrongly written as REETA DEVI in my minor son PRATEEK KUMAR aged 14 years in his School Records. The actual name of mine is RITA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITA
[Signature]

It is for general information that I, VINOD KUMAR S/o SUNDER LAL, R/o House No. D19 Sharma Colony, Budh Vihar, Phase2 Near Guru Medical Pooth Kalan North West Delhi-110086, declare that name of mine has been wrongly written as VINOD KUMAR GUPTA in my minor daughter's namely KAASNI GUPTA aged 14 years in her School Record. The actual name of mine is VINOD KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VINOD KUMAR
[Signature]

It is for general information that I, MOHD IRFAN S/o NOOR MOHAMMAD, R/o H. No. C-38, Street No. 6, Jyoti Colony, Shahdara, East Delhi, Delhi-110032, declare that name of mine and my wife have been wrongly written as MD IRFAN and FARIDA in my minor daughter namely TANZEELA KHAN aged 13 years in her Birth Certificate Registration No. MCDOLR-0111004975955, and name of my wife has been wrongly written as FARIDA in her School Records. The actual name of mine and my wife are MOHD IRFAN and FARIDA BEGUM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD IRFAN
[Signature]

It is for general information that I, MOHD IRFAN S/o NOOR MOHAMMAD, R/o H. No. C38, Street No. 6, Jyoti Colony, Shahdara, East Delhi, Delhi-110032, declare that name of mine and my wife have been wrongly written as MD IRFAN and FARIDA in my minor daughter namely TANZEELA KHAN aged 13 years in her Birth Certificate Registration No. MCDOLR-0111004975955, and name of my wife has been wrongly written as FARIDA in her School Records. The actual name of mine and my wife are MOHD IRFAN and FARIDA BEGUM respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD IRFAN
[Signature]

It is for general information that I, LAL SINGH NEGI S/o GAJE SINGH NEGI, R/o F No. 104H, PKT A-3, LIG Flat Kondli, Gharoli, Mayur Vihar Phase-3, East Delhi, Delhi-110096, declare that name of my wife has been wrongly written as MADHU CHAUHAN NEGI in my minor son namely DAKSH NEGI aged 13 years in his School record. The actual name of my wife is MADHU CHAUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LAL SINGH NEGI
[Signature]

It is for general information that I, DEEPIKA W/o SANDEEP AHUJA, residing at C-1/32/31, Block, Rama Vihar, Mohammad Pur Majri, North West Delhi, Delhi-110081, declare that name of mine and my husband have been wrongly written as DIPIKA and SANDEEP in my minor daughter namely YASHIKA aged 15 years in her Birth Certificate No. MCDOLR-011106249. The actual name of mine and my husband are DEEPIKA and SANDEEP AHUJA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPIKA
[Signature]

It is for general information that I, TARAWATI W/o RAKESH SINGH, residing at B29, 1st Floor, Kewal Park, Shanti Marg, Azadpur, North West Delhi, Delhi-110033, declare that name of mine has been wrongly written as TARA SINGH in my minor son namely YASH RAJ SINGH aged 14 years in his School Records. The actual name of mine is TARAWATI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TARAWATI
[Signature]

It is for general information that I, UMED SINGH S/o GOVIND SINGH, R/o Kh. No. 50/25, Ground Floor, Virendra Nagar, Burari, North Delhi, Delhi-110084, declare that name of my wife has been wrongly written as VIMALA DEVI RAJPUT in my minor daughter namely KARISHMA aged 14 years in her school records. The actual name of my wife is BIMLA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UMED SINGH
[Signature]

It is for general information that I, ABHISHEK son of RAMESH CHAND, residing at 5 Chogania Mohalla, Shikar Pur, South West Delhi, Delhi-110043, declare that the name of mine and my minor son have been wrongly written as ABHISEKH and DIVAS in my minor son GARVIT TYAGI aged 15 years in his birth certificate No. MCDOI.R10061760. The actual name of mine and my minor son are ABHISHEK and GARVIT TYAGI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABHISHEK
[Signature]

It is for general information that I, AVDHESH MISHRA S/o Sh. RAMDEV MISHRA, R/o 33/34, Stret No. 8, Shashi Garden, Mayur Vihar Phase-1, Delhi-110091, declare that name of my minor daughter has been wrongly written as ARCHNA MISHRA, aged 16 years, in her School Records. The actual name of my minor daughter is ARCHANA MISHRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AVDHESH MISHRA
[Signature]

It is for general information that I, SABIR SAIFI son of Shri KHACHEDU SAIFI, residing at House No. 573, Chauhan Mohalla, Madanpur Khadar, Sarita Vihar, P.O. Sarita Vihar, Disttict South Delhi, Delhi-110076, declare that name of mine and my wife has been wrongly written as SABIR ALI and MOBINA in my minor daughter ANAM aged 13 years in her School Records. The actual name of mine and my wife are SABIR SAIFI and MOBINA KHATOON respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SABIR SAIFI
[Signature]

It is for general information that I, SURESH S/o JAGDISH, R/o A-714, Mangolpuri N Block, North West Delhi, Delhi-110083, declare that name of my wife and my minor son has been wrongly written as CHANDERKALA and PRATEEK in my minor son namely PRATIK Aged 17 years in his 10th Class Educational Documents. The actual name of my wife and my minor son are PINKI and PRATIK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURESH
[Signature]

It is for general information that I, SHABNAM BEGUM W/o MOHAMMAD SHAKIR, R/o H. No. 219/5, Gali No. 2, Near Anar Masjid, Old Mustafabad Mustafabad, PO: Gokal Puri, Distt. North East Delhi, Delhi-110094, declare that name of my husband has been wrongly written as SAKIR MALIK in my Voter card No. XCN1116912. The actual name of my husband is MOHAMMAD SHAKIR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHABNAM BEGUM
[Signature]

It is for general information that I, BHASHKAR NEGI S/o RAJENDER SINGH NEGI, R/o C-87/1 F/F, Gali No. 3, Near By Bhajanpura Thana, Bhajanpura, Garhi Mendum, PO: Bhajan Pura, Distt. North East Delhi, Delhi-110053, declare that name of mine has been wrongly written as BHASHKAR SINGH in my 10th and 12th marksheets and certificate. The actual name of mine is BHASHKAR NEGI, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

BHASHKAR NEGI
[Signature]

It is for general information that I, ARYAN KHANNA S/o RESHU KHANNA, R/o Miyan Sahib Ki Gali, Near Masjid, Amroha Gate, Moradabad, Uttar Pradesh-244001, declare that name of my father has been wrongly written as SACHIN KHANNA in my educational documents i.e. 10th and 12th marksheets and Graduation. The actual name of my father is RESHU KHANNA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARYAN KHANNA
[Signature]

It is for general information that I, MOHAMMAD ALI S/o MOHD. ISLAMUDDIN, R/o H. No. 598, Near MTNL Tower, Pasonda, Sahibabad, Ghaziabad, UP-201005, declare that name of my minor son has been wrongly written as ARMAN ALI in my minor son namely FARMAN ALI aged 17 years in his Aadhar Card No. 4967 3114 3676. The actual name of my minor son is FARMAN ALI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD ALI
[Signature]

It is for general information that I, RAKESH KUMAR S/o Shri CHEDA LAL VERMA, R/o B-Block -1047, JJ Colony, Sabba Nangloi, Delhi, North West Delhi, Delhi-110081, declare that name of mine has been wrongly written as RAKESH KUMAR VERMA in my RC Regn. No. DLIRQ8644, TSR Permit No. TL1RQ/8644 and Ayushman Bharat Card No. M1002280. The actual name of mine is RAKESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAKESH KUMAR
[Signature]

It is for general information that I, SUNITA KUMARI W/o SUBHASH PANDIT, residing at D-37/2, Khasra No. 89/25, 3rd Floor, Gali No. 3, Vijay Vihar Phase-2, Rohini, Sector-7, North West Delhi, Delhi-110085, declare that name of mine has been wrongly written as SUNITA in my minor son's namely SHIVAM RAJ aged 13 years in his School Records. The actual name of mine is SUNITA KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNITA KUMARI
[Signature]

It is for general information that I, SUBHASH PANDIT S/o BHOLA PANDIT, residing at D-37/2, Khasra No. 89/25, 3rd Floor, Gali No. 03, Vijay Vihar, Phase-2, Rohini, Sector-7, North West Delhi, Delhi-110085, declare that name of mine has been wrongly written as SUBHASH in my minor son namely SHIVAM RAJ aged 13 years in his School Records. The actual name of mine is SUBHASH PANDIT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUBHASH PANDIT
[Signature]

It is for general information that I, DIVY VERMA S/o BALJEET SINGH, R/o A-1/200, Hastsal Road, Uttam Nagar, West Delhi, Delhi-110059, declare that name of my father has been wrongly written as BALJEET VERMA in all educational documents, PAN Card No. AZDPV4086B, Driving License No. DL-0420110155146 and Voter ID Card No. NEL3718664. The actual name of my father is BALJEET SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DIVY VERMA
[Signature]

It is for general information that I, ASIF S/o AJMAL MANSOORI, residing at J-75, Gali No. 1, Swaroop Nagar, Libas Pur, Samai Pur, Delhi-110042, declare that name of my father has been wrongly written as AJMAL KHAN in my 10th Class educational documents. The actual name of my father is AJMAL MANSOORI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASIF
[Signature]

It is for general information that I, SAURABH AGGARWAL S/o ANIL AGGARWAL, R/o B-1/140/G2, DLF Dilshad Extn.2, Bhopura, Sahibabad, Ghaziabad, Uttar Pradesh-201005, declare that name of mine and my father have been wrongly written as SORABH AGGRWAL and ANIL KUMAR AGGARWAL in my 10th Class Educational Documents. The actual name of mine and my father are SAURABH AGGARWAL and ANIL AGGARWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAURABH AGGARWAL
[Signature]

It is for general information that I, DAVESH MAHTO S/o SAKALDEEP MAHTO, residing at Plot No. 3-B , Off-3A-3B , Kh No. 115, Near Dayal Market, Alipur, PO. Alipur, North West Delhi-110036, declare that name of mine and my minor son have been wrongly written as DEVESH MEHTO and NITISH KUMAR in my minor son namely NITISH aged 16 years in his 10th Class Educational Document. The actual name of mine and my minor son are DAVESH MAHTO and NITISH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DAVESH MAHTO
[Signature]

It is for general information that I, MOHAMMAD AZAD SIDDIQUE S/o Shri MAQBOOL SIDDIQUI, R/o H.No. A-56. Gali No. 14-B, Pratap Nagar, Mayur Vihar Phase-1, Delhi-110091, declare that name of mine has been wrongly written as AZAD SIDDIQUE in my minor daughter MANTASHA SIDDIQUE, aged 17 years in her 10th & 12th Class Educational Documents. The actual name of mine is MOHAMMAD AZAD SIDDIQUE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD AZAD SIDDIQUE
[Signature]

It is for general information that I, RAJENDER SINGH S/o NATHA SINGH, R/o H.No. A-590, Shastri Nagar, Ashok Vihar, North West Delhi-110052, declare that name of my daughter has been wrongly written as GURBANI KAUR in my minor daughter namely GURBANI, aged 14 years in her school record. The actual name of my minor daughter is GURBANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJENDER SINGH
[Signature]

It is for general information that I, NAGINA W/o MOHAMMAD NASEEM, R/o I-1783, Jahangirpuri, Bhalswa, Jahangir Pur, N.S. Mandi, North West Delhi, Delhi-110033, declare that name of mine has been wrongly written as NARGIS in my minor daughter namely MANTASHA, aged 16 years in her school records. The actual name of mine is NAGINA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAGINA
[Signature]

It is for general information that I, RITA DEVI W/o NAND KISHORE, residing at H-3/69 A, Kunwar Singh Nagar, Ranholi, Nangloi, Delhi-110041, declare that name of mine and my husband has been wrongly written as RITA and NANDKISHOR SHAH in my minor daughter's namely JULI, aged 15 years in her School Records and the name of my husband has been wrongly written as NAND KISHOR SAH in her Caste Certificate No. 90500000233473. The actual name of mine and my husband are RITA DEVI and NAND KISHORE respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITA DEVI
[Signature]

It is for general information that I, NIRBHAY KUMAR PURI son of Shri OM PRAKASH PURI, residing at 678/1, Ashok Vatika, Lal Dora, Devli, New Delhi, Deoli, South Delhi, Delhi-110062, declare that name of my minor son has been wrongly written as AKSHIT in my minor son namely AKSHIT KUMAR PURI, aged 15 years in his School Record. The actual name of my minor son is AKSHIT KUMAR PURI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIRBHAY KUMAR PURI
[Signature]

It is for general information that I, SANTOSH KUMAR S/o SUDARSHAN SINGH, residing at Rampur, Thana-Dhansoi, Buxar, Bihar-80218, declare that name of mine has been wrongly written as HARENDRA KUMAR SINGH in my Aadhar Card No. 562527017942. The actual name of mine is SANTOSH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SANTOSH KUMAR
[Signature]

It is for general information that I, MANISH AGGARWAL S/o YOGESH KUMAR AGRAWAL, residing at 2038, Rani Bagh, P.O. Saraswati Vihar, Distt. North West Delhi, Delhi-110034, declare that name of mine, my wife and my minor son namely PRIYANSHU AGGARWAL aged 13 years has been wrongly written as MANISH AGARWAL, BINDU AGARWAL and PRIYANSHU AGARWAL in his School Records. The actual name of mine, my wife and my minor son are MANISH AGGARWAL, BINDU AGGARWAL and PRIYANSHU AGGARWAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANISH AGGARWAL
[Signature]

It is for general information that I, SUNIL KUMAR S/o Shri KUNDAN LAL, R/o RZ- R-97, Gali Number 3, Masjid Wali Gali, Nihal Vihar, Nangloi, Delhi-110041, declare the name of mine has been wrongly written as SUNIL in my minor son namely MAYANK KUMAR, aged 15 years in his school records. The actual name of mine is SUNIL KUMAR, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR
[Signature]

It is for general information that I, GOPAL JI THAKUR son of JEEBACHH THAKUR, residing at H.No. 184, Pocket-1, Sector A-6, DDA Flats, Narela, Delhi-110040, declare that name of mine, my wife and my minor daughter has been wrongly written as GOPAL, BEENA and TULSI in my minor daughter namely TULSI KUMARI aged 14 years in her School Records. The actual name of mine, my wife and my minor daughter are GOPAL JI THAKUR, BEENA DEVI and TULSI KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GOPAL JI THAKUR
[Signature]

It is for general information that I, TIRUR NARAYANASWAMY RAVI S/o Late T V N SWAMY, House No. B-9, Mehrawali Apts, 1043/2 Ward No. 8, Mehrauli, South Delhi, Mehrauli, Delhi-110030, declare that name of mine and my father has been wrongly written as T N RAVI and T V N SWAMY in my Driving Licence No. DL-0319940358001. The actual name of mine and my father are TIRUR NARAYANASWAMY RAVI and Late T V N SWAMY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TIRUR NARAYANASWAMY RAVI
[Signature]

It is for general information that I, SHAGUFTA RANI D/o ATEEK AHMAD, R/o R.C 930, Sarswati Vihar Khora Colony, Khora, Ghaziabad, Uttar Pradesh-201309, declare that name of my mother has been wrongly written as AFROJ JAHAN in my 12th class education documents. The actual name of my mother is AFROZ JAHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAGUFTA RANI
[Signature]

It is for general information that I, AJAY DUTT SHARMA S/o UMESH DUTT SHARMA, R/o 254, Shyampark, VTC Sahibabad, P.O. Sahibabad, Ghaziabad, Uttar Pradesh-201005, declare that name of mine and my wife has been wrongly written as AJAY DUTT and SARIKA in my minor daughter YASHIKA aged 15 years in her Birth Certificate No. GHANN2009-034409-124-42-NI3 and in her school records. The actual name of mine and my wife are AJAY DUTT SHARMA and SARIKA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AJAY DUTT SHARMA
[Signature]

It is for general information that I, ANUSHKA KEDIA D/o GOPI KEDIA, R/o B-0503 GH-01, Sector-16B, Supertech Eco Village 2, Greater Noida West, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine has been wrongly written as ANUSHKA GOPI KEDIA in my All Educational Documents. The actual name of mine is ANUSHKA KEDIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANUSHKA KEDIA
[Signature]

It is for general information that I, ABHAY KUMAR SINGH S/o YASHPAL SINGH, R/o RZ-403-A, Near Nirankari Bhawan, Palam Colony, Raj Nagar Part-2, South West Delhi, Delhi-110077, declare that name of my mother has been wrongly written as BISHUNA DEVI in my service record. The actual name of my mother is RAJKUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ABHAY KUMAR SINGH
[Signature]

It is for general information that I, JAFAR IQBAL S/o MD. RAFIQ, R/o Kh. No. 63/2, Gali No. 6, Part-1, Mukand Vihar, Mukand Pur Ext., Delhi-110042, declare that name of mine has been wrongly written as ZAFAR IQBAL in my minor son namely FAISAL IQBAL, aged 17 years in his 10th class educational document. The actual name of mine is JAFAR IQBAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAFAR IQBAL
[Signature]

It is for general information that I, RAJNI DEVI W/o UDAY SINGH RAWAT, R/o J-1425, DDA Flats Mansarovar Park, Shahdara, P.O. Shahdara, District Shahdara, Delhi, Delhi-110032, declare that name of mine has been wrongly written as RAJNI RAWAT in my minor daughter namely SHAKSHI RAWAT, aged 14 years in her school record. The actual name of mine is RAJNI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJNI DEVI
[Signature]

It is for general information that I, SAHIL KUMAR S/o DILIP KUMAR, residing at Flat No. 326, 3rd Floor, B-Block Swabhiman Apartment, Jailer Wala Bagh, Ashok Vihar Phase-2, North West Delhi, Delhi-110052, declare that name of my father and my mother has been wrongly written as DILIP KUMAR GUPTA and PHOOLWATI DEVI in my educational documents. The actual name of my father and my mother are DILIP KUMAR and FOOLWATI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAHIL KUMAR
[Signature]

It is for general information that I, SOM PARKASH S/o JAI SINGH, R/o A-31/119, F-1, Gali No. 2, Mata Mandir Marg, Ghonda, Maujpur, North East Delhi, Delhi-110053, declare that name of my minor son has been wrongly written as SORAV in my minor son namely SOURAV KUMAR, aged 16 years in his School Records. The actual name of my Minor son is SOURAV KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SOM PARKASH
[Signature]

It is for general information that I, RAJU SAH S/o BAHADUR SAH, R/o H.No. 4 A/2, Vishwas Nagar, P.O. Shahdara, Distric Shahdara, Delhi-110032, declare that name of mine has been wrongly written as RAJU KUMAR in my Minor son namely RISHABH RAJ aged 15 years in his School Record. The Actual name of mine is RAJU SAH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJU SAH
[Signature]

It is for general information that I, RAHIS AHMAD S/o QAMARUDDIN KHAN, residing at D-77, Abul Fazal Enclave Part-II, Block-D, Shaheen Bagh, Okhla, South Delhi, Delhi-110025, declare that name of mine and my wife has been wrongly written as RAIS AHMED and KANIZ in my minor daughter's namely RAFIYA ZENAB, aged 15 years in her School Records. The actual name of mine and my wife are RAHIS AHMAD and KANIZ FATIMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAHIS AHMAD
[Signature]

It is for general information that I, ANSHU YADAV D/o RANJIT KUMAR RANJAN, R/o A-130 Holi Chowk Sain Mohalla, VTC Mahipalpur, PO: Gurgaon Road, Sub District: Vasant Vihar, District South West Delhi, Delhi-110037, declare that name of my Father has been wrongly written as RANJEET YADAV in my 10th and 12th class educational documents. The actual name of my Father is RANJIT KUMAR RANJAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANSHU YADAV
[Signature]

It is for general information that I, AMAN KUMAR S/o RANJIT KUMAR RANJAN, R/o A-130 Holi Chowk Sain Mohalla, VTC Mahipalpur, P.O. Gurgaon Road, Sub District Vasant Vihar, District South West Delhi, Delhi-110037, declare that name of my father and my mother has been wrongly written as RANJEET and ANITA in my 10th and 12th class educational documents. The actual name of my father and my mother are RANJIT KUMAR RANJAN and ANITA YADAV respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMAN KUMAR
[Signature]

It is for general information that I, ANANT KUMAR S/o SHIV NANDAN PRASAD, R/o A-378, Inder Enclave Phase-2, Kirari Suleman Nagar, Distt. North West Delhi, Delhi-110081, declare that name of my wife has been wrongly written as REKHA KUMARI, in my minor daughter namely AAYUSHI KUMARI aged 14 years in her School Records and Birth Certificate Registration No. MCDOLR083696. The actual name of my wife is REKHA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANANT KUMAR
[Signature]

It is for general information that I, BRAJ MOHAN LAL S/o GIRRAJ SINGH MEENA, R/o House No. 26/3, MES Colony, Pinto Park, Maharajpura, Gird, Gwalior, Madhya Pradesh-474005, declare that name of mine and my father have been wrongly written as BRIJ MOHAN and GIRRAJ SINGH in my service record. The actual name of mine and my father are BRAJ MOHAN LAL and GIRRAJ SINGH MEENA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BRAJ MOHAN LAL
[Signature]

It is for general information that I, AKASH KUNWAR S/o PYARELAL KUNWAR, R/o Bhadrasu, Kharsari Purola-Mori, Kharsari, P.O. Gaddugaad, District Uttarkashi, Uttarakhand-249185, declare that name of mine and my father has been wrongly written as AKASH TAMTA and PYARE LAL in my all educational documents. The actual name of mine and my father are AKASH KUNWAR and PYARELAL KUNWAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AKASH KUNWAR
[Signature]

It is for general information that I, RAVISH KARAN SINGH S/o ARVINDER SINGH, R/o H. No.10, Road No.47, West Punjabi Bagh, West Delhi-110026, declare that name of my minor daughter has been wrongly written as MEHREEN KAUR ANEJA in my minor daughter namely MEHREEN ANEJA aged 14 years in her school record. The actual name of my minor daughter is MEHREEN ANEJA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVISH KARAN SINGH
[Signature]

It is for general information that I, PRITHVI SINGH CHOUHAN S/o RAJU SINGH CHOUHAN, R/o 19, Ambav Colony, Pratap Nagar, Near Ges Godam, Girwa, Udaipur Shastri Circle, Udaipur, Rajasthan-313001, declare that name of my father has been wrongly written as RAJVEER SINGH CHOUHAN in my class 10th and 12th marksheets and certificate. The actual name of my father is RAJU SINGH CHOUHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRITHVI SINGH CHOUHAN
[Signature]

It is for general information that I, SEEBA W/o MOHAMMAD ESHTIYAK, R/o A-1/155, A-Block, Aman Vihar, Kirari Suleman Nagar, North West Delhi Delhi-110086, declare that name of mine has been wrongly written as SHEEBA in my minor daughter namely SHIFA ANSARI, aged 15 years in her school record. The actual name of mine is SEEBA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SEEBA
[Signature]

It is for general information that I, DHANI RAM SAHU S/o RAM GOPAL SAHU, employed as Chargeman, Personal No.815654 in Forge Shop of Gun Carriage Factory, Jabalpur (M.P.) 482011, residing at H.No. LIG-56, Durgawati Nagar, M.P. Housing Board Colony, Tilahari, Jabalpur (M.P.) 482020, declare that name of mine has been wrongly written as DHANIRAM SAHU in my Service Record, name of mine and my father are wrongly written as DHANI RAM & RAMGOPAL SAHU in my 10th Class Marksheets of Madhyamik Shiksha Mandal, Madhya Pradesh, Bhopal, name of mine & my father are wrongly written as DHANIRAM & RAMGOPAL SAHU in my 12th Class Marksheets of Madhyamik Shiksha Mandal, Madhya Pradesh, Bhopal. The actual name of mine and my father are DHANI RAM SAHU and RAM GOPAL SAHU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHANI RAM SAHU
[Signature]

It is for general information that I, SOHAN SINGH BISHT S/o Late BALBIR SINGH BISHT, residing at D-291, Shivaji Colony, Dhandera, P.O. Milap Nagar, Roorkee, Haridwar, Uttarakhand-247667, declare that name of mine and my father has been wrongly written as SOHAN SINGH and BALBIR SINGH in my Service Record. The actual name of mine and my father are SOHAN SINGH BISHT and BALBIR SINGH BISHT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SOHAN SINGH BISHT
[Signature]

It is for general information that I, BALVINDER SINGH S/o GURDEV residence of H. No. 1199, Narar, Kaithal, Haryana-136027, declare that name of mine has been wrongly written as VIRENDER SINGH in my Passport Number L4863491. The actual name of mine is BALVINDER SINGH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BALVINDER SINGH
[Signature]

It is for general information that I, GAZAL AGGARRWAL D/o ANUJ AGGARWAL, R/o G-29/140-141, First Floor, Setor-3 Rohini, Rohini Sector 7, P.O. Rohini Sector 7, Distt. North West Delhi, Delhi-110085, declare that name of mine has been wrongly written as GAZAL GARG in my 10th class education documents. The actual name of mine is GAZAL AGGARRWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAZAL AGGARRWAL
[Signature]

It is for general information that I, DEEPAK S/o RAJENDER KUMAR, residence of Village Dhiangla, Ladwa, Bakali (58) , P.O. Bakali, Distt. Kurukshetra, Haryana-136132, declare that name of my father has been wrongly written as RAJINDER SINGH in my 10th class mark sheet. The actual name of my father is RAJENDER KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEEPAK
[Signature]

It is for general information that I, LALIT S/o GIAN CHAND, R/o Plot No. 21, Opp Govt. Primary School, Tejli, Sunder Nagar, Phase-2, Yamuna Nagar, Tehsil Jagadhri, Distt. Yamuna Nagar-135001, Haryana, India declare that name of mine and my wife has been wrongly written as LALIT KUMAR and ASHA in my minor son namely ALLEN LALIT, aged 17 years in his 10th Class educational documents. The actual name of my mine and my wife are LALIT and ASHA RANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

LALIT
[Signature]

It is for general information that I, SAHIL JAIN S/o MUKESH KUMAR JAIN, R/o Pt. K. C. Sharma Road, Deendayal Upadhyay Ward, Khurai, District Sagar, Madhya Pradesh-470117, declare that the name of my father has been wrongly written as MUKESH KUMAR in my 10th and 12th Class Educational Documents. The actual name of my father is MUKESH KUMAR JAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAHIL JAIN
[Signature]

It is for general information that I, RIAJUDDIN ALVI S/o NASRUDDIN, R/o-S82/55, Jagdamba Camp Sheikh Sarai Phase-1, Malviya Nagar, South Delhi, Delhi-110017 declare that name of mine and my father and my mother have been wrong written as RIAJUDDIN and NASERUDDIN and ANISHA in my Class 10th and 12th marksheets and certificate. The actual name of mine and my father and my mother are RIAJUDDIN ALVI and NASRUDDIN and BAKRIDAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RIAJUDDIN ALVI
[Signature]

It is for general information that I, REETA DEVI W/o SANJAY KUMAR, residence of Pundrak, Pundrak (9), Karnal, Haryana-132001, declare that name of mine has been wrongly written as REETA RANI in my minor son namely HARSHIT, aged 17 years in his 10th and 12th Class CBSE mark sheet. The actual name of mine is REETA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

REETA DEVI
[Signature]

It is for general information that I, POOJA W/o AMITESH, residence of House No 3302, Jhansa Road, Shyam Colony, Thanesar, Kurukshetra, Haryana-136118, declare that name of my minor son has been wrongly written as RUDRANSH in my minor son namely RUDRANSH KUMAR, aged 16 years in his 10th class CBSE mark sheet. The actual name of my minor son is RUDRANSH KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POOJA
[Signature]

It is for general information that I, JITENDER KUMAR S/o RAM KUMAR, R/o House No. 1100, Village, Near Nehar, Jaunti, North West Delhi, Delhi-110081, declare that name of mine, my wife and my minor son has been wrongly written as JITENDER, PREETI and MAYANK and in my minor son namely MAYANK VATS, aged 15 years in his 10th educational documents. The actual name of mine, my wife and my minor son are JITENDER KUMAR, PREETE SHARMA and MAYANK VATS, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JITENDER KUMAR
[Signature]

It is for general information that I, JAGDISH CHAND MONGIA S/o SANT LAL MONGIA, R/o House No. 95-C/ DA, G-8 Area, Near Clock Tower, Hari Nagar, South West Delhi, Delhi-110064, declare that name of mine, my father has been wrongly written as J C MONGIA and SANT LAL in my Aadhar Card No. 965161133766. The actual name of mine and my father are JAGDISH CHAND MONGIA and SANT LAL MONGIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JAGDISH CHAND MONGIA
[Signature]

It is for general information that I, YASEEN ALI S/o LIYAKAT, R/o Hisawada, Hisawada, Baghpat, Uttar Pradesh-250515, declare that name of mine and my minor son has been wrongly written as YASEEN & SHAMS in my minor son namely SHAMS ANSARI, aged 15 years in his 10th class marksheet. The actual name of mine and my son are YASEEN ALI & SHAMS ANSARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASEEN ALI
[Signature]

It is for general information that I, MIHIR KALRA S/o SANJEEV KUMAR, R/o House No-3467, Old City Thana, Near JB Tailors, Shukarpura Mohalla, Rewari, P.O. Rewari, Distt. Rewari, Haryana-123401, declare that name of my father has been wrongly written as SANJAY KALRA in my Pan Card No. KRQPK4662H. The actual name of my father is SANJEEV KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MIHIR KALRA
[Signature]

It is for general information that I, RISHI PANDEY son of SANJAY PANDEY, residing at House No. 419, Mandla Road Pandey Form House, Near Fish Dipo, Saliwada, Jabalpur, Madhya Pradesh 482021, declare that the name of my father has been wrongly written as SANJAY KUMAR PANDEY in my 10th class educational documents and passport No. C2180403. The actual name of my father is SANJAY PANDEY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RISHI PANDEY
[Signature]

It is for general information that I, RAJEEV KUMAR son of BHOOR SINGH, residing at Darwa (78), P.O. Deodhar, Tehsil Pratap Nagar, Distt. Yamuna Nagar, Haryana, India, declare that the name of mine and my minor son have been wrongly written as RAJEEV and SANGAM in my minor son namely SANGAM KUMAR, aged 16 years in his 10th class educational documents. The actual name of mine and my minor son are RAJEEV KUMAR and SANGAM KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJEEV KUMAR
[Signature]

It is for general information that I, RAJASHEKHAR HUBBALLI S/o KALLAPPA NINGAPPA HUBBALLI, R/o Hogarti Belagavi, Karnataka-591147, declare that name of my minor son has been wrongly written as VARUN in my minor son VARUN RAJASHEKHAR HUBBALLI, aged 16 years in his class 10th class marksheet and certificate. The actual name of my minor son is VARUN RAJASHEKHAR HUBBALLI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJASHEKHAR HUBBALLI
[Signature]

It is for general information that I, SHIFA KHAN D/o NASEEM AHMAD KHAN, R/o Mahadeva, Mirpur Bahapur, P.O. Meerpur Bahapur, Distt. Pilibhit, Uttar Pradesh-262201, declare that name of my mother has been wrongly written as SABEENA BEGUM in my class 10th and 12th and Graduation Educational Documents and Passport No. C3134517. The actual name of my mother is SABEENA ANJUM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIFA KHAN
[Signature]

It is for general information that I, PARVATI CHAUDHARY alias PARVATI BAI AHIRWAR D/o PATIRAM Ex. wife of MANOHAR PRASAD AHIRWAR, R/o H.No. 2064, Choudhary Mohalla, Near Mastana Chowk, Ranjhi, District Jabalpur (M.P.), declares that I got divorced from my husband MANOHAR PRASAD AHIRWAR vide court decree CA No. 2080/2020 dated 28.03.2008. Further I have changed my name and shall hereafter be known as PARVATI CHAUDHARY.

It is certified that I have complied with other legal requirements in this connection.

PARVATI CHAUDHARY alias PARVATI BAI AHIRWAR
[Signature]

It is for general information that I, RAJNI YADAV W/o Late RAJ KUMAR, employed as DBW (MCM) Line Mistry, T. No. & Personal No. F-9/80/65744 in F-9 Section of Ordnance Factory Khamaria, Jabalpur (M.P.) 482005, residing at H.No. 3097/3, Old Kanchanpur, Ahead Post Office, Adhartal, Jabalpur (M.P.) 482004, declare that name of mine has been wrongly written as RAJANI BAI in my Service Record. The actual name of mine is RAJNI YADAV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJNI YADAV
[Signature]

It is for general information that I, SHASHIKANT SHARMA S/o BHAGWAT PRASAD, R/o Tamrer, Tamrer, Tamrer, P.O. Tamrer, Distt. Bharatpur Rajasthan-321202, declare that name of my father has been wrongly written as BHAGWAD PRASAD SHARMA in my 10th class and name of my father has been wrongly written as BHAGWAT PRASAD SHARMA in my 12th class educational documents. The actual name of my father is BHAGWAT PRASAD, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHASHIKANT SHARMA
[Signature]

It is for general information that I, MUSKAN D/o SURENDER SINGH, R/o 124/2, Ward No. 1, Near Primary School, Cheeka, P.O. Chika, Distt. Kaithal, Haryana-136034, declare that name of my mother has been wrongly written as SHEELA RANI in my 10th class CBSE mark sheet. The actual name of my mother is SHEELA DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUSKAN
[Signature]

It is for general information that I, YASH KUMAR MEENA, S/o GOKAL CHAND MEENA, R/o 119-120 third floor, Block G pocket 4, Sector 11 Rohini, Rohini Sec.-11, North West Delhi, Delhi-110085, declare that name of mine, my father and my mother have been wrongly written as YASH KUMAR, GOKAL CHAND and LALITA in my 12th Class Educational Document. The actual name of mine, my father and my mother are YASH KUMAR MEENA, GOKAL CHAND MEENA and LALITA MEENA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASH KUMAR MEENA
[Signature]

It is for general information that I, JASVIR CHWARIYA son of JATI RAM, residing at 110, Ground Floor Vinoba Puri, Lajpat Nagar-2, New Delhi-110024, declare that name of mine has been wrongly written as JASVIR CHWARIYA in my minor son namely PULKIT, aged 14 years in his School Records. The actual name of mine is JASVIR CHWARIYA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JASVIR CHWARIYA
[Signature]

It is for general information that I, SURENDRA NATH GOSHWAMI S/o NARENDRA NATH, 122, Mangoliya Dhada, Ward No. 07, Kaladhungi, Kaladhungi, Nainital, Uttarakhand-263140, declare that name of mine has been wrongly written as SURENDER NATH in my service record. The actual name of mine is SURENDRA NATH GOSHWAMI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDRA NATH GOSHWAMI
[Signature]

It is for general information that I, PANNIPUZHA MATHEW ABRAHAM S/o PANNIPUZHA CHACKO MATHEW, residing at B- 2/802, Mont Vert Pristine, Opp. Aundh Road, Behind Khadki Railway Station, Bopodi, Khadki, Pune, Maharashtra- 411020, declared that name of mine has been wrongly written as P. M. ABRAHAM in my Pension Payment Order (Sparsh PPO) No.-401201203469. The actual name of mine is PANNIPUZHA MATHEW ABRAHAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PANNIPUZHA MATHEW ABRAHAM
[Signature]

It is for general information that I, HALLI BAI W/o SHIV LAL, R/o H.No. 62, Gram Koodam, Tehsil Patan Jabalpur, M.P. 482003, declare that name of mine has been wrongly written as HALLI in my father Service Record. The actual name of mine is HALLI BAI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HALLI BAI
[Thumb Impression]

It is for general information that I, TARUN S/o KARAMVIR, R/o Shikar Pur South West Delhi, Delhi-110043, declare that name of my father has been wrongly written as KARAMVEER in my class-10th and class-12th marksheets cum certificate Educational Documents. The actual name of my father is KARAMVIR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TARUN
[Signature]

It is for general information that I, SHILU KUMARI, aged 51 years, wife of Shri DEVENDER SINGH, resident of House No. 1971, Sector 1-4, Hisar, Tehsil and District Hisar (Haryana) Pin-125001, declare that my name has been wrongly written as SHILU SINGH in my Passport No. E7460835. The actual name of mine is SHILU KUMARI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHILU KUMARI
[Signature]

It is for general information that I, NARESH DHIMAN S/o MAYA RAM, R/o Villege Adhaun, Dhurala, Adhaun (403), Kurukshetra, Haryana-136119, declare that name of mine has been wrongly written as NAERSH DHIMAN in my minor son LOKESH DHIMAN, aged about 16 years, in his Education Document. The actual name of mine is NARESH DHIMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARESH DHIMAN
[Signature]

It is for general information that I, KAMALA W/o Late Sh. JAI SINGH, R/o H. No. 03, Chhadiya Uspur (117), P.O. Chulkana, Teh. Samalkha, Distt. Panipat, Haryana-132101, declare that name of mine has been wrongly written as KAMLA DEVI in my husband PPO-24043. The actual name of mine is KAMALA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMALA
[Thumb Impression]

It is for general information that I, SURESH PANDALANGHAT S/o ALATHUR VELAYUDHAN NAIR, R/o 171, Pratap Chowk, Gate 4, Pratap Chowk, Pratap Chowk, South West Delhi, Delhi-110010, declare that name of mine has been wrongly written as SURESH P in my 10th class Educational Documents and as P SURESH in my service record. The actual name of mine is SURESH PANDALANGHAT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURESH PANDALANGHAT
[Signature]

It is for general information that I, MOHD SHAHBAZ S/o SAJID URF WAKEEL, R/o Sinaura Jalalabad, Didauli, PO Didauli, Distt. Amroha, Uttar Pradesh-244222, declare that name of my father has been wrongly written as SAYID URF WAKEEL in my 10th class Educational Documents. The actual name of my father is SAJID URF WAKEEL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD SHAHBAZ
[Signature]

It is for general information that I, A. RATNAKUMAR S/o APPUKUTTAN, R/o H. No. A-14, Chitra Gupta Road, Near Pahar Ganj Police Station, Pahar Ganj, New Delhi-110055, declare that name of mine has been wrongly written as RATNA KUMARA in my Service Record. The actual name of mine is A. RATNAKUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

A. RATNAKUMAR
[Signature]

It is for general information that I, SAKSHAM BHARDWAJ S/o PRADEEP KUMAR, R/o Flat No.-6121 Tower No.-6 12th-Floor Unit No.-1 Sector-150 le Grandiose Gautam Budh Nagar Noida, Uttar Pradesh-201301, declare that name of my father has been wrongly written as PRADEEP BHARDWAJ in my all Educational Documents. The actual name of my father is PRADEEP KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAKSHAM BHARDWAJ
[Signature]

It is for general information that I, YASHODA BAI, W/o RAM GOPAL, R/o H.No. 420, Village Madai, Jabalpur, M.P. 482009, declare that name of mine has been wrongly written as DASHODA in my father Service Record. The actual name of mine is YASHODA BAI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASHODA BAI
[Thumb Impression]

It is for general information that I, MUNIRUDDIN MALLICK S/o MOHAMMAD JAKIR MALLICK, residing at 8-1-332/3/B/20, 2nd Floor, Arvind Nagar Colony, Lane 20, Tolichowki, Golconda, Hyderabad, Telangana-500008, permanently residing at 110, Afrin Flat, Nawabwada, Raopura, Vadodara, Gujarat-390001, declare that name of mine has been wrongly written as MONIRUDDIN MALLIK in my Birth Certificate, as MUNIRUDDIN MALEK in my Passport (No. P1758310), as MALEK MUNIRUDDIN ZAKIRHUSHEN in my 10th and 12th educational documents, as MUNIRUDDIN ZAKIRHUSEN MALEK in my Graduation and Post Graduation Educational documents, further name of my father has been wrongly written as ZAKIR HOSSAIN MALLIK in my Birth Certificate, as ZAKIRHOSAIN MALLIK in my Passport, further name of my mother has been wrongly written as NASIMA MALLIK in my Passport. The actual name of mine, my father and my mother are MUNIRUDDIN MALLICK, MOHAMMAD JAKIR MALLICK and NASIMA MALLICK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUNIRUDDIN MALLICK
[Signature]

It is for general information that I, SNEHA KUMARI SINGH D/o SHAILESH KUMAR SINGH, resident of Magar Hatta, Hela Bazar, P.O. Hajipur, District Vaishali, Bihar-844101, declare that name of my mother has been wrongly written as USHA SINGH in my Class 10th CBSE Marksheets, Bearing Roll Number-22251558 and name of my father and my mother has been wrongly written as SAILESH SINGH and USHA SINGH in my Birth Certificate. The actual name of my mother and my father are USHA MAHATO and SHAILESH KUMAR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SNEHA KUMARI SINGH
[Signature]

It is for general information that, I, SAMIUN SANA D/o MOHAMMED GHOUSE, R/o H. No. 11-1/B/57, BPM Greenlands Colony, Vill: Bibi Saheb Maqta, Post Medipally, Distt. Medchal Malkajgiri, Telangana-500098, declare that my name has been wrongly written as SANA in my 10th class Certificate. The actual name of mine is SAMIUN SANA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAMIUN SANA
[Signature]

It is for general information that I, KOONISETTI RAVI PRAKASH son of KOONISETTI PRAKASA RAO, working as Customer Service Associate, Service Record No. 92201, Indian Bank, Nandigama, Andhra Pradesh, Pin-521185, R/o D.No. 3-78, 5th Street, Sarada Nagar, Anakapalli, Anakapalli (Mandal), Anakapalli (District), Andhra Pradesh, India, Pin-531001, declare that name of mine and my father have been wrongly written as KUNISETTU RAVIPRAKASH and PRAKASARAO in my S.S.C Bearing Roll No. 0740386, name of mine and my father have been wrongly written as KUUNISETTU RAVI PRAKASH and PRAKASA RAO in my Intermediate Bearing Registered No. 032935, name of my father have been wrongly written as PRAKASA RAO in my B.A Bearing Roll No. 626572 Educational Documents, and name of mine have been wrongly written as KUNISETTU RAVI PRAKASH in my Service Record. The actual name of mine and my father are KOONISETTI RAVI PRAKASH and KOONISETTI PRAKASA RAO respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KOONISETTI RAVI PRAKASH
[Signature]

It is for general information that I, CHAITANYA GANDHI S/o BHANWAR LAL, resident of VPO Kukanwali, Tehsil-Kuchaman City, District-Didwana-Kuchaman, Rajasthan-341519, declare that name of my father and my mother has been wrongly written as BHAWAR LAL GANDHI and VIMALA DEVI in my all Educational Documents, Aadhar card, PAN Card, Driving Licence and my Service Records of Indian Navy. The actual name of my father and my mother are BHANWAR LAL and VIMALA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHAITANYA GANDHI
[Signature]

It is for general information that I, PUSHKAR MANGLA son of RAKESH KUMAR, resident at H.No.57, Ward No.17, Tagor Basti Near Old Civil Hospital, Sunam, District Sangrur-148028, Punjab, declare that name of my father and mother has been wrongly written as RAKESH MANGLA and VEENA MANGLA in my Matriculation Certificate. The actual name of my father and mother are RAKESH KUMAR and VEENA RANI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PUSHKAR MANGLA
[Signature]

It is for general information that I, MOHAMMED NOORULHUDA S/o MUSTAF, R/o 85/1 4th Cross Masjid Road, Chamundeshwari Nagar Laggere, Bangalore North, Peenya Small Industries Bangalore North, Bangalore, Karnataka-560058, declare that name of mine and my father has been wrongly written as MOHAMMAD NOORUL HUDA and MUSTAFA, respectively in my Passport No.- L3389854. The actual name of mine and my father is MOHAMMED NOORULHUDA and MUSTAF respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED NOORULHUDA
[Signature]

It is for general information that I, KRISHNA CHAITANYA PESLAB S/o SUBBA RAO P, Permanent R/o 4/6/9/B, RK Nagar, Sai Baba Nagar, Nazeer Thota, Nellore, P.O. Nawabpetta, Distt. Nellore, Andhra Pradesh-524002, and Presently R/o Qtrs. No. 126-B, Type - IV, Block-B, Kanchanjunga Apartment, Sector-53, Noida, Uttar Pradesh-201301, declare that name of mine and my wife has been wrongly written as PESALA KRISHNA CHAITANYA and PESALA VEENA SRI in my minor son namely LOHITAKSHA PESALA, aged 14 years in his school record. The actual name of mine and my wife are KRISHNA CHAITANYA PESLAB and VEENA SRI PESALA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA CHAITANYA PESLAB
[Signature]

It is for general information that I, KRISHNA CHAITANYA PESLAB S/o SUBBA RAO P, Permanent R/o 4/6/9/B, RK Nagar, Sai Baba Nagar, Nazeer Thota, Nellore, P.O. Nawabpetta, Distt. Nellore, Andhra Pradesh-524002, and Presently R/o Qtrs. No. 126-B, Type-IV, Block-B, Kanchanjunga Apartment, Sector-53, Noida, Uttar Pradesh-201301, declare that name of mine has been wrongly written as KRISHNA CHAITANYA PESALA in my minor daughter namely SAHASRA PESALA, aged 11 years in her school record. The actual name of mine is KRISHNA CHAITANYA PESLAB, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KRISHNA CHAITANYA PESLAB
[Signature]

It is for general information that I, VISHVADEEP SINGH S/o AMRITPAL SINGH, R/o Ward No.-01, Near Hanuman Mandir, 15 LGW-A, Hanumangarh, Rajasthan-335803, declare that name of my mother has been wrongly written as BALJINDER KOUR in my 10th and 12th Educational

Documents. The actual name of my mother is BALJINDER KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VISHVADEEP SINGH
[Signature]

It is for general information that I, GARSHAKURTHI HARISH son of GARSHAKURTHI SATTAIAH, resident of House No. 5-51/4, Near Hanmajipally X Road, Village Hanmajipally, PO Ganneruvaram, Distt. Karimnagar (Telangana)-505530, declare that name of mine has been wrongly written as GARSHEKURTIWAR HARISH SATTAYYA in my 10th and GARSHEKURTIWAR HARISH in my 12th and B.Tech (ECE) certificates. That name of my father has been wrongly written as SATTAYYA in 12th Certificate and GARSHEKURTIWAR SATTAYYA in B.Tech (ECE) certificates. That name of my mother has been wrongly written as BHARATI in 10th and 12th certificates. The actual name of mine, my father and my mother are GARSHAKURTHI HARISH, GARSHAKURTHI SATTAIAH and GARSHAKURTHI BHARATHAVVA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GARSHAKURTHI HARISH
[Signature]

It is for general information that I, RAMESH KUMAR son of DARSHAN KUMAR, residing at H.No. 27, Qilla Mandi, Batala, District Gurdaspur-143505, Punjab, declare that my name has been wrongly written as RAMESH SHARMA in my minor daughter NANDINI, aged 17 years her School Record. The actual name of mine is RAMESH KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR
[Signature]

It is for general information that I, SYED FAIZAN SYED IRFAN S/o SYED IRFAN, R/o Koyal Raod, Ward No. 11 Nai Nagari, Lonar, Distt. Buldana, Maharashtra-443302, declare that name of mine has been wrongly written as SYED FAIZAN in my class 10th Marksheets and Certificate. The actual name of mine is SYED FAIZAN SYED IRFAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED FAIZAN SYED IRFAN
[Signature]

It is for general information that I, RAJ KUMAR S/o SHYAM LAL, R/o House No.- 771, Ward No. 31, Quarter No.-E 33 D, Railway Colony, Railway Station, Sirsa, Haryana-125055, declare that name of my father has been wrongly written as SHAM LAL in my 10th Class and 12th Class Educational Documents. The actual name of my father is SHYAM LAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR
[Signature]

It is for general information that I, SHAMYA S SHETTY D/o SHARATH KUMAR SHETTY B, R/o 15-8-442/3 A B S Building, Kadri Mallikatta Road, Opp. City Hospital, Kadri, Mangalore, P.O. Kodiyalbail, Distt. Dakshina Kannada, Karnataka-575003, declare that name of my father has been wrongly written as SHARATH K SHETTY in my 10th Class and 12th Class Educational documents. The actual name of my father is SHARATH KUMAR SHETTY B, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAMYA S SHETTY
[Signature]

It is for general information that I, RAGHAVENDRA BHIMAPPA DALAWAI son of BHIMAPPA DALAWAI, residing at Koravikoppa, Taluka Bailhongal, District Belagavi, State Karnataka-591102, declare that name of mine has been wrongly written as RASHID BHIMAPPA DALAWAI in my Aadhar Card No. 255720025195. The actual name of mine is RAGHAVENDRA BHIMAPPA DALAWAI, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

RAGHAVENDRA BHIMAPPA DALAWAI
[Signature]

It is for general information that I, MD ATIF ANIS S/o MOHAMMAD ANIS, residing at Vill. Mahuwan, P.O. Kohanda, Kohara, Pawai, Azamgarh, Uttar Pradesh-276288, declare that the name of my father and mother have been wrongly written as MOHD ANEES and SHABNAM in my Class 10th & 12th educational documents. The actual name of my father and mother are MOHAMMAD ANIS and SHABNAM BANO respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD ATIF ANIS
[Signature]

It is for general information that I, KOMAL D/o JITENDER KUMAR, residing at Devsar (25), Bhiwani, Haryana-127021, declare that the name of my father has been wrongly written as JITENDER in my Board of School Education Haryana, Class 10th Educational Documents. The actual name of my father is JITENDER KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KOMAL
[Signature]

It is for general information that I, DEV S/o BHISHMA KUMAR, residing at 959, Main Bazaar, Ward 10, Chang (5), Bhiwani, Haryana-127027, declare that the name of my father has been wrongly written as BHISHAM KUMAR in my Board of School Education Haryana Class 10th & Class 12th Educational Documents. The actual name of my father is BHISHMA KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DEV
[Signature]

It is for general information that I, TSEWANG GONBO S/o DORJE ANGCHOK, R/o Mitseg Chulung, Leh, Ladakh -194101, declare that name of my mother has been wrongly written as RIGZEN LHAMO in my 12th School Certificate cum Marksheets. The actual name of my Mother is RIGZIN LHAMO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TSEWANG GONBO
[Signature]

It is for general information that I, NISHANT BHARTI son of JASBIR SINGH, resident of Haripur, P.O. Golagarh, District Bhiwani, Haryana-127030, declare that name of my mother and my father has been wrongly written as SUDESH and JASBIR in my 10th and 12th class Marks statements cum Certificates. The actual name of my mother and my father are SUDESH DEVI and JASBIR SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NISHANT BHARTI
[Signature]

It is for general information that I, RAMEHAR SINGH S/o LILU, R/o Village Kasan, Kataru Patti, Distt. Kaithal, Haryana-136027, declare that name of father has been wrongly written as FAKIR CHAND in my PAN Card bearing No. FLMPS0683B. The actual name of my father is LILU respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMEHAR SINGH
[Signature]

It is for general information that I, S RAJANI KUMAR S/o S BABI REDDY, R/o H. No. 4/57/1, Basavana Palli, VTC Kirikera, Distt. Anantapur, Andhra Pradesh-515211, declare that name of my minor son namely SOREDDY SHREYAS SAI REDDY, aged 14 years has been wrongly written as BABU in his Aadhar Card No. 7224-2959-5610. The actual name of my minor son is SOREDDY SHREYAS SAI REDDY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

S RAJANI KUMAR
[Signature]

It is for general information that I, SHOURABH DEBNATH S/o DIPENDRA KANTI DEBNATH, R/o 108, Ideal Villa, Thakdari Road, Near Aquatica and Sanjeeva Villa, New Town, North 24 Parganas Kolkatta-700156, hereby declare that the name of my Minor son namely SHARDUL DEBNATH, age 05 yrs has been wrongly written as SHADUL DEBNATH in his Aadhaar Card. The actual name of my son is SHARDUL DEBNATH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHOURABH DEBNATH
[Signature]

It is for general information that I, SHIDNEKOPPA VITTALRADDI S/o NINGAPPA, residing at 162, Kumbar Oni, Near Hanuman Temple, Keshwapur, Hubballi, District: Dharwad, Karnataka-580023, declare that name of mine has been wrongly written as SIDNEKOPPA VITHALARADDI in my service record. The actual name of mine is SHIDNEKOPPA VITTALRADDI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIDNEKOPPA VITTALRADDI
[Signature]

It is for general information that I, ASHISH TANWER S/o SURENDRA TANWER, R/o 55, Manav Sewa Samiti, Tahirpur, New Seemapuri, East Delhi, Jhilmil, Delhi-110095 declare that name of mine, my minor daughter and my wife have been wrongly written as ASHISH, ANJLINA and NISHA

in my minor daughter namely ANJLINA TANWER, aged 14 years in her school record. The actual name of mine, my minor daughter and my wife are ASHISH TANWER, ANJLINA TANWER and NISHA TANWER respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ASHISH TANWER
[Signature]

It is for general information that I, MOHAMMED SADAKIN S/o BABU DIN, R/o H.No. 3757, Gali Akhare wali, Churi Walan, Jama Masjid, North Delhi-110006, declare that name of mine and my wife has been wrongly written as MOHD SADIQEEN and TAHEERA PARVEEN, in my minor son namely MOHD MUNEEB SADIQ, aged 14 years in his School Records. The actual name of mine and my wife are MOHAMMED SADAKIN and TAHIRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMED SADAKIN
[Signature]

It is for general information that I, NARESH KUMAR SHARMA S/o MAHENDER JEET, R/o 1097, Guru Nanak Poora, Kachcha Camp, Panipat, Haryana-132103, declare that name of mine and my wife has been wrongly written as NARESH TEJPAL and SUMAN SHARMA in my minor daughter namely KUMKUM SHARMA, aged 17 years in her 10th class educational documents. The actual name of mine and my wife are NARESH KUMAR SHARMA and SUMAN respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR SHARMA
[Signature]

It is for general information that I, MOHD YASEEN GHORI S/o Mr. Late MOHD GYASUDDIN GHORI, employed as Sr. Accountant, O/o The Principal Accountant General (A&E), Saifabad, Hyderabad-500 004, Telangana, residing at House No. 3-D/13/2, Bintrif Colony, Balapur, Hyderabad-500005, Telangana, declare that name of mine and my father have been wrongly written as MOHD YASIN GHORI and MOHD GHIYASUDDIN in my Intermediate Certificates and name of my father has been wrongly written as MOHD GHIYASUDDIN in my SSC Certificates. The actual name of mine and my father are MOHD YASEEN GHORI and MOHD GYASUDDIN GHORI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD YASEEN GHORI
[Signature]

It is for general information that I, NAGARATHNA P D/o PEDDANNA SANJEVAPPA W/o PRAKASH KUMAR N, residing at, #23, Siddivinayaka Nilaya, Chinnaswamappa Layout, Near Yellamma Temple, Horamavu, Bangalore North, Kalyanagar, Karnataka-560043, India, declare that my name has been wrongly written as NAGARATNA PEDDANNA in Driving license. The actual name of mine is NAGARATHNA P respectively, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

NAGARATHNA P
[Signature]

It is for general information that I, SHIV KUMAR PATWA son of BIRBAL residing at Flat No. 304, D-414, Gali No. 14A/5, Sadh Nagar, Palam Colony, Delhi-110045, declare that name of mine has been wrongly written as SHIVKUMAR in my all educational documents and Service book. The actual name of mine is SHIV KUMAR PATWA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR PATWA
[Signature]

It is for general information that I, SURENDER KUMAR SINGH S/o BHAGWAN SINGH, R/o H.No. 1505, Punjabi Mohalla, Clock Tower, Subzi Mandi, Malka Ganj, S.O. North Delhi, Delhi-110007, declare that name of my minor son has been wrongly written as ARUN RATHORE in my minor son ARUN, aged 16 in his class 10th marksheet and certificate. The actual name of my minor son is ARUN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SURENDER KUMAR SINGH
[Signature]

It is for general information that I, MALLIKA RAY BARMAN W/o KAUSIK RAY BARMAN R/o D-14, MCD Officers Flats, B-Block, Defence Colony, Lajpat Nagar, South Delhi, Delhi-110024, declare that name of mine has been wrongly written as MALLIKA ROY BARMAN in my Service Records. The actual name of mine is MALLIKA RAY BARMAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MALLIKA RAY BARMAN
[Signature]

It is for general information that I, SOMRAJ JHARIA S/o Late MALTHU PRASAD JHARIA, R/o H.No. 3065, Katra, Ganesh Chowk, Sahid Abdul Hamid, Ward 56, Adhartal, Jabalpur, Madhya Pradesh-482004, declare that name of mine has been wrongly written as SOMRAJ in my PPO No. 807200404215. The actual name of mine is SOMRAJ JHARIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SOMRAJ JHARIA
[Signature]

It is for general information that I, KAMRUL JAHAN SEKH S/o SEKH ASGAR ALI, residing at Jagatpur, Faridpur, Purba Bardhaman, West Bengal-713426, declare that the name of mine and my father have been wrongly written as SK KAMRUL JAHAN and SK AJGAR ALI in my Class 10th Educational Documents. The actual name of mine and father are KAMRUL JAHAN SEKH and SEKH ASGAR ALI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAMRUL JAHAN SEKH
[Signature]

It is for general information that I, AIZAZ UR REHMAN SYED S/o SYED INAM UL HAQ, R/o 12-2-45/A1, Flat No. 301, 3rd Floor, Murad Nagar, Asif Nagar, Hyderabad, Telangana-500028, declare that name of mine and my father has been wrongly written as SYED AIZAZ UR REHMAN and SYED INAM UL HAQURFI in my Birth Certificate & Education Documents and that the name of my father has been wrongly written as SYED INAM UL HAQURFI in my Passport-Y7411097. The actual name of mine and my father are AIZAZ UR REHMAN SYED and SYED INAM UL HAQ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AIZAZ UR REHMAN SYED
[Signature]

It is for general information that I, SHABNAM daughter of MOHD MUSTAQEEM wife of MOHD NAIB, residing at C-48/20, Gali No.14/05, Chauhan Bangra, VTC Seelampur, District North East Delhi, Delhi-110053, declare that name of my mother has been wrongly written as AQEELA PRAVEEN in my 10th Class Educational Documents, and as AQEELA PARVEEN in my 12th Class Educational Documents. The actual name of my mother is AQEELA BEGUM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHABNAM
[Signature]

It is for general information that I, ARUN KUMAR BHARDWAJ S/o Shri SOHAN LAL BHARDWAJ, permanent R/o Tehsil Joginder Nagar, Jamehr (228), Mandi Himachal Pradesh-176123 and presently residing at G-23, G-Block, Type 5, CPWD Quarters, Hudco Place, Near Ansal Palaza, New Delhi-110049, declare that name of mine has been wrongly written as ARUN KUMAR in my Service Records. The actual name of mine is ARUN KUMAR BHARDWAJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ARUN KUMAR BHARDWAJ
[Signature]

It is for general information that I, GULNAR PARVEEN daughter of MOHD MUSTAQEEM wife of HAIDER ALI, residing at B-511, Third Floor, near Haider Classes, Sudarshan Park, Moti Nagar, P.O. Ramesh Nagar, Sub-District Rajouri Garden, West Delhi, Delhi-110015, declare that name of my mother and father has been wrongly written as AQEELA BEGUM and MUSTAQEEM in my 10th and 12th Class Educational Documents. The actual name of my mother and my father are AQEELA BEGUM and MOHD MUSTAQEEM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GULNAR PARVEEN
[Signature]

It is for general information I, RAGHAV SHARMA S/o YOGESH KUMAR, R/o 130-A, Amar Vihar, Jagadhri, District Yamuna Nagar-135003, Haryana, India, declare that name of my father and my mother has been wrongly written as YOGESH SHARMA and INDU SHARMA in my 10th Class and 12th Class Educational Documents. The actual name of my father and my mother are YOGESH KUMAR and INDU BALA SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAGHAV SHARMA
[Signature]

It is for general information that I, P L MOHANA wife of VELU SHIV SHANKAR daughter of S PALANIAPPAN, residing at Bathu Basti, Near Ganesh Temple, Garacharama (CT), Sri Vijaya Puram, South Andaman District, A & N Islands-744105, declare that name of mine has been wrongly written as SHIV SHANKAR MOHANA in my Passport No. M1472881, Aadhaar Card No. 7668 2969 6771 and S MOHANA in my PAN Card No. BQYPM3811J. That actual

name of mine is P L MOHANA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

P L MOHANA
[Signature]

It is for general information that I, SYED ABDUL WADOOD HUSSAINI S/o SYED ABDULLAH HUSSAINI, R/o 3/129, Bazar Street, Gurramkonda, P.O. Gurramkonda, Distt. Annamayya, Andhra Pradesh-517297, declare that name of my father and my mother has been wrongly written as SYED ABDULLA HUSSAINI and SYEDA AYESHA in my 10th and 12th class educational documents, and name of my father has been wrongly written as SYED ABDULLA HUSSAIN in my PAN Card No. OPGPS3787P and name of mine and my father has been wrongly written as ABDUL WADOOD HUSSAINI SYED and ABDULLA HUSSAINI SYED in my Voter ID No. NTG2505907. The actual name of mine, my father and my mother are SYED ABDUL WADOOD HUSSAINI, SYED ABDULLAH HUSSAINI and SYEDA SARTAJUNNISA AYSHA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SYED ABDUL WADOOD HUSSAINI
[Signature]

It is for general information that I, NEELAPPA SHIDDAAPPA MATTUR S/o SHIDDAAPPA MATTUR, R/o 296, Savanur Ward No 18, 19 H S No. 1 To 850, Savanur, Haveri, Karnataka-581118, declare that name of mine has been wrongly written as N S MATTUR in my minor daughter MEGHA NEELAPPA MATTUR, aged about 16 years, in her 10th Class Certificate. The actual name of mine is NEELAPPA SHIDDAAPPA MATTUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEELAPPA SHIDDAAPPA MATTUR
[Signature]

It is for general information that I, AMANDEEP SINGH S/o GURMAIL SINGH, R/o Ward No. 2, Fatehgarh Mohalla, Anandpur Sahib, Rupnagar, Punjab-140118, declare that name of mine and my mother has been wrongly written as AJMER SINGH and SHER KAUR in my Birth Certificate. The actual name of mine and my mother are AMANDEEP SINGH and MANJEET KAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMANDEEP SINGH
[Signature]

It is for general information that I, MUNISH KUMAR GUPTA S/o Sh. VED PARKASH GUPTA, R/o H.No. 44-R, Oppsite BSNL Exchange, Model Town, Distt. Rohtak, Haryana-124001, declare that name of mine has been wrongly written as MUNISH GUPTA in my minor son namely LUVYA GUPTA, aged 17 years in his 10th Class Educational Documents. The actual name of mine is MUNISH KUMAR GUPTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUNISH KUMAR GUPTA
[Signature]

It is for general information that I, RITA SHARMA wife of ANIL PARTAP SHARMA, residing at H.No. 2412, Street No.1/6, Chander Nagar, Civil Lines, District Ludhiana-141001, Punjab, declare that my name has been wrongly written as REETA SHARMA in my minor son DINESH SHARMA, aged 15 years his C.B.S.E. Matriculation Certificate. The actual name of mine is RITA SHARMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RITA SHARMA
[Signature]

It is for general information that I, SHILPI JAIN alias SHILPI MITTAL D/o RAJ KISHAN MITTAL Ex. W/o NEERAJ JAIN, residing at Flat No 102, Shivalik Paradis, 118/456 Kaushalpuri Opp. Punjab & Sindh Bank, R K Nagar, Kanpur Nagar, Uttar Pradesh-208012, declare that my husband expired on 20/01/2021 and death certificate was issued with registration No. D-2021-9-90374-001991 dated 30/01/2021. Further I have re-married with GAUTAM UDHANI S/o BRIJ LAL vide Marriage Certificate No. 202220900238 dated 17/02/2022 and further I have changed my name and shall hereafter be known as SHILPI UDHANI.

It is certified that I have complied with other legal requirements in this connection.

SHILPI JAIN alias SHILPI MITTAL
[Signature]

It is for general information that I, SAROJA VENKATRAMAN IYER alias SHAsty SAROJA VISHWANATHAN alias SAROJA D/o VISWANATH SHAsty Ex. W/o VENKATRAMAN BHARATRAJAN IYER, residing at Flat No. 505, Gayathri Residency, Chaitanya Enclave, Satya Sai Nagar, Manikonda, K.V. Rangareddy, Telangana-500089, declare that my husband expired on 22/11/2023 and death certificate was issued with registration No. 3514-D-2064 dated 23/12/2023. Further I have re-married C V NARAYANAN S/O VISWANATHAN vide Marriage

Certificate No. 2025-MRW-0012-0000242 dated 01/04/2025 and further I have changed my name and shall hereafter be known as SAROJA V SHASTRI.

It is certified that I have complied with other legal requirements in this connection.

SAROJA VENKATRAMAN IYER alias SHAsty
SAROJA VISHWANATHAN alias SAROJA
[Signature]

It is for general information that I, CHHOTE LAL S/o BHAIYA LAL, R/o 251, Lama, Lama, Banda, Uttar Pradesh-210001, declare that name of mine has been wrongly written as C L VERMA in my minor daughter namely VARTIKA, aged 16 years in her 10th class marksheets. The actual name of mine is CHHOTE LAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

CHHOTE LAL
[Signature]

It is for general information that I, DHARMENDRA KUMAR S/o SUSHIL KUMAR, R/o Ward No. 8, VTC: Baghaunr, P.O. Agiaon Bazar, Sub. District Piro, District Bhojpur, Bihar-802202, declare that name of my father and my mother have been wrongly written as SUSHIL RAM and LALTO DEVI in my 10th class and 12th marksheets and educational documents and certificate. The actual name of my father and my mother are SUSHIL KUMAR and LALITA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHARMENDRA KUMAR
[Signature]

It is for general information that I, KAUSALYA PRALHAD NIKHADE W/o PRALHAD, R/o House No. 307-D, Kumbhartoli, Juna Bagadganj, Nagpur, Maharashtra-440008, declare that the name of mine has been wrongly written as PREMLATA, in my C.G.H.S. Card. The actual name of mine is KAUSALYA PRALHAD NIKHADE, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KAUSALYA PRALHAD NIKHADE
[Signature]

It is for general information that I, AMIT AGARWAL S/o BAIJ NATH AGARWAL, R/o 19, North Vijay Nagar Colony, Agra, Uttar Pradesh- 282004, declare that name of mine and my wife has been wrongly written as AMIT and KAVITA in my minor son DEVANSH AGARWAL, aged about 15 Years, in his 10th Class Certificate. The actual name of mine and my wife are AMIT AGARWAL and KAVITA AGARWAL, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

AMIT AGARWAL
[Signature]

It is for general information that I, BALWANT S/o SHIRAM, R/o Pali, Palri (38), Palri Panihara, Mahendragarh, Haryana-123029, declare that name of mine has been wrongly written as BALWANT SINGH in my minor son HIMANSHU, aged 16 years in his Secondary School Marks Statement cum Certificate issued from CBSE. The actual name of mine is BALWANT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BALWANT
[Signature]

It is for general information that I, BHARATJI VAGHELA S/o MANSANGJI, residing at Quarter No. 95/1, Mandira Area, Fate Vihar, Pathankot, Punjab-145001, declare that name of mine and my minor son have been wrongly written as BHARATJI and VAGHELA PURVANAGSINH in my minor son PURVANAGSINH, aged 10 years in his School Records. The actual name of mine and minor son are BHARATJI VAGHELA and PURVANAGSINH respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHARATJI VAGHELA
[Signature]

I, YASH KUMAR S/o Shri SUNIL KUMAR, residing at 3952, Gali Kaseru Walan, Pahar Ganj, New Delhi-110055, declare that name of mine has been wrongly written as YASH in my SC Caste Certificate No. 90510000160532. The actual name of mine is YASH KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YASH KUMAR
[Signature]

It is for general information that I, SANA DAHIYA D/o ZAHID AKHTAR W/o SUMIT DAHIYA, residing at 253-C, Dr. Kapoor Wali Gali, Munirka Village, Munirka, P.O. J.N.U. Distt. South West Delhi, Delhi, 110067, declare that name of mine has been wrongly written as SANA AKTHAR in my all Educational Documents. The actual name of mine SANA DAHIYA respectively, which may be amended accordingly

It is certified that I have complied with other legal requirements in this connection.

SANA DAHIYA
[Signature]

It is for general information that I, MANOHER S/o KEEM CHAND, R/o RZ-E-35, Gali No. 9, Dabri Extension, South West Delhi, Delhi-110045, declare that name of mine and my minor son has been wrongly written as MANOHER LAL and SAURABH in my minor son namely SHOURABH KUMAR, aged 15 years in his school record. The actual name of mine and my minor son are MANOHER and SHOURABH KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOHER
[Signature]

It is for general information that I, DHARMA DEVI W/o CHANDAN SINGH, R/o 819, Block-A, Sangam Vihar, Deoli, P.O. Deoli, Dist. South Delhi, Delhi-110062, declare that name of mine has been wrongly written as CHAMPA DEVI in my minor son HITESH SINGH BISHT, aged 15 years in his school records. The actual name of mine is DHARMA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHARMA DEVI
[Signature]

It is for general information that I, MD RASHID S/o ABDUL AZIZ, R/o C-104, Shaheen Bagh, Abdul Fazal Enclave-I, South Delhi, Delhi-110025, declare that name of my father and my mother has been wrongly written as MD ABDUL AZIZ and RUQYYA KHATOON in my 10th and 12th Class Educational Documents. The actual name of my father and my mother are ABDUL AZIZ and ROKAIYA KHATOON, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD RASHID
[Signature]

It is for general information that I, INTSAB SAQUIB S/o MOHD UMAR SHABNAM, R/o Vill. Turkaha, P.O. Gopalganj, P.S. Gopalganj, Distt. Gopalganj, Bihar-841428, declare that name of my father has been wrongly written as UMAR SHABNAM in my 10th Class Educational Documents. The actual name of my father is MOHD UMAR SHABNAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

INTSAB SAQUIB
[Signature]

It is for general information that I, NARESH KUMAR S/o NANAK CHAND, R/o 1, Near Bharat Sewak Samaj Society, Rajokari Pahari, Dist: South West Delhi, Delhi-110038, declare that name mine has been wrongly written as NARESH in my minor daughter BHUMI, aged 15 years in her School Records. The actual name of mine is NARESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR
[Signature]

It is for general information that I, MUKARRAM S/o MOHD SHOUKEEN, R/o Old No. 43, Gali No. 3, New No. C-14, Kotla Village, Mayur Vihar Phase-1, Distt. East Delhi, Delhi-110091, declare that name of mine and my father has been wrongly written as MUKARAM and MOHD SHAUKEEN in my 10th and 12th Class Educational Documents. The actual name of mine and my father are MUKARRAM and MOHD SHOUKEEN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKARRAM
[Signature]

It is for general information that I, JATINDER JIT SINGH SANDHU S/o HARBHAJAN SINGH SANDHU, R/o M-25 Kasturba Apartments, Shakur Basti, Pitampura North West Delhi-110034, declare that name of mine and my minor son has been wrongly written as JATINDERJIT SINGH SANDHU and NARAINDEEP SINGH SANDHU in my minor son namely NARAIN DEEP SINGH SANDHU, aged 17 years in his 10th Class Educational Documents. The actual name of mine and my minor son are JATINDER JIT SINGH SANDHU and NARAIN DEEP SINGH SANDHU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JATINDER JIT SINGH SANDHU
[Signature]

It is for general information that I, POONAM DEVI W/o BALRAM SINGH, R/o 14, Gali No. 8b, Block-A, Sindhu Farm Road, Meethapur Extn. Badarpur, South Delhi, Delhi-110044, declare that name of my minor son has been wrongly written as BKAIT in my minor son namely BIKET KUMAR, aged 15 years in his School Record. The actual name of my minor son is BIKET KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

POONAM DEVI
[Signature]

It is for general information that I, IMRAN AHMED S/o SABIR AHMAD, R/o H. No. 12A/19C, Street No. 10, Vijay Mohalla, Maujpur, North East, Delhi-110053, declare that name of mine has been wrongly written as IMRAN KHAN in my minor daughter ATIKA, aged 14 years in her School Records. The actual name of mine is IMRAN AHMED, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

IMRAN AHMED
[Signature]

It is for general information that I, UMESH KUMAR S/o BANWARI LAL, R/o 138, Gali No-3, Gautam Colony, Narela, North West Delhi, Delhi-110040, declare that name of mine has been wrongly written as UMESH in my minor daughter namely PARISY KAUSHIK, aged 17 years in her 10th and 12th Educational Documents. The actual name of mine is UMESH KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

UMESH KUMAR
[Signature]

It is for general information that I, GIRISH KUMAR GUPTA S/o DHARAMVIR GUPTA, R/o H. No. C-1387, 20 Feet Road Block C Gali No. 9 SGM Nagar, Near Aggarwal Convent School, Fariabad, Haryana-121001, declare that name of mine and my wife have been wrongly written as GIRISH GUPTA and DURGESH GUPTA in my minor daughter namely DEEPIKA GUPTA, aged 16 years in her 10th Class Educational Documents. The actual name of mine and my wife are GIRISH KUMAR GUPTA and DURGA WATI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GIRISH KUMAR GUPTA
[Signature]

It is for general information that I, MOHAMMAD SAMI S/o FIRASAT ALI, R/o Rehmat Nagar Gali No. 6, Near New R S Plastic House, Moradabad, Uttar Pradesh-244001, declare that name of mine and my mother have been wrongly written as M. SAMI and NAZMA in my 10th & 12th Class Educational Documents. The actual name of mine and my mother are MOHAMMAD SAMI and NAZMA BI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHAMMAD SAMI
[Signature]

It is for general information that I, BHARAT BHALLA S/o BISHAMBER LAL, R/o L-20/10, Street No. 8, Jaiparakash Nagar, Ghonda, Garhi Mendu, Distt: North East, Delhi-110053, declare that name of mine has been wrongly written as BHARAT LAL in my Driving License No. DL05 20110148979. The actual name of mine is BHARAT BHALLA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BHARAT BHALLA
[Signature]

It is for general information that I, RANDHIR KUMAR BHARTI S/o JANARDAN BHARTI, R/o Kh. No. 51/1, H-62, H-Block, Jai Vihar, Baprola, VTC Najafgarh, PO Najafgarh, South West Delhi, Delhi-110043, declare that name of mine and my wife have been wrongly written as R K BHARTI and SHEELA in my minor daughter SURBHI BHARTI, aged 16 years in her 10th Class Educational Documents. The actual name of mine and my wife are RANDHIR KUMAR BHARTI and SHEELA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RANDHIR KUMAR BHARTI
[Signature]

It is for general information that I, JITENDRA MEENA S/o JAI KISHAN MEENA, R/o Village Thekdeen, Post Ballupura, Tehsil Rajgarh, District Alwar, Rajasthan-301408, declare that name of mine has been wrongly written as JITENDRA KUMAR MEENA in my Schedule Tribe Certificate S. No. RJ/2016/Misc(Tehsil Office)/Digital Caste SC/ST for Central/2787 Date 30.04.2016. The actual name of mine is JITENDRA MEENA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

JITENDRA MEENA
[Signature]

It is for general information that I, SHIV KUMAR VERMA S/o AVDHESH KUMAR VERMA, R/o AB Extn. 41, Sultan Puri, North West Delhi, Delhi-110086, declare that name of mine has been wrongly written as SHIV KUMAR in my minor daughter ANJAL, aged 13 years in her Birth Certificate No. MCDOLIR-0111-004909935. The actual name of mine is SHIV KUMAR VERMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR VERMA
[Signature]

It is for general information that I, SHISHIR BHAGAWAN HIRDEKAR S/o BHAGWAN HIRDEKAR, permanent R/o 23/4, Himmat Bahadur Parisar, Tarabai Park, Kolhapur, Maharashtra-416003, presently residing at 9/89, Arjun Vihar, Delhi Cantt.-110010, declare that name of my minor son has been wrongly written as SHAURYA HIRDEKAR in my minor son namely SHAURYA SHISHIR HIRDEKAR, aged 14 years in his School Records. The actual name of my minor son is SHAURYA SHISHIR HIRDEKAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHISHIR BHAGAWAN HIRDEKAR
[Signature]

It is for general information that I, BERENDAR KUMAR S/o KAVILAS, R/o Plot No. 76, Shis Park Dichaon Kalan Depot, Najafgarh, South West Delhi, Delhi-110043, declare that name of my minor son has been wrongly written as ARYAN in my minor son namely ARYAN KUMAR, aged 15 years in his School Record. The actual name of my minor son is ARYAN KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

BERENDAR KUMAR
[Signature]

It is for general information that I, RAMESH KUMAR YADAV S/o BIRENDER YADAV, R/o House No. 2320, Kh. No. 141/2/1, Gali No. 62, B-block, Hanuman Ganj, Sant Nagar, Burari, North Delhi, Delhi-110084, declare that name of my wife has been wrongly written as GAYANTI DEVI in my minor son SURAJ KUMAR YADAV, aged 16 years in his School Record. The actual name of my wife is GYANTI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMESH KUMAR YADAV
[Signature]

It is for general information I, SUDESH KUMAR SAILANI S/o RAM KISHAN SAILANI, R/o 58 Mata Mohalla Tehkhand, Village Okhla Industrial Estate, S.O. South Delhi, Delhi-110020, declare that name of mine and my wife have been wrongly written as SUDESH and ANITA in my minor son namely LAKSHIT SAILANI, aged 13 years in his School Records. The actual name of mine and my wife are SUDESH KUMAR SAILANI and ANITA SUDESH SAILANI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUDESH KUMAR SAILANI
[Signature]

It is for general information that I, GAUTAM JAIN S/o PUNENDER JAIN, R/o F-39, Block-F, Karampura, Karam Pura, PO Ramesh Nagar, Distt. West Delhi, Delhi-110015, declare that name of my father has been wrongly written as PUNINDER JAIN in my all Educational Documents. The actual name of my father is PUNENDER JAIN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

GAUTAM JAIN
[Signature]

It is for general information that I, MAMTA W/o SONPAL KUMAR, R/o V-22, Near Metro Heart Hospital, Sector-12, Noida, Gautam Buddha Nagar, Uttar Pradesh-201301, declare that name of mine has been wrongly written as MAMTA PAL in my minor daughter MISHIKA PAL, aged 15 years in his School Records. The actual name of mine is MAMTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAMTA
[Signature]

It is for general information that I, SUNIL KUMAR SHUKLA S/o KAMLA PRASAD, R/o 45, Primary School, Odar, Sonbhadra, Uttar Pradesh-231210, declare that name of my minor daughter has been wrongly written as AARADHAYA SHUKLA in my minor daughter namely ARADHYA SHUKLA, aged 10 years in her School Records. The actual name of my minor daughter is ARADHYA SHUKLA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNIL KUMAR SHUKLA
[Signature]

It is for general information that I, SHABIR AHMAD S/o SUMAR KHAN, permanent residence Gomat, Jaisalmer, Rajasthan-345021, presently residing at H. No. 12C/1, Ground Floor, Basant Gaon, New Delhi-110057, declare that name of mine and my wife have been wrongly written as SHABIR AHMED and GULAM FATIMA in my minor son NAJEEEM ALI, aged 14 years in his School Records. The actual name of mine and my wife are SHABIR AHMAD and GULAM FATIMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHABIR AHMAD
[Signature]

It is for general information that I, SWETA RATHAUR D/o SHYAM BABU, R/o T- 650/F-1 3rd Floor Near Janta Park, Baljeet Nagar Patel Nagar West, Central Delhi, Delhi-110008, declare that name of mine has been wrongly written as SHWETA RATHAUR in my Chartered Accountants Educational Documents. The actual name of mine is SWETA RATHAUR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SWETA RATHAUR
[Signature]

It is for general information that I, NIKHIL ROHILA S/o DAYA SINGH ROHILA, residing at Bharoo, PO Bharu, Distt. Jhunjhunu, Rajasthan-333041, declare that name of my mother has been wrongly written as VIMLA ROHILA in my 10th Class Educational Documents. The actual name of my mother is VIMALA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NIKHIL ROHILA
[Signature]

It is for general information that I, ADIL ALI S/o ARSHAD ALI, R/o A396, GDA Colony, Arthala, Indira Kunj, Mohan Nagar, Ghaziabad, Uttar Pradesh-201007, declare that name of my mother has been wrongly written as MUKHTAR FATHIMA in my 10th and 12th Class Marksheets and Certificate. The actual name of my mother is MUKHTAR FATMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ADIL ALI
[Signature]

It is for general information that I, SHIV KUMAR S/o RAJENDER PRASAD, R/o H. No. A 84, Street No. 5, Hardev Puri, Shahdara, North East Delhi, Delhi-110093, declare that name of my minor daughter has been wrongly written as VASHIKA in my minor daughter namely VANSHIKA, aged 15 years in her School Records. The actual name of my minor daughter is VANSHIKA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHIV KUMAR
[Signature]

It is for general information that I, MUKESH BANSAL S/o RAMAVTAR, R/o Gali No. 13, Vidya Vihar Colony, Charkhi Dadri City, PO Charkhi Dadri HSG-II, Charkhi Dadri, Haryana-127306, declare that name of mine and my minor son have been wrongly written as MUKESH and RISHI in my minor son namely RISHI BANSAL, aged 16 years in his 10th Class Educational Documents. The actual name of mine and my minor son are MUKESH BANSAL and RISHI BANSAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MUKESH BANSAL
[Signature]

It is for general information that I, INDERJEET SINGH RAWAT S/o PARTAP SINGH RAWAT, R/o House No. B-45, Gali No. 10D, Molarband Ext., Badarpur, South Delhi, Delhi-110044, declare that name of mine has been wrongly written as INDERJEET RAWAT in my minor son namely ARYAN RAWAT, aged 9 years in his School Record. The actual name of mine is INDERJEET SINGH RAWAT, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

INDERJEET SINGH RAWAT
[Signature]

It is for general information that I, MOHD SHOAIB S/o MOHD ATEEK, R/o House Number E-49/I-262, Near Bagh Wali Masjid, Janta Mazdoor Colony, Welcome, Garhi Mendu, North East Delhi, Delhi-110053, declare that name of my father have been wrongly written as MOHD ATIQUA in my 10th Class Marksheets and Certificate. The actual name of my father is MOHD ATEEK, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MOHD SHOAIB
[Signature]

It is for general information that I, NARESH KUMAR S/o ZILE SINGH, R/o House No. 317, Union Bank Wali Gali, Bankner, Narela, North West Delhi, Delhi-110040, declare that name of mine and my wife have been wrongly written as NARESH and URMILA in my minor daughter namely GOURI, aged 17 years in her 10th Class Educational Documents. The actual name of mine and my wife are NARESH KUMAR and URMILA DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NARESH KUMAR
[Signature]

It is for general information that I, NEESHA SHARMA W/o NITIN KUMAR, R/o H. No. 230, Mastan Gali, Lohar Bazar, Bhiwani, Haryana-127021, declare that name of mine, my husband and my minor son have been wrongly written as NISHA, NITIN and JAGRIT MASTA in my minor son JAGRIT MASTA, aged 16 years in his 10th Class Educational Documents. The actual name of mine, my husband and my minor son are NEESHA SHARMA, NITIN KUMAR and JAGRIT MASTA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NEESHA SHARMA
[Signature]

It is for general information that I, KUMAR PAL SINGH S/o KOMAL SINGH, R/o H. No. 144, Ninamai Ojjipur, Rajmau, Aligarh, Uttar Pradesh-202133, declare that name of my minor son has been wrongly written as PARITOSH PRATAP KOMAL in my minor son's name PARITOSH PRATAP SINGH, aged 12 years in his school record. The actual name of my minor son is PARITOSH PRATAP SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KUMAR PAL SINGH
[Signature]

It is for general information that I, DHARAMPAL SINGH VERMA S/o SHER SINGH VERMA, R/o H. No. 105, Street No. 1, Mangla Puri Phase-1, Palam Colony, Palam Village, South West Delhi, Delhi-110045, declare that name of my wife has been wrongly written as SUSHILA DAVI in my PPO No. 349200714434. The actual name of my wife is SHEELA VERMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

DHARAMPAL SINGH VERMA
[Signature]

It is for general information that I, ROHIT KUMAR S/o SUKHLAL VERMA, R/o 152, Chowni Ashraf Khan, Hartman College, Izzatnagar, Bareilly, Uttar Pradesh-243122, declare that name of my minor son ANIKET VERMA, aged 16 years has been wrongly written as ABHISHEK RAJPUT in his Aadhar Card No. 4261 2752 8826. The actual name of my minor son is ANIKET VERMA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ROHIT KUMAR
[Signature]

It is for general information that I, RAMVEER SINGH S/o HOTAM SINGH, residing at 3183/36, Gali No. 34, Block-RZ, Tughlakabad Extn., South Delhi, Delhi-110019, declare that name of mine and my wife have been wrongly written as RAMVEER SINGH RATHORE and GITA RATHORE in my minor daughter's namely NEHA RATHORE, aged 15 years in her School Record. The actual name of mine and my wife are RAMVEER SINGH and GEETA respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAMVEER SINGH
[Signature]

It is for general information that I, PRINCE KUMAR S/o OMPRAKASH MEHTO, R/o 6893/B, Third Floor, Qila Kadam Sharif, Nabi Karim, Washan Telecom, Pahar Ganj, P.O. Swami Ram Tirath Nagar, Distt. Central Delhi, Delhi-110055, declare that name of my father has been wrongly written as OMPRAKASH KHUSHWAH in my 10th and 12th Class Educational Documents. The actual name of my father is OMPRAKASH MEHTO, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRINCE KUMAR
[Signature]

It is for general information that I, PRINCE KUMAR S/o PINTU KUMAR, R/o K-226, J.J. Colony Anandvas Shakurpur, PO Saraswati Vihar, District North West Delhi, Delhi-110034, declare that name of my father has been wrongly written as PINTU KUMAR GUPTA in my 10th Class Educational Documents. The actual name of my father is PINTU KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PRINCE KUMAR
[Signature]

It is for general information that I, ANURUDDHA SINGH S/o SUBEDAR SINGH, R/o H. No. 218, Gali No.-3, Mohan Baba Mandir Marg, Mandawali Fazalpur, East Delhi-110092, declare that name of mine has been wrongly written as ANARUDH SINGH in my minor son's namely RAUNAK SINGH, aged 17 years in his School Records. The actual name of mine is ANURUDDHA SINGH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ANURUDDHA SINGH
[Signature]

It is for general information that I, MD YAMAAN ALAM S/o MOHD KHURSHEED ALAM, R/o 49, Ghafoor Nagar, Jamia Nagar, Okhla, New Friends Colony, South Delhi, Delhi-110025, declare that name of my father has been wrongly written as M KHURSHEED ALAM in my 10th, 12th Class Marksheets and Aadhaar Card No. 2968 2674 7262. The actual name of my father is MOHD KHURSHEED ALAM, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MD YAMAAN ALAM
[Signature]

It is for general information that, I, TUSSHAR KHATRI S/o INDER RAJ, R/o 8/25, Vijay Nagar Double Storey, G.T.B. Nagar, North West Delhi-110009, declare that name of my father has been wrongly written as INDER RAJ KHATRI in my 10th and 12th Class Educational Documents. The actual name of my father is INDER RAJ, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

TUSSHAR KHATRI
[Signature]

It is for general information that I, SHATAKSHI RASTOGI D/o HARISH NANDAN RASTOGI, R/o Jhanda, Kiratpur, PO Kiratpur, Distt. Bijnor, Uttar Pradesh-246731, declare that name of my father has been wrongly written as SURENDER RASTOGI in my PAN Card No. FKYPR4109E. The actual name of my father is HARISH NANDAN RASTOGI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHATAKSHI RASTOGI
[Signature]

It is for general information that I, SAKSHI D/o BIJENDER, R/o H. No. X-650, Mangopuri, New Delhi-110083, declare that name of my father and my mother have been wrongly written as KARTARE & LALI DEVI in my 10th & 12th Class Educational Documents. The actual name of my father and my mother are BIJENDER and BABY respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SAKSHI
[Signature]

It is for general information that I, KALPANA THAPA W/o ASHOK KUMAR, R/o K-769, Sector-23, Sanjay Nagar, Ghaziabad, PO Kavi Nagar, Distt. Ghaziabad, Uttar Pradesh-201002, declare that name of mine and my husband have been wrongly written as KALPNA and ASHOK THAPA in my minor daughter namely SHWETA THAPA, aged 16 years in her 10th Class Educational Document. The actual name of mine and my husband are KALPANA THAPA and ASHOK KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

KALPANA THAPA
[Signature]

It is for general information that I, SHAKIL AHMAD S/o SAGEER AHMAD, R/o H-71 2nd Floor, Block H, Batla House, Jamia Nagar, New Friends Colony, South Delhi, Delhi-110025, declare that name of my minor daughter has been wrongly written as MYSHA in my minor daughter namely MYSHA SUFIA, aged 14 years in her School Records. The actual name of my minor daughter is MYSHA SUFIA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAKIL AHMAD
[Signature]

It is for general information that I, MAHESH CHANDRA PANDEY S/o DAYA KISHAN PANDEY, R/o H. No. 943, DDA LIG Flats, Block-B, New Kondli, Mayur Vihar Phase-3, Vasundhra Enclave, Preet Vihar, East Delhi, Delhi-110096, declare that name of mine has been wrongly written as MAHESH PANDEY in my minor son DEEPANSHU PANDEY, aged 17 years in his 10th Class Educational Documents. The actual name of mine is MAHESH CHANDRA PANDEY, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MAHESH CHANDRA PANDEY
[Signature]

It is for general information that I, SHAILENDRA KUMAR MISHRA S/o SURYAKANT MISHRA, R/o House No. H-71 E Block Phase-1, Qutub Vihar Goya Dairy Chhawla South West Delhi, Delhi-110071, declare that name of mine has been wrongly written as SHAILENDRA MISHRA in my minor daughter SUPRIYA aged 16 years in her 10th class educational documents. The actual name of mine is SHAILENDRA KUMAR MISHRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA KUMAR MISHRA
[Signature]

It is for general information that I, HANUMAN RAM S/o SUKHA RAM, R/o Qtr.- 554 Type -2, R K Puram Sect.-1, PO- R.K. Puram Sect-5, Distt.- South West Delhi, Delhi-110022, declare that name of my minor son has been wrongly written as BHUPENDER, in my minor son namely BHUPENDER PRAJAPAT, aged 14 years in his School records. The actual name of my minor Son is BHUPENDER PRAJAPAT respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

HANUMAN RAM
[Signature]

It is for general information that I, RAJ KUMAR S/o SHRI OM PARKASH, R/o Village Farmana (2-R) Sonipat Haryana-131408, declare that name of my minor daughter has been wrongly written as ISHIKA aged 17 years in her 10th Class Educational Documents. The actual name of my minor daughter is ISHIKA SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAJ KUMAR
[Signature]

It is for general information that I, VARUN AGGARWAL son of BAL KISHAN, residing at 9-C MIG DDA Flats, Motiakhan, Paharganj, New Delhi-110055, declare that the name of my father has been wrongly written as HC AGGARWAL in all my educational documents. The actual name of my father is BAL KISHAN, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VARUN AGGARWAL
[Signature]

It is for general information that I, NAVEEN S/o RAJMAL, R/o J-1723, Jahagirpuri, Azadpur, N.S. Mandi, North West Delhi, Delhi-110033, declare that name of mine and my minor son have been wrongly written as NAVEEN KUMAR and DEV KUMAR in my minor son DEV, aged 15 years in his school records. The actual name of mine and my son are NAVEEN and DEV, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN
[Signature]

It is for general information that I, VIJAY KUMAR S/o HIRA LAL, R/o RZ 6,3 Gali No. 2, Veer Nagar, West Sagarpur, Nangal Raya, West Delhi-110046, declare that name of mine has been wrongly written as VIJAY in my service record. The actual name of mine is VIJAY KUMAR respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

VIJAY KUMAR
[Signature]

It is for general information that I, SHAILENDRA KUMAR MISHRA S/o SURYAKANT MISHRA, R/o House No. H-71 E Block Phase-1, Qutub Vihar, Goya Dairy Chhawla South West Delhi, Delhi-110071, declare that name of mine has been wrongly written as SHAILENDRA MISHRA in my minor daughter DIPTI, aged 13 years in her school records. The actual name of mine is SHAILENDRA KUMAR MISHRA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHAILENDRA KUMAR MISHRA
[Signature]

It is for general information that I, NAFEES AHMED S/o LAEEQUE AHMED, R/o 4928A/15B, Gali No. 3 B, East, Old Seelampur, Gandhi Nagar S.O., East Delhi, Delhi-110031, declare that name of mine has been wrongly written as NAFIS AHMED in my minor Son namely ISHAAN AHMED, aged 14 years in his School record. The actual name of mine is NAFEES AHMED respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAFEES AHMED
[Signature]

It is for general information that I, NAVEEN SHARMA S/o SHYAM SUNDER SHARMA, R/o Flat No. 72, SFS 3rd Floor, Pkt-10, Golden Jubilee Apartments, Rohini, Sector 11, PO: Sector-7, Distt. North West Delhi, Delhi-110085, declare that name of mine and my father name have been wrongly written as NAVEEN KUMAR and SHYAM SUNDER in my All Educational Documents and name of father and my mother have been wrongly written as SHYAM SUNDER and SATYAWANTI in my Passport (No. Z5524665). The actual name of mine, my father and my mother are NAVEEN SHARMA, SHYAM SUNDER SHARMA and SATYAWATI DEVI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

NAVEEN SHARMA
[Signature]

It is for general information that I, PHOOL S/o SATBIR, R/o Juan (177), Sonipat, Haryana-131024, declare that name of my mother has been wrongly written as MANJO in my 10th and 12th class educational documents. The actual name of my mother is MANJU, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

PHOOL
[Signature]

It is for general information that I, YOGESH KUMAR VASHISHTHA S/o KISHAN KUMAR VASHISHTHA, R/o H.No. 8/219, Dakshinpuri, Pushpa Bhawan, Distt. South Delhi, Delhi-110062, declare that name of my Wife has been wrongly written as DIMPAL alias DIMPAL VASHISHTHA in my minor daughter namely BHAKTI VASHISHTHA, aged 14 years in her School record. The actual name of my wife is DIMPAL respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

YOGESH KUMAR VASHISHTHA
[Signature]

It is for general information that I, RAVI NAGAR S/o SHRI MUNSHI RAM, R/o F-499 Dakshin Puri, Ambedkar Nagar, South Delhi, Delhi-110062, declare that name of mine has been wrongly written as RAVI in my minor daughter namely GRACY, aged 16 years in her school records. The actual name of mine is RAVI NAGAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

RAVI NAGAR
[Signature]

It is for general information that I, MANOJ PANDIT S/o MANNU PANDIT, permanent R/o 67, Pabheri, Patna, Bihar-804451, and Present R/o A-341, L K V Camp Okhla Phase-1, Delhi, Delhi-110020, declare that name of my minor son has been wrongly written as PRINCE in my minor son namely PRINCE KUMAR, aged 16 years in his school record. The actual name of my minor son is PRINCE KUMAR, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

MANOJ PANDIT
[Signature]

It is for general information that I, SACHIN KUMAR CHAUHAN S/o BRAHAM SINGH CHAUHAN, R/o Village-Asafpur Kharkhari, PO-Baraut, District-Baghpur, State-Uttar Pradesh, PIN-250611, declare that name of my mother has been wrongly written BEERMATI DEVI in my Army service record. The actual name of my mother is SATYAWATI DEVI, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SACHIN KUMAR CHAUHAN
[Signature]

It is for general information that I, SHALU GUPTA D/o JAYPRAKASH W/o AJEET KUMAR, R/o Mohalla Matkota, Sikandra Rao, Hathras, Uttar Pradesh-204215, declare that name of my father has been wrongly written as AJEET KUMAR in my PAN Card No. BZDPG1368L. The actual name of my father is JAYPRAKASH, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SHALU GUPTA
[Signature]

It is for general information that I, SUNDER LAL NEGI S/o BABU LAL NEGI, R/o 8, Type 4, Block 140, ITBP, Sector 32A, Chandigarh, Sector-30, Chandigarh-160030, declare that name of mine and my father have been wrongly written as SUNDER LAL and BABU LAL in my Service Record. The actual name of mine and my father are SUNDER LAL NEGI and BABU LAL NEGI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SUNDER LAL NEGI
[Signature]

It is for general information that I, SONU GUPTA S/o NAND KISHORE, R/o Plot No. 72, Kh. No. 37, Ground Floor, Block-C, Suraj Park, Badli, PO: Samai Pur, Distt. North West Delhi, Delhi-110042, declare that name of my father and my mother have been wrongly written as NAND KISHORE GUPTA and BABITA DEVI in my 10th class Educational Documents. The actual name of my father and

my mother are NAND KISHORE and RAKHI respectively, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

SONU GUPTA
[Signature]

It is for general information that I, ADESH KUMAR SHARMA S/o SHAMBHU NATH SHARMA, R/o 18 Rajdeep Enclave, Phase-2, Jeevanjyoti Road, Dayalbagh, Agra-282005, U.P., declare that name of mine and my father has been wrongly written as ADESH KUMAR and SHAMBHU NATH in 10th and 12th class Educational Documents. The actual name of mine and my father are ADESH KUMAR SHARMA and SHAMBHU NATH SHARMA, which may be amended accordingly.

It is certified that I have complied with other legal requirements in this connection.

ADESH KUMAR SHARMA
[Signature]

CORRIGENDA

Advt./IV/Corrigendum/39132/2025

In the Gazette of India, Part-IV, Issue No. 37 (SEPTEMBER 13—SEPTEMBER 19, 2025) Page No. 4779—2nd Column, the actual name of applicant KISHOREKUMAR GERAGE, may be read as KISHORE KUMAR GERAGE instead of KISHOREKUMAR GARAGE.

Sd./ILLEGIBLE
For Assistant Controller (Business)

Advt./IV/Corrigendum/33858/2025

In the Gazette of India, Part-IV, Issue No. 35 (AUGUST 30—SEPTEMBER 5, 2025) Page No. 4383, 2nd Column, the new name of applicant DIVYARATAN SRIVASTAVA may be read as DIVYARATANN SRIVASTAVA instead of DIYARATANN SRIVASTAVA.

Sd./ILLEGIBLE
For Assistant Controller (Business)

Advt./IV/Corrigendum/29787/2025

In the Gazette of India, Part-IV, Issue No. 26 (JUNE 28—JULY 4, 2025) Page No. 3118, 2nd Column, the sector number in address of applicant SHASHI ARORA may be read as Sector-115 instead of Sector-15.

Sd./ILLEGIBLE
For Assistant Controller (Business)

Advt./IV/Corrigendum/2199/2025

In the Gazette of India, Part-IV, Issue No. 21 (MAY 24—MAY 30, 2025) Page No. 2516, 2nd Column, applicant SATYAPAL YADAV, actual name in 7th line of gazette notification may be read as SATYAPAL YADAV instead of SATYALPAL YADAV.

Sd./ILLEGIBLE
For Assistant Controller (Business)

पावरग्रिड सिरोही खंडवा ट्रांसमिशन लिमिटेड

(पावरग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड, भारत सरकार का उपक्रम, की 100% पूर्ण स्वामित्व वाली एक सहायक कंपनी)

पंजीकृत कार्यालय:- कोर-4, स्कोप कॉम्प्लेक्स 7, लोधी रोड, नई दिल्ली, साउथ दिल्ली-110003, दिल्ली

CIN: U42202DL2024GOI438159

पावरग्रिड कॉर्पोरेट कार्यालय: "सौदामिनी", प्लॉट नंबर-2, सेक्टर-29, गुरुग्राम-122001, (हरियाणा) फोन: 0124-2571700-719

पावरग्रिड पंजीकृत कार्यालय: बी-9, कुतुब इंस्टीट्यूशनल एरिया, कटवारिया सराय, नई दिल्ली-110016. फोन नंबर: 26560121

Website: www.powergridindia.in

शुद्धिपत्र

यह भारत का राजपत्र सासाहिक भाग IV अंक संख्या सी.जी.-डी.एल.-सा.-19072025-264805 दिनांक 19 जुलाई 2025 से 25 जुलाई 2025 को प्रकाशित सार्वजनिक सूचना के संबंध में है। एततद्वारा यह सूचित किया जाता है कि औपचारिक रूप से "राजस्थान V पावर ट्रांसमिशन लिमिटेड" के रूप में जानी जाने वाली कंपनी का नाम बदलकर 'पावरग्रिड सिरोही खंडवा ट्रांसमिशन लिमिटेड' कर दिया गया है। सार्वजनिक सूचना की अन्य सभी शर्तें समान रहेंगी।

परियोजना प्रभारी, जय राम यादव, मुख्य महाप्रबंधक (सीजीएम)

पावरग्रिड सिरोही खंडवा ट्रांसमिशन लिमिटेड

ऑफिस : पावरग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड

प्लॉट नं. 02, गली नं. 01, नेहरू नगर,

अंबिका होटल के पास सिरोही, जिला- सिरोही (राज.)-307001

ई-मेल : jry@powergrid.in

जय राम यादव
परियोजना प्रभारी

SUNSURE SOLARPARK RJ ONE PRIVATE LIMITED

1101A-1107, 11th Floor, BPTP Park Centra, Jal Vayu Vihar, Sector-30, Gurugram-122018, Haryana, IndiaE-Mail: tarunveer.singh@sunsure.in, regulatory@sunsure.in

CIN : U40106HR2022PTC102437, Contact : +91 8826798199

सार्वजनिक नोटिस

सनश्योर सोलरपार्क आरजे वन प्रा. लि. पंजीकृत कार्यालय 1101ए-1107, 11वीं मंजिल, बीपीटीपी पार्क सेंट्रा, जल वायु विहार, सेक्टर-30, गुरुग्राम, हरियाणा, भारत – 122018। भारत सरकार को विद्युत अधिनियम 2003 की धारा 164 के तहत बिजली के लाईनों या बिजली संयन्त्र के पारेषण के लिये या प्रयोजन के लिये सभी शक्तियों को प्रदान करने के लिये आवेदन करने का इरादा रखता है भारतीय टेलीग्राफ अधिनियम 1885 के तहत कार्यों के उचित समन्वय के लिए आवश्यक टेलीफोनिक या टेलीग्राफिक संचार, जो कि सरकार द्वारा स्थापित या बनाए गए टेलीग्राफ के उद्देश्य के लिए टेलीग्राफ लाईनों और पदों के रखने के संबंध में है। निम्नलिखित संचरण योजनाओं के लिये सर्वेक्षण, निर्माण, स्थापना, निरीक्षण और अन्य कार्यों का संचालन रख-रखाव और अन्य कार्यों के बाद किया जाएगा।

योजना का नाम:

मे. सनश्योर सोलरपार्क आरजे वन प्राइवेट लिमिटेड की 250 मेगावाट सौर ऊर्जा परियोजना के लिए कनेक्टिविटी सिस्टम, पीजीसीआईएल सबस्टेशन, बीकानेर-111, राजस्थान।

योजना के अंतर्गत आने वाले कार्य:

- 220 केवी एकल सर्किट (S/C) ट्रांसमिशन लाइन का निर्माण, जो डबल सर्किट (D/C) और मल्टी सर्किट (M/C) टावरों पर आधारित होगी। यह लाइन मे. सनश्योर सोलरपार्क आरजे वन प्राइवेट लिमिटेड के जनरेशन स्विचयार्ड (ग्राम सरदारपुरा एवं केलन, तहसील छत्तरगढ़, जिला बीकानेर, राजस्थान) से बीकानेर-III PS तक जाएगी। इसके दोनों सिरों पर संबंधित लाइन वे भी स्थापित किए जाएंगे।
- लाइन की कुल लंबाई लगभग 6-7 किलोमीटर होगी, जिसमें से लगभग 4-5 किलोमीटर भाग S/C on D/C टावरों के रूप में और शेष 1-2 किलोमीटर भाग (जो बीकानेर-III PS के निकट होगा) S/C on M/C टावरों के रूप में बनाया जाएगा। इस पूरी लाइन में ACSS कंडक्टर का उपयोग किया जाएगा।

उपरोक्त पारेषण परियोजना पहले से ही भारत सरकार द्वारा विद्युत मंत्रालय के माध्यम से विद्युत अधिनियम 2003 की धारा 68 के तहत फाईल संख्या 25-17 / 65 / 2025-PG दिनांक 07 जुलाई 2025 के माध्यम से अनुमोदित है। योजना के अन्तर्गत आने वाली पारेषण लाईन राजस्थान के निम्नलिखित गाँवों, कस्बों और शहरों के बीच से होकर, ऊपर से, आस-पास से गुजरेगी।

क्रम सं.	गांव का नाम	तहसील / तालुका	जिला
1.	बरजू	पूगल	बीकानेर
2.	सरदारपुरा	छत्तरगढ़	बीकानेर
3.	केलन	छत्तरगढ़	बीकानेर
4.	लाखूसर	बीकानेर	बीकानेर
5.	बराला	पूगल	बीकानेर
6.	कालासर	बीकानेर	बीकानेर
7.	करणीसर भाटियान	पूगल	बीकानेर

मार्ग संरेखण की प्रतिलिपि हस्ताक्षरित कार्यालय में उपलब्ध हैं। इस नोटिस के प्रकाशन की तारिख से दो महीने के भीतर लिखित हस्ताक्षर के तहत कार्यालय में आम जनता को अवलोकन / प्रतिनिधित्व करने के लिये नोटिस दिया जाता है। अधिक विवरण और स्पष्टीकरण के लिये कृपया सम्पर्क करें।

व्यक्ति का नाम: तरुणवीर सिंह

पदनामः डायरेक्टर

पता: F-405, सिसपाल विहार डिफेन्स एन्क्लेव, पार्क हॉस्पिटल रोड, रैडिसन होटल के पास, सोहना रोड, सेक्टर-49, साउथ सिटी-II, गुरुग्राम, हरियाणा – 122018

ਈ-ਮੇਲ:- Tarunveer.singh@sunsure.in

फोन नं:— 0124-6928499

पावरग्रिड सिवानी टांसमिशन लिमिटेड

(पावरग्रिड कॉरपोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली एक सहायक कंपनी)

ਪੰਜਿਕ੍ਰਿਤ ਕਾਰਧਿਲਿਕ : ਬੀ-9, ਕੁਤਬ ਇੰਸਟੀਟ੍ਯੂਸ਼ਨਲ ਏਰਿਆ, ਕਟਵਾਰਿਆ ਸਰਾਹ, ਹੌਜ਼ ਖਾਸ, ਨਵੀਂ ਦਿੱਲੀ-110016,

उत्तरी क्षेत्र पारेषण प्रणाली-I क्षेत्रीय कार्यालय : एस.सी.ओ. बे.नं. 5-10 सेक्टर 16A, फरीदाबाद-121002, हरियाणा

फोन: 26560121(EPBAX), फैक्स: 011-26560112, CIN: U42202DL2024GOI431225

सार्वजनिक सूचना

पावरग्रिड सिवानी ट्रांसमिशन लिमिटेड (पावर ग्रिड कॉर्पोरेशन ऑफ इंडिया लिमिटेड की 100% पूर्ण स्वामित्व वाली एक सहायक कंपनी) जिसका पंजीकृत कार्यालय बी-9, कुतुब इंस्टीट्यूशनल एरिया, कट्टवारिया सराय, हौज खास, नई दिल्ली-110016 है, विद्युत के पारेषण हेतु विद्युत लाइनें बिछाने या विद्युत संयंत्र लगाने के लिए विद्युत अधिनियम, 2003 की धारा 164 के तहत सभी शक्तियों या कार्यों के उचित समन्वय के लिए आवश्यक टेलीफोन या टेलीग्राफ संचार के उद्देश्य से जो सरकार द्वारा स्थापित या अनुरक्षित या इस प्रकार स्थापित या अनुरक्षित किए जाने के लिए टेलीग्राफ के प्रयोजन से टेलीग्राफ लाइनें बिछाने और पोस्ट लगाने के संबंध में भारतीय टेलीग्राफ अधिनियम 1885 के तहत टेलीग्राफ प्राधिकरण रखता है, प्रदान करने के लिए भारत सरकार को आवेदन करना चाहती है और इस संदर्भ में सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, इरेक्शन और अन्य कार्य आरम्भ करेगी, जिसके बाद निम्नलिखित पारेषण योजनाओं के लिए कमीशनिंग, प्रचालन, रखरखाव और अन्य कार्य होंगे।

परियोजना का नाम: राजस्थान आर.ई.जेड. फेज-IV से विजली की निकासी के लिए ट्रांसमिशन प्रणाली (भाग- 3: 6 गीगावाट) [बीकानेर कॉम्प्लेक्स] भाग-बी

उपरोक्त परियोजना के अंतर्गत अवयवों के नाम इस प्रकार हैं:

(क) सिवानी (जिला भिवानी) के निकट उपयुक्त स्थान पर 765/400 के.वी., 6x1500 एम.वी.ए. उपकेंद्र की 2x240 एम.वी.ए.आर. (765 के.वी.) बस रिएक्टर और 2x125 एम.वी.ए.आर. (420 के.वी.) बस रिएक्टर सहित स्थापना ।

(ख) बीकानेर-IV पी.एस. - सिवानी 765 के.वी. डी/सी (द्वितीय) लाइन प्रत्येक छोर पर प्रत्येक सर्किट के लिए 240 एम.वी.ए.आर. स्विचेबल लाइन रिप्युटर सहित।

(ग) सिवानी उपकेंद्र में स्टैटकॉम (2x±300 एम.वी.ए.आर.) के साथ एम.एस.सी. (4x125 एम.वी.ए.आर.) और एम.एस.आर. (2x125 एम.वी.ए.आर.) ।

(घ) सिवानी - सोनीपत (पी.जी.) 400 के.वी. डी/सी लाइन (क्लाड) सिवानी छोर पर प्रत्येक सर्किट के लिए 63 एम.वी.ए.आर. स्विचेबल लाइन रिएक्टर सहित ।

(ङ) सिवानी - जींद (पी.जी.) 400 के.वी. डी/सी लाइन (क्लाड) ।

(च) जींद (पी.जी.) और सोनीपत (पी.जी.) प्रत्येक उपकेंद्र में दो 400 के.वी. लाइन वे ।

(छ) बीकानेर-IV पी.एस. में दो 765 के.वी. लाइन वे ।

परियोजना के अंतर्गत शामिल ट्रांसमिशन लाइन निम्नलिखित गांवों, कस्बों और शहरों के बीच, ऊपर, आसपास और बीच से होकर गुजरेगी:-

(I) बीकानेर-IV पी.एस. - सिवानी 765 के.वी. डी/सी (द्वितीय) लाइन

राज्य: राजस्थान

क्र. सं.	गांव का नाम	तहसील/ उप तहसील	जिला
1	बरजू	पूर्णकरणसर	बीकानेर
2	बेरा (सरदारपुरा), मोतीगढ़, केलां, नापासर (नापासरिया), अम्बारन, राजासर (राजासर भाटियान)	छत्तरगढ़	बीकानेर
3	मकड़ासर, बींजरवाली (बींजरवाली), सोढवाली, मूसलकी, डूडीवाली, डुडीमुकलेरा, जैसा, मेहराणा, साधेरां (साधेरा), भादवां (भादवा), खीयेरां (खीयेरा), धीरेरा (धीरेरां), खातियावास, शरह नेतावास, शरह बिछरवास, शरह बुचावास, दलमेरा (दुलमेरा), उदेशियां (उदेशियां), हंसेरां (हंसेरा), जाकड़वाली (जाखड़वाला), सुरनाणा, काकड़ इच्छा, कलकल मुकलेरा, भोपालराम की ढाणी (ढाणी भोपालराम), लूणकरणसर, उच्छरंगदेसर (उच्छरंग देसरवाली देलवा), कालूबास (कालवास), जोगियासन, कालू, नाथवाना, किशनासर (किसनासर), राजपुरा हुडान, नाथूसर, गारबंदेसर, कागासर, छट्टासर (छट्टासर), करनीसर (राजासर उर्फ़ करनीसर)	लूणकरणसर	बीकानेर
4	कंवलासर, मलसीसर, धीरासर, कीकासर, सोनपालसर, रंगाईसर, करणसर, ढाणी कालेरा, ढाणी सुवाणा (ढाणी सुहाणा), भोजरासर, कुन्तलसर (आसपालसर कुन्तलसर), आसपालसर, आसपालसर बड़ा, आसपालसर घुरकेरा, आसपालसर लालेरा, आसपालसर भैंसेरा, आसपालसर खामेरा, ढाणी पांचेरां, ढाणी दूदगिर, कानड़वास (कानड़वास की ढाणी), डालमाण, मेहरी, मेहरी राजवियान, मेहरी चक दाखली, मेहरी पुरोहितान	सरदारशहर	चूरू
5	नारसरा (नाहरसरा), बायला, मालकसर, लोरसर (लोडसर), मालसर, हालासर, बादड़िया, भानीपुरा, बुकनसर बड़ा, खेजड़ा, खेजड़ा दिखनादा, खेजड़ा उत्तरादा, ढाणी तेतरवाल, शिमला, विल्यूंरामपुरा (विल्यूं बास रामपुरा)	भानीपुरा	चूरू
6	गलगटी, कोहिणा, सारायणवास (बास सारायण), सारायण, मदावास, भांगेरा, थैलाना (थैलाना), पूनरावास (पूनरास), किलीपुरा, भूरावास, रेड़ी, बिलियांवास (बिलियां), बुचास (बुचावास), गडाना, गाजुवास, भामरां, ढाणा (ढाणा भाकरान), लूणास, रेवासी, कर्थवास (खरतवास), ब्राह्मणवासी, कैलास (कैलाश), वालिया, किरसाली भराम्णान (किरसाली ब्राह्मणान), किरसाली कान्धलान, तारानगर, सुखवासी, चंगोई, मिखाला, ओझरिया (ओजरिया), गासला आथूना (धासला आथूना), गासला अगुना (धासला अगुना), रोजाणी (रोजाणी)	तारानगर	चूरू
7	धेतरवालों का वास (वास धेतरवाल), महलाना उत्तरादा, महलाना दिखनादा, भुवारा (भम्भाड़), मिठड़ी, लिलकी, करोली, मिठड़ी पट्टादरेवा, बूंगी, खुड़ी, किशनपुरा, इन्दासर, गोठाँ कलाँ (गोठयाँ बड़ी), गोठाँ खुर्द (गोठयाँ छोटी), श्योपुरा	राजगढ़	चूरू
8	कसुम्बी, कांजण, कांजण का वास (वास कांजण), घणाऊ, चनाना बड़ा, चनाना छोटा, कलालकोटड़ा, ढाणा, चैनपुरा छोटा, चैनपुरा बड़ा, छ्याली, नरवासी, हांसियावास, भगेता, भठोड़, गवालीसर (गुवालीसर, ग्वालीसर), नांगल खुर्द (न्यांगल छोटी), नांगल कलाँ (न्यांगल बड़ी), पहाड़सर, मिट्टी (मीठी)	सिद्धमुख	चूरू

राज्य: हरियाणा

क्र. सं.	गांव का नाम	तहसील/ उप तहसील	जिला
1	सैनवास (सैनिवास), लीलस, झुंपा कलाँ, झुंपा खुर्द, ढाणी भाकडान (ढाणी भाखरान), मोतीपुरा, बुधसेली (बुधशैली, बुधशेली), घंघाला, मादोपुरा, मतानी	सिवानी	भिवानी

(II) सिवानी - सोनीपत (पी.जी.) 400 के.वी. डी/सी लाइन (क्राड)

राज्य: हरियाणा

क्र. सं.	गांव का नाम	तहसील/ उप तहसील	जिला
1	झुंपा कलाँ, ढाणी भाकडान (ढाणी भाखरान), घंघाला, विधवान, गुड़ा, कालौद (कालोद), खरकड़ी, शेरपुरा, घडवा (गडवा), खेड़ा, मोतीपुरा, सैनवास (सैनिवास), बुधसेली (बुधशैली, बुधशेली), लीलस, गैंडावास, बख्तावरपुरा, मौहला (मोहिला), सिवानी, धूलकोट, ढाणी सहलेनवाली (ढाणी साल्हांवाली), बलहारा ढाणी, ढाणी रूणहाट, धीरजा ढाणी, गुरेरा, देवसर, मतानी, वरवा (वडवा), नलोई, रामजस की ढाणी (ढाणी रामजस), रूपाना, झुंपा खुर्द, ककराल (किकराल)	सिवानी	भिवानी
2	भेरा, सिडान, झुल्ली, बडौला (बिडोला), मीरान, सरल, छपार रंधारन (छपार रांगडान), डाडम, बागनवाला, तोशाम, सागवन (सागवन), ढाणी मीरान, चनाना, दरयापुर (दरियापुर), पंजोखरा (पिंजोखरा), खानक, किरावड, भुरटाना, मंडाण, छपार जोगियान, गारनपुरा पुराना (गारनपुरा), गारनपुरा नया (गारनपुरा खुर्द), दाँग कलाँ, दाँग खुर्द, ढाणी दरयापुर (ढाणी दरियापुर), झांवरी, खरकड़ी माखवान, खरकड़ी सोहान, अलखपुरा	तोशाम	भिवानी
3	बलियाली, लोहारी जाटू, जमालपुर, जैमलपुरा, बवानी खेड़ा, पुर, सिवाड़ा, सुमरा खेड़ा, पपोसा, बोहल, रतेरा, सुई, तागा, सीपर, औरंगनगर, अलीपुर(अलेखपुरा), सिवाना, खेड़ी दौलतपुर, कुंगर, सुखपुरा	बवानी खेड़ा	भिवानी
4	धनाना, बडेसरा, तालु, मुंडाहल खुर्द (मुँडाल खुर्द), मुंडाहल कलाँ (मुँडाल कलाँ), मंडाणा, मिताथल, चाँग, प्रेमनगर, जताई, शाई(साई, सैय), वीरण, घुसकानी, तिगडाना	भिवानी	भिवानी
5	सहाड़वा, नलवा, बालावास, हजामपुर	हिसार	हिसार
6	सिंधवा खास	हांसी	हिसार
7	सीसर खास, बहलबाह (बेहल्वा), मेहम (महम), खरकड़ा, मदीना गिन्दरान, मदीना कोरसान, गुरावर (गुरावड), निडाणा (नडाणा), भैणी चेलावाली (भैणी भैरों), बरि भैणी (भैणी चन्द्रपाल), भराण, अजायब, शेखपुर तितरी (शेखपुर तितारी), मोखरा खास, खेड़ी मेहम (खेड़ी महम), इंदरगढ़, चाँदी, खरांती, गंगा नगर, किशनगढ़, निंदाना, भैणी महाराजपुर, भैणी सुर्जन, सीमाण, वेडवा, निरानाह, फरमाणा खास (फरमान खास), गुगाहेरी, वैंसी	मेहम (महम)	रोहतक
8	समर गोपालपुर, समर गोपालपुर खुर्द, टटौली (टिटौली), ससरोली, जिन्दरान, चमारी, साहन माजरा, बाह्यनवास (ब्राह्मणवास), धामड, बसन्तपुर, काहनी 12 1/2 विस्वा, रिठाल, रिठाल फोगाट, रिठाल नरवाल, खड़वाली (खिड़वाली), सांधी, जसिया, घिलौर खुर्द (घिलोड खुर्द), काहनी, घिलौर कलाँ (घिलोड कलाँ), घिलौर (घिलोड), सिंहपुरा खुर्द, सिंहपुरा, वहु अकबरपुर, गुरौठी (घरौठी), सुंदरपुर, नसीरपुर (नासरपुर), सराय अहमद, मकरौली कलाँ, किलोई दोपाना, किलोई खास, भगोतीपुर (भगवतीपुर), मकरौली खुर्द, काहनी 7.5 विस्वा, लाढौड़, पोलंगी, कटवाड़ा	रोहतक	रोहतक
9	गेवाना (गीवाना), आंवली, विलबिलान, रेवारह (रिवाड़ा), कटवाल, भैंसवाल कलाँ बाओला (भैंसवाल कला बावला), भैंसवाल कलाँ मिठान (भैंसवाल कला मिठान), तेहाड़ (तिहाड़), रुखी, जसराना, पुठी, मोई, गोहाना	गोहाना	सोनीपत

क्र. सं.	गांव का नाम	तहसील/ उप तहसील	जिला
10	फरमाणा, रिढ़ाओ (रिढ़ाऊ), मुअज्जम नगर (मौजम नगर), निजामपुर माजरा	खरखोदा	सोनीपत
11	महिपुर, लोहारी टिब्बा (लुहारी टिब्बा), सलेमसर माजरा (सलीमसर माजरा), भठगांव डूगरान, भठगांव मलियान, खिज्जरपुर जट, खिज्जरपुर जट माजरा, गोहणा (गुहणा), बादशाहपुर माद्धरी, जाजी, मोहाना, सलारपुर माजरा, नैनन ततारपुर (नैना तातारपुर), करेओरी (करेवडी), जुआं, बोहला, पिनाना, रतनगढ़, गड़ी हकीकत, बागरु (बाघडू)	सोनीपत	सोनीपत

(III) सिवानी - जींद (पी.जी.) 400 के.वी. डी/सी लाइन (क्लाड)

राज्य: हरियाणा

क्र. सं.	गांव का नाम	तहसील/ उप तहसील	जिला
1	झुंपा कलाँ, ढाणी भाकड़ान (ढाणी भाखरान), घंघाला, विधवान, गुढ़ा, कालौद (कालोद), खरकड़ी, शेरपुरा, घडवा (गडवा), खेड़ा, मोतीपुरा, सैनवास (सैनिवास), बुधसेली (बुधशेली, बुधशेली), लीलस, गैंडावास, बछतावरपुरा, मौहला (मोहिला), सिवानी, धूलकोट, ढाणी सहलेनवाली (ढाणी साल्हांवाली), बलहारा ढाणी, ढाणी रुणहाट, धीरजा ढाणी, गुरेरा, देवसर, मतानी, बरवा (बड़वा), नलोई, रामजस की ढाणी (ढाणी रामजस), रूपाना, झुंपा खुर्द, ढाणी मीरान	सिवानी	भिवानी
2	चनाना, मीरान, भेरा, गारनपुरा पुराना (गारनपुरा)	तोशाम	भिवानी
3	सहाड़वा, बुरा (वुरे), दुबेहटा (दूबेटा), बालावास, नलवा, हरिता, बाड़ों ब्राह्मणान (बाड्या ब्राह्मणान), बाड़ों रांघड़ान (बाडो रागड़ान), गुंजार, भोजराज, दाहिमा, लाड़वा, भगाना, मायर (माईयड़), खरड़, अलीपुर, तलवंडी बादशाहपुर, तलवंडी रुक्का (तलवंडी रुका), चारडनौड (चारनौद), पायल (पांयल), माँगाली महोबत (माँगाली महौबत), मंगाली आकलान, सतरोड कलाँ, रायपुर, नियाणा, खोखा, भरी (भरी)	हिसार	हिसार
4	मामनपुरा, कुवारी (कंवारी), सुलतानपुर, रामायण, ढणडेरी, देपल, देपल की ढाणी, हांसी, कुतबपुर, कुलाना, भाटला, धर्मपुरा, भीमनगर, मजेद (मजौद), मसूदपुर, थारवा, शालाडेड़ी, बीर हाँसी, सिसाय, सिसाय कालीरावण, सिसाय बोला (सिसाय भोला), काजल (काजलखेड़ा), धामियान, खेड़ी बारकोष, उमरा, चानौत, लालपुर (लालपुरा), बारा जग्गमल (बारा जग्गा), बारा सुलेमान (बाड़ा सुलेमान), बुखारीवाली ढाणी, मैहौद	हांसी	हिसार
5	बुडाना, भैनी अमीरपुर (अमीरपुर), माढा, मोठ रांघड़ान (मोठ रांघड़ान), मलकपुर (मिलकपुर), खेड़ी शिओरन (खेड़ी शेओरन), मोठ कर्नल साहिब (मोठ करनैल साहिब), राजपुरा, नारनौद, खेड़ी रोज, घड़ी अज़मू (घड़ी अजेमा), लोहारी राधो, ढाणी कुम्हारन	नारनौद	हिसार
6	राखी खास, राखी शाहपुर, गामरा (गामड़ा), खेड़ी जालब, खेड़ी लोचप (खेड़ी लोचब), कोथ खुर्द, मिर्चपुर, नारा (नाडा), कीनर (किन्नर), गन्डास, कोथ कलाँ (कौथकला), हैबतपुर	खेड़ी जलेब	हिसार
7	राजपुरा, संगतपुरा, दरियावाला, जुलानी, ढाण्डा खेड़ी, जाजवान, खेड़ी जाजवान, झान्ज खुर्द, बारोली (बडोदी), बरसोला, झान्ज कलाँ, रूपगढ़, ईन्टल खुर्द, ईन्टल कलाँ	जीन्द	जीन्द
8	बडोदा, कसुहन (कहसुन, कसून), मोहनगढ़, खटकड (खट करण)	उचना	जीन्द

मार्ग सेरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। एतद्वारा जनता को इस नोटिस के प्रकाशन की तारीख से दो महीने के भीतर लिखित रूप में अधोहस्ताक्षरी के कार्यालय को प्रस्तावित पारेषण प्रणाली पर टिप्पणी/अभ्यावेदन करने के लिए नोटिस दिया जाता है। आगे के विवरण और स्पष्टीकरण के लिए कृपया संपर्क करें:- एम.के. पान्डे, परियोजना प्रभारी, पावरग्रिड सिवानी ट्रांसमिशन लिमिटेड, बीकानेर कार्यालय, लीला गौरी हाइट्स बी-1 करणी नगर, नागणेची रोड, बीकानेर, राजस्थान -334003 Email-manoj@powergrid.in

एम.के. पान्डे
परियोजना प्रभारी

LITSOLAIRE ENERGY PRIVATE LIMITED

CIN : U40106PN2020FTC190597

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सार्वजनिक सूचना

मैसर्स लिट्सोलेयर एनर्जी प्राइवेट लिमिटेड, जिसका पंजीकृत कार्यालय एंजी, यूनिट नंबर 3, 4 और 5, छठी मंजिल, फाउंटेनहेड टॉवर-2, विमान नगर, पुणे में है –411014 का इरादा भारत सरकार को विद्युत के पारेषण के लिये विद्युत लाईनों या विद्युत संयंत्र को रखने या आवश्यक टेलीफोनिक या टेलीग्राफिक संचार के उद्देश्य से विद्युत लाईनों या विद्युत संयंत्र को रखने के लिये विद्युत अधिनियम, 2003 की धारा 164 के तहत सभी शक्तियां प्रदान करने के लिए आवेदन करने का है/आवेदन किया है, सरकार द्वारा स्थापित या अनुरक्षित किये जाने वाले टेलीग्राफ के प्रयोजन के लिये टेलीग्राफ लाईनों और पोस्टों को रखने के संबंध में भारतीय तार अधिनियम, 1885 के अधीन तार प्राधिकरण के पास जो कार्य है उनके उचित समन्वय के लिये और सर्वेक्षण, निर्माण, स्थापना, निरीक्षण, निर्माण और चालू किये जाने वाले अन्य कार्यों को करने के लिये निम्नलिखित पारेषण स्कीमों के लिये प्रचालन, अनुरक्षण और अन्य कार्य।

पारेषण योजना का नाम: लिट्सोलेयर एनर्जी प्राइवेट लिमिटेड पीएसएस डी/सी टावरों पर रिन्यू दिनकर पीएसएस 220 केवी एस/सी लाइन (कुल लाइन की लंबाई लगभग 12 किमी है)

योजना के अंतर्गत कवर किये गये कार्यः— लिट्सोलेयर एनर्जी प्राइवेट लिमिटेड, जनरेशन पूलिंग स्टेशन (गांव भानीपुरा, जिला बीकानेर, राजस्थान में) – रिन्यू दिनकर ऊर्जा प्राइवेट लिमिटेड, सौर संयंत्र (पीएसएस गांव कावनी, जिला बीकानेर, राजस्थान में स्थित) डी/सी टावरों पर 220 केवी एस/सी लाइन (कुल लाइन की लंबाई लगभग 12 किमी है)

उपरोक्त पारेषण परियोजना भारत सरकार द्वारा विद्युत मंत्रालय के माध्यम से विद्युत अधिनियम 2003 की धारा 68(1) के तहत पत्र संख्या 25-17/79/2025-पीजी दिनांक 20.08.2025 के माध्यम से पहले ही अनुमोदित है।

इस योजना के तहत कवर की गई ट्रांसमिशन लाइनें राजस्थान के निम्नलिखित गाँवों, कस्बों और शहरों से होकर, ऊपर से, आसपास से और बीच से गुजरेंगी।

क्र.सं.	गाँव	तहसील	जिला
01	भानीपुरा	पूर्णाली	बीकानेर
02	बान्दरेवाला	पूर्णाली	बीकानेर
03	कावनी	कोलायत	बीकानेर
04	जयमलसर	कोलायत	बीकानेर

मार्ग संरेखण की प्रति अधोहस्ताक्षरी के कार्यालय में उपलब्ध है। आम जनता को 30.10.2025 से पहले इस नोटिस के प्रकाशन की तारीख से दो महीने के भीतर लिखित रूप में अधोहस्ताक्षरी के कार्यालय को प्रस्तावित पारेषण प्रणाली पर अवलोकन/प्रतिनिधित्व करने के लिये नोटिस दिया जाता है। अधिक विवरण और स्पष्टीकरण के लिए कृपया संपर्क करें।

CIN No. – U40106PN2020FTC190597

कार्यालय का पता: एंजी, यूनिट नंबर 3, 4 और 5, छठी मंजिल, फाउंटेनहेड टॉवर- 2, विमान नगर, पुणे – 411014

नाम: श्रीमती मृणालिनी प्रसाद,

पदनाम: वरिष्ठ परियोजना प्रबंधक,

कार्यालय का पता: एंजी, यूनिट नंबर 3, 4 और 5, छठी मंजिल, फाउंटेनहेड टॉवर- 2, विमान नगर, पुणे – 411014

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फोन नं./फैक्स नंबर: 91— 8956217471

इंडियन क्लियरिंग कॉर्पोरेशन लिमिटेड

इंडियन क्लियरिंग कॉर्पोरेशन लिमिटेड के उपनियम और नियम

सेबी (SEBI) से प्राप्त अनुमोदन के अनुसार, इंडियन क्लियरिंग कॉर्पोरेशन लिमिटेड (आईसीसीएल) के नीचे दिए गए उपनियमों और नियमों को भारत के राजपत्र में प्रकाशित किया जाना आवश्यक है:

इंडियन क्लियरिंग कॉर्पोरेशन लिमिटेड के उपनियम

- 1) "क्लियरिंग बैंक" उपनियम 1.3 - से तात्पर्य ऐसे बैंक से होगा जिन्हें क्लियरिंग कॉर्पोरेशन, फंड सेटलिंग एजेंसी के रूप में कार्य करने के लिए नियुक्त कर सकता है, जो सभी डील्स के लिए मार्जिन मनी और क्लियरिंग सदस्यों तथा क्लियरिंग सदस्यों और क्लियरिंग कॉर्पोरेशन के बीच होने वाले किसी भी अन्य फंड मूवमेंट को समय-समय पर क्लियरिंग कॉर्पोरेशन द्वारा निर्देशित किए जाने के अनुसार एकत्र करेगे;
- 2) अध्याय I - उपनियम 1.20 - व्यावसायिक दिन - (ए) क्लियरिंग कॉर्पोरेशन परकार्य लिखत अधिनियम, 1881 के तहत सार्वजनिक अवकाशों और संबंधित प्राधिकरण द्वारा अग्रिम रूप से घोषित दिनों को छोड़कर सभी दिनों में खुला रहेगा।
अपवाद
(बी) उप-खंड (ए) में निहित किसी भी बात के बावजूद, क्लियरिंग कॉर्पोरेशन दिवाली की छुट्टियों के दौरान ऐसे "मुहूर्त दिवस" पर व्यवसाय के लिए खुला रहेगा जैसा कि संबंधित प्राधिकरण निर्धारित कर सकता है।
- 3) अध्याय I - उपनियम 1.23 - व्याख्या - (i) इन उपनियमों में उपयोग किए गए लेकिन परिभाषित नहीं किए गए सभी अन्य शब्दों और अभिव्यक्तियों का अर्थ, यदि वे क्लियरिंग कॉर्पोरेशन के नियमों और विनियमों, बीएसई (निगमीकरण और अव्यक्तिकरण) योजना, 2005, एससीआरए, सेबी अधिनियम, कंपनी अधिनियम, 2013, डिपॉजिटरी अधिनियम, 1996 या उनके तहत बनाए गए नियमों और विनियमों में परिभाषित हैं, तो वही होगा जो उन्हें ऐसे नियमों और विनियमों, अधिनियमों या उनके तहत बनाए गए नियमों या विनियमों या योजना या किसी भी वैधानिक संशोधन या पुनः अधिनियमन में क्रमशः सौंपा गया है, जैसा भी मामला हो;
(ii) यदि कोई शब्द उपरोक्त में से एक से अधिक में परिभाषित है, तो उसका अर्थ वही मान्य होगा जो इसमें परिभाषित है, जो यहां उल्लिखित अन्य से पहले आता है, जब तक कि अन्यथा आवश्यक न हो;
(iii) शीर्षक किसी भी उपनियम के निर्माण या व्याख्या को प्रभावित नहीं करेगे;
(iv) पुरुष लिंग को दर्शने वाले शब्दों में महिला लिंग और इसके विपरीत, और कंपनियों, निगमों, फर्मों आदि के मामले में तटस्थ लिंग शामिल होगा, जब तक कि संदर्भ अन्यथा अपेक्षित न हो।
- 4) अध्याय II - उपनियम 2.2 - क्लियरिंग सेगमेंट - उपनियम 2.1 की व्यापकता पर प्रतिकूल प्रभाव डाले विना, क्लियरिंग कॉर्पोरेशन ने इक्विटी, डेट, करेंसी डेरिवेटिव्स, कमोडिटी डेरिवेटिव्स और निर्दिष्ट एक्सचेंज के इक्विटी डेरिवेटिव सेगमेंट के लिए अलग-अलग क्लियरिंग सेगमेंट बनाए हैं।
- 5) अध्याय IV - उपनियम 4.2 (च) - विनियम - समय-समय पर डिफ़ॉल्ट/उल्लंघन/गैर-अनुपालन के लिए क्लियरिंग सदस्यों, पर जुर्माना, अर्थदंड और अन्य परिणामों का निर्धारण तथा उनका प्रशासन, जिसमें क्लियरिंग कॉर्पोरेशन से उनका निलंबन/निष्कासन शामिल है;
- 6) अध्याय XII - उपनियम 12.5, 2 - फंड की संरचना - सीसी (एसईसीसी विनियमों के अनुसार) द्वारा लगाए गए किसी भी जुर्माने को कोर एसजीएफ कोष में जमा किया जाएगा।
- 7) अध्याय XII - उपनियम 12.11 - क्लियरिंग सदस्य की संभावित विफलता की सूचना
- 8) अध्याय XII - उपनियम 12.12 - दायित्वों को पूरा करने में विफलता के लिए उपयोग
- 9) अध्याय XII - उपनियम 12.13 - निपटान गारंटी के तहत भुगतान
- 10) अध्याय XII - उपनियम 12.14 - कुछ दावों पर विचार नहीं किया जाएगा
- 11) अध्याय XII - उपनियम 12.15 - अन्य निपटानों में बकाया अनुबंध
- 12) अध्याय XII - उपनियम 12.16 - प्राप्त करने के लिए अयोग्य प्राप्तकर्ता द्वारा पुनर्भुगतान
- 13) अध्याय XII - उपनियम 12.17 - डिफ़ॉल्टर का धन और संपत्ति
- 14) अध्याय XII - उपनियम 12.18 - भुगतान और प्राथमिकता के क्रम के लिए धन और संपत्ति का उपयोग
- 15) अध्याय XII - उपनियम 12.19 - डिफ़ॉल्टर द्वारा पुनर्भुगतान और ब्याज का भुगतान
- 16) अध्याय XII - उपनियम 12.20 - डिफ़ॉल्टर की संपत्तियों और अन्य राशियों का आवेदन

17) अध्याय XII - उपनियम 12.21 - सदस्यों/डिफॉल्टरों की संपत्तियों पर प्रभार

18) अध्याय XII - उपनियम 12.22 - संबंधित प्राधिकरण और एक्सचेंज द्वारा कार्यवाही

19) अध्याय XII - उपनियम 12.23 - उधार

20) अध्याय XII - उपनियम 12.24 - सद्व्याव में किए गए कार्यों के लिए सुरक्षा और क्षतिपूर्ति

21) अध्याय XII - उपनियम 12.25 - संबंधित प्राधिकरण की बैठकें

22) अध्याय XII - उपनियम 12.26 - बैठकें कैसे बुलाई जाएँ

23) अध्याय XII - उपनियम 12.27 - गोपनीयता

24) अध्याय XII - उपनियम 12.28 - कार्यवृत्त

25) अध्याय XII - उपनियम 12.29 - पत्राचार

26) अध्याय XII - उपनियम 12.30 - मध्यस्थता

इंडियन क्लियरिंग कॉर्पोरेशन लिमिटेड के नियम

1) अध्याय III - नियम 22 (एम) - नामांकन - जब संबंधित प्राधिकरण ने किसी सदस्यता के संबंध में नामांकन का अधिकार प्रयोग किया है, जो संबंधित प्राधिकरण द्वारा इस उप-नियम के खंड (बी) में संदर्भित निर्दिष्ट तिथि को या उसके बाद किसी सदस्य के डिफाल्टर घोषित होने पर क्लियरिंग कॉर्पोरेशन में निहित हो गया था, तो इसके लिए प्राप्त प्रतिफल संबंधित प्राधिकरण द्वारा संबंधित समिति को क्लियरिंग कॉर्पोरेशन के उपनियमों और विनियमों में निर्दिष्ट उद्देश्यों और प्राथमिकता के क्रम में लागू करने के लिए भुगतान किया जाएगा।

2) अध्याय IV - नियम 44 (बी) - मृत्यु के कारण सदस्यता अधिकार की समाप्ति के परिणाम - जब किसी क्लियरिंग सदस्य की मृत्यु हो जाती है, तो उसके कानूनी प्रतिनिधियों या वारिसों को नामांकन का अधिकार प्रयोग करने की अनुमति देने से पहले, संबंधित प्राधिकरण द्वारा क्लियरिंग कॉर्पोरेशन को देय निर्धारित सभी सदस्यताएँ, ऋण, जुर्माना, शुल्क, प्रभार और अन्य धन, संबंधित समिति द्वारा निपटान गारंटी फंड को देय या भुगतान योग्य निर्धारित सभी राशियाँ, और क्लियरिंग कॉर्पोरेशन के नियमों, उपनियमों और विनियमों के अधीन उसके द्वारा किए गए किसी भी अनुबंध से उत्पन्न होने वाले सभी ऋण, देनदारियां, दायित्व और दावे, जिन्हें संबंधित प्राधिकरण द्वारा स्वीकार किया गया हो, का पूर्ण भुगतान और निपटान किया जाएगा।

इंडियन क्लियरिंग कॉर्पोरेशन लिमिटेड के लिए

अनीता भाटिया

मुख्य नियामक और अनुपालन अधिकारी

स्थान: मुंबई

दिनांक: 21 जुलाई, 2025

कॉर्पोरेट पहचान संख्या (सीआईएन): U67120MH2007PLC170358

पंजीकृत कार्यालय:

इंडियन क्लियरिंग कॉर्पोरेशन लिमिटेड, 25वीं मंजिल, पी. जे. टावर्स, दलाल स्ट्रीट, फोर्ट, मुंबई – 400 001

POWERGRID SIROHI KHANDWA TRANSMISSION LIMITED

(A fully owned subsidiary of POWERGRID CORPORATION OF INDIA LIMITED, Govt. of India Enterprise)

Registered Office: CORE-4, SCOPE COMPLEX 7, LODHI ROAD, NEW DELHI, SOUTH DELHI -110003, DELHI.

CIN: U42202DL2024GOI438159

POWERGRID Corporate Office: "Saudamini", Plot No.-2, Sector -29, Gurugram-122001, (Haryana)

Tel.: 0124-2571700-719

POWERGRID Registered Office: B-9, Qutub Institutional Area, Katwaria Sarai, New Delhi-110 016. Tel: 26560121

Website: www.powergridindia.in

CORRIGENDUM

This is with respect to Public Notice published in Gazette of India weekly Part-IV issue No. CG-DL-W-19072025-264805 dated 19th July 2025 to 25th July 2025. It is hereby informed that the name of the company formally known as "

RAJASTHAN V POWER TRANSMISSION LIMITED " was changed to "POWERGRID SIROHI KHAWDA TRANSMISSION LIMITED". All other conditions of the Public Notice remain the same.

Project In-charge, Shri Jai Ram Yadava, Chief General Manager (CGM)

POWERGRID SIROHI KHAWDA TRANSMISSION LIMITED

(A fully owned subsidiary of POWERGRID CORPORATION OF INDIA LIMITED, Govt. of India Enterprise)

The CGM, POWERGRID SIROHI KHAWDA TRANSMISSION LIMITED C/o Power Grid Corporation of India Limited

PLOT NO. 02, GALI NO. 01, NEHRU NAGAR,

NEAR AMBIKA HOTEL, SIROHI-307001

E-mail: jry@powergrid.in

JAI RAM YADAVA
Project In-Charge

SUNSURE SOLARPARK RJ ONE PRIVATE LIMITED

1101A-1107, 11th Floor, BPTP Park Centra, Jal Vayu Vihar, Sector-30, Gurugram-122018, Haryana, India

E-Mail: tarunveer.singh@sunsure.in, regulatory@sunsure.in

CIN : U40106HR2022PTC102437, Contact : +91 8826798199

PUBLIC NOTICE

Sunsure Solarpark RJ One Pvt. Ltd. having its registered office at 1101A-1107, 11th Floor, BPTP Park Centra, Jal Vayu Vihar, Sector-30, Gurugram, Haryana, India – 122018 intends to apply to the Government of India to confer upon him all the powers under section 164 of the Electricity Act, 2003 for the Placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the Scheme: Connectivity system for M/s Sunsure Solarpark RJ One Pvt. Ltd. for its 250 MW Solar Power Project at PGCIL Substation, Bikaner - III, Rajasthan.

Works covered under the scheme:

1. 220 kV S/C transmission line on D/C & M/C towers from the generation switchyard of M/s Sunsure Solarpark RJ One Pvt. Ltd. located in Village Sardarpura & Kelan, Tehsil Chattargarh, District Bikaner, Rajasthan to Bikaner-III PS along with associated line bays at both ends.
2. Length of transmission line is approx. 6-7 km out of which approx. 4-5 km would be implemented as S/C on D/C towers and balance 1-2 km near to Bikaner-III PS would be implemented as S/C on M/C towers with ACSS Conductor.

The above transmission project is already approved by the Government of India through Ministry of Power under the section 68 of the Electricity Act 2003 through File No. 25-17/65/2025-PG Dt. 07-July-2025. The transmission line covered under the scheme will pass through, over, around and between the following villages, towns and cities of Rajasthan.

Sr. No.	Name of the Villages	Tehsil/Taluk	District
1.	Barjoo	Poogal	Bikaner
2.	Sardarpura	Chhatargarh	Bikaner
3.	Kelan	Chhatargarh	Bikaner
4.	Lakhoosar	Bikaner	Bikaner
5.	Barala	Poogal	Bikaner
6.	Kalasar	Bikaner	Bikaner
7.	Karnisar Bhatiyan	Poogal	Bikaner

Copy of the route alignment of above transmission line is available in the office of the under signed. Notice is hereby given to the general public to make observation/representation on the Proposed Transmission system within two months from the

date of publication of this notice to the office of the under signed in writing. For further particulars and clarifications, please contact: -

Name of person: - TARUNVEER SINGH

Designation: - Director

Address- F-405, Sispal Vihar Defence Enclave, Park Hospital Road, Next to Radisson Hotel, Sohna Road, Sector-49, South City-II, Gurgaon, Haryana – 122018

Email: Tarunveer.singh@sunsure.in

Contact No.- 0124-6928499

POWERGRID SIWANI TRANSMISSION LIMITED

(A 100% wholly owned subsidiary of Power Grid Corporation of India Limited)

Registered Office : B-9, Qutab Institutional Area, Katwaria Sarai, Hauz Khas, New Delhi -110016,
Ph: 26560121(EPBAX), Fax: 011-26560112, CIN: U42202DL2024GOI431225

Northern Region Transmission System-I, Regional Head Quarter: SCO BAY No. 5-10, Sector-16A,
Faridabad-121002, Haryana

PUBLIC NOTICE

POWERGRID SIWANI TRANSMISSION LIMITED (A 100% wholly owned subsidiary of Power Grid Corporation of India Ltd.) having its registered office at B-9, Qutab Institutional Area, Katwaria Sarai, Hauz Khas, New Delhi-110016, intends to apply to the Government of India to confer upon it all the powers under section 164 of the Electricity Act, 2003 for the placing of Electric lines or Electrical Plant for the transmission of electricity or the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph act 1885, with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained by the Government or to be so established or maintained and in this context will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the Scheme: Transmission system for evacuation of power from Rajasthan REZ Ph-IV (Part-3: 6GW) [Bikaner Complex]: Part B

Name of elements under the above-mentioned scheme are as follows:

- a) Establishment of 765/400 kV, 6x1500 MVA S/s at suitable location near Siwani (Distt. Bhiwani) along with 2x240 MVAr (765kV) Bus Reactor and 2x125 MVAr (420kV) Bus Reactor.
- b) Bikaner-IV PS - Siwani 765kV D/c (2nd) line along with 240 MVAr switchable line reactor for each circuit at each end.
- c) STATCOM (2x± 300 MVAr) along with MSC (4X125 MVAr) and MSR (2X125 MVAr) at Siwani S/s
- d) Siwani – Sonipat (PG) 400 kV D/c line (Quad) along with 63 MVAr switchable line reactor for each circuit at Siwani S/s end.
- e) Siwani – Jind (PG) 400 kV D/c line (Quad).
- f) 2 Nos. 400 kV line bays each at Jind (PG) and Sonipat (PG) S/s.
- g) 2 Nos. 765 kV line bays at Bikaner-IV PS

The transmission line covered under the scheme will pass through, over, around, and between the following villages, towns and cities:

((I) Bikaner-IV PS – Siwani 765 kV D/C (2nd) line

STATE: Rajasthan

S. No.	Name of Village	Tehsil/ Sub-Tehsil	District
1	Barju	Poogal	Bikaner
2	Bera (Sardarpura), Motigarh, Kelan, Napasar (Napasariya), Ambaran, Rajasar (Rajasar Bhatiyan)	Chhattargarh	Bikaner
3	Makrasar, Binjarwali (Binjharwali), Sodhwali, Musalki, Dudiwali, Dudimuklera, Jaisan, Mehrana, Sadheran (Sadhera), Bhadwan (Bhadwa), Khiyera (Khinyera), Dhirera (Dhireran), Khatiyawas, Sharah Netawas, Sharah Bichharwas, Sharah Buchawas, Dalmera (Dulmera), Udesian (Udeshiyan), Hanseran (Hansera), Jakarwali (Jakharwala), Surnana,	Lunkaransar	Bikaner

S. No.	Name of Village	Tehsil/ Sub-Tehsil	District
	Kakarwala, Kakar Ichchha, Kalkal Muklera, Bhopalram Ki Dhani (Dhani Bhopalaram), Lunkaransar, Uchchharangdesar (Uchchharang Desarwali Delwa), Kalubas (Kalwas), Jogiyasan, Kalu, Nathwana, Kishnasar (Kisnasar), Rajpura Hudan, Nathusar, Garabdesar, Kagasar, Chhattasar (Chhatasar), Karnisar (Rajasar Urf Karnisar)		
4	Kanwlasar, Malsesar, Dhirasar, Kikasar, Sonpalsar, Rangaisar, Karansar, Dhani Kalera, Dhani Suvana (Dhani Suhana), Bhojrasar, Kuntalsar (Aspalsar Kuntalsar), Aspalsar, Aspalsar Bara, Aspalsar Ghurkera, Aspalsar Lalera, Aspalsar Bhainsera, Aspalsar Khamera, Dhani Pancheran, Dhani Doodgir, Kanarwas (Kanarwas Ki Dhani), Dalman, Mehri, Mehri Rajviyan, Mehri Chak Dakhli, Mehri Purohit	Sardarshahar	Churu
5	Narsara (Naharsara), Bayla, Malaksar, Lorsar (Lodsar), Malsar, Halasar, Badariya, Bhanipura, Bukansar Bara, Khejra, Khejra Dikhnada, Khejra Uttarada, Dhani Tetarwal, Shimla, Bilyanrampura (Bilyun Bas Rampura)	Bhanipura	Churu
6	Galgoti, Kohina, Sarayanwas (Bas Sarayan), Sarayan, Madawas, Bhangera, Thailana (Thelana), Punrawas (Punras), Kilipura, Bhurawas, Redi, Biliyanwas (Biliyan), Buchas (Buchawas), Gadana, Gajuwas, Bhamran, Dhana (Dhana Bhakaran), Lunas, Rewasi, Karthwas (Kharatwas), Brahmanwasi, Kailas (Kailash), Baliya, Kirsali Bharaman (Kirsali Brahmanan), Kirsali Kandhlan, Taranagar, Sukhwasi, Changoi, Mikhala, Ojharia (Ojaria), Gasla Athuna (Ghasla Athuna), Gasla Aguna (Ghasla Aguna), Rojani (Rojhani)	Taranagar	Churu
7	Dhetarwalon Ka Bas (Bas Dhaitarwal), Mahlana Uttarada, Mahlana Dikhnada, Bhuwara (Bhambhara), Mithri, Lilki, Karoli, Mithdi Pattadadrewa, Bungi, Khuddi, Kishanpura, Indasar, Gothan Kalan (Gothyan Bari), Gothan Khurd (Gothyan Chhoti), Shyopura	Rajgarh	Churu
8	Kasumbi, Kanjan, Kanjan Ka Was (Bas Kanjan), Ghanau, Chanana Bara, Chanana Chhota, Kalalkotra, Dhana, Chainpura Chhota, Chainpura Bara, Khyali, Narwasi, Hansiawas, Bhagela, Bhator, Gwalisar (Guwalisar, Gwalisar), Nangal Khurd (Nyangal Chhoti), Nangal Kalan (Nyangal Bari), Paharsar, Mitthi (Meethi)	Sidhmukh	Churu

STATE: HARYANA

S. No.	Name of Village	Tehsil/ Sub-Tehsil	District
1	Sainwas (Sainiwas), Lilas, Jhumpa Kalan, Jhumpa Khurd, Dhani Bhakran (Dhani Bhakhran), Motipura, Budhseli (Budhshaili, Budhsheli), Ghanghala, Madopura, Matani	Siwani	Bhiwani

(II) Siwani – Sonipat (PG) 400 kV D/c line (Quad)

STATE: Haryana

S. No.	Name of Village	Tehsil/ Sub-Tehsil	District
1	Jhumpa Kalan, Dhani Bhakran (Dhani Bhakhran), Ghanghala, Bidhawan, Gudha, Kalaud (Kalod), Kharkari, Sherpura, Ghadhawa (Gadhawa), Khera, Motipura, Sainwas (Sainiwas), Budhseli (Budhshaili, Budhsheli), Lilas, Gaindawas, Bakhtawarpura, Mauhala (Mohila), Siwani, Dhulkot, Dhani Sahalenwali (Dhani Salhanwali), Balahara Dhani, Dhani Runhat, Dhirja Dhani, Gurera, Devsar, Matani, Barwa (Badwa), Naloi, Ramjas Ki Dhani (Dhani Ramjas), Rupana, Jhumpa Khurd, Kakral (Kikral)	Siwani	Bhiwani
2	Bhera, Sidhan, Jhulli, Badaula (Bidola), Miran, Saral, Chapar Rangharan (Chapar Rangadan), Dadam, Baganwala, Tosham, Sagban (Sagwan), Dhani Miran, Chanana, Daryapur (Dariyapur), Panjokhara (Pinjokhara), Khanak, Kirawar, Bhurtana, Mandhan, Chapar Jogiyan, Garanpura Purana (Garanpura), Garanpura Naya (Garanpura Khurd), Dang Kalan, Dang Khurd, Dhani Daryapur (Dhani Dariyapur), Jhanwari, Kharkari Makhwan, Kharkhari Sohan, Alakhpura	Tosham	Bhiwani

S. No.	Name of Village	Tehsil/ Sub-Tehsil	District
3	Baliyali, Lohari Jatu, Jamalpur, Jaimalpura, Bawani Khera, Pur, Siwara, Sumrakhera, Paposa, Bohal, Ratera, Sui, Taga, Sipar, Aurangnagar, Alipur (Alekhpora), Siwana, Kheri Daulatpur, Kungar, Sukhpura	Bawani Khera	Bhiwani
4	Dhanana, Badesra, Talu, Mundhal Khurd (Mundhal Khurd), Mundhal Kalan (Mundhal Kalan), Mandhana, Mitathal, Chang, Premnagar, Jatai, Shai (Sai, Saiy), Biran, Ghuskani, Tigrana	Bhiwani	Bhiwani
5	Saharwa, Nalwa, Balawas, Hajampur	Hisar	Hisar
6	Singhwa Khas	Hansi	Hisar
7	Sisar Khas, Bahalbah (Behalba), Meham (Maham), Kharkhara, Madina Gindran, Madina Korsan, Gurawar (Guravad), Nidana (Nadana), Bhaini Chelawali (Bhaini Bhairon), Bari Bhaini (Bhaini Chandrapal), Bharan, Ajaib, Sheikhpur Titri (Shekhupur Titari), Mokhra Khas, Kheri Meham (Kheri Maham), Indargarh, Chandi, Kharanti, Ganga Nagar, Kishangarh, Nindana, Bhaini Maharajpur, Bhaini Surjan, Seman, Bedwa, Nirana, Farmana Khas (Farman Khas), Gugaheri, Bainsi	Meham (Maham)	Rohtak
8	Samar Gopalpur, Samar Gopalpur Khurd, Tatauli (Titauli), Sasroli, Jindran, Chamari, Sahan Majra, Bahmanwas (Brahmanwas), Dhamar, Basantpur, Kahni 12 1/2 Biswa, Rithal, Rithal Phogat, Rithal Narwal, Kharwali (Khidwali), Sanghi, Jasia, Ghilaur Khurd (Ghilod Khurd), Kahni, Ghilaur Kalan (Ghilod Kalan), Ghilaur (Ghilod), Singhpora Khurd, Singhpora, Bahu Akbarpur, Guraothi (Gharothi), Sundarpur, Nasirpur(Nasarpur), Sarai Ahmad, Makrauli Kalan, Kilo Dopana, Kilo Khas, Bhagotipur (Bhagwatipur), Makrauli Khurd, Kahni 7.5 Biswa, Ladhaud, Polangi, Katwara	Rohtak	Rohtak
9	Gewana (Giwana), Anwali, Bilbilan, Rewarah (Riwara), Katwal, Bhainswal Kalan Baola(Bhainswal Kala Bawala), Bhainswal Kalan Mithan(Bhainswal Kala Mithan), Tehar (Tihar), Rukhi, Jasrana, Puthi, Moi, Gohana	Gohana	Sonipat
10	Farmana, Ridhao (Ridhau), Muazzam Nagar (Maujam Nagar), Nizampur Majra	Kharkhoda	Sonipat
11	Mahipur, Lohari Tibba (Luhari Tibba), Salemsar Majra (Salimsar Majra), Bhathgaon Dogran, Bhathgaon Maliyan, Khizarpur Jat, Khizarpur Jat Majra, Gohna (Guhna), Badshahpur Machhri, Jaji, Mohana, Salarpur Majra, Nainan Tatarpur (Naina Tatarpur), Kareori (Karewadi), Juan, Bohla, Pinana, Ratangarh, Garhi Haqiqat, Bagru (Baghdu)	Sonipat	Sonipat

(III) Siwani – Jind (PG) 400 kV D/c line (Quad)

STATE: Haryana

S. No.	Name of Village	Tehsil/Up Tehsil	District
1	Jhumpa Kalan, Dhani Bhakran (Dhani Bhakhran), Ghanghala, Bidhawan, Gudha, Kalaud (Kalod), Kharkari, Sherpura, Ghadhawa (Gadhawa), Khera, Motipura, Sainwas (Sainiwas), Budhseli (Budhshaili, Budhsheli), Lilas, Gaindawas, Bakhtawarpura, Mauhala (Mohila), Siwani, Dhulkot, Dhani Sahalenwali (Dhani Salhanwali), Balahara Dhani, Dhani Runhat, Dhirja Dhani, Gurera, Devsar, Matani, Barwa (Badwa), Naloi, Ramjas Ki Dhani (Dhani Ramjas), Rupana, Jhumpa Khurd, Dhani Miran	Siwani	Bhiwani
2	Chanana, Miran, Bhera, Garanpura Purana (Garanpura)	Tosham	Bhiwani
3	Saharwa, Bura (Bure), Dubehata (Dubeta), Balawas, Nalwa, Harita, Badon Brahamanan (Badya Brahamanan), Badon Rangharan (Bado Ragdan), Gunjar, Bhojraj, Dahima, Ladwa, Bhagana, Mayar (Maiyad), Kharar, Alipur, Talwandi Badshahpur, Talwandi Rukka (Talwandi Ruka), Chardnod (Charnaund), Payal (Panyal), Mangali Mahobat (Mangali Mahobbat), Mangali Akalan, Satrod Kalan, Raipur, Niyana, Khokha, Bharri (Bhari)	Hisar	Hisar
4	Mamanpura, Kuwari (Kanwari), Sultanpur, Ramayan, Dhanderi, Depal, Depal ki Dhani, Hansi, Qutabpur, Kulana, Bhatla, Dharmpura, Bhimnagar, Majed (Majod), Masudpur, Tharwa, Shaladheri, Bir Hansi, Sisai, Sisai Kalirawan, Sisai Bola (Sisai Bhola), Kajal (Kajalkhera), Dhamiyan, Kheri Barkosh, Umra, Chanaut,	Hansi	Hisar

S. No.	Name of Village	Tehsil/Up Tehsil	District
	Lalpur (Lalpura), Bara Jaggamal (Bara Jagga), Bara Suleman (Bada Suleman), Bukhariwali Dhani, Maihaud		
5	Budana, Bhaini Amirpur (Amirpur), Madha, Moth Rangran (Moth Rangharan), Malakpur (Milakpur), Kheri Shioran (Kheri Sheoran), Moth Colonel Sahib (Moth Karnail Sahib), Rajpura, Narnaund, Kheri Roj, Garhi Azmu (Ghari Azema), Lohari Ragho, Dhani Kumharan	Narnaund	Hisar
6	Rakhi Khas, Rakhi Shahpur, Gamra (Gamda), Kheri Jalab, Kheri Lochap (Kheri Lochab), Koth Khurd, Mirchpur, Nara (Nada), Kinar (Kinnar), Gandas, Koth Kalan (Kauthkala), Haibatpur	Kheri Jalab	Hisar
7	Rajpura, Sangatpura, Dariawala, Julani, Dhanda Kheri, Jajwan, Kheri Jajwan, Jhanj Khurd, Baroli (Badodi), Barsola, Jhanj Kalan, Rupgarh, Intal Khurd, Intal Kalan	Jind	Jind
8	Baroda, Kasuhan (Kahsun, Kasoon), Mohangarh, Khatkar (Khat Karan)	Uchana	Jind

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the public to make observation / representation on the proposed transmission system within two months from the date of publication of this notice to the office of the undersigned in writing. For further particulars and clarifications, please contact Sh. M.K. Pandey, Project In Charge, POWERGRID SIWANI TRANSMISSION LIMITED, Bikaner Office, Leela Gauri Heights B-1 Karni Nagar, Nagnechi Road, Bikaner, Rajasthan – 334003 Email-manoj@powergrid.in

M.K. PANDEY
Project In Charge

LITSOLAIRE ENERGY PRIVATE LIMITED

CIN : U40106PN2020FTC190597

Registered Office : ENGIE, Unit No. 3, 4 & 5, Sixth Floor, Fountainhead Tower-2, Viman Nagar, Pune-411014, Maharashtra, India, Tel. : +91 (020) 6686 4700 Fax : +91 (020) 66864750
Email : solar-india1@engie.com

PUBLIC NOTICE

M/s Litsolaire Energy Private Limited having its registered office at Engie, Unit No. 3,4 & 5, Sixth Floor, Fountainhead Tower – 2, Viman Nagar, Pune - 411014 intends to apply /has applied to the Government of India to confer upon him all the powers under Section 164 of the Electricity Act, 2003 for the placing of electric lines or electrical plant for the transmission of electricity or for the purpose of telephonic or telegraphic communications necessary for the proper coordination of works which telegraph authority possess under the Indian Telegraph Act, 1885 with respect to the placing of telegraph lines and posts for the purpose of a telegraph established or maintained, by the Government or to be so established or maintained and will undertake the survey, construction, installation, inspection, erection and other works to be followed by commissioning, operation, maintenance and other works for the following transmission schemes.

Name of the transmission scheme: - Litsolaire Energy Pvt. Ltd. PSS – ReNew Dinkar PSS 220 kV S/c line on D/c towers (total line length is approx. 12 km.)

Works covered under the scheme: - Litsolaire Energy Pvt. Ltd. Generation pooling station (in Village Bhanipura, District Bikaner, Rajasthan) – ReNew Dinkar Urja Pvt. Ltd. Solar Plant (PSS Located in Village Kawni, District Bikaner, Rajasthan) 220 kV S/c line on D/c towers (Total line length is about 12 km.)

The above transmission project is already approved by Government of India through Ministry of Power under Section 68(1) of the Electricity Act 2003 through letter no. 25-17/79/2025-PG Dated 20.08.2025.

The transmission lines covered under the scheme will pass through, over, around, and between the following villages, towns and cities in Rajasthan

S. No.	Village	Tehsil	District
1	Bhanipura	Poogal	Bikaner
2	Bandarewala	Poogal	Bikaner

S. No.	Village	Tehsil	District
3	Kawni	Kolayat	Bikaner
4	Jaimalsar	Kolayat	Bikaner

Copy of the route alignment is available in the office of the undersigned. Notice is hereby given to the general public to make observation/ representation on the proposed transmission system within two months from the date of publication of this notice before 30.10.2025 to the office of the undersigned in writing. For further particulars and clarifications please contact:

CIN No. – U40106PN2020FTC190597

Address- Engie, Unit No. 3,4 & 5, Sixth Floor, Fountainhead Tower – 2, Viman Nagar, Pune – 411014.

Name: Mrs. MRINALINI PRASAD,

Designation: Senior Project Manager,

Office Address: Engie, Unit No. 3,4 & 5, Sixth Floor, Fountainhead Tower – 2, Viman Nagar, Pune - 411014.

Email Address: mrinalini.prasad@engie.com

Phone No.: - +91- 8956217471.

INDIAN CLEARING CORPORATION LIMITED

Bye-laws and Rules of Indian Clearing Corporation Limited

Pursuant to the approval received from SEBI, the below given Bye-Laws and Rules of Indian Clearing Corporation Limited (ICCL) are required to be published in the Official Gazette of India:

Bye-laws of Indian Clearing Corporation Limited

- 1) Chapter I - Bye-law 1.3 – Clearing Bank(s) – “Clearing Bank(s)” shall mean such bank(s) as the Clearing Corporation may appoint to act as funds settling agency, to collect margin money for all Deals and any other funds movement inter se between Clearing Members and Clearing Members and the Clearing Corporation as may be directed by the Clearing Corporation from time to time;
- 2) Chapter I – Bye-law 1.20 – Business Days - (a) The Clearing Corporation shall be open on all days except on public holidays under the Negotiable Instruments Act, 1881 and whenever declared in advance by the Relevant Authority. Exception
(b) Notwithstanding anything contained in sub clause (a) the Clearing Corporation shall be open for business during the Diwali holidays on such “Moorat Day” as the Relevant Authority may fix.
- 3) Chapter I – Bye-law 1.23 – Interpretation - (i) All other words and expressions used but not defined in these Bye-laws, but defined in the Rules and Regulations of the Clearing Corporation, BSE (Corporatisation & Demutualisation) Scheme, 2005, SCRA, SEBI Act, Companies Act, 2013, Depositories Act, 1996 or in the Rules and Regulations made thereunder shall have the same meaning respectively assigned to them in such Rules and Regulations, Acts or the Rules or the Regulations made thereunder or the Scheme or any statutory modification or re-enactment thereto, as the case may be;
(ii) In case a term is defined in more than one of the above, then its meaning as defined in that, which precedes the others mentioned hereinabove, shall prevail, unless necessitated otherwise;
(iii) Headings shall not affect the construction or interpretation of any Bye-law;
(iv) Words importing masculine gender shall include feminine gender and vice versa and neutral gender in the case of companies, corporations, firms, etc, unless the context otherwise requires.
- 4) Chapter II - Bye-law 2.2 – Clearing Segments – Without prejudice to generality of the Bye-law 2.1, the Clearing Corporation has created separate Clearing Segments for Equity, Debt, Currency Derivatives, Commodity Derivatives and Equity Derivative Segment of the Specified Exchange.
- 5) Chapter IV – Bye-law 4.2 (f) - Regulations - Prescription from time to time and administration of penalties, fines and other consequences including suspension/expulsion of Clearing Members from the Clearing Corporation for defaults/violations/non-compliances;
- 6) Chapter XII – Bye-law 12.5, 2 – Composition of Fund - Any penalties levied by CC (as per SECC Regulations) shall be credited to Core SGF corpus.
- 7) Chapter XII – Bye-law 12.11 - Intimation of Clearing Member’s Apprehended Failure
- 8) Chapter XII – Bye-law 12.12 - Utilisation For Failure to Meet Obligations

- 9) Chapter XII – Bye-law 12.13 - Payment Under Settlement Guarantee
- 10) Chapter XII – Bye-law 12.14 - Certain claims not to be entertained
- 11) Chapter XII – Bye-law 12.15 - Outstanding Contracts in Other Settlements
- 12) Chapter XII – Bye-law 12.16 - Repayment By Payee Disentitled To Receive
- 13) Chapter XII – Bye-law 12.17 - Money and Property Of Defaulter
- 14) Chapter XII – Bye-law 12.18 - Utilisation Of Money And Property For Payment And Order Of Priority
- 15) Chapter XII – Bye-law 12.19 - Repayment And Payment Of Interest By Defaulter
- 16) Chapter XII – Bye-law 12.20 - Application Of Defaulters' Assets And Other Amounts
- 17) Chapter XII – Bye-law 12.21 - Charge On Members'/Defaulters' Assets
- 18) Chapter XII – Bye-law 12.22 - Proceedings by Relevant Authority and Exchange
- 19) Chapter XII – Bye-law 12.23 - Borrowings
- 20) Chapter XII – Bye-law 12.24 - Protection For Acts Done In Good Faith And Indemnity
- 21) Chapter XII – Bye-law 12.25 - Meetings Of Relevant Authority
- 22) Chapter XII – Bye-law 12.26 - Meetings How Convened
- 23) Chapter XII – Bye-law 12.27 - Confidentiality
- 24) Chapter XII – Bye-law 12.28 - Minutes
- 25) Chapter XII – Bye-law 12.29 - Correspondence
- 26) Chapter XII – Bye-law 12.30 - Arbitration

Rules of Indian Clearing Corporation Limited

- 1) Chapter III – Rule 22 (m) – Nomination - When the Relevant Authority has exercised the right of nomination in respect of a membership which was vested in the Clearing Corporation upon a member having been declared a defaulter on or subsequent to the date to be specified by the Relevant Authority as referred to in clause (b) of this Sub-rule, the consideration received therefore shall be paid by Relevant Authority to the concerned Committee to be applied for the purposes and in the order of priority specified in the Bye-Laws and the Regulations of the Clearing Corporation.
- 2) Chapter IV – Rule 44(b) – Consequences of Cessation of Membership Right by reason of Death - When a Clearing Member dies, all subscriptions, debts, fines, fees, charges and other monies as shall have been determined by the Relevant Authority to be due by him to the Clearing Corporation, all amounts as shall have been determined by the concerned Committee to be due or payable by him to the Settlement Guarantee Fund and all debts, liabilities, obligations and claims arising out of any contracts made by him subject to the Rules, Bye-laws and Regulations of the Clearing Corporation as shall have been admitted by the Relevant Authority shall be paid and satisfied in full before his legal representatives or heirs are allowed to exercise the right of nomination.

For Indian Clearing Corporation Limited

ANITA BHATIA
Chief Regulatory and Compliance Officer

Place: Mumbai
Date: 21 July, 2025

Corporate Identification Number (CIN) - U67120MH2007PLC170358

Registered Office: Indian Clearing Corporation Limited, 25th Floor, P. J. Towers, Dalal Street, Fort, Mumbai – 400 001